2510594 09/04/2013
MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA
MANUFACTURERS, TRADERS AND EXPORTERS.
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres, 23B, Ahiripukur 1st Lane, Kolkata - 700 019
Used Since :01/04/2002

To be associated with:
2295267, 2409986, 2419990, 2468841

DELHI
NUTRITIONAL ADDITIVES, NOT FOR MEDICAL PURPOSES, MADE FROM COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, PASTA, CEREALS, FLAVOURINGS (OTHER THAN ESSENTIAL OILS); NON-MEDICATED FOOD IN THE FORM OF BARS, TABLETS AND POWDERS USED AS NUTRITIONAL SUPPLEMENTS, FOOD SUPPLEMENTS, VITAMINS SUPPLEMENTS AND MINERAL SUPPLEMENTS
DIVSS SWEET O FREE

2537785  25/05/2013
SHAKTI BHOG FOODS LTD.
404-405, 4th Floor, Krishna Apra Business Square, Netaji Subhash Place, New Delhi-110034
Manufacturer, Merchant
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :02/05/2013
To be associated with:
2196774
DELHI
Biscuits, Cookies, Bread, Cakes, Pastry, Toffees, Candies, Chocolates, Confectionery, Cereal Foods Preparations, Sweets, Namkeens, Snack Foods.
2590384  03/09/2013
THAI PRESIDENT FOODS PUBLIC COMPANY LIMITED
304 Srinakarin Road, Huamark Subdistrict, Bangkapi District, Bangkok 10240, Thailand
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF THAILAND
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N-94, SECOND FLOOR, PANCHSHILA PARK, NEW DELHI-110017

Proposed to be Used
DELHI
BISCUIT, RICE, GRUEL WITH A MILK BASE, CORN FLAKE, SPICES, CHILI PASTE, CORN FLOUR, SOYA FLOUR, COUSCOUS (SEMOLINA), FARINACEOUS FOOD PASTE, FLOUR FOR FOOD, MACARONI, RIBBON VERMICELLI, CORN MEAL, BEAN MEAL, CEREAL PREPARATION, INSTANT FOOD PRIMARILY CONSISTING OF FLOUR, CHIP (CEREAL PRODUCTS), PASTA, RICE PASTA, INSTANT RICE VERMICELLI, RICE VERMICELLI
MULBERRY

2741249  21/05/2014
MRS. JYOTI BACHANI
trading as ;M/s. MULBERRY FOODS
H-1/823, RIICO Industrial Area, Sitapura, Jaipur 302 022, Rajasthan
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/1997
MUMBAI
CHURAN, CHUTNEY AND CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30
FERTIYES

2745427  28/05/2014

LIFESTAR PHARMA PVT LTD.
208, OKHLA INDUSTRIAL ESTATE 3, NEW DELHI-110020
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres, 23B, Ahiripukur 1st Lane, Kolkata - 700 019

Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; FLAVOURING ADDITIVES NOT FOR NUTRITIONAL PURPOSES; NON-MEDICATED FOOD IN THE FORM OF BARS AND POWDERS
MANKIND'S REPARE

2763103  26/06/2014
MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA
MERCHANT AND MANUFACTURER
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, Ahiripukur 1st Lane, Kolkata - 700019

Used Since :01/04/2002

To be associated with:
2295267, 2409986, 2419990, 2468841, 2510563, 2520478, 2520487, 2520495, 2520500, 2605570

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; FLAVOURING ADDITIVES NOT FOR NUTRITIONAL PURPOSES; NON-MEDICATED FOOD IN THE FORM OF BARS AND POWDERS
2778294  22/07/2014
M/S SHUBHAM GOLDIEE MASALE PVT.LTD.,
Goldiee House, 51/40, Nayaganj, Kanpur 01, (U.P).
Manufacturers and Merchants
A company incorporated under the Indian Companies Act

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/05/2013

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
2838418  06/11/2014

J.R.RICE INDIA PVT.LTD.
trading as ;J.R.RICE INDIA PVT.LTD.
5593-94 LAHORI GATE NAYA BAZAR DELHI-06
Merchant
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :04/11/2014

DELHI
Rice
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
2839187    05/11/2014
DIKSHA RAI
trading as ;MANUFACTURE AND SALE OF POPCORN
58 SHIVALIK APARTMENTS, ALAKNANDA, NEW DELHI - 110019
PRODUCTION AND SALE OF POPCORN AND EATABLE PRODUCTS
Individual
Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017
Used Since :15/10/2014
DELHI
POPCORN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER,
SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS) SPICES, ICE.
2850620  25/11/2014
SHRI BALAJI CHEMFOOD INDUSTRIES (INDIAN PARTNERSHIP FIRM)
PRADEEP MODI S/o. SH. SOHAN LAL MODI
DILIP MODI S/o. SH. SOHAN LAL MODI
NEAR RAILWAY SIDING, NAWA CITY {RAJASTHAN}
Manufacturer and merchants.
An Indian Partnership firm (Registered Under Indian Partnership Act, 1932)
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2006
To be associated with:
1953759
AHMEDABAD
SALT
2907443 23/02/2015
DILEEP GUPTA
trading as ;SHANKAR LAL UPENDRA KUMAR
KARKHANA BAZAR, HALDWANI DISTT. NAINITAL, UTTARAKHAND
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/04/2000
DELHI
TEA AND TEA LEAVES
MAXILONG

2946219 21/04/2015

SH. OM PARKASH KHOSLA
SMT. RASHIM KHOSLA
SMT. SONIA KHOSLA
SMT. POOJA KHOSLA

trading as ;NEW BHARAT RICE MILLS
FAIZPURA ROAD (NEAR TRUCK UNION), BATALA-143505 (PUNJAB)
MANUFACTURERS, MERCHANTS, SUPPLIERS & IMPORTERS

Address for service in India/Agents address:
HANNA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2002

DELHI
RICE, BASMATI RICE & NON-BASMATI RICE INCLUDED IN CLASS 30.
MANJHEE VALLEY
2991605   22/06/2015
MR. A. K. SINGH (TRADING AS M/S KUNAL ENTERPRISES)
K 10/50 DLF Phase 2, Gurgaon-122002
Manufacturers and merchants
Address for service in India/Agents address:
OBHAN & ASSOCIATES
501/7, LANE W-21A, WESTERN AVENUE, SAINIK FARMS NEW DELHI-62
Used Since :27/04/2004
DELHI
Aromatic and Artificial Teas, Fruit flavored tea, Fruit tea, Herb tea, Herb tea-based beverages, Herbal tea, Instant tea, Jasmine tea, Packaged tea and Rooibos tea (other than for medicinal use); Non-medicated tea bags, Tea-based beverages, tea beverages, tea extracts and tea products; Chai Tea, Mate (tea), Preparations for making tea based beverages, Preparations with tea base, Iced tea, Tea cakes, Tea essence and Tisanes made of tea.
2996510 29/06/2015
UNITED BISCUITS (UK) LIMITED
Hayes Park, Hayes End Road, Hayes, Middlesex UB4 8EE, England.
Manufacturers and Merchants
A company incorporated in United Kingdom

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :22/08/2014
DELHI
Biscuits.
3006303    10/07/2015
MALI RAM & SONS
trading as :Manufacturer and Trader
House No. 169/1, Ward Number -04, Nai Mandi Narnaul, Mohindergarh, Haryana
Manufacturer and Trader
Address for service in India/Attorney address:
JAISWAL HARSHIT AND COMPANY
Banthra Bazar, Kanpur Road, Lucknow-227101
Used Since :01/04/2015
DELHI
Manufacturing and trading of tea, coffee and spices.
3019246  29/07/2015
MIRZA MAHMOOD HUSAIN
AHMED ALI PARVEZ
ADIL MAHMOOD
trading as ;GOLDEN BREW TEA COMPANY
GOLDEN PALACE, 86, VICTORIA STREET LUCKNOW -226003 (U.P.).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :01/07/2015
DELHI
TEA INCLUDED IN CLASS 30
YOGESH CHANDRA GUPTA
trading as; VISHAL FOOD PRODUCTS
BAHADURGANJ, SHAHJAHANPUR, U.P.
MANUFACTURING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since: 01/08/2015
DELHI
RICE
SAMOSA GHAR

3047274  04/09/2015

SUDEEP GARG
02, SHIKHA ENCLAVE, NEAR ADAN BAGH, DAYAL BAGH, AGRA-282005.
MERCHANTS & MANUFACTURER
Used Since :10/08/2015

DELHI

SAMOSA, FAST FOOD, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3053708      12/09/2015

RAMNEET KAUR BHATIA
H NO-1336, DLF PHASE -4, GURGAON , HARYANA - 122002
IMPORTER AND TRADER
Proprietor

Address for service in India/Attorney address:
CS HIMANI SHARMA
253, BLOCK-B, POCKET-5, SECTOR-8 ROHINI, NEW DELHI 110085
Used Since :08/09/2015

DELHI
SALT, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE, YEAST, BAKING-POWDER; MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE; FROZEN YOGURT.
RAJAN
3071846   07/10/2015
MANISH KUMAR BARANWAL
trading as ;BARANWAL TRADERS
H NO 163 MURARIDAS KI GALI SHAHGANJ SULTANPUR U.P
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
U.K. SONI
PREMISES NO. 130/90/7, L-1, BAGAHI, BAKARGANJ,KANPUR-23.
Used Since :01/04/2015
DELHI
SPICE ONLY.
LIVE THE ECOLIFE

Priority claimed from 07/05/2015; Application No. : 86/622894 ;India

3095244 09/11/2015

NATURE BIO FOODS LIMITED
Unit No, 134, 1st Floor, Rectangle 1, Saket District Centre, Saket, New Delhi 110017
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
RICE; PROCESSED GRAINS; PROCESSED QUINOA; QUINOA FLAKES; QUINOA FLOUR; PASTA; PROCESSED, FROZEN, COOKED OR PACKAGED WHOLE GRAINS
3105712   24/11/2015
RAI CHAND JAIN
trading as ;YASH TEA CENTER
1013, AGARWAL MARKET, MISHRA RAJAJI KA RASTA, CHANDPOLE BAZAR, JAIPUR, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :20/04/1978
AHMEDABAD
TEA
CHINA GATE

3107418  27/11/2015
RUPESH GARG
TANISHQ TRADERS, RZ-139, MAIN BINDAPUR ROAD, UTTAM NAGAR, NEW DELHI-110059.
MERCHANTS & MANUFACTURERS
Used Since: 01/04/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3127640 15/12/2015
M/S. SHRI DAUJI MISHTHAN BHANDAR
JAI AGARWAL
AMAR DEEP AGARWAL
trading as ;M/s. SHRI DAUJI MISHTHAN BHANDAR
B-1/129-A-2, NUNHAI CROSSING, AGRA (UTTAR PRADESH).
MANUFACTURER & TRADER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :12/09/1986

DELHI
SWEETS, NAMKEEN, CHIPS, PAPAD, SNACKS, COOKED FOOD AND FOOD ARTICLE FOR HUMAN CONSUMPTION,
BAKERY PRODUCTS, SUGAR PRODUCTS, SAUCES & FOOD PREPARATIONS.
SILVER BOWL

RAJESH AGGARWAL trading as ;KULWANT RAI RAM KISHAN

PLOT NO. 97, INDUSTRIAL AREA, PHASE -I, CHANDIGARH - 160002
MANUFACTURERS, AND TRADES

Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DULPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.

Used Since :01/06/2008

DELHI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3146648 31/12/2015
PARESHBHAI DHIRAJLAL BOGHRA
BHAUTIKBHAI PARESHBHAI PAREKH
trading as ;MANN PASAND FOODS
NEAR UMIYAJI GAUSHALA, DHOLARA ROAD, GONDAL ROAD, KOTHARIYA, DIST:RAJKOT, GUJARAT, INDIA
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :22/12/2015
AHMEDABAD
COFFEE, TEA, SUGAR, RICE, FLOUR, CEREALS, PREPARATIONS MADE FROM FLOUR AND CEREALS, BAKERY AND
CONFECTIONERY PRODUCTS, SPICES, SALAD DRESSINGS, READY TO EAT FOOD, INSTANT FOOD AND FOOD FOR
HUMAN CONSUMPTION, NAMKEEN, FRYAMS, WAFER, PAPAD, KHAKHRA, VADAPAV, SANDWICH, DABELI, PIZZA, BHEL,
BHAIJ PAV, DOSA, FARSAN, COOKED PUNJABI & CONTINENTAL FOOD (READY TO EAT)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. MAN PASAND.
Patanjali Super Star Chocolate

3152490  07/01/2016
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401, Uttarakhand, India
Manufacturer & Merchant

Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
1886629, 1915254

Delhi
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Almond Flavourings, Artificial Coffee; Flour and Preparations Made from Cereals, Chocolate, Bread, Pastry and Confectionery, Ices; Honey, Treacle; Yeast, Baking-Powder; Salt, Mustard; Vinegar, Sauces (Condiments); Spices and Ice.

The Trade Mark shall be used as a whole with no exclusive right on the words Super Star Chocolate.

This is subject to association with registered/pending registration No. 1886629, 1915254.
3160215  15/01/2016
KRT FOODS PVT. LTD.
2601, NAI BASTI, NAYA BAZAR, DELHI-110006
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Proposed to be Used
DELHI
"COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER, SALT, MUSTARD; VINEGAR, SAUCES, [CONDIMENTS]; SPICES, ICE"
CHATLEY KHTAASS

3170498 28/01/2016

BENFENLI FOODS (P) LTD.

trading as ;BENFENLI FOODS (P) LTD.

FLAT NO.-38, PLOT NO.-112, NDMC CGHS ENGINEERING, DELHI-110092, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/01/2016

DELHI

CHURAN TABLETS, CHURAN, CANDY, SPICY TABLETS, CHEWING GUM, CHOCOLATES, CONFECTIONERY GOODS, BREAD, CAKES, PASTRY, BISCUITS, BAKING POWDER, VINEGAR, SAUCES AND SPICES INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KHATTASS.
AMC SPICES

3172387    01/02/2016
MR. PANKAJ ARORA
trading as ;AMC INTERNATIONAL
4/2931, BOLA NATH NAGAR SHAHADRA, DELHI-110032
MANUFACTURE AND MERCHANT

Address for service in India/Attorney address:
R & J ASSOCIATES
4086 AJMERI GATE, DELHI-110006

Proposed to be Used
DELHI
SPICES, SALT, BAKING POWDER, COFFEE, TEA, SUGER, RICE, BREAD, PASTRY AND CONFECTIONERY,HONEY
3173271 01/02/2016
MR. PANKAJ GOEL
trading as ;MR. PANKAJ GOEL.
90/ C-4, SRI RAM PALACE, DELHI ROAD, MEERUT, UTTAR PRADESH. INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/07/1995
DELHI
AAP PAPAD, CONFECTIONERY, TOFFEEs, CHEWING GUM, ANARDANA GOLI, CHURN AND SPICES
3178570 05/02/2016

SMT. VINITA MAROO W/O. SH. V.N. MAROO

trading as ; P.V. SALES CORPORATION

17, GULAB BARI INDUSTRIAL AREA ROAD, JHOTWARA, JAIPUR (RAJ)

Manufacturer and merchants trading as

Single Firm

Address for service in India/Agents address:

G. D. BANSAL & ASSOCIATES.

M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since : 01/04/2006

AHMEDABAD

Tea (Sale in the state of Rajasthan Only)
3194164  24/02/2016
HITESH JASWANI
trading as : DANIEL FOOD PRODUCTS
ADAMPAL ROAD, MALERKOTLA (PB.)
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/04/2014
DELHI
NAMKEEN, BISCUITS, BHUJIA, PAPAD, BREADS, PASTRIES, CAKES, RUSKS, BREAD TOAST, SUZI RUSKS, CHOCOLATES, TOFFEE, CANDIES, PATTIES, BURGER, HOT DOG, PIZZA, NOODLES, RICE PUFF, POP CORNS, COOKIES, SWEETS, GACHAK, COFFEE, TEA COCOA, SUGAR, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPERATIONS MADE FROM CEREALS INCLUDED IN CLASS 30.
3201029 02/03/2016
SHANKAR KUMAR GUPTA
FARHI, PO.- KHAIRA KOSHKAPUR, PS.- NARPATGANJ, DIST.- ARARIA (BIHAR), PIN- 854335.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
DAS ASSOCIATES
170/11 BHIKAM COLONY TIGAON ROAD, BALLABGARH FARIDABAD 121004
Used Since: 16/01/2016
DELHI
TEA
Trade Marks Journal No: 1923, 14/10/2019

Class 30

3204795  09/03/2016
EAZY WAYS HEALTH CARE (P) LTD.
A-1160 1ST FLOOR, G.D. COLONY MAYUR VIHAR PHASE-III DELHI 110091
MANUFACTURING & TRADING.

Address for service in India/Agents address:
S.P. SINGH, ADV.
B-77, B.G.S. BLOCK, TIS HAZARI COURTS, DELHI-110054
Used Since :15/01/2006

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; INCLUDED IN CLASS-30
3207817   10/03/2016
MR ABHISHEK SURANA
trading as ;M/S RHINE GLOBAL LLP.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALLI NO-9, KANSALE MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/04/2014
DELHI
Exporters & Importers of Natural, Organic & Healthy Processed food products as per class-30.
PAHEL

3209487  14/03/2016
PRAVESH RANI
B-5, 1ST FLOOR, SHIV APARTMENT, 7 RAJ NARAIN, ROAD, CIVIL LINES, DELHI-110054
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Proposed to be Used
DELHI
TEA
3210851   15/03/2016
MURARI LAL
trading as ;M/S SINGLA TRADERS
SHOP NO. 25B, NEW GRAIN MARKET, SRI MUKTSAR SAHIB.
MANUFACTURERS AND MERCHANTS
PROP. FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :04/03/2016
DELHI
RICE
3211924 16/03/2016

M/S INDIAN TEA TRADERS.

trading as ;M/S INDIAN TEA TRADERS.

6/A, KOTLA STREET, MEERUT CITY (U.P.)
MANUFACTURING AND TRADING

Address for service in India/Attorney address:

SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Used Since :10/04/2013

DELHI
TEA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., “Roshan” AND MARK TO BE USED AS A WHOLE.
MOTU SETH
3229801  06/04/2016
DHIRAJ KUMAR KISHNANI
trading as ;PARIWAR NAMKEEN AND SNACKS (P) LTD.
D.63/8-14-1K, Anand Nagar, Mahmoorganj, Varanasi-221010 (U.P.)
Production and Marketting
Managing Director
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
1st Floor Maidagin, varanasi
Used Since :05/11/2009
DELHI
Namkeen & Snacks, Rusk, Biscuits and Confectionery
3238133  18/04/2016
ASHOK KUMAR SETHI
trading as FRIENDS DHABA
CINEMA ROAD, OPP. NAULAKHA CINEMA, LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/01/1962
DELHI
Flour Preparations for Food, Wheat Based Snack Foods, Corn Based Snack Food & Indian Cooked Food
3241711   22/04/2016
MR. SUNIEL HIROO BHARWANI
trading as ;M/s. Meru Kapital Pvt Ltd.
1307/1500, Dalamal Towers Free Press Journal Road, Nariman Point, Mumbai- 400021
Manufacturer & Traders
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :26/03/2016
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3245064   27/04/2016
HIRA ENTERPRISES
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :06/01/1998
MUMBAI
Sugar candies (Non-medicated)
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3246647  28/04/2016
M/S GURANDITTA MAL MOHAN LAL
Roshan Lal Goomber
Adarsh Kumar Goomber
Malout Road, Fazilka, Punjab-152123
Manufacturing and Trading

Address for service in India/Attorney address:
SAARTHI BHATIA
5/19, Kirti Nagar Industrial Area, New Delhi-110015.
Used Since :01/04/2013

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, mustard; vinegar, sauces, (condiments)and spices.
3251873  05/05/2016
MRS. RAMITA JINDAL.
trading as ;WHEAT N TREAT BAKES.
C-801, PARK VIEW CITY-I, SECTOR-48, SOHNA ROAD, GURGAON, HARYANA-122001, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016
DELHI
Bakes Items, Cookie, Cakes, Chocolates, Bakery products, Biscuits, toast, pastry, wafers, cakes, cup cakes, puffs.Cakes, Cookie, Chocolates, Bakery products, Biscuits, toast, pastry, wafers, cakes, cup cakes, puffs.
3252473  06/05/2016
THE GREAT SEVEN ELEVEN
C-904, HEX-TAX COMMUNE, SECTOR-43, GURGAON-122002, HARYANA.
MANUFACTURERS & MERCHANTS
Proposed to be Used
DELHI
CONFECTIONERY PRODUCTS, BUBBLE GUM, BAKERY PRODUCTS.
3264223  20/05/2016
SAHYADRI FARMERS PRODUCER COMPANY LTD
SR.NO. 1102/8, BEHIND POLICE HEAD QUARTER, ADGAON, NASHIK-422003 (M.S)
MANUFACTURER AND TRADER
A LIMITED COMPANY
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422012(M.S.)
Used Since :02/04/2004
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3595110.
GULPOSH
3273612   01/06/2016
MOHAMMAD ASHRAF NAIK
trading as ;AHMAD TRADERS
MEERAK ABD SHALIMAR, DISTRICT SRINAGAR-190025 (J& K)
MERCHANTS/MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAIZ POLICE STATION) HAUZ QAIZ, DELHI-6
Used Since :24/04/2016
DELHI
GREEN TEA, SUJI, CTC TEA, SPICES AS PER CLASS-30
3278260    07/06/2016

BRILLIANT FOODS LLP.
C-33, INDUSTRIAL AREA, SITE-A MATHURA-281001 (U.P.)
MANUFACTURE AND MERCHANT

Address for service in India/Agents address:
GAURAV AGRAWAL.
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)
Used Since :12/10/2015

DELHI
CANDDY, TOFEES, CHOCLATES, LOLLY
3292407    23/06/2016
MR.GIRISH DHONDIRAM MORE.
trading as ;Mr.Girish Dhondiram More.
699/2,Pravin Chambers,Pulachwadi,Deccan,Pune-411004.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :26/05/2016
MUMBAI
WAFFER , FRYMES , WHEELS AND NAMKEEN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.MUMBAI.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SR PLATINUM

3295510  28/06/2016
SH ASHOK BATRA
trading as ;BATRA ENTERPRISES
70, A-1, RMAA ROAD, KIRTI NAGAR, NEW DELHI-110015.
MANUFACTURING AND TRADING
Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, Rana Pratap Bagh, Delhi-110007
Used Since :01/04/2008
DELHI
RICE, ATTA, MAIDA, SUJI, BESAN, SPICES, SUGAR, TEA, COFFEE, ALL CONFECTIONERY & BAKERY PRODUCTS
MARK SHOULD BE READ AND USE AS A WHOLE.
MINT LEAF

3315371 21/07/2016
AFXIA FRANKE PRIVATE LIMITED
303, Shiv Lok, Jansath Raod, Muzaffarnagar, Uttar Pradesh 251 001, INDIA
Manufacturer, Merchant, Exporter and Trader
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/05/2016

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ice cream, food Preparations containing protein, Dietary Food Supplements, Chewing Gum, Candies, Toffees, Lozenges, Jelly, Chocolate, Biscuits, Ready to eat Snacks food, Coffee and Cocoa based Nutritional Powder or Beverages, Ready to Drink powder preparations.
AADI

3324593  01/08/2016
MR. RAVI JAIN
trading as ;M/S. RAKSHIT FOOD PRODUCTS
B-704, WELCOME APPT. SECTOR 9 ROHINI, DELHI-110085
BAKERY PRODUCTS
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2012

DELHI
NAMKEEN, BIKANER NAMKEEN, CHIPS.
3339487  18/08/2016
SMT. PARVEEN RANI
S.KULWANT SINGH
MANOJ KUMAR
JANDEV
trading as ;ROY FOOD PRODUCTS
NAUDHRANI ROAD, NEAR RAJA KANDA, MALERKOTLA 148023, PB
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
PUKI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2016
DELHI
CONFECTIONERY ARTICLES, BISCUITS, NAMKEETN, BREADS INCLUDED IN CLASS 30.
MOHD SHAHID trading as; CHANCHAL FOOD PRODUCT
H NO-1124, SHEKHOOPURA VILL-HASANPUR, AMROHA, U.P.
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/08/2014
DELHI
NAMKEEN, SWEET INCLUDING IN CLASS 30
MARK SHOULD BE READ AND USE AS A WHOLE.
SUN FAME

3352299  01/09/2016

M/S. GANGLA DEVI FOOD PRODUCTS
Mr. Ganga Ram Gupta
Mr. Neeraj Kumar Gupta
Mr. Atul Kumar Gupta
trading as ;M/s. Ganga Devi Food Products
in front of New Galla Mandi, Mohammdabad, District Farrukhabad – 206 451 (U. P.)
MANUFACTURE & TRADING

Address for service in India/Attorney address:
S.P.SINGH ADVOCATE
iPLECTUALS, D-322, THIRD FLOOR, RAJNIGANDHA APARTMENT, MAIN G. T. ROAD, SAHIBABAD, GHAZIABAD-201005 (U. P.)

Used Since :31/08/2016

DELHI
BREAD, CAKE, PASTRY, RUSKS, WAFERS, CHIPS AND CONFECTIONERY; SWEETS, SWEETMEATS; TOFFEES, CHOCOLATE; ICE CREAM, BUNS, CANDY; CHEWING GUM; ATTA, FLOUR AND PREPARATIONS MADE FROM CEREALS
GOLD TRUPTI

3354854   06/09/2016

PRAMOD KUMAR

trading as ;SHREE KRISHNA BAKERY

NEW SHYAM NAGAR CHANDRAWAR GATE, BEHIND PATIRAM KI DHARAMSHALA, FIROZABAD (U.P.)

MANUFACTURING & TRADING.

Address for service in India/Agents address:

ANIL TRADE MARK SERVICE

18-A, INDER ENCLAVE, BALKESHWAR, AGRA-282 004 (U.P)

Used Since :26/04/2015

DELHI

ALL TYPE BISCUIT, RUSH, TOAST.
RAHMATA

3356565  07/09/2016
RAHUL KUMAR AGARWAL S/O. SHRI PRAKASH CHANDAR AGARWAL
trading as ;RADHEY INDUSTRIES
G-2, RIICO INDUSTRIAL AREA, SUPKA ROAD, P.O. DIDWANA- 341303 DISTT- NAGAUR RAJASTHAN
Manufacture and merchants trading as

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/08/2016

AHMEDABAD
Wheat Aata, Maida, Suji, dalia, Basen, Spices in class 30.
3359629  09/09/2016
MOHIT MENDIRATTA
S.S.I. PLOT NO.1, NH-2, N.I.T FARIDABAD-121001.
TRADER & MANUFACTURER

Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :07/09/2016

DELHI
HEENG AND OTHER SPICES INCLUDED IN CLASS 30.
Mark shall be used as substantially represented.
HUGSTRUFFLE
3374567  28/09/2016
SHELLZ OVERSEAS (P) LTD.
trading as ;SHELLZ OVERSEAS (P) LTD.
D-3/1, RANA PRATAP BAGH, DELHI-110007, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/09/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, PULSES, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTY AND CONFECTIONERY, CANDY, TOFFEE, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
ZED BLACK

3378130  30/09/2016

OMPRAKASH AGARWAL
AMITA AGARWAL
trading as ;M/S. MYSORE DEEP PERFUMERY HOUSE
49, S. D. A. ANNEXE, LASUDIA MORI, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA.
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.

Used Since :01/04/1992

To be associated with:
2670442

MUMBAI

COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, PASTRY AND CONFECTIONERY, ASAFETIDA, BESON, PULSES, PAPAD, KETCHUP, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, CAKES
3379302  03/10/2016
J.P.FOODS
Mr.Santosh Patil
Mr.Hussain Jamadar
trading as ;J.P.Foods
Namrah Mohalla,Sahyadrinagar,Khoja Colony,Tal-Miraj,Dist-Sangli-416416.
Manufacture & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :23/09/2016

MUMBAI
NAMKEEN, FARSAN, PREPARATIONS MADE FROM FLOURS & CEREALS
MR. MIRACLE
3381524  06/10/2016
NATURES MIRACLE LLP
H. NO. 4872, 1ST FLOOR, CHANDNI CHOWK, DELHI-110006.
MANUFACTURERS AND TRADERS
AN INDIAN LIMITED LIABILITY PARTNERSHIP INCORPORATED UNDER THE LLP ACT.

Proposed to be Used
DELHI
CANDY, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3381581   06/10/2016
MANOHARSAH FOODS PRIVATE LIMITED
9, ROSHAN BAGH, AKLA PURI, PHASE-II, DAYAL BAGH, AGRA-282005, UP, INDIA.
TRADING AND MARKETING
Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.
Used Since :16/01/2015
DELHI
TEA, SALT, AND SPICES INCLUDED IN CLASS 30.
3387602  14/10/2016
NAVEEN GARG.
ANIL SINGLA.
trading as ;KHUSHBOO FOODS.
MEERUT ROAD, NAGLA CHOWK, KARNAL-132001, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016
DELHI
RICE.
HUNGER-ZONE

3387633  16/10/2016
MR. UMESH BUDHIJA
trading as ; FINE FOOD INDUSTRIES
FLAT NO-60, DEFENCE APARTMENT, NEAR INDER ENCLAVE, PASCHIM VIHAR, DELHI-110087. INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 14/10/2015
DELHI

Confectionery, Chocolates, Candy, Pastry, Rusk, Cakes, Ices, Biscuit, Namkeen, Chips, Sweets, Sauces, Honey & Noodles and Ready to eat Snack Foods included in Class 30.
RAKESH KUMAR GERA
trading as ;M/s. INDO TRADE INTERNATIONAL
C-4, S.M.A. INDUSTRIAL ESTATE, G.T. KARNAL ROAD, Delhi-110033
Manufacturer and Merchant
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :01/04/2015
DELHI
CONFECTIONERY (NON-MEDIATED), TOFFEES, CANDIES, CHEWING GUM, CHOCOLATES, SWEETS, JELLIES (FRUIT), NAMKEEN, MIXTURES, BHUJIA, CHIPS, WAFERS, PUFFS, BALLS, CEREAL FOOD PRODUCT, SNACKS FOODS.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3392589  20/10/2016
MRS. MISHI KHURANA.
trading as ;DIVINE NATURE.
B-198, SURAJMAL VIHAR, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/10/2016
DELHI
Bakery Products, Cake, Pastry, Bread, Confectionery, Sweets, Ice Creams, Biscuit & Namkeen, Rice, Spices, Sugar, Atta,
Salt, Maida, Suji, Beson, Badi, Tea and Coffee included in Class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF
DESCRIPTIVE NATURE.
PUSHPANJALI
3392598  20/10/2016
TRSD FOODS PRIVATE LIMITED.
trading as ;TRSD FOODS PRIVATE LIMITED.
TOWN JHAJHAR, DISTT.-BULANDSHAHR, U.P.-203203, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/10/2011
DELHI
ATTA, SUJI, MAIDA, BESAN, POHA, SPICES AND WHEAT PRODUCTS INCLUDED IN CLASS 30.
3394756  23/10/2016
MRS. HETAL NILESH PATEL
trading as ;HERAMB TRADING COMPANY
273, DALALWEEBHAG, SHAHU MARKET, KOLHAPUR-416005. (MAHARASHTRA)
Manufacturer & trader
INDIAN NATIONAL

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1138, E WARD, BHAVANI PRASAD, SYKES EXTENSION, KOLHAPUR - 416001, MAHARASHTRA, INDIA
Used Since :10/01/2009

MUMBAI
Manufacturing & trading of Jaggery & Turmeric Powder included and coming under Class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. DESHI GOL / JAGGERY.
G-SAHAB

3399167  27/10/2016

SHRI SHEKHAR JAIN

trading as ;M/S VARDHMAAN FOOD PRODUCTS

KUNJPURA ROAD, SIRSAGANJ, DIST-FIROZABAD (U.P.)

MANUFACTURER & TRADERS

Address for service in India/Agents address:

S.K. AGARWAL & CO.

6/2, GALI BARAH Bhai, BELANGANJ, AGRA - 282 004.

Used Since :24/08/2014

DELHI

NAMKIN, SWEETS, BISCUITS, TOAST, PASTRY, COOKIES, PAPAD, FANNY, CONFECTIONARY, TEA, KACHERI GOODS, POPCORN, CHIPS, SAUCE
Paytm Payments Bank

3401246 02/11/2016
ONE97 COMMUNICATIONS LIMITED
First Floor, Devika Tower, Nehru Place, New Delhi 110019
Manufacturing and Trading

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
To be associated with:
3328562

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
BORRIS
3403367  05/11/2016
MR. SHARIQ JALAL.
23, PARK END, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/10/2016
DELHI
COFFEE, TEA, RICE, ATTA, MAIDA, SUJI, SUGAR AND CONFECTIONERY PRODUCTS.
CO-MATE

3404554  07/11/2016

SONU
SANJEEV KUMAR
SUNIL KUMAR

trading as ;KAIT IMPORT EXPORT
VPO KAMODA KURUKSHETRA (HARYANA).

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.

Used Since :01/04/2012

DELHI

RICE, WHEAT AND THERE PRODUCTS, PULSES, FOOD GRAINS, SUGAR, FLOUR AND PREPARATIONS MADE FROM CEREALS, TEA, COFFEE, SALT, HONEY, ICE, CONFECTIONERY, COCOA, BREAD, PASTRY, SAUCES (CONDIMENTS), SPICES, BAKERY PRODUCTS.
3405119   07/11/2016
SMT. TARISHI JINDAL.
trading as ;JV HV ENTERPRISES.
JAIL ROAD, SITAPUR-261001, U.P., INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2016
DELHI
SURESH KUMAR KANODIA
73/24, COLLECTOR, GANJ, KANPUR (U.P.), INDIA
MANUFACTURER, MERCHANT & TRADERS

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Used Since: 25/09/2015

DELHI
BLACK SALT, COMMON SALT, SUGAR, ATTA, MAIDA, BESAN, SUJI DALIA, CONFECTIONERY, BREAD, SPICES INCLUDED IN CLASS 30.
HCB
3406824  09/11/2016
RAMESH CHAND HASEEJA.
trading as ;HARYANA CHAI BHANDAR.
GEETA BHAWAN, BUS STAND ROAD, SONIPAT-131001, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1976
DELHI
TEA, COFFEE.
3408387  11/11/2016
SH. HARISH KUMAR,
trading as ;H. K. SWEET HOUSE.
2 B, VIKAS VIHAR, CHANDER VIHAR, NEW DELHI-110041, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/05/2000
DELHI
CONFECTIONERY, (TOFFEE, CANDY, AAM PAPAD AND OTHER CONFECTIONERY ITEMS), ICES, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOURF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, MUSTARD, CHOCOLATES, PASTRY, RUSK COFFEE, TEA, SUGAR, RICE, TAPIOCA SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATION AND FROM CEREALS.
BASMA

3408404  13/11/2016
SUPPLE TEK INDUSTRIES PRIVATE LIMITED.
trading as ;SUPPLE TEK INDUSTRIES PRIVATE LIMITED.
VILLAGE CHABBA, TARN TARAN ROAD, AMRITSAR, PUNJAB, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2016

DELHI
RICE.
3409371   15/11/2016
SH. NAND LAL
SH. BACHAN LAL
SH. MANOJ KUMAR
trading as ;DITTA RAM NAND LAL
SIRHIND BAZAR, PATIALA-147001 PB
MANUFACTURER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :16/12/1987
DELHI
SWEETS, NAMKEEN, BISCUITS, BHUJIA, PAPAD, BAKERY & CONFECTIONERY ARTICLES, BREADS, CAKES, RUSKS, CHOCOLATES, TOFFEEES, CANDIES, PATTIES, RICE PUFF, COOKIES, GACHAK, REWARI, FOOD PRODUCTS FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30.
3409372  15/11/2016
SH. NAND LAL
SH. BACHAN LAL
SH. MANOJ KUMAR
trading as ;DITTA RAM NAND LAL
SIRHIND BAZAR, PATIALA-147001 PB
MANUFACTURER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :16/12/1987
To be associated with:
3409371
DELHI
SWEETS, NAMKEEN, BISCUITS, BHUJIA, PAPAD, BAKERY & CONFECTIONERY ARTICLES, BREADS, CAKES, RUSKS,
CHOCOLATES, TOFFEES, CANDIES, PATTIES, RICE PUFF, COOKIES, GACHAK, REWARI, FOOD PRODUCTS FOR
HUMAN CONSUMPTION INCLUDED IN CLASS 30.
KTCMITTHHAS
3412476 20/11/2016
ASHOK KUMAR,
trading as ;KASHISH TRADING CO.
164/11, RANI MOHALLA, OPP. SHIV MANDIR, PANIPAT-132103, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2016
DELHI
BAKERY PRODUCTS, RUSK, BREAD TOAST, CAKE, PASTRY, BISCUIT AND NAMKEEN, READY TO EAT SNACK FOODS INCLUDED IN CLASS 30
PRIYAGOLD ELAICHI CREAM

3418561  24/11/2016
SURYA FOOD & AGRO LTD.
D-1, SECTOR 2, NOIDA-201301, DISTT GAUTAM BUDDHA NAGAR U.P.
Manufacturers and Traders

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008
Used Since :01/01/1994

DELHI
Bread, biscuits, cakes, pastries and confectionery items included in Class 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..593424, 700450..
PRIYAGOLD CASHEW

3418568   24/11/2016
SURYA FOOD & AGRO LTD.
D-1, SECTOR 2, NOIDA-201301, DISTT GAUTAM BUDDHA NAGAR U.P.
Manufacturers and Traders

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Used Since :01/01/1994

To be associated with:
972241, 972243, 1259436, 2342510, 2342511, 2342512, 2345812, 2628990, 2628991

DELHI
Bread, biscuits, cakes, pastries and confectionery items etc included in Class 30.

No exclusive right over the words CASHEW.
PRIYA GOLD BUTTER MILK
3418570  24/11/2016
SURYA FOOD & AGRO LTD.
D-1, SECTOR 2, NOIDA-201301, DISTT GAUTAM BUDDHA NAGAR U.P.
Manufacturers and Traders

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Used Since : 01/05/1997

To be associated with:
972241, 972243, 1259436, 2342510, 2342511, 2342512, 2345812, 2628990, 2628991

DELHI
Biscuits included in Class 30.

*No exclusive right over the words BUTTER MILK.*
"FIRE"

3420338 28/11/2016

VIJAY CHAURASIA
trading as ;SHYAMA TRADERS
BLOCK NO. 9, SHOP NO. 20, CANAL ROAD, KANPUR , UP.
MANUFACTURER AND TRADING

Address for service in India/Agents address:
U.K. SONI
PREMISSES NO. 130/90/7, L-1, BAGAHI, BAKARGANJ,KANPUR-23.
Used Since :01/04/2016

DELHI
HEENG, SPICE & BOOKNU ONLY
3423022   30/11/2016
SURINDER KUMAR.
NIRMAL DEVI
VINEET KUMAR.
PARMOD KUMAR
trading as ;G. V. (GOD VISHNU) RICE UNIT.
G. T. ROAD, TARAORI-132116, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/05/2016
DELHI
RICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD RICE.
Trade Marks Journal No: 1923, 14/10/2019

Class 30

3423621  30/11/2016
M/S. SHRI DURGA PHARMACEUTICALS
PAWAN KUMAR AGRAWAL
RAJ KUMAR AGRAWAL
KRISHNA AGRAWAL
trading as; M/S. SHRI DURGA PHARMACEUTICALS
956/2, BAJAJWALA PECH, CHANWAR GATE, HATHRAS (UTTAR PRADESH).
TRADER, MANUFACTURER, PROCESSOR, RETAILER & EXPORTER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since: 01/04/1993
DELHI
CHAT MASALA & SPICES.
LEELA FOODS PRIVATE LIMITED.
trading as: LEELA FOODS PRIVATE LIMITED.
29, CENTRAL MARKET, PUNJABI BAGH WEST, NEW DELHI-110026, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/11/2016

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilly powder, Baking powder, Vinegar, Poha, Flour and preparations made from cereals and Sauces.
3426700   06/12/2016

APURVA ANDANI
DHUNDHI, KATARA, MIRzapur (U.P.), INDIA.
MANUFACTURER, MERCHANT AND TRADERS

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Used Since :01/01/2007

DELHI

NAMKEEN, KACHARI, PUFFS, SNACKS INCLUDED IN CLASS 30.
NAPLES STAPLES
3447487  31/12/2016
PRECISION FOOD WORKS
trading as ;PRECISION FOOD WORKS
c/o Sambhaji Natu Dhavale Gat. No. 1308/1, Maan Hinjewadi Taluka: Mulshi District: Pune Pincode: 411057. INDIA
Manufacturer, Merchants, Traders and Service provider
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Proposed to be Used
MUMBAI
ORGANIC FOOD PRODUCTS, CEREALS AND AGRICULTURAL PRODUCE, PARTIALLY PROCESSED & PROCESSED FOOD PRODUCTS; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE; SNACKS, SWEETS, PAPADS, KETCHUP(SAUCE), INSTANT FOOD READY TO EAT FOOD PRODUCTS, CORN CHIPS, CHOCOLATE BASED BEVERAGES, BISCUITS, PRODUCTS OF SOYA BEAN, CHURAN, MOUTH FRESHENER ALL INCLUDED IN CLASS 30
3462364 18/01/2017
SANGEETA GOYAL W/O NARENDRA GOYAL
trading as ; MEENAKSHI ENTERPRISES
A-153, UIT Quaters, Baba Ramdev Mandir Road, Masuria, Jodhpur (Rajasthan)
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since : 01/04/2015
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, SPICES, SUJI, MAIDA, POHA, BESAN, PAPAD, TAPIOCA, SAGO, ARTIFICIAL
COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); ICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. DESCRIPTIVE MATTERS.
NUT FACTORY

3484885    16/02/2017

SMT. RITA GOENKA.
SH. KANHIYALAL GOENKA.
trading as ;NEELKANTH HERB.
E-159, RAMESH MARG, C-SCHEME, JAIPUR, RAJASTHAN-302001, INDIA.
MERCHANTS AND MANUFACTURER

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016

AHMEDABAD

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilly powder, Baking powder, Vinegar, Poha, Flour and preparations made from cereals and Sauces.

subject to restriction of the goods for sale in the state of RAJASTHAN only.
3505988   04/03/2017
SURENDRA KUMAR KAUSHIK S/O. SH. MADAN LAL KAUSHIK
trading as ;SHRI BANDHU FOOD PRODUCTS
F-79, RIICO INDUSTRIAL AREA, JAIPUR ROAD, SIKAR - 332001 - RAJASTHAN
Manufacture and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2016
AHMEDABAD
BHUIJA, NAMKEEN, CONFECTIONERY, SWEETS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of goods is restricted in the state of Rajasthan only.
MRS. MAMTA JAIDEV PANCHMATIA
Hotel LB, Plot No. 2-A, Mount Road Extension, Sadar, Nagpur - 440 001 (Maharashtra)
Manufacturer and merchant

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Sugar, Natural Sweetness and Sugar Substitutes, in Particular low calories, Sugar Substitutes for Cooking & Baking
3581152   29/06/2017
SURAJ SHARMA SON OF SHRI VIMAL SHARMA
172-A, RCS COMPOUND, RIICO INDUSTRIAL AREA, JHOTWARA, JAIPUR- RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Cookies & Rusks, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice in class 30.
Krishna Gold Masala

3589612  12/07/2017

JAI PRAKASH AGARWAL S/O. LATE SH. JUGAL KISHORE AGARWAL

PROPRIETOR OF M/s. SHUBHAM TRADING COMPANY AT- ROOM NO. 18, GROUND FLOOR, HOUSE NO. 219, JAWAHAR CHELO KA CHOWK, DEENANATH JI KA RASTA, JAIPUR- RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:

G. D. BANSAL & ASSOCIATES.

M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Spices in Class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only.
Heer Ranjha

3607045  05/08/2017

1. VINIT CHOUDHARY 2. SUKH JEET SINGH
SHOP NO. 1, V.T. TOWER, V.T. ROAD, SHIPRA PATH, MANSAROVAR, JAIPUR-302020 RAJASTHAN

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Coffee, tea, Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice in class 30.
CHARMINAR

3607431  05/08/2017
CHIMAN LAL PANWAR, SOLE PROPRIETOR, TRADING AS PANWAR BROTHERS
15-8-117/3, BEGUM BAZAR, HYDERABAD - 500012, TELAGANA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/07/1977

CHENNAI

MASALAS AND SPICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.397401.
SHREE JEE
3613732  16/08/2017
MODI DAIRY (PARTNERSHIP FIRM)
A-21 SADUL GANJ, BIKANER - 334001, RAJASTHAN
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/1999

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
Associated Trademark Application Number 1429281.
Prit

3632424  11/09/2017
DEEPAKKUMAR JASWANTLAL THAKKAR
trading as ;VIDUR EXPORTS (INDIA)
304, Rituraj chambers, Swastik society, C G Road Ahmedabad.380009
Exports Imports Merchant
Proprietor
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :25/08/2017
AHMEDABAD
Spices and Snacks
3648553 03/10/2017
PANKAJ KUMAR MALOO S/O SHRI RADHEY SHYAM MALOO
C/o Raj Enterprises, H-1st /4, Mandore Mandi Jodhpur (Rajasthan)
Individual
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :01/01/2001
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
DAKOTA

3666712   31/10/2017

DILIPBHAI L. MODHA AN INDIAN NATIONAL SOLE PROPRIETOR OF PRAYAG CORPORATION
SHOP NO = 55, RAJMANDIR COMPLEX, BAREJA, AHMEDABAD-382425, GUJARAT-INDIA
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF TEA, INSTANT TEA, COFFEE, COFFEE SUBSTITUTES, INSTANT COFFEE, INCLUDED IN CLASS - 30
111 (TRIPPLE ONE) COMPOUND HING

3671139  06/11/2017
BHARGAVBHAI KIRITBHAI GANDHI
PLOT NO 212, GIDC, CHITRA
INDIVIDUAL SOLE PROPRIETOR

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used
AHMEDABAD
ASAFOETIDA(HING)
OMAY FOODS

3676023  12/11/2017

R.S. FOODS
244, KHANDA KOTWALLI, CHOTI CHAUPAR, JAIPUR
PARTNERSHIP FIRM REGISTERED AS SMALL ENTERPRISE

Address for service in India/Agents address:
SWATI MITTAL
53/6, 3RD FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060.

Used Since :27/10/2017

AHMEDABAD
Roasted maize; Roasted corn; Cereal-based snacks; Cassava-based snacks; Manioc-based snacks; Rice-based snacks; Wheat-based snacks; Extruded corn snacks; Puffed corn snacks; Maize-based snacks; Snack mixes consisting of crackers, pretzels or popped popcorn; Powdered mixes for the preparation of chocolate drinks; Drinks in powder form containing cocoa; Granola bars; Flour preparations for food; Flour based savory snacks; Snack food products made from soya flour

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word FOODS.
Sanjay's Roastees

3678845  15/11/2017

SANJAY MEHTA
GALA NO 1, MM INDUSTRIAL ESTATE, OPP KAMALDEEP SOCIETY, SONAWALA CROSSLANE NO 2, GOREGAON EAST, MUMBAI-400063

Indian National

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN, S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI -97

Proposed to be Used

MUMBAI
Convenience food and savory snacks namely corn, cereal, flour and sesame based snacks, crackers, dumplings, pancakes, pasta, rice and cereal dishes, pie and pastry dishes, sandwiches and pastas, spring and seaweed rolls, steamed buns, tortilla bread dishes, puffed corn snacks, snacks manufactured from cereals, extruded wheat snacks, rice snacks, snack foods, Farshan, Namkeen Wafers and wafer biscuits, canapes, spices,
3678846 15/11/2017
SANJAY MEHTA
GALA NO 1,MM INDUSTRIAL ESTATE,OPP KAMALDEEP SOCIETY,SONAWALA CROSSLANE NO 2,GOREGAON EAST,MUMBAI-400063
Indian National
Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97
Proposed to be Used
MUMBAI
Convenience food and savory snacks namely corn ,cereal, flour and sesame based snacks,crackers ,dumplings,Pancakes ,Pasta,rice and cereal dishes ,pie and pastry dishes,sandwiches and pastas,spring and seaweed rolls,steamed buns,tortilla bread dishes ,Puffed corn snacks,Snacks manufactured from cereals,Extruded wheat snacks,Rice snacks,Snack Foods, Farshan, Namkeen Wafers and wafer biscuits,canapes,Spices,
3678903    15/11/2017
SAKARDIN TRADING AS : BAHADUR CHAI
PLOT NO. 5, ROYAL CHIRAG APPARTMENT CHIRAG PARK OPP. PWD BOMAY HOTEL, NAROL ROAD, AHMEDABAD - 380028, GUJRAT
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
TEA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
EVERSTAR
3684844  22/11/2017
EVEREST STARCH (INDIA) PVT.LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
SAMRAT INDUSTRIAL AREA, ROAD NO – 29, PLOT NO – 23, NR. S.T. WORK SHOP, GONDAL ROAD, RAJKOT-360004, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since : 17/06/2011
AHMEDABAD
CORN STARCH (FOR FOOD) STARCH FOR FOOD IN CLASS- 30
3687808    25/11/2017

ORI HEIGHTS INDIA PRIVATE LIMITED
45, GANESH COLONY, MAHESH NAGAR JAIPUR - 302019 RAJASTHAN - INDIA
COMPANY

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD

COFFEE, TEA, CONFECTIONERY, EDIBLE SPICES, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS,
ARTIFICIAL COFFEE, BAKING POWDER, SALT, BREAD, PASTRY.
991
3693037  02/12/2017
RAVIKUMAR BHIKHAJI PRAJAPATI
38 TIRUPATI COMPLEX, KALUPUR RICE BAZAR, AHMEDABAD, GUJARAT(INDIA)
PROPRIETOR OF MAHADEV CORPORATION
Address for service in India/Attorney address:
R.KARNAN, ADVOCATE
H. 203, RADHEY RESIDENCY NEAR, LAL GEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382445 GUJARAT
Proposed to be Used
AHMEDABAD
ATTA, SPICES, RICE AND PULSES INCLUDED IN CLASS-30
3714702    29/12/2017
JAYANTI FOOD PRODUCTS
VILLAGE DADAR, RAJGARH ROAD, ALAWAR
Partnership firm
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Proposed to be Used
AHMEDABAD
Roasted Namkeen and Mixture made of cereals and rice, Rice flakes, Corn flakes, Rice puff, Fried Namkeen and Mixture made of cereals and rice
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3743795   03/02/2018
SHREENATHJI INDUSTRIES
BALAJI INDUSTRIAL ZONE, RAJKOT AHMEDABAD HIGH WAY, RAJKOT, GUJARAT, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since :01/01/2018

AHMEDABAD

PAPAD
3761436    22/02/2018
HULUGUNDI VENKATESHA MURTHY SRINIVASA TRADING AS HRV IYENGARS HOME PRODUCTS
Katha No 29, Temple Road, Hulugundi, Madihalli Hobali, Belur Taluk, Hassan Dist., Karnataka - 573216
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2017
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices.
Sterling Reserve Design Project

3822675  03/05/2018
ALLIED BLENDERS AND DISTILLERS PVT. LTD
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004
Body Corporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

MUMBAI
Muesli Snacks, Granola Snacks, Cereal-based Snacks, Rice-based Snacks, Wheat-based snacks, Cassava-based Snacks, Manioc-based Snacks, Maize-based Snacks, Extruded Corn Snacks, Extruded Wheat Snacks, Papad, Farsan, Cheese flavoured Corn Snacks, Bhujia, Ghathiya, Fafda, Cheese flavoured puffed corn snacks, Extruded manioc-starch based snacks, Extruded Cassava-starch based snacks, Puffed Cheese Balls [corn snacks], Bhel Puri, Corn curls, Samosa, Cereal based snack Food, Malt Extracts for food, Aromatic preparations for food, Vanilla Flavorings for foodstuffs, Pakoda, Biryani, Batata Vada, Kabab, Vanilla Flavorings for food or beverages, Tea Flavorings for food or beverages, Food flavorings other than essential oils, Gluten free Cereal Based Snack Foods, Dosa, Idli, Gruel with Milk Base for food, Poha, Fruit Flavorings for food and beverages except essences, Food Condiment consisting primarily of Ketchup and Salsa, Chakli, Lemon flavorings other than essential oils for foodstuffs, Almond flavorings other than essential oils for foodstuffs, Cocoa based condiments and seasonings for food and drinks, Jhunka Bhakar (Gram Flour and millet flour based traditional food preparation), Dhokla (foodstuff made from fermented batter derived from rice and split chickpeas, Coffee, Brewed Coffee, Coffee Substitutes, Decaffeinated coffee, Instant coffee, Tea, Slimming Tea, Chai tea, Tea Substitutes, Iced Tea, Black Tea, Tea Ix Powders, Instant Tea and all types of snack foods including Potato Chips; Fried Peanuts And Nuts; Ready To Eat Processed Grains And Cereals; Sauces; Snack Bars, Cakes, Cookies, Sugar, Rice, Tapioca, Sago, Bread, Pastry And Confectionery, Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, (Condiments); Spices; Ice; Cooked Dishes, Biscuits (Not For Animals)

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3343900, 3822676 ..
Sterling Reserve Dance Project

3822676    03/05/2018

ALLIED BLENDERS AND DISTILLERS PVT. LTD
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004

Body Corporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

To be associated with:

3343900

MUMBAI

Muesli Snacks, Granola Snacks, Cereal-based Snacks, Rice-based Snacks, Wheat-based snacks, Cassava-based Snacks, Manioc-based Snacks, Maize-based Snacks, Extruded Corn Snacks, Extruded Wheat Snacks, Papad, Farsan, Cheese flavoured Corn Snacks, Bhujia, Ghathiya, Fafda, Cheese flavoured puffed corn snacks, Extruded manioc-starch based snacks, Extruded Cassava-starch based snacks, Puffed Cheese Balls [corn snacks], Bhel Puri, Corn curls, Samosa, Cereal based snack Food, Malt Extracts for food, Aromatic preparations for food, Vanilla Flavorings for foodstuffs, Pakoda, Biryani, Batata Veda, Kabab, Vanilla Flavorings for food or beverages, Tea Flavorings for food or beverages, Food flavorings other than essential oils, Gluten free Cereal Based Snack Foods, Dosa, Idli, Gruel with Milk Base for food, Poha, Fruit Flavorings for food and beverages except essences, Food Condiment consisting primarily of Ketchup and Salsa, Chakli, Lemon flavorings other than essential oils for foodstuffs, Almond flavorings other than essential oils for foodstuffs, Cocoa based condiments and seasonings for food and drinks, Jhunka Bhakar (Gram Flour and millet flour based traditional food preparation), Dhokla (foodstuff made from fermented batter derived from rice and split chickpeas, Coffee, Brewed Coffee, Coffee Substitutes, Decaffeinated coffee, Instant coffee, Tea, Slimming Tea, Chai tea, Tea Substitutes, Iced Tea, Black Tea, Tea Ix Powders, Instant Tea and all types of snack foods including Potato Chips; Fried Peanuts And Nuts; Ready To Eat Processed Grains And Cereals; Sauces; Snack Bars, Cakes, Cookies, Sugar, Rice, Tapioca, Sago, Bread, Pastry And Confectionery, Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, (Condiments); Spices; Ice; Cooked Dishes, Biscuits (Not For Animals)

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3343900..
3833568  15/05/2018

KAVITA KOWSHIK
Flat No. 402/3, Crown Building, 1505/3 Deccan College Road, opposite Sadal Baba Dargah, Yerawada, Pune – 411006, Maharashtra

Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
3854364    07/06/2018
SAVITHRY K.V
V273A, 273 BP V274 Muriyamangalath mana PO, Cherpu, Peruvanam, Thrissur - 680561.
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
The mark should be used as a whole.
3859344  14/06/2018
RAHUL BALASAHEB NAKHATE TRADING AS ARYAN PRODUCTS
5/2/23 Rajendra Nagar, Naregaon MIDC Chikalthana, Aurangabad – 431 005
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :05/01/2018

MUMBAI
SPICES
Trade Marks Journal No: 1923, 14/10/2019 Class 30

3879901 05/07/2018
BASKAR MANOHARAN
G705, Samarth Garden, Datha Mandir Road, Bhandup
Individual

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used

MUMBAI
Sugars; Fruit sugar; Raw sugar; Palm sugar; Granulated sugar; Icing sugar; Powdered sugar; White sugar; Natural sweetener; Natural sweeteners; Ketchup; Ketchups; Ketchup [sauce]; Processed cereals; Breakfast cereals; Cereals, processed; Honey; Honeys; Spices.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3905446 02/08/2018

K VIDYA SAGAR RAO
trading as ;SAI SAGAR FOOD INDUSTRIES
PLOT NO. 72, SAI BABA COLONY, KUKATPALLY, HYDERABAD - 500 071, TELANGANA STATE, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Address for service in India/Agents address:
V.K. SINHA.
5-9-93, 2ND FLOOR, NO.208, SHAKTI CHAMBERS, NAMPALLY, HYDERABAD - 500 001, A.P.
Used Since :20/05/2000
CHENNAI
BREADS, BUNS, PAV BREAD, COOKIES, RUSKS, CAKES, SWEETS AND SAVORIES (NAMKEEN).
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
3926739  27/08/2018
MEENAKSHI. S, SOLE PROPRIETRIX, TRADING AS VENIKA OVERSEAS AGENCIES
13/1025, RASIYANGKADU, THAMARANKOTTAI NORTH, PATTUKKOTTAI, THANJAVUR DISTRICT-614 613, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS;
COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED
BEVERAGES; ICE CREAM; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC
PREparATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3926738.
3950542    20/09/2018
S.SARAVANAN
trading as ;QUICIK BYTES
BLOCK -1 FLAT X-1, KOCHAR PANCHSHEEL 129, CTH ROAD, AMBATTUR INDUSTRIAL ESTATE, CHENNAI - 600 098, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
MIXTURES, CHIPS, ALL KIND OF NAMKEENS AND PACKED SNACKS.
3968025  09/10/2018
MOHANLAL PRAHLAD DAS
PATTTHAR MUNDLA ROAD, TEJAJI CHOWK, PALDA INDORE452020
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :15/10/1993
MUMBAI
SPICES PRODUCTS INCLUDED IN CLASS 30
3973560  14/10/2018
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI

IDLI (FOODSTUFF MADE OF RICE POWDER); DOSA (FOODSTUFF MADE FROM RICE FLOUR); COFFEE, TEA, COCOA
AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD,
PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT;
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS;
CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM;
CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS
FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3973555..
3984562      26/10/2018
MR.DEEPAK DARIYANI PROPRIETOR OF – ASHA CONFECTIONERY
PLOT NO. 13 B-1, 13-C, SECTOR, SANWER ROAD, INDUSTRIAL AREA, INDORE- 452001 (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.An Included in Class 30
3997816  14/11/2018
SK MANGOZ
A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
ICE CREAM, KETCHUP, TEA, TEA-BASED BEVERAGES, FREEZE-DRIED DISHES, FRUIT JELLIES, FRUIT COULIS
3997859  14/11/2018  
MR. RAMESH U. JAIN TRADING AS SANGMESHWAR SPICES  
Plot No. 95, Market Yard, Sangli-416416  
Sole Proprietor  
Address for service in India/Attorney address:  
LAW PROTECTOR  
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011  
Proposed to be Used  
MUMBAI  
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, FRUIT SAUCES
4017834  05/12/2018
MR.VIJENDRA SINGH JADON.M/S.TIRUPATI GRAH UDHYOG
2195, PHOENIX TOWNSHIP, INDORE (M.P.)-452000
PROPRIETOR

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
SUNNY RESTAURANT & CATERERS PRIVATE LIMITED ALSO TRADING AS SHEETAL BUKHARA
KHAR-PALI ROAD, OPP. KHAR TELEPHONE EXCHANGE, Khar (WEST), MUMBAI – 400 052
A Private Limited Company Incorporated Under The Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used
MUMBAI
Biscuits, Breads, Buns, Cakes, Cookies, Crackers, Pancakes, Pastry, Confectionery, Flour and Preparations made from Cereals, Rusks, Cereal-based Snack Food, Rice-based Snack Food, Farinaceous Foods, Flour-milling Products, Sweetmeats.

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
4036600  24/12/2018
SRI SHANKAR INDUSTRIES
No: 254, Old Tharagupet, Bangalore - 560 053, Karnataka, India
PARTNERSHIP FIRM
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :24/01/2008
CHENNAI
GRAM FLOUR
An Identical mark has been registered under No: 1895053 through their predecessors-in-Title.
ETM

4037864  26/12/2018

TRICOS DERMATOLOGICS PVT. LTD.
505, MASTERMIND 1, ROYAL PALMS ESTATE, AAREY MILK COLONY, GOREGAON EAST, MUMBAI -400065.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GARI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS; BARLEY; BEAN; HONEY; LEAVEN; LINSEED; GINGER; GARDEN HERBS; GLUCOSE; MINT; PEANUT; SAFFRON; SOYA BEAN; TURMERIC; VINEGAR; YEAST, EXTRACTS & INGREDIENTS OF ALL AFORESAID GOODS.
PHOSCOLIV

4037865  26/12/2018
TRICOS DERMATOLOGICS PVT. LTD.
505, MASTERMIND 1, ROYAL PALMS ESTATE, AAREY MILK COLONY, Goregaon East, Mumbai 400065.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS; BARLEY; BEAN; HONEY; LEAVEN; LINSEED; GINGER; GARDEN HERBS; GLUCOSE; MINT; PEANUT; SAFFRON; SOYA BEAN; TURMERIC; VINEGAR; YEAST, EXTRACTS & INGREDIENTS OF ALL AFORESAID GOODS.
ANIL SHARMA
302 - Rimsan Estate, Opp. Magnum Tower, Mind Space, Near Link Road, Malad (West), Mumbai - 400064
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Sandwiches, Pizzas, Pasta, Coffee, tea, cocoa and artificial coffee, Bread, pastries and confectionery, Cereal-based snack food, Wheat-based snack foods.
MANOHAR

4040808   29/12/2018
M/S. DESIRE CONFECTIONERY PVT. LTD.
P.H. NO. 26, SURVEY NO. 332/3/9, R.D. UDHYOG NAGAR, NEAR SITA SHREE, PALDA, INDORE (M.P.)
Private Limited Company

Address for service in India/Attorney address:
GAURAV BHAWSAR
407 e block greenvelly indore madhya pradesh

Proposed to be Used

MUMBAI
Chocolates, compound chocolates, milk chocolates, dark chocolates, white chocolates, chocolates paste, and other
cocoa preparations, toffees, sugar boiled candies, panned confectioneries, sugar confectioneries caramels, lollipops,
jellies, bubble gums, mint candies and gum (non medicated), chewing gums and confectionery, boiled sugar
confectionery, wafers, biscuits, sweets, snacks manufactured from cereals and confectionery (non medicated)
BIG BAKER’S

4040985  29/12/2018
MR. ANSARI ABDUL MANNAN BIJNORI
G- 3, A- WING, OM SAI EKTA CHS. LTD., GILBERT HILL ROAD, ANDHERI (W), MUMBAI- 400058, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/01/2009

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, SWEETS AND BAKERY PRODUCTS
Trade Marks Journal No: 1923, 14/10/2019  Class 30

Company

Address for service in India/Agents address:

Proposed to be Used

No exclusive right over the descriptive matters appearing in the representation of the mark.
4042552  31/12/2018
SANJAY KRISHNA N U
15-25 ESWAR OPPOSIT, K N ROAD, PUTTUR, RACHAPELEM, CHITTOOR - 517583
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
The mark should be used as a whole.
4048015  05/01/2019

G.V.SATHIYAVATHI TRADING AS PAARI FOOD PRODUCTS
PLOT NO.1002/F, 6TH AVENUE, ANNA NAGAR WEST, CHENNAI - 600 040, CHENNAI DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji (Wheat Product), Wheat Flour, Rawa (Wheat Product), Vermicelli, Papad (Indian Snacks), Garam Masala (Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to Indian Curry) and Sambhar Powder.
4051180  09/01/2019
ARJUN CHAUHAN PROPRIETOR OF ARJUN CHANA CHUR COMPANY
ARJUN CHAHA CHUR COMPANY, S-11, VIRAJ COMPLEX, NEAR HANUMAN MANDIR, SRIRANG NAGAR, BHIWANDI – 421302. DIST - THANE
PROPRIETORSHIP
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
MUMBAI
NAMKEEN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Special Namkeen.
NATURO MANGO BLAST

4057961    16/01/2019

NATURO FOOD & FRUIT PRODUCTS PRIVATE LIMITED
#34/1, EKARAJAPURA VILLAGE, SULIBELE HOBLI, BANGALORE RURAL (DIST.), PIN - 562 114
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used

CHENNAI

Coffee, Tea, Cocoa, Flour and Preparations made from cereals, bread, pastry and confectionery, ices; honey, sauces, (condiments); spices.
MANGO BLAST
4057963  16/01/2019
NATURO FOOD & FRUIT PRODUCTS PRIVATE LIMITED
#34/1, EKARAJAPURA VILLAGE, SULIBELE HOBLI, BANGALORE RURAL (DIST.), PIN - 562 114
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.
Proposed to be Used
CHENNAI
Coffee, Tea, Cocoa, Flour and Preparations made from cereals, bread, pastry and confectionery, ices; honey, sauces, (condiments); spices.
4059927  17/01/2019

SHRUTHI.A.S. AN INDIAN NATIONAL, SOLELY TRADING AS AVANI ORGANIC

Near Laxmi Nursing Home, R.C.Road, Hassan - 573 201 and also at Sampige Road, K.R.Puram, Hassan - 573 201

Sole Proprietary concern

Address for service in India/Agents address:

C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Used Since :02/12/2014

CHENNAI

Trade Marks Journal No: 1923 , 14/10/2019           Class 30

RINI THARIAN
F1 Garden Woods, Chakkungal Road, Palarivattom 682025, Cochin, Kerala, India
Individual

Address for service in India/Attorney address:
TOMY PAUL MAMPILLY
XL/6840,KANAKATHARA LANE CONVENT ROAD, COCHIN-35.

Proposed to be Used
CHENNAI
Tea, Coffee, Tea substitutes, Tea-based beverages, Roasted coffee beans, Brewed coffee, Coffee substitutes, Coffee extracts, Ground coffee, Coffee-based beverages

SUBJECT TO CONFINING SALES ONLY IN THE ANDHRA PRADESH, TELANGANA, KARNATAKA, TAMIL NADU AND KERALA ALONE.
4061452  19/01/2019
SHEEJU OZHUPARAKKAL
49/1450H, Iykkeri Building Aims Ponekkara P.O., Ernakulam, Kerala- 682041
Sole Proprietor
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Proposed to be Used
CHENNAI
Rice; Rice flour; Rice-based snacks; Rice-based prepared meals; Flour and preparations made from cereals; Sauces, (Condiments); Mustard; Curry powders
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
4067083 24/01/2019
KRISHNA KUMAR RAO
Door No: 5-110B, Puttur - 576 105, Udupi, Karnataka, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Coffee, Tea, Cocoa, Sugar, Tea, Rice, Tapioca, Sago, Artificial Coffee, Flour and preparations made from Cereals. Bread, pastry and Confectionery, Ices, Honey Treacle, Yeast, Baking Powder, Salt, Mustard, Vinegar, Sauces, (Condiments), Spices and Ice

subject to the mark should be use as a whole.
4071306  29/01/2019
K. PREMA, SOLE PROPRIETRIX, TRADING AS G.K.M. MARKETING
PLOT NO: 1306, TNHB, MELAANUPPANADI, MADURAI-625009, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :05/04/2015

CHENNAI
APPALAM; PAPAD; ASAFOETIDA

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA.
RAFIQE MADAR KHAN
Shop No. - 114, Junaid Nagar, C.D. Barfiwala Road, Andheri West, Mumbai - 400058
Individual
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
Tea, spices, salt and poppadums, as covered under Class 30.
DD SHAH FOOD LABS LLP
16, CHAITANYA SOCIETY, OPP. IIM-A NEW GATE, VASTRAPUR, AHMEDABAD-380015, GUJARAT, INDIA.
MANUFACTURER & MERCHANT
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :05/07/2018
AHMEDABAD
CONFECTIONERY, NAMKEEN, SPICES AND SAUCES.
4087552    14/02/2019
ISHA SNACKS PVT LTD
Plot No. 72 & 86, Besides Varmora Factory, L & T Factory Lane, Vasna- Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, wafers
4109590   07/03/2019
SOMANI FOOD UDHYOG
OPP. PRIYDASHIN SCHOOL WARD NO. 16, SURATGARH, GANGANAGAR, RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
4112867  11/03/2019
MR. RAJIV SHARMA
RZ-44B, OLD RAJAPURI, VISHWAS PARK, UTTAM NAGAR, NEW DELHI-110059
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
NUTRITIONAL AND DIETARY FOOD SUPPLEMENTS FOR HUMAN
4112878  11/03/2019
B.USHARANI
trading as ;JV NATURAL FOODS AND HERBS
145/A4, KOLLAPATTY, PERUMAL KOVIL STREET, ANIMOOR POST, TIRUCHENGODE TK, NAMAKKAL DIST-637 214, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :01/01/2018
CHENNAI
MILLET HEALTH MIX, HERBAL TEA POWDER, KASTHURI MANJAL, BABUL TOOTH POWDER, ARAPPU POWDER, TURMERIC, ROCK SALT, BRINJAL VATHAL, CLUSTERBEAN VATHAL, LADIES FINGER VATHAL, FIG JAM AND ALL MILLETS.
SANKATHA PRASAD PATHAK (PROPRIETOR) TRADING AS S. P. FOOD PRODUCTS
NEAR MPB COLONY JAMUL GRAM KHEDAMARA BHILAI DIST DURG 490024
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Cereal snacks;
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4114551   12/03/2019
SANKATHA PRASAD PATHAK (PROPRIETOR) TRADING AS S. P. FOOD PRODUCTS
NEAR MPB COLONY JAMUL GRAM KHEDAMARA BHILAI DIST DURG 490024
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Fried corn
4115245  12/03/2019
M/S. ASIAN THAI FOODS INDIA PVT. LTD.
ASIDC FOOD PROCESSING PARK, CHATABARI, CHAYGAON, DIST. KAMRUP-781123, ASSAM
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
KOLKATA
Noodles
ANEESH S
HAREESH BHAVANAM, AVICKADU, CHEPPAD PO, ALAPPUZHA, PIN -690507
INDIVIDUAL
Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thycud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
GINGER MIX; CHAMMANTHI COCONUT CAKE OR POWDER; CURRY POWDER AND ALL INCLUDED IN CLASS 30.
4117574  14/03/2019  
G. BALAMURALIKRISHNA  
33/30, Bazaar Street, Nesapakkam, West KK Nagar, Chennai - 600 078  
The Trademark Act of 1999  

Address for service in India/Attorney address:  
VRIJ KISHORE CHOUDHARY  
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079  

Proposed to be Used  
CHENNAI  
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
M/S DEVKIRAN PRODUCTS PVT. LTD.
89-B, R-BLOCK, DILSHAD GARDEN, DELHI-110095.
(A COMPANY DULY REGISTERED UNDER THE COMPANY’S LAW)

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :31/01/2019

DELHI
BREAD, BISCUITS AND PAPADUMS (PAPAD).
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4118942  15/03/2019
AMIT KUMAR MODI
25 BALLYGUNJ CIRCULAR ROAD, PARAMOUNT BUILDING, KOLKATA-700019
SINGLE FIRM
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since :01/03/2016
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces
[condiments]; Spices; Ice
4120326  16/03/2019

MR. ASHISH SUBHASH CHANDARANA TRADING AS: RASOI SPICES AND AGRO PROCESSORS
PLOT NO. N-174, MIDC PHASE IV, AKOLA GROWTH CENTRE, NEAR YEOTA ROAD, AKOLA- 444104, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI

VARIETIES OF PAPAD, WHOLE AND GRINDED SPICES AND MIXED SPICES, READY TO EAT FOOD PRODUCTS, READY TO COOK FOOD PRODUCTS, INSTANT MIXES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); VARITIES OF FLOOURS AND BESANS & ALL OTHER PRODUCTS FALLING UNDER CLASS 30
4120550  17/03/2019
AMIET SONAR
S. NO. 241/1/1, PL-25, FL - 1, JESSMINE BUNGLOW, RAHUL CO-OP. HOUSING SOCIETY, VIDHYANAGAR, PUNE
INTERNATIONAL SCHOOL, IAF STATION, PUNE - 411032
SOLE PROPRIETORSHIP
Proposed to be Used
MUMBAI
TURMERIC POWDER; SPICES
4121461 18/03/2019
SOUMYASHREE PRIYADARSHINI NAYAK
D/O akshya kumar nayak, Tarava, Dhenkanal orissa- 759013
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
ABHISHEK KHURANA
L-24/15, DLF PHASE – II, GURUGRAM, HARYANA, PIN CODE- 122002
Individual

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
DELHI
Wafers
4122606  19/03/2019

HEMANT NEMA
63, Shastri Marg, Ward-15, Near Digambar Jain Mandir, Shujalpur, District-Shajapur, Madhya Pradesh, Pin-465333
Indian Individual

Address for service in India/Agents address:
RAKESH SONI,
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion, Ice cream, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks), Tea, Coffee, Spices.
4122856  19/03/2019
RED LILLY TEA INDIA PRIVATE LIMITED
B-8, PUSHPA COMPLEX, DELHI ROAD, HISAR
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT. 2013

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4123164 19/03/2019
MR. DINESH CHAND GUPTA
M/s SHIVJI ENTERPRISES, Patch No.1, Ethawa Road, Petrol Pump Ke Samne, Bhind - 477001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
ICE CREAMS & FROZEN DESSERTS
4123497    20/03/2019
JIBIN BIJU
JIBIN BIJU, VATTATHAKIDIVIL HOUSE, POOVANCHIRA P.O, CHUVANNAMANNU, THRISUR DISTRICT, PIN CODE: 680652, KERALA STATE, INDIA
Proprietorship
Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003
Proposed to be Used
CHENNAI
SPICES, VINEGAR, SAUCES, MUSTARD, YEAST, BAKING POWDER, PASTRY AND CONFECTIONERY, BREAD, FLOUR AND PREPARATIONS MADE FROM CEREALS, ICE.
RUAAB

4123643   20/03/2019
DILIPBHAI BHAGWANBHAI CHAKLASIYA PROPRIETOR OF RAJVI ENTERPRISE
: G-3, ORCHID HARMONY, OPP. FIRE STATION, GAURAV PATH ROAD, PALANPORE, ADAJAN, SURAT-395009
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :29/12/2018
To be associated with:
4123645

AHMEDABAD

PAAN MASALA [AS MINTS FOR BREATH FRESHENING]; MUKHWAS [MINTS FOR BREATH FRESHENING]; MINT, DRIED; CANDY MINTS; MINTS FOR BREATH FRESHENING; DHANIA SEEDS (DRIED CORIANDER SEEDS); BASIL, DRIED; BOILED SUGAR CANDIES; BUBBLE GUM; CARAMELS; DRIED FIG-BASED CONDIMENT; DRIED HERBS FOR CULINARY PURPOSES; DRIED MINT; FRUIT JELLIES; JELLY BEANS; PRESERVED GARDEN HERBS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; SPICES; PRESERVED HERBS; SALT; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; ICE CREAM;
4123972    20/03/2019
SATKAR STORES
20/G/3/1 Gallops Industrial Park, Moriya Bavla Road, Vasna Chacharvadi, Tal: Sanand, Dist: Ahmedabad 382213, Gujarat India.
An Indian Partnership Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
Coffee, Tea, Coca, Sugar, Rice, Tapioca, Sago, Coffee Substitutes; Sweets, Flour And Preparations Made From Cereals; Bread, Biscuits, Cakes Pastry And Confectionery, Ices; Honey, Treacle, Yeast; Baking-Powder; Salt, Mustard; Pepper, Vinegar, Sauces, Spices; Cereal-Based Snack Food, Rice-Based Snack Food, Flour And Preparations Made From Cereals, Meal/Flour, Wafers, Papad (Indian snacks)
4123974  20/03/2019
SATKAR STORES
20/G/3/1 Gallops Industrial Park, Moriya Bavla Road, Vasna Chacharvadi, Tal: Sanand, Dist: Ahmedabad 382213, Gujarat India.
An Indian Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Coffee, Tea, Coca, Sugar, Rice, Tapioca, Sago, Coffee Substitutes; Sweets, Flour And Preparations Made From Cereals; Bread, Biscuits, Cakes Pastry And Confectionery, Ices; Honey, Treacle, Yeast; Baking-Powder; Salt, Mustard; Pepper, Vinegar, Sauces, Spices; Cereal-Based Snack Food, Rice-Based Snack Food, Flour And Preparations Made From Cereals, Meal/Flour, Wafers, Papad (Indian snacks)
MEHABOOB SHAUKAT CHAUDHRI
915 KASBA PETH KAGDI PURA PUNE MH- 411011
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
bread, bread rolls, cakes, chips [cereal products], popcorn, tortillas, Samosa (Indian snack food), Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SUDAS
4124198  20/03/2019
SUDALAIYAS THADIVERAN KONAR
NL-2-13, C-4, SECTOR-1, NERUL, NAVI MUMBAI, THAN (M.H.)-400706
Manufacturer
PROPRIETOR
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4124221   20/03/2019
PARAMOUNT GREEN CARE
Plot no. A1-D, Sector -I, Sigaddi growth centre, kotdwar, Pauri Garhwal,UTTARAKHAND
PARTNERSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI-600 002

Proposed to be Used
DELHI
Spices, Powdered spices, Biscuits, Chips [cereal products], Chocolates, Sweet bean jam coated with sugared-bean based soft shell [nerikiri], Sauces.
HAUTE SIZZLE

4124265 21/03/2019

RIGHT TEAM NETWORK MARKETING PRIVATE LIMITED
H.NO.87 GUJRADA,SAHAASTRA DHARA ROAD DEHRADUN UR 248001 IN

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4124310 21/03/2019
SUKUMARI H U
W/O DR SHRISHAILAPPA BADAMI CHANDRIKA NILAYA,1ST CROSS VIDYANAGAR B H ROAD,TUMKUR KARNATAKA-572102
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4124367  21/03/2019
ANCHERY DRUGS
DOOR NO.36/1443, NEHRU BAZAR, THRISUR-680001, REPRESENTED BY ITS MANAGING PARTNER, MR. VIVIN WILSON, AGED 29 YEARS, RESIDING AT ACHERY HOUSE, UDAYS NAGAR, MYLIPADAM EAST FORT, THRISUR, KERALA-680005
Partnership Firm
Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Proposed to be Used
CHENNAI
Coffee, Tea, cocoa, sugar, flour and preparations made from cereals, honey, sauces and spices
4124368  21/03/2019

ANCHERY DRUGS
DOOR NO.36/1443, NEHRU, BAZAR, THRISSUR-680001, REPRESENTED BY ITS MANAGING PARTNER, MR. VIVIN
WILSON, AGED 29 YEARS, RESIDING AT ANCHERY HOUSE, UDAYA NAGAR, MYLIPADAM EAST
FORT, THRISSUR, KERALA-680005

Partnership firm

Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Proposed to be Used
CHENNAI

Coffee, Tea, Coacoa, Sugar, Rice, Flour and Preparations made from cereals, sauces and spices
4124369    21/03/2019
ANCHERY DRUGS
DOOR NO.36/1443, NEHRU BAZAR, THRISUR-680001, REPRESENTED BY ITS MANAGING PARTNER, MR. VIVIN
WILSON, AGED 29 YEARS, RESIDING AT ANCHERY HOUSE, UDAYA NAGAR, MYLIPADAM EAST
FORT, THRISUR, KERALA-680005.
Partnership Firm
Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.
Proposed to be Used
CHENNAI
Coffee, Tea, Cocoa, Sugar, Flor and Preparations made from Cereals, honey, sauces and spices
FOREVER FAITH
4124709  22/03/2019
KRIPAL K LUNAGARIYA (PROPRIETOR) TRADING AS FOREVER FAITH IMPORT EXPORT
908, BLUE POINT, OPP. D-MART, SARVANNA JAKATNAKA ROAD, VARACHHA, SURAT-395006, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :09/02/2017
AHMEDABAD
SPICES, GARLIC POWDER, ONION POWDER, GARAM MASALA, POWDERED SPICES, RELISH [CONDIMENT]
EZZY MASALA

4124985  22/03/2019
SABBIRALI ABDULHUSSAIN PANJWANI PROP. OF EZZY MASALA
PLOT NO. 147, RJD TEXTILE PARK, ICHHAPORE, SURAT-394515
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :31/12/2005

AHMEDABAD

Spices; Flour and preparations made from cereals; Salt; Preserved herbs;
BABITA ARORA TRADING AS BALDEV RAJ & SONS
CHAKKI WALI GALLI, G.T. ROAD, MOGA-142001 (PB.)

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 01/01/2019

DELHI
Spices, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Icecreams, Sweets, Confectionery Goods.
LALAS FOOD PRODUCTS

4125726  22/03/2019

MOHAMMED SAJID FAIYAZ HUSSAIN QURESHI
E – 401, GOVIND NAGAR CHSL, GOVIND NAGAR, BEHIND OLD PETROL PUMP, MIRA-BHAYANDER, MIRA (EAST), THANE - 401107, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ICE CREAMS, ICE CREAM CAKES, ICE CREAMS CONES, ICE CREAM DRINKS, ICE CREAM CONFECTIONERY, FRUIT ICE CREAM INCLUDED IN CLASS 30.
4126158  23/03/2019
MURALI KRISHNA REDDY ALLA
Apt 102 Block 32, Bollineni Hillside, Perumbakkam Road, Sthalapakkam, Chennai – 600126, Tamilnadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4126750   24/03/2019
SAPREM FOOD PROCESSORS PRIVATE LIMITED
945, DESHPANDE LAYOUT, VAISHNADEVI SQUARE, NAGPUR – 440 008, MAHARASHTRA.
Body Incorporate
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR–421 003.
Used Since :01/04/2018
MUMBAI
SPICES, CEREAL, PULSES, ASAFOETIDA, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS].
JONAKI
4191295  29/05/2019
PARTHA SAHA
Sankardev Nagar, Jorabat, Assam 781023
Aanta Nutricious Food Product
Proprietorship
Proposed to be Used
KOLKATA
Cornflakes, pasta, vermicelli, sauce, saboodana
4216031  25/06/2019
NITIBEN PRAKASHBHAI PRAJAPATI
trading as ; NIDHI GRUH UDYOG
105, AYODHYA NAGAR, HUDKO, SAIJ, KALOL, DIST-GANDHINAGAR, GUJARAT.
Proposed to be Used
AHMEDABAD
TEA, FRYMES, KHAKHRA, NAMKIN, WAFERS, PAPAD, MATHIA, CHORAFALI, MAKAI MAMRA, CHIKKI, DIET WAFERS,
SOYA CHIPS, CHEEZE BALLS, SEV RICE FLAKES AND SPICES INCLUDED IN CLASS – 30.
4218282  27/06/2019

RANJITA BANIK
B.T. ROAD, SAPEKHATI, CHARAIDEO 785692 ASSAM
MANUFACTURER AND MERCHANT
Proprietor Firm

Proposed to be Used
KOLKATA
Tea
4222180  01/07/2019
E.ELAYARAJA, PROPRIETOR OF M/S.THALAIPAGAI RAJA FOODS
NO.6/46A, MELAKATTIANCODE, KATTIMANCODE POST, KURUNTHANCODE BLOCK, KANIYAKUMARI-629801,
TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :30/03/2018
CHENNAI
SPICES, CURRY SPICES, CHILLI POWDER, POWDERED SPICES, HOT PEPPER POWDER [SPICE], TURMERIC,
CINNAMON POWDER, CLOVES[SPICE], GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), AROMATIC PREPARATIONS FOR FOOD, PAPADUMS
KURELE'S IDEA CHAKHNA

4238501   18/07/2019

PRAKHAR KURELE
7/20, PARWATI BANGLA ROAD, TILAK NAGAR, KANPUR
INDIVIDUAL

Address for service in India/Attorney address:
ISWAR CHANDRA MOHAPATRA
8/43, BASEMENT, SOUTH PATEL NAGAR, NEW DELHI-110008

Proposed to be Used
To be associated with:
2748819

DELHI
Atta, maida, sooji, dalia, besan, rawa, Rice, chips and other preparations made from cereals, flour of grains, sugar, tapioca, sago, biscuits, cookies, bread, cakes, pastry, chocolate, pampad, confectionery, cereal foods preparations, ready to eat food products, sweets, namkins, snack foods, tea, coffee, coffee substitutes, Cocoa, ices, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices of every kind whether raw or processed.
Frostshire

4240695   19/07/2019

M/S. SHREE JALARAM ICE INDUSTRIES
Plot no. 352, Shed no. C1/B/47, LIC Sector, GIDC, Vapi-396195

PARTNERSHIP FIRM

Address for service in India/Attorney address:
LEENA AMBWANI
505, SHILP APERIA, NEAR ASHOK VATIKA, BOPAL AMBLI ROAD, NR. HOTEL LANDMARK, AHMEDABAD- 380058

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, bakingpowder; salt; mustard; vinegar, sauces (condiments); spices; ice.
JAGJIT SINGH HAMRA
SHOP NO-42, DR, C G ROAD, OPP RAJ RESTAURANT, CHEMBUR COLONY, MUMBAI, MAHARASHTRA-400074
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
MUMBAI
Snack food products made from soya flour
Trade Marks Journal No: 1923, 14/10/2019

Class 30

4249686   29/07/2019
KATYANI BEVERAGES & AGRO PRODUCTS PRIVATE LIMITED
NATUNPARA, JALPAIGURI – 735101, WEST BENGAL, INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used
KOLKATA
TEA
KHIDKI VADA

4253194  01/08/2019

AMITA NILESH VAZE
House no. 718, Moreshwar Baug, Varchi Pakhadi, Murud, Taluka Dapoli, District Ratnagiri 415713
Individual
Address for service in India/Attorney address:
MRS. SHRUTI AVINASH GOKHALE
Office No. 45, Basement, Ashoka Shopping Centre, Lokmanya Tilak Road, Next to Police Commissioner's Office, Mumbia 400001
Used Since :26/08/2010
MUMBAI
Spice mix/ blend for making food items; Spice mix for making batters for fried foods; Spice and vegetable mix for making Vada Pav; Snack items prepared from fried potato batter; Batata wada being food preparation
4263706   13/08/2019  
VENKATA RAMANAREDDY KYPU  
#FF-116,PASSION ELITE APARTMENT PRAKASH BAKERY ROAD DODDA THOGUR NEAR GODREJ PROPERTIES  
BANGALORE SOUTH BANGALORE ELECTRONICS CITY KARNATAKA - 560100  
THE TRADEMARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
**Proposed to be Used**  
**CHENNAI**  
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4263712  13/08/2019

SHAIK MOHAMMAD SYED BASHA
DR NO:17-1-280-1, VENU GOPAL NAGAR, ANANTHAPUR, ANDHRA PRADESH-515001

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4266288   16/08/2019
MR. JITENDRA MEGHANI TRADING AS MEGHANI AND SONS
104, Prathmesh Pooja, Opposite Kastur Park, Ganpati Mandir, TPS Road, Borivali West, Mumbai-400092, Maharashtra, India
Proprietor
Address for service in India/Attorney address:
S A ASSOCIATES
Proposed to be Used
MUMBAI
Namkeen and Snacks included in class 30
HENI
4267854  19/08/2019
DIPAK ASHOKKUMAR SIDHWANI, PROPRIETOR OF JAIDEEP CONFECTIONERY WORKS
268 C, GIDC PHASE-1, NARODA, AHMEDABAD 382330, GUJARAT STATE, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT
Used Since : 01/09/2017
AHMEDABAD
Confectionery and chocolate
M/S. NICE FOOD PRODUCTS
E-5, SMA, COOPERATIVE INSUTRIAL ESTATE, G.T. KARNAL ROAD, DELHI-110033, INDIA.
Partnership Firm

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :01/04/2019

DELHI
Confectionary (Confectionary non-medicated), Candy, Goli, Chocolates, Toffee, Lollypops, Sweets, Sweets and Spice Mixed Candies, Choklets, and all types of Confectionery Goods.
VINT FOODS AND BEVERAGES

4270047    21/08/2019
VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, Nidamanuru, VIJAYAWADA – 521104, Andhra Pradesh, INDIA,
Private Limited Company
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :05/03/2019
CHENNAI
Ices; ice and icecreams.
4270064  21/08/2019
SAMBHU PRASAD SAH TRADING AS R. K. PRODUCTS
KURSELA, KATIHAR, BIHAR, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
To be associated with:
3897224

KOLKATA
DALMUT, BHUJIA, NAMKEEN, (PREPARATION MADE FROM CEREALS ), BEING INCLUDED IN CLASS 30
4272544  22/08/2019

BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
SHRUBS
4273405  23/08/2019
SUDHIR LIFE SCIENCES PRIVATE LIMITED
Flat no. B-705, 7th floor, pragatisheel bairwa CGHS, plot no. 5C, sector 11, Dwarka New Delhi-110075
Company
Address for service in India/Attorney address:
SARVIK SINGHAI
Office No. B-01, A-1 B, Behind Macdonald's, Sector 16, Noida, Uttarpradesh-201301
Proposed to be Used
DELHI
Tea, Spices, Chocolates, Honey, Vinegar, Cocoa, Sugar, Corn Flakes and Biscuits as are included in class 30.
HOPCOS

4274991  26/08/2019

AJVIKA FOODS PVT LTD
PLOT NO 369,KH NO.16/24 GF,SWAMI SHARDA NAND PARK,SWAROOP NAGAR EXT,SAROOP NAGAR DELHI North West DL 110042 IN
AN INDIAN COMPANY Duly INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
NAVEEN CHAKLAN
DELHI INTELLECTUAL PROPERTY LLP, 602, 6th Floor, Naurang House, 21 K. G. Marg, Connaught Place, New Delhi -110001

Proposed to be Used
DELHI
BISCUITS AND FLOUR INCLUDED IN CLASS 30.
MASA

4275021    26/08/2019
PRAVEEN VALLABHANENI
No.8(63), Atishay, 1st Floor, 9th Main, Mathikere, Bangalore - 560054, Karnataka. INDIA
Product & Technology Development
Natural Person

Proposed to be Used
CHENNAI
herbal water tea
4275024 26/08/2019

ABHISHEK UMAKANT UPADHYAY (PROPRIETOR) TRADING AS M/S KIRAN ENTERPRISES
Flat No 204, Shree Ji Residency, Plot No 59/60, Sector-21, Thane 400701, Ghansoli Zone, Navi Mumbai Municipal Corporation (Thane Zone-2) (Maharashtra), - 400701
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Tea
4276236    27/08/2019
COFFEE BOARD
trading as ;COFFEE BOARD
COFFEE BOARD, DR. AMBEDKAR VEEDHI, BANGALORE - 560 001.
MANUFACTURER AND MERCHANTS
A STATUTORY BODY CONSTITUTED UNDER THE COFFEE ACT, 1942
Address for service in India/Attorney address:
MAHENDRA BHANSALI
FLAT NO.2A, SIDDHART SIYAJEE APTS, NO.72, CHOOLAI HIGH ROAD, CHOOLAI, CHENNAI 600 112.
Used Since :01/01/2002
To be associated with:
1186420
CHENNAI
COFFEE AND ARTIFICIAL COFFEE
4276237  27/08/2019

COFFEE BOARD

trading as ;COFFEE BOARD

COFFEE BOARD, DR. AMBEDKAR VEE_DHII, BANGALORE - 560 001.
MANUFACTURER AND MERCHANTS
A STATUTORY BODY CONSTITUTED UNDER THE COFFEE ACT, 1942

Address for service in India/Attorney address:
MAHENDRA BHANSALI
FLAT NO.2A, SIDDHART SIYAJEE APTS, NO.72, CHOOLAI HIGH ROAD, CHOOLAI, CHENNAI 600 112.

Used Since :01/01/2002

To be associated with:
1246594

CHENNAI
COFFEE AND ARTIFICIAL COFFEE
4276302    27/08/2019

SUBRATA MAITY
trading as ;SUKUMAR'S SONPAPARI
72/238/135, HALISAHAR, BAGBAZAR ROAD, P.O.- KANCHRAPARA, NORTH 24 PARGANAS, PIN-743145
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/04/2013

KOLKATA
SONPAPRI.
EDECO
4276948  28/08/2019
TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4277665  28/08/2019
Y VISHNUPRIYA
NEW: 19, OLD: 10, CHINNAYA ROAD, T NAGER CHENNAI – 17
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
SMITA SAJNANI
House no. S01 No 25/5, Street: Alfred Street, Area: Richmond Town, Village-Bangalore North, P.O- Museum Road, Karnataka-560025

Address for service in India/Attorney address:
NAVDEEP KAUR
sangrur

Proposed to be Used
CHENNAI
BEVERAGES MADE OF TEA
Trade Marks Journal No: 1923, 14/10/2019

4279825  30/08/2019
ANUP PAHADE
3852, OM NIWAS, GANGAPUR ROAD, VAJAPUR, AURANGABAD, MAHARASHTRA-431701
PROPRIETOR
Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD-431005

Proposed to be Used
MUMBAI
SALT
4280304  30/08/2019
SMT. AMUTHA MANI
42A2, Sellandiamman Kovil Street, Kavandampatti, Idappadi Salem DT. 637101
Individual

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

CHENNAI
Honey; Tea mix powders; Tea bags; Powdered coffee in drip bags; Coffee [roasted, powdered, granulated, or in drinks]; Spices
Proposed to be Used

COFFEE

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
sugarcane; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
4281076   31/08/2019
MANJU MITTAL TRADING AS : M/S DEHY SRPRIZE
SD-268, Tower Apartment, Pitampura, Delhi - 110034
Proprietorship Firm

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
HARIOM MASALA PVT. LTD.
36, UDYOG NAGAR, SDA COMPOUND, MUSAKHEDI, INDORE - 452001. MADHYA PRADESH. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Used Since: 30/07/2017

MUMBAI
CONFECTIONERY, SAGO, COFFEE SUBSTITUTE, FLOUR AND PREPARATION MADE FROM CEREALS, PULSES, HONEY, SNACKS, FARSAN, WAFER, SPICES, KETCHUP, BAKERY PRODUCTS, CAKES, PASTRIES, CHOCOLATE, ICE- CREAM, COFFEE, TEA, COCA, SUGAR, RICE, TROPICA, POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SWEETMEATS, ICE CREAM, POWDER AND ICE CREAM MIX, ICE CREAM, CORN FLOUR POWDER, LOZENGERS, INSTANT FOODS, EXTRUDED FOOD, VERMICELLI, PAPADS, FOR HUMAN CONSUMPTION, READY TO EAT FOOD PRODCUTS, CEREALS FOODS, SWEETS, COFFEE, BAKERY ITEMS RUSK, BISCUITS, BREAD, PASTRY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, VINEGAR SAUCES, (CONDIMENTS), SPICES, ICE, THANDAI, SHARBAT, FLOUR AND PREPARATIONS MADE FROM CEREALS, ATTA, MAIDA, SUJI, BESAN, DALIYA, NAMKEENS CLASS IN - 30.
4282116  02/09/2019
EEWFA ENTERPRISES
Chaulia, Dist: Dhenkanal, Dhenkanal, State: Odisha, 759013
Registered under Udyog Aadhar

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001. ORISSA, INDIA.

Proposed to be Used
KOLKATA
SPICES, FLOUR and FLOUR PREPARATIONS MADE FROM CEREALS, BREAD, SNAX, TEA, CEREALS, SAUCES, IN THE SAME CLASS
4282742  03/09/2019
AFZAL ANSARI PROP OF M/S CHAMAN BAHAR MASALA
JUMMANPURA, KOPAGANJ, MAU-275305, U.P
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
SPICES, CONDIMENTS IN CLASS 30
4282743  03/09/2019
INDU ASHOK KAUSHIK
A-202, MAYURESH SOCIETY, WANI ALI, URAN RAIGARH, URAN, MAHARASHTRA-400702
INDIVIDUAL
Proposed to be Used
To be associated with:
3980794
MUMBAI
TEA, COFFEE, NAMKEEN, WAFERS
4283514  04/09/2019
K. ABDUL MAJEED
PULSES MARKETING, Vaniyakkad, Mannam P O, N.Paravoor, Ernakulam, Kerala 683520.

PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4283701  04/09/2019
WINSTON MADJUKIE
An Indonesian Citizen
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091
Proposed to be Used
KOLKATA
allspice, cocoa, coffee, flavourings, seasonings, sugar, condiments, sauces, ketchup, pasta, mayonnaise.
4283902   04/09/2019
P. ELANCHEZHIAN PROPRIETOR OF SHRI SIVASAKTHI COTTAGE INDUSTRIES
5/1404-2 VOC 3RD STREET, THASILDAR NAGAR, MADURAI-625020
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
MR. DINESH S. GANDHI TRADING AS DIVIS FOODS
PLOT NO. 25, AERODRAM ROAD, RUVA GAM, BHAVNAGAR - 364001, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
SPICES, FRUIT JELLIES, KETCHUP (SAUCE), PASTA SAUCE, SAUCES [CONDIMENTS], SOYA SAUCE, TOMATO SAUCE, VINEGAR, MAYONNAISE, TOPIOCA
Series trade mark u/s 15 of Trade Marks Act, 1999

4284412  05/09/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI-110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since: 24/09/2018
DELHI
BISCUITS, WAFERS, BREAD, BUNS, ROLLS, CAKES, RUSKS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD, VINEGAR, SAUCES; SPICES, CROISSANTS.
MUKESH KUMAR JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS SULTAN SINGH
Opp. M.G. College, Kareli, Dist., Narsingpur, Madhya Pradesh- 487221
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Palm sugar
4284814    05/09/2019
F.REBECCA LALCHHANHIMI
Chawlhmun Society Veng H/ No C-II/161 Aizawl Mizoram 796009
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
SH. AVINASH KANU TRADING AS AWTAR GRIHA UDYOG.
WARD NO.-5, STATION ROAD, GOLAGHAT, ASSAM-785621.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

KOLKATA
Coffee, Tea, Candy, Cocoa, Sugar, Rice, Tapioca, Flour, Maid(Weat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termecic powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4285025  05/09/2019

AUTHENTIC CHEFS
No: 12-6-2/230, F No 202, Venkata Pushpa Towers, Vivek Nagar, Kukatpally-500072
Partnership Firm

Address for service in India/Attorney address:
SINGIREDDY VENKATARAMANA
H No 6-154/X, P No 100 To 102, F.No 304, Spatial Residency, Shilpa Paradise, Beside Aleep 2nd Gate, Pragathi Nagar, Kukatpally, medchal dist-500090

Used Since: 21/02/2019

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4285211   05/09/2019
VIJAY SUDHERA PROPRIETOR OF SAI FOOD PRODUCTS (INDIA)
24, Sahnewal Dehlon Road, VPO Paddi, Dist. Ludhiana- 141206 (Pb.)
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
All-purpose flour; Gluten free flour; Flour; Wholemeal flour
MALDA BEE-KEEPING & HONEY PROCESSING CLUSTER INDUSTRIAL CO-OPERATIVE SOCIETY LTD.
VILL-CHARKADIRPUR, P.O.- SAHAPUR, DIST- MALDA, PIN- 732142, WEST BENGAL.
TRADING AS MALDA BEE-KEEPING & HONEY PROCESSING CLUSTER INDUSTRIAL CO-OPERATIVE SOCIETY LTD.
( UNDER THE DEPARTMENT OF MSME & T,GOVT. OF WEST BENGAL).

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Honey, Natural honey, Honey [for food], Raw honeycombs AND Herbal honey.
4286093 06/09/2019
KAPIL SINGHAL
C-8/7, KRISHNA NAGAR, NEAR LAL QUARTER, DELHI-110051
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Coffee, Coffee beans, Coffee and coffee substitutes, Coffee extracts, Coffee [roasted, powdered, granulated, or in drinks], Powdered coffee for drinks, Powdered coffee in drip bags, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4286135  06/09/2019
ASIFKHAN ZAHURKHAND PATHAN
11, HASAN PARK, B/H ASRAFI MASJID, ASRAF NAGAR, CHHAPARIYA, HIMATNAGAR-383001, GUJARAT-INDIA.
INDIVIDUAL
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
COFFEE, TEA, COCOAS, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, MAIDA, SUJI, RAVA AND ALL FLOUR AND FLOUR PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING - POWDER, SALT, MUSTARD, VINEGAR SAUCES (CONDIMENTS), SPICES ICE AND OTHER FOOD PRODUCTS IN CLASS-30
RAUSHAN KUMAR  
S/O OM PRAKASH GUPTA, NEHRU TOLE DHAWALPURA CHOWKI KE NEECHE, PATNA CITY, BEGAMPUR - 800009  

THE TRADE MARK ACT-1999  

Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
KOLKATA  
ALL KINDS OF NAMKEEN, BHUJIYA, DALMOT, MOONGDAL, CHANACHUR, BADAM PAKORA, SWEETS & SNACKS BEING INCLUDED IN CLASS 30.
4286190  06/09/2019
HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai - 400002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3287009, 3577183

MUMBAI
Beverages; Coffees; Instant Coffees; Flavoured Coffees; Artificial Coffees; Coffee Flavourings; Coffee Substitutes.
4286253  06/09/2019
JOGA RAM BORA - M/S NAV DURGA TEA COMPANY
81/4-B, KESHAVNAGAR, SUMERPUR ROAD, PALI, RAJASTHAN - 306401, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,NR. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/07/2017
AHMEDABAD
TEA, COFFEE, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
V. YOGHA TRADING AS FOR ME FOODS
NO.55, UNIVERSAL ROAD, TIRUPUR-641 601, TIRUPUR-DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since : 01/04/2016

CHENNAI
Flour and Preparations Made From Cereals, Pulses, Rice Based Snack Food, Rice, Suji(Wheat Product), Rawa (Wheat Flour), Vermicelli, Papad(Indian Snacks), Sambhar Powder (spice for making curry), Garam Masala ,Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates and Mustard
RAKESH MIGLANI TRADING AS MIGLANI FOODS.
VILLAGE SONDAPUR, JATTAL ROAD, PANIPAT-132103, HARYANA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :17/04/2013

To be associated with:
2266642

DELHI
SNACKS FOODS PREPARATION MADE FROM CEREALS, NOODLES, BREAD AND BISCUITS, PASTRY AND CONFECTIONERY INCLUDING BHUJIA, NAMKEEN, MURMURE, PUFF, PAPADS, CHIPS, CHOCOLATES, KHATTI MITHI GOLI(NON-MEDICATED) INCLUDED IN CLASS 30.
RAMYA CHELLIAH, PROPRIETOR, SRK ORGANIC FOODS AND AGRO PRODUCTS
NO 3, FIRST STREET, SRI AKTHI VIJAYALAKSHMI NAGAR, VELACHERY, CHENNAI 600042
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
RICE, HONEY, FLOUR AND PREPARATION MADE FROM CEREALS, SPICES AND PICKLES, COFFEE AND TEA
4287725  09/09/2019
JITENDER KUMAR
BABA COLONY, TATA SHOW ROOM WALI GALI, Sonipat 131001 HR
proprietor
Address for service in India/Attorney address:
KIRAN KUMARI
SCO 20-21. FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001

Proposed to be Used
DELHI
TURMERIC POWDER, CHILLY POWDER, CORIANDER POWDER, CHAT MASALA AND ALL SPICES INCLUDED CLASS 30 EXCEPT SALT
4288022 09/09/2019
ABHISHEK GUPTA
trading as ;M/S POOJA FOOD PRODUCT
MOHALLA MAHADEV, HOLLY CHOWK, NAKUR, DISTT. SAHARANPUR (U.P)-247342, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)
Used Since :18/02/2009
DELHI
SPICES, NAMKEEN, ROSTED CHANA ROSTED NUT
4288075  09/09/2019
POLICE VIDYASAGAR
H NO. 10-1-88, SHIVAJI NAGAR NIZAMABAD, ANDHRA PRADESH
PROPRIETOR
Address for service in India/Attorney address:
MS. NIKITA ROHILLA
HOUSE NO. 2B/1768 NAVEEN NAGAR SAHARANPUR 247001 UTTAR PRADESH.
Proposed to be Used
CHENNAI
FLOUR, COFFEE, BREAD, CANDY AND RICE PRODUCTS
4288905  10/09/2019
SATHERN HAWKS PRIVATE LIMITED
NO 3/31 A-1 WEST STREET ATHIPALAYAM (POST) COIMBATORE- 641 110
Private Limited Company
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Cereal snacks, Tortilla snacks, Crispbread snacks, Chips [cereal products].
4289020  10/09/2019
PREM BHATT
H. NO. 1001-D, SECTOR 21, PANCHKULA
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Used Since: 27/08/2019

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
KEIARLE

4289376  10/09/2019

BHAVYA JAIN TRADING AS M.D.INC
1455, MADI BAGH, BUTESHAH, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 12/05/2018

DELHI

Honey, Spices, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Ice creams, Sweets, Confectionery & Bakery Goods.
4289487    10/09/2019
MR.CB.BALAMUGUNDAN., TRADING AS M/S.CBR FOOD.
No.385, Raja Street, Coimbatore – 641001, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :29/12/2008
CHENNAI
Spices, Spices Powder, Masala Powders, Garam Masala, Papad (Indian Snacks), Snacks, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
4289541 10/09/2019
D.BENIN JACKSON SATHROCK
NO-12-1, PUTTA MISSION ROAD, NEAR SYNDICATE BANK, ANNATHANAPATTY, SALEM - 636002, TAMIL NADU
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
CHENNAI
FARSHAN, NAMKEEN, RICE SNACKS, PUFFED CORN SNACKS, PUFFED CHEESE BALLS [CORN SNACKS], CEREAL
BASED SNACKS, SNACKS MANUFACTURED FROM CEREALS, CHEESE BALLS [SNACKS], EXTRUDED SNACKS
CONTAINING MAIZE, SNACKS INCLUDED IN CLASS 30
petit plaisir
4290149 11/09/2019
WINDSOR CHOCOLATIER
745, Pace City II, Sector 37, Gurgaon-122001, Haryana, India
Partnership Firm
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice; Chocolate either plain, or containing Nuts, Hazelnuts, Caramel; Chocolate Confectionery; Center filled chocolates; Chocolate spreads and other Chocolate based products; Caramel Spread and other Caramel products; Cookies; and all other products included in Class 30.
grand plaisir
4290150 11/09/2019
WINDSOR CHOCOLATIER
745, Pace City II, Sector 37, Gurgaon-122001, Haryana, India
Partnership Firm
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice; Chocolate either plain, or containing Nuts, Hazelnuts, Caramel; Chocolate Confectionery; Center filled chocolates; Chocolate spreads and other Chocolate based products; Caramel Spread and other Caramel products; Cookies; and all other products included in Class 30.
KLING TAAQAT  
4290161  11/09/2019  
KLING ENTERPRISES INDIA LIMITED  
FLAT NO.302, LOTUS BLOCK, BLOCK-B, SANDY SPRINGS, MANIKONDA, RANGA REDDY DISTRICT, HYDERABAD - 500 089 (TS), INDIA.  

Body Incorporate  
Address for service in India/Agents address:  
RAO & RAO.  
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).  

Proposed to be Used  
CHENNAI  
Rice including brown rice and enriched rice; rice noodles and vermicelli; rice flour, wheat flour, wheat rawa, wheat based snacks, processed wheat, pulse flour, processed cereals, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, namkeens, snack foods, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard, vinegar, sauces, condiments; spices, powdered spices and garam masala.
Trade Marks Journal No: 1923 , 14/10/2019 Class 30

4290399   11/09/2019
KIRAN RAMANLAL PARIKH
An Indian Citizen

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used

AHMEDABAD

Ice cream; Kulfi (Ice cream); Ice cream sundaes; Ice cream wafers; Ice cream cakes; Ice cream cones; Ice cream mixes; Dairy ice cream; Fruit ice cream; Ice cream sandwiches; Ice cream bars; Ice cream desserts; Cakes; Cake frosting; Cake batter; Cake dough; Cake powder; Almond cake; Plum cakes; Cream cakes; Fruit cakes; Chocolate cakes; Waffles; Filled waffles; Chocolates; Liqueur chocolates; Filled chocolates; Pastries; Bread; Confectionery; Almond confectionery; Peanut confectionery; Halwa (confectionery); Frozen confectionery; Fruit jellies [confectionery]; Mint for confectionery; Bubble gum [confectionery]; Fruit drops [confectionery]; Ice cream bars [confectionery]; Frozen yogurt [confectionery ices]; Frozen yoghurt [confectionery ices]; Coffee; Coffee flavourings; ice cream; Iced tea;
PT. KALDU SARI NABATI INDONESIA
Jl. Raya Cicalengka Majalaya Km 1.6, Kp. Andir Rt 01 Rw 13, Desa Cikuya Kecamatan Cicalengka, Kabupaten Bandung, Indonesia

A limited liability company duly organised and existing under the laws of the Republic of Indonesia

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016

Proposed to be Used
DELHI

Biscuits; cheese flavoured biscuits; biscuits containing chocolate flavoured ingredients; chocolate biscuits; wafers (biscuits); chocolate covered wafer biscuits; chocolate caramel wafers; confectionery; chocolate confectionery; chocolate flavoured confectionery; cereal bars; cereal-based snack food; corn flakes; chocolate wafers; cereal snack foods flavoured with cheese; cereal based snack foods; rice based snack foods; candy bars; non-medicated candy; chocolate chips; crackers; crackers flavoured/filled with cheese; cookies; cakes; chocolate cakes; cheesecakes; sponge cakes.
Trade Marks Journal No: 1923 , 14/10/2019 Class 30

4290497  11/09/2019
PT. KALDU SARI NABATI INDONESIA
Jl. Raya Cicalengka Majalaya Km 1.6, Kp. Andir Rt 01 Rw 13, Desa Cikuya Kecamatan Cicalengka, Kabupaten Bandung, Indonesia
A limited liability company duly organised and existing under the laws of the Republic of Indonesia

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016

Proposed to be Used
DELHI
Biscuits; cheese flavoured biscuits; biscuits containing chocolate flavoured ingredients; chocolate biscuits; wafers (biscuits); chocolate covered wafer biscuits; chocolate caramel wafers; confectionery; chocolate confectionery; chocolate flavoured confectionery; cereal bars; cereal-based snack food; corn flakes; chocolate wafers; cereal snack foods flavoured with cheese; cereal based snack foods; rice based snack foods; candy bars; non-medicated candy; chocolate chips; crackers; crackers flavoured/filled with cheese; cookies; cakes; chocolate cakes; cheesecakes; sponge cakes.
KUDIL

4290659  11/09/2019

T. K. DURGA PRASAD, SOLE PROPRIETOR, TRADING AS KANKAS TRADES
1ST FLOOR, OLD NO. 26, NEW NO. 34, THIRUVENGADAM STREET, PERAMBUR, CHENNAI-600 011, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
CEREAL-BASED SNACK FOOD; SWEETS; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO;
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR,
HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
(FROZEN WATER); BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES;
TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; FLOUR; CURRY [SPICE]; AROMATIC
PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4290956  12/09/2019
AMIT GARG S/O SATISH KUMAR GARG
105-B, 1ST FLOOR, OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
Tea in class 30.
Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4291125  12/09/2019

PALLAV HARIA
G. 24, Popatbapa& Sons Shopping Centre, Station Rd, Santacruz W, Mumbai 54, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
LAVASKI

4291317  12/09/2019

SIBABRAT SAHU
102, 1ST FLOOR, A-23, KIRAN GARDEN, UTTAM NAGAR, NEW DELHI-110059

INDIVIDUAL NAME

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELI

BAKERY, CONFECTIONERY, SWWETS, SNACKS, CHAT, NAMKEEN, TEA, COFFEE, PASTRY, SAUCES, CONDIMENTS, BREAD, CERELAS, HONEY, VINEGAR, SUGAR, TOPIOCA, SAGO, FARSHAN INCLUDED IN CLASS 30
4291547  12/09/2019
RHYTHAM OBEROI S/O SH. SURINDER KUMAR
OBEROI ASSOCIATES, II.NO.267, FRIENDS COLONY, 267, AMRITSAR-143001, PUNJAB, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4291604  12/09/2019
THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Indian Companies Act, 1913
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :01/04/2005
To be associated with:
1311661, 1864004
CHENNAI
Tea
THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Indian Companies Act, 1913

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.

To be associated with:
1311661

CHENNAI
Tea
4291606   12/09/2019
THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Indian Companies Act, 1913
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :09/08/1922
To be associated with:
1311661
CHENNAI
Tea
4291828    12/09/2019
PRANAV VIRENDR MEHTA
B-2, 1002, MARATHON NEXGEN INNOVA.V.S. LANE, OFF. GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013, MAHARASHTRA
INDIVIDUAL
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
BOLT COLD BREW

4292051   13/09/2019
RUDRA COFFEE ROASTERS PRIVATE LIMITED
H. No. 1-10-98, Saptagiri, Chikoti Gardens, Begumpet, Hyderabad - 500016 Telangana - India
PRIVATE LIMITED

Address for service in India/Attorney address:
DEEPESH PIPALWA
1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India

Proposed to be Used

To be associated with:
3729610

CHENNAI
Cold brewed coffee, coffee beverages included in class 30
BOLT COLD BREW
DO MORE. ALWAYS

4292052  13/09/2019
RUDRA COFFEE ROASTERS PRIVATE LIMITED
H. No. 1-10-98, Saptagiri, Chikoti Gardens, Begumpet, Hyderabad- 500016 Telangana - India
PRIVATE LIMITED
Address for service in India/Attorney address:
DEEPESH PIPALWA
1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India

Proposed to be Used
To be associated with:
3729610
CHENNAI
Cold brewed coffee, coffee beverages included in class 30
4292104 13/09/2019
NORTHERN AROMATICS LTD
trading as ;NORTHERN AROMATICS LTD
5 UGF, INDRAPRAKASH BUILDING, 21, BARAKHAMBA ROAD, NEW DELHI-110001, INDIA.
MANUFACTURER AND MERCHANT
Used Since :22/03/2011
DELHI
AROMATIC PREPARATION FOR FOOD; FOOD FLAVORING AND ESSENCE FOR FOODSTUFFS OTHER THAN ESSENTIAL OILS
4292155 13/09/2019

BALWANT SINGH
214, SECOND FLOOR, POCKET-9, ROHINI, EXTENTION SECTOR-21, DELHI-110086
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used

DELHI
PASTA, MACRONI, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4292159  13/09/2019
PRIYANKA VIJAY LAD
402 Kajal Apt, Near Gawand Baug, Ratanba Comp Shivaji Nagar Thane 560010
Proprietor

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
PLAIN, GLZAED COATED AND FILLED FRIED CAKES, MUFFINS, DOUGHNUTS, BAKERY ITEMS, COCOA, CHOCOLATES
4292319   13/09/2019
VISHAL AROGYA SAMPAT PRIVATE LIMITED
Sy No 167 of Srinagar Village, Maheshwaram Mandal Hyderabad Rangareddi Telangana 501359 India
Private Company
Address for service in India/Agents address:
RAHUL JAIN
FLAT NO.404, 4TH FLOOR, SAI SANDHYA APARTMENT, STREET NO.9, HIMAYAT NAGAR, HYDERABAD-29, TELANGANA
Used Since :25/10/2015
CHENNAI
BISCUITS, FLOUR, CEREALS, TEA, COFFEE AND OTHER FOOD SUPPLEMENTS, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TRECACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE
4292399  13/09/2019
BITESIZE SUPERFOODS & WELLNESS PVT. LTD.
402, Wing-B, Plot-301, Abhishek Appt. CHS. Ltd., Shradhanand Road, Near Ram Mandir, Vile Parle East, Mumbai – 400057,
Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces [condiments];
spices; ice; processed seeds for use as a seasoning.
4292609  13/09/2019
M/S GREAT BUSTARD FOOD INDUSTRY
Gat No. 249/4, At Post Shirapur(SO), Taluka Mohol, District - Solapur- 413212,
Partnership Firm
Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037
Used Since :16/08/2019
MUMBAI
Spices
COSENT

4293027 13/09/2019
MAHENDRA KUMAR BERIA
130, SATRA PLAZA, 1ST FLOOR, PALM BEACH ROAD, SECTOR – 19D, VASHI 400703
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
TEA & COFFEE
4293284  14/09/2019
HEALTHY MONKEY LLP
3B, Ground Floor, Gopal Bhuvan, Bapu Bhai Vashi Road, Vile Parle (west), Mumbai - 400056
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI
High-protein cereal bars, oatmeal, oat bars, oats (husked and crushed), processed grains, starches and goods made thereof, flour based savory snacks, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4293377    14/09/2019
MR. SHAKUNT TAYAL, PROPRIETOR OF M/S KIRAN FOODS
27, GANDHI GANJ MANDI, SHAMLI, UTTAR PRADESH - 247776
PROPRIETOR
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FRUIT SAUCES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
MONEY BACK

4293516    14/09/2019
INDER SAIN GARG
G-118, NEW SEELAMPUR, DELHI-110053
INDIVIDUAL
Proposed to be Used
DELHI
Black Tea, Green Tea, White Tea, Herbalism Tea, Coffee, Spices
Trade Marks Journal No: 1923, 14/10/2019
Class 30

BHOOKHAHAATHI HOSPITALITY PRIVATE LIMITED
Sy No. 83/1, Villa No. 20, Picasso City, Margondanahalli, Jigani Hobli-20, Electronic City Phase 1, Bangalore - 560105

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
To be associated with:
4125568

CHENNAI
Honey.
4293679  14/09/2019
NARAYAN DAS CHELANI, SOLE PROPRIETOR OF RAJASTHAN TEA TRADERS
SHOP NO.4, INSIDE CHANG GATE, BEAWAR-305 901, RAJASTHAN STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/1982
AHMEDABAD
TEA.
4293681  14/09/2019
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA, RAILWAY CROSSING, AHMEDABAD-380 009, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJIYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/2000
To be associated with:
1255888, 3938655

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, RICE PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER].
4293746  14/09/2019
JITENDRA VERMA
H. No. 947, Khati Baba Road, Nandanpura, Jhansi Khas, Sipri Bazar, Uttar Pradesh-284003
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, PRETZELS, POPPED POPCORN; SNACK FOOD DIPPING SAUCES, SALSAS, CHILI, SNACK BARS & BISCUITS
SHUBHKAARAJ

4294066   16/09/2019

MR. KUNAL SODANI
13 - B, SCHEME NO. 71, DHAR ROAD, INDORE, M.P.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
201, BAKHATGARH, TOWER, OPPOSITE APNA SWEETS, NEW PALASIA, INDORE, M.P.- 452001.

Proposed to be Used
MUMBAI

MANUFACTURING OF SPICES, SALTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), ICE INCLUDED IN CLASS 30.
PRAGYAN

4294084   16/09/2019

LOKESH JAIN

143 CHAWLA MARKET MASJID TEHWAR KHAN NAYA BANS, DELHI-110006, INDIA.

MANUFACTURER AND MERCHANT

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4294450  16/09/2019
VINAY (TRADING AS R K & SONS)
OLD ANAJ MANDI, NEAR RAILWAY STATION, GOHANA-131301, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
To be associated with:
4208378, 4208379

DELHI
NAMKEEN, CONFECTIONERY, CHOCOLATES, BISCUITS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA, SUJI, PULSES, SAGO, WHEAT, BESON, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, AND DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, YEAST, SNACKS, PASTRY, RUSK ICES, SWEETS, HONEY, NOODLES, TRECACLE, JAGGERY, CUSTARD POWDER, CORN FLOUR POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS
4294683  16/09/2019
BEST FOODS
BUILDING NO.M.P XXII/561 A,OPP. ESSAR PETROL PUMP,CHELARI,VELIMUKKU SOUNTH[P.O],MALAPPURAM - 676317
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
RAJESH KUMAR TRADING AS SWAD ICE CREAM
PLOT NO. 222, STREET NO. 1, RADHA VIHAR COLONY, BHAMIAN KALAN, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Ice Cream, Chocolate, Confectionery & Bakery Goods.
Jaduai chirag

4294950    16/09/2019

SURESH CHAND AGARWAL S/O. LATE SH. JAMNA PRASAD AGARWAL
Trading As M/s. PRIYA PRODUCTS At- 25A, SSI ARE, POWER HOUSE KI GALLI, KOTA, Rajasthan

Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :15/04/2017

AHMEDABAD

Namkeen in class 30.
SHIVAAHAR

4295317   17/09/2019

MANJU
PUNDA, POST- RITHUAKHOR, THANA - SAHJANWA, DISTTT- GORAKHPUR - 273209, UTTAR PRADESH, INDIA

Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

KACHRI, PUFFS, SNACKS, NAMKEEN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, ATTA, MAIDA, DALIA, BESAN, SUJI, POHA, MUSTARD; VINEGAR, HEENG (FERULA ASAFOETIDA), SAUCES, (CONDIMENTS); SPICES; ICE
4295452  17/09/2019
SANJAY KUMAR
B-9, GURU RAM DAS NAGAR, LAXMI NAGAR, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COLEX,VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
SPICES, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4295463  17/09/2019
SUHANI MEHRA W/O PRATYAKSH MEHRA
R-52, GREATER KAILASH, SOUTH DELHI-110048, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
coffe, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
Nutterz & Jaggerz

4295519  17/09/2019
SHREE BANKE BIHARI AGRO
115, Nawab Ganj (West) Muzaffarnagar- 251002
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals, Bread, pastries and confectionery, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder, Salt, seasonings, spices, preserved herbs, Vinegar, sauces and other condiments.
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOWDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
MIKSAR FOODS PRIVATE LIMITED
Gala No.204, D3-A, 2nd Floor, Asmeeta Textile Park, Kalyan Bhiwandi Road, Near Kon Gaon Toll Naka, Kalyan, Thane - 421311

Body Incorporate

Address for service in India/Attorney address:
RAJESHREE DESAI
C-2, 603/604, HIGHLAND PARK CHS, MULUND COLONY ROAD, MULUND WEST, MUMBAI-400082

Proposed to be Used

MUMBAI

beer vinegar, cranberry sauce [condiment], essences for foodstuffs - except etheric essences and essential oils, ketchup [sauce], pasta sauce, pesto [sauce], sauces [condiments], soya sauce, soya bean paste [condiment] / miso [condiment], tomato sauce, vinegar, almond paste, mayonnaise, sausage binding materials, apple sauce [condiment]
4295906  17/09/2019
HIRAL JAGDISHBHAI BHARADIA
Ravi 10/b, Shree Colony Street No-2, Behind Panchvati Hall, Kalawad Road, Rajkot Sau Uni Area, Rajkot-360005
INDIVIDUAL

Address for service in India/Agents address:
AMITKUMAR PARSOTAMBHAI TARAPARA
Shree Ram Apartment, B/h, Kalyan Park, Nana Mava Main Road, Rajkot-360005. Gujarat.

Proposed to be Used
AHMEDABAD
Stevia, Dried stevia powder included in class 30
4295917    17/09/2019
NEVIL MULCHANDBHAI PATEL
SHREE SAI FOOD & PACKAGING, 1ST FLOOR, RATNADEEP BUILDING, TAROTA BAJAR DABGARVAD, NAVSARI
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
CHEESE BALL (SNACKS) & CEREALS-BASED SNACKS
MOHAMMED IMRAN BELGAUMI
COWL BAZAAR MAIN ROAD, BELGAUMI COMPOUND, 1st FLOOR, BELAGAL CROSS, BELLARY-583 102, KARNATAKA, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, ICE, FRUIT ICES, FLAVORED ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES, POWDERED SPICES, AROMATIC PREPARATIONS FOR FOOD
CHITRA.S Proprietrix of M/S. JIVAMRUTA ENTERPRISES
NO. 278/MC, 3rd CROSS, BALAJI LAYOUT PHASE 2, SATHANUR, BAGALUR POST, BANGALORE NORTH-562149,
KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

RICE, MALT FOR HUMAN CONSUMPTION, PULSE FLOUR, JHUNKA BHAKHAR (GRAM FLOUR AND MILLET FLOUR
BASED TRADITIONAL FOOD PREPARATION), PROCESSED GRAINS, SPICES, GARAM MASALA, CHILLI POWDER,
TURMERIC, CINNAMON POWDER [SPICE], CLOVES [SPICE], CURRY SPICES, MUSTARD, PREPARATIONS MADE FROM
CEREALS, READY-TO-EAT CEREALS, NUT FLOURS, CORN FLOUR, CEREAL- BASED SNACK FOOD, GROUND NUTMEG.
REKHABEN MOHANLAL AGRAWAL, TRADING AS: TASTE LINE
H/27, Lisa Park – 1, H. T L. Road, Subhanpura, Vadodara – 390023, Gujarat.
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Spices, Powdered spices, Mixed spices, Curry spices, Edible spices, Marinades containing spices and Garam Masala (Combination of spices for adding taste to Indian Curry), Turmeric powder, Chilli powder, Cakes, Mustard, Confectionery, Sauces, Ketchup and Vinegar
HIMMADHU

4296714    18/09/2019

MR. ATUL RAWAT
B 304 Parsavnath Green Ville, Sector 48, Sohna Road Gurgaon, Haryana Pin-122018, India
A citizen of India.

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Used Since :01/04/2013

DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
NBL

4296729 18/09/2019

M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
4296733  18/09/2019
M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
MILKYMIST
4296890    18/09/2019

JYOTHI PRAKASH
Jyothi prakash, aged 30 years, S/o chandrashekeran, kalathil paramba, amb kripa,
proprietor

Address for service in India/Agents address:
V.P. BIMALDAS,ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used
CHENNAI

BREAD, BUN, COCONUT BUN, FRUIT BUN, GARLIC BREAD, BREAD BUSCUITS, FRESH BREAD, BREAD BISCUITS, RUSK
BISCUITS RUSK, DUTCH RUSK, BUSCUITS SALTY BISCUITS, CHOCOLATE BISCUITS, ONION BUSCUITS, RICE
BISCUITS, BUTTER BISCUITS, BISCUITS CONTAINING FRUIT, OAT BISCUITS
meicai

4297084 18/09/2019

Beijing Spruce World Information Technology Co., Ltd.
No. 306, 3rd Floor, No. 1, Zone 5, Anzhen West, Chaoyang District, Beijing City, China

A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); Coffee; tea; tea-based beverages; sugar; sweetmeats [candy]; honey; confectionery; instant rice; packaged meals consisting primarily of rice; cereal preparations; edible soy flour; noodles; noodle-based prepared meals; cereal-based snack food; starch for food; ice, natural or artificial; cooking salt; vinegar; soya sauce; coffee flavorings; yeast; aromatic preparations for food; preparations for stiffening whipped cream; meat tenderizers, for household purposes; gluten prepared as foodstuff.
4297192   18/09/2019
RUDRA CORPORATION
PLOT NO. 11, BEHIND LODHA PETROL PUMP, SUKHER INDUSTRIAL AREA
Proprietorship
Address for service in India/Attorney address:
SUDHAKAR JHA
59, Vijay Block , Emco complex, Laxmi Nagar , Delhi-110092
Used Since :01/04/2019
AHMEDABAD
spices included in class 30
4297265  18/09/2019
AAKASH RAGHAV
VILLAGE NARODA, P.O. AZAMNAGAR CHOPRA TEHSIL BILARI MORADABAD, UP 244301
PROPRIETOR

Address for service in India/Agents address:
NAVNEET KAUR
E-178, LGF, Greater Kailash, Part-I, New Delhi-110048.
Used Since : 01/04/2019
DELHI

Flour and preparations made from cereals, included in class 30
BEANCHIC
4297464 18/09/2019
ESTATE MONKEYS LLP
E - 1203, Mantri Elegance Apartments, Bannerghatta Road, Bangalore - 560076
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/12/2018

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
VEGOLUTION

4297466  18/09/2019

SIDDHARTH VAIKUNTA RAMASUBRAMANIAN
1017/19 B Wing Mittal Tower, No. 6 MG Road, Bangalore - 560001

Individual

Address for service in India/Attorney address:

PHOENIX-LEGAL
Vaswani Mansion, Office No.17 & 18, 3rd Floor, 120 Dinshaw Vachha Road, Churchgate, Mumbai - 400020, India

Proposed to be Used

CHENNAI

Packaged, preserved, ready to eat vegetarian food; substitute for meat and dairy and high protein substitutes for bread.
4297571  18/09/2019
SUNITA SUNILBHAI CHAWLA
B/403, RAMESHWER FLAT, NR. CHHAVNI BUNGLOW, HANSOL, SARDARNAGAR, AHMEDABAD, GUJARAT, INDIA
Single Firm

Address for service in India/Attorney address:
SURAJ NASKAR
Care IP Law Firm 219, 3rd Floor, Suvarnakala Complex, Opp: Punjabi Hall, Nr. Navrangpura Bus Stand, Navrangpura, Ahmedabad – 380009, Gujarat, India

Proposed to be Used
AHMEDABAD

CHOCOLATES INCLUDED IN CLASS - 30
4297633  19/09/2019
M/S SHRI SHYAM FOOD PRODUCTS
GUPTAJI KA HATA, 2ND MOTI NAGAR LANE, AISHBAGH ROAD, LUCKNOW, - 226004, UTTAR PRADESH, INDIA
Partnership Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
To be associated with:
1068344, 4297633

DELHI
VINEGAR, SPICES, SAUCES, SALT, PEPPER, VERMICILLI, NOODLES, CHOCOLATE POWDER, YEAST, BAKING POWDER, SUGAR INCLUDED IN CLASS 30.
4297719  19/09/2019
K GANESAN, PROPRIETER, KANISHKA IMPORTS AND EXPORTS
17/6, MADHAVAN STREET, ATTUR TALUK, SALEM-636141
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
TEA, CORIANDER POWDER, CHILLY POWDER, MASALA POWDER, BRIYANI POWDER
CONIMAX
4298979  20/09/2019
RICHlite FOOD & BEVERAGES LLP
CHAMBER NO-6, SHIVALIK TOWER, KAUSHAMBI, GHAZIABAD, UTTAR PRADESH-201012
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
BISCUITS
PUSHUP
4298980  20/09/2019
RICIALTE FOOD & BEVERAGES LLP
CHAMBER NO-6, SHIVALIK TOWER, KAUSHAMBI, GHAZIABAD, UTTAR PRADESH-201012
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
BISCUITS
FUNRICH
4298981   20/09/2019
RICHLITE FOOD & BEVERAGES LLP
CHAMBER NO-6, SHIVALIK TOWER, KAUSHAMBI, GHAZIABAD, UTTAR PRADESH-201012
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
BISCUITS
HOT FRESH
4299019  20/09/2019
GURMEET SINGH MANN
OLD MANDI #3092, WARD NO.5, GIDDARBAHA, MUKTSAR, PUNJAB - 152101
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Bread rolls, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4299117    20/09/2019
RAKESH KUMAR SAH
Villa - MG 07, Cosmos Greens, Opp Genises Mall, Bhiwadi, Rajasthan 301019
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
Tea, coffee, Rice, sugar, tapioca, artificial coffee, sago, bread, flour, Pastries, cakes, tarts and biscuits (cookies), Confectionery, Honey, Ices, Yeast, Treacle, Salt, baking powder, Mustard, sauces, Vinegar, spices
PT. PONDAN PANGAN MAKMUR INDONESIA
JL. Industri VII No. 12 Blok M, Desa Pasir Jaya – Jatiuwung, Tangerang 15135, Indonesia
An Indonesia based company.

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
Coffee, coffee substitutes, tea, cacao, sugar, rice, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, seasonings, spices, food essences, farinaceous food pastes, ice creams, sorbets, edible ices, candies, jellies, chocolate and confectionery, pastries, biscuits, puddings, cakes, waffles, cookies, pies, macaroon (pastry), sandwiches, all kinds of breads, namely bread rolls, raisin bread, unleavened bread, ginger bread, chocolate based beverages, coffee based beverages, tea based beverages, tapioca, sago, flour, potato flour for food, soya flour, wheat flour, flour for foods, flour and preparations made of cereals, food binding agents, thickening agent for cooking foodstuffs, preparations in the form of powder for making cakes, breads, beverages, waffles, pastry; corn meal, barley meal, bean meal, mustard meal, food flavorings.
RICHFEAST SANDWICH CAKE

4299557  20/09/2019
PRATAAP SNACKS LIMITED
KHASRA NO. 378/2, NEMAWAR ROAD, NEAR MAKRAND HOUSE, INDORE, MADHYA PRADESH - 452 020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
CAKES; PASTRY; CONFECTIONERY; COOKIES AND BAKED GOODS; PIES AND CHOCOLATE PIES; COOKIE PIES;
TARTS; MUFFINS; DONUTS.
RICH N NUTS

4300307  22/09/2019
AARTI SINGLA TRADING AS: AARTI FOOD PRODUCTS
H.NO. 25 LAKKHI VIHAR PALWAL-121102(H.R)
NEW APPLICATION

Address for service in India/Attorney address:
QUALITY REGISTRATION CO.
S-2,Plot No. 51 Vikram Enclave Shalimar Garden Sahibabad Ghaziabad Uttar Pradesh 201005
Used Since :04/08/2017

DELHI
CHOCOLATES.
CALL A CART
4300448  22/09/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used

DELHI
COFFEE; TEA; COCOA AND ARTIFICIAL COFFEE; RICE; PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD; PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM; SORBETS AND OTHER EDIBLE ICES; SUGAR; HONEY; TREACLE; YEAST; BAKING-POWDER; SALT; SEASONINGS; SPICES; PRESERVED HERBS; VINEGAR; SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]; ALLPURPOSE FLOUR; ALLSPICES; ALMOND FLAVORINGS, OTHER THAN ESSENTIAL OILS FOR FOOD OR BEVERAGES; BANANA PUREE [NATURAL SWEETENER]; BATTER MIXES; BESAN (GRAM FLOUR); BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE; BIRYANI (RICE BASED COOKED FOOD); BLACK TEA; BREAD FLOUR; BREATH-FRESHENING CHEWING GUM; BROWN RICE; BUTTERMILK PANCAKES; CAKE DECORATIONS MADE OF CANDY; CANDY; CAPPUCCINO; CHEESE-FLAVORED BISCUITS AND CORN SNACKS; CHILI POWDER; CHILI SAUCE; CHILI SEASONINGS; CHIPS [CEREAL PRODUCTS]; CHOCOLATE COOKIES; CHOCOLATE DECORATIONS FOR CHRISTMAS TREES; CHOCOLATE POWDER FOR THE PREPARATION OF CHOCOLATE-BASED DRINKS; CHOW MEIN [NOODLE-BASED DISHES]; CHUTNEYS [CONDIMENTS]; COCOA-BASED CONDIMENTS AND SEASONINGS FOR FOOD AND DRINK; COFFEE; COCOA, CHOCOLATE- OR TEA-BASED BEVERAGES; CONFECTIONERY MADE OF SUGAR; COOKING SALT; CORN-BASED SNACK FOODS; CUSTARD-BASED DESSERTS; DHANIA POWDER (CORIANDER); DHANIA SEEDS (DRIED CORIANDER SEEDS); DOSA (FOODSTUFF MADE FROM RICE FLOUR); ENGLISH MUFFINS; FLOUR AND PREPARATIONS MADE FROM CEREALS; FRIED RICE; FROZEN CONFECTIONERY; GARAM MASALA; GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); GARLIC PASTE [CONDIMENT]; GARLIC POWDER; GARLIC PUREE [CONDIMENT]; GINGER PASTE [CONDIMENT]; GINGER [SPICE]; GREEN TEA; HERBAL FLAVORINGS, OTHER THAN ESSENTIAL OILS; FOR BEVERAGES; HONEY; HUSKED OATS; IDLI (FOODSTUFF MADE OF RICE POWDER); INSTANT COFFEE; KETCHUP [SAUCE]; MACARONI; MALT EXTRACTS USED AS FLAVORINGS FOR FOOD AND BEVERAGES; MAPLE SYRUP; MARSHMALLOW; MUESLI-BASED SNACK BARS; MULTIGRAIN BREAD; NOODLES; NUTMEGS; OAT-BASED FOOD; NUT FLOURS; PAAN MASALA [AS MINTS FOR BREATH FRESHENING]; PAPAD (CEREAL BASED SNACKS); PAPRIKA [SPICE]; PASTA; PASTRIES; PIZZA; POPCORN; POWDERED SPICES; PROCESSED HERBS [SEASONINGS]; RASAGULLA (SWEETMEAT); READY-TO-EAT CEREALS; RICE; RICE-BASED SNACK FOOD; RICEBASED SNACK FOODS; SALAD DRESSINGS; SHERBET [CONFECTIONERY]; SOYA FLOUR; SPAGHETTI; SPICE MIXES; SPICY SAUCES; SUGAR; SUJI (WHEAT FLOUR); TABLE SALT; TABLE SALT MIXED WITH SESAME SEEDS; TAPIOCA FLOUR; TEA; TERIYAKI SAUCE; TOFFEE; TOMATOBASED SAUCES; VINEGAR; SAUCES AND OTHER CONDIMENTS; WAFFERS; WAFFLES; WHEAT-BASED SNACK FOODS; WHEAT FLOUR; WHOLE GRAIN RICE; WINE GUMS; WINE VINEGAR;
EGREENS
4300451 22/09/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
DELHI
COFFEE; TEA; COCOA AND ARTIFICIAL COFFEE; RICE; PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD; PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM; SORBETS AND OTHER EDIBLE ICES; SUGAR; HONEY; TREACLE; YEAST; BAKING-POWDER; SALT; SEASONINGS; SPICES; PRESERVED HERBS; VINEGAR; SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]; ALLPURPOSE FLOUR; ALLSPICES; ALMOND FLAVORINGS, OTHER THAN ESSENTIAL OILS FOR FOOD OR BEVERAGES; BANANA PUREE [NATURAL SWEETENER]; BATTER MIXES; BESAN (GRAM FLOUR); BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE; BIRYANI (RICE BASED COOKED FOOD); BLACK TEA; BREAD FLOUR; BREATH-FRESHENING CHEWING GUM; BROWN RICE; BUTTERMILK PANCAKES; CAKE DECORATIONS MADE OF CANDY; CANDY; CAPPUCCINO; CHEESE-FLAVORED BISCUITS AND CORN SNACKS; CHILI POWDER; CHILI SAUCE; CHILI SEASONINGS; CHIPS [CEREAL PRODUCTS]; CHOCOLATE COOKIES; CHOCOLATE DECORATIONS FOR CHRISTMAS TREES; CHOCOLATE POWDER FOR THE PREPARATION OF CHOCOLATE-BASED DRINKS; CHOW MEIN [NOODLE-BASED DISHES]; CHUTNEYS [CONDIMENTS]; COCOA-BASED CONDIMENTS AND SEASONINGS FOR FOOD AND DRINK; COFFEE, COCOA, CHOCOLATE- OR TEA-BASED BEVERAGES; CONFECTIONERY MADE OF SUGAR; COOKING SALT; CORN-BASED SNACK FOODS; CUSTARD-BASED DESSERTS; DHANIA POWDER (CORIANDER); DHANIA SEEDS (DRIED CORIANDER SEEDS); DOQA (FOODSTUFF MADE FROM RICE FLOUR); ENGLISH MUFFINS; FLOWERS AND PREPARATIONS MADE FROM CEREALS; FRIED RICE; FROZEN CONFECTIONERY; GARAM MASALA; GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); GARLIC PASTE [CONDIMENT]; GARLIC POWDER; GARLIC PUREE [CONDIMENT]; GINGER PASTE [CONDIMENT]; GINGER [SPICE]; GREEN TEA; HERBAL FLAVORINGS, OTHER THAN ESSENTIAL OILS; FOR BEVERAGES; HONEY; HUSKED OATS; IDLI (FOODSTUFF MADE OF RICE POWDER); INSTANT COFFEE; KETCHUP [SAUCE]; MACARONI; MALT EXTRACTS USED AS FLAVORINGS FOR FOOD AND BEVERAGES; MAPLE SYRUP; MARSHMALLOWS; MUESLI-BASED SNACK BARS; MULTIGRAIN BREAD; NOODLES; NUTMEGS; OAT-BASED FOOD; NUT FLOURS; PAAN MASALA [AS MINTS FOR BREATH FRESHENING]; PAPAD (CEREAL BASED SNACKS); PAPRIKA [SPICE]; PASTA; PASTRIES; PIZZA; POPCORN; POWDERED SPICES; PROCESSED HERBS [SEASONINGS]; RASAGULLA (SWEETMEAT); READY-TO-EAT CEREALS; RICE; RICE-BASED SNACK FOOD; RICEBASED SNACK FOODS; SALAD DRESSINGS; SHERBET [CONFECTIONERY]; SOYA FLOUR; SPAGHETTI; SPICE MIXES; SPICY SAUCES; SUGAR; SUJI (WHEAT FLOUR); TABLE SALT; TABLE SALT MIXED WITH SESAME SEEDS; TAPIOCA FLOUR; TEA; TERIYAKI SAUCE; TOFFEE; TOMATOBASED SAUCES; VINEGAR; SAUCES AND OTHER CONDIMENTS; WAFFLES; WAFFLES; WHEAT-BASED SNACK FOODS; WHEAT FLOUR; WHOLE GRAIN RICE; WINE GUMS; WINE VINEGAR;
KITCHEN WINNER

4301707  23/09/2019
M/S. SHREE BALAJI AGRO INDIA
2640/6, NAYA BAZAR, DELHI-110006
THE PARTNERSHIP FIRM

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
COCOA, SUGAR, RICE, TAPIOCA, SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SAH, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
2510603    09/04/2013
MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA
MANUFACTURERS, TRADERS AND EXPORTERS.
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres, 23B, Ahiripukur 1st Lane, Kolkata - 700 019
Used Since :01/02/2008
DELHI
PRODUCTS DERIVED FROM THE PRODUCE OF AGRICULTURE, HERBS, HORTICULTURE AND FORESTRY; FOOD AND DRINK SUPPLEMENTS OF PLANT ORIGIN TO VITALIZE THE IMMUNITY OF THE ORGANISM AND INVIGORATE HEALTH IN THE FORM OF POWDERED MIXTURES, DROPS, SYRUPS, GELS, CREAMS, PASTILLES, COATED TABLETS, CAPSULES, BONBONS, JELLIES, POWDERS ALL FOR NON-MEDICAL PURPOSES; FOODSTUFFS FOR ANIMALS AND ANIMAL SUPPLEMENTS;
2761033  24/06/2014
PATANJALI GRAMODYOG NYAS
VILL BAHADARPUR SAINI POST DAULATPUR BAHADRABAD DISTT HARIDWAR UTTARAKHAND
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
2747589
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAIA LIVE ANIMALS, FRESH FAIITS AND
VEGETABLES, SEEDS, NATURAL PLANTS AND FLOW'ERS, FOODSTUFFS FOR ANIMALS, MALT, BEING INCLUDED IN
CLASS-31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., "DOODH"
and "MARK TO BE USED AS A WHOLE".
BIVITOMIN

2766761  02/07/2014
BOEHRINGER INGELHEIM VETMEDICA GMBH
55218 Ingelheim, Germany
Manufacturers and Traders

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Additives of fodder, not for medicate purpose, Animal fattening preparations, Animal food stuffs, pet foods and fodder.
2804676  05/09/2014
PATANJALI AYURVED LTD.
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A 48, YOJNA VIHAR, DELHI-92

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS & MALT
3012582  18/07/2015
ADINATH CHICKEN & EGGS TRADING CO
Survey no. 76/8, Adinath Niwas, 2nd Floor, Jagtap Nagar, Wanwadi, Pune-411040 Maharashtra, India
Manufacturer
Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
C/o Sharad Madake, 501, Vakil Nagar, Erandwane Pune-411004
Used Since :01/04/2015
MUMBAI
Poultry Live, Live Animals, Animal Food Stuffs, eggs for hatching, fertilised being goods included in class 31
3157667  12/01/2016

YASHIL HANNA.

trading as: GOD'S OWN SPICES.

J-11/17, RAJOURI GARDEN, DELHI-110027, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Plantation, Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS HAPPY PLANTING.
3166335   24/01/2016
AHAAR CONSUMER PRODUCTS (P) LTD.
trading as ;AHAAR CONSUMER PRODUCTS (P) LTD.
G-37, GROUP INDUSTRIES, LAWRENCE ROAD, DELHI-110035.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1982

DELHI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT; FRESH PULSES; PULSES [FOODSTUFFS FOR ANIMALS]; RICE MEAL FOR FORAGE; RICE (UNPROCESSED); WHEAT; WHEAT BRAN; FRESH CORN; CORN (UNPROCESSED -).
GOLDEN EGG
3167651   22/01/2016
INVIVO NSA
Talhouët - 56250 SAINT NOLFF - France
Manufacturers & Merchants
A Societe anonyme organised and existing under the laws of France
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Foodstuffs for animals
PANALAL
3185965    15/02/2016
AVDESH DUBEY.
RAJEEV AGGARWAL.
trading as ;MAHARAJA MARKETING COMPANY.
805/6, PHIRNI ROAD, VILLAGE MUNDKA, NEW DELHI-110041, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016
DELHI
Scented Supari, Sweet Supari, Mouth Freshners, Pan Masala and Pan Chutney included in Class 31.
PATEL ROYAL

3192889  23/02/2016

SHYAM SHREE PAN PRODUCTS PVT. LTD.
BLOCK NO 9, SHOP NO 5, CANAL ROAD, NAYAGANJ KANPUR U.P
MANUFACTURER & MERCHANTS
INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :01/02/2016

DELHI
PAN MASALA, SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
PARTAP BANSAL

3207819    10/03/2016
AJAY KUMAR,
trading as ;M/S PATAP BANSAL (CATTLE FEED).
HOUSE NO-4, 1ST FLOOR, ROAD NO-19, PUNJABI BAGH EXTN., NEW DELHI-110026.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/02/2014
DELHI
CATTLE FEED AS PER CLASS 31.
3241718   22/04/2016
MR. SUNIEL HIROO BHARWANI
trading as ;M/s. Meru Kapital Pvt Ltd.
1307/1500, Dalalal Towers Free Press Journal Road, Nariman Point, Mumbai- 400021
Manufacturer & Traders
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :26/03/2016
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3250419  04/05/2016
JINDAL CROP SCIENCES PVT. LTD.
JINDAL HOUSE, BUS-STAND ROAD, JALNA- 431203 (MAHARASHTRA)
MANUFACTURERS, PRODUCER AND TRADERS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Used Since :01/01/2004
MUMBAI
ALL TYPES OF ONION SEEDS
IN THE STATE OF MAHARASHTRA ONLY..
3257187  11/05/2016

M/S GOKUL CATTLE FEED
NARINDER PAL
SURJEET SINGH
trading as ; M/S GOKUL CATTLE FEED
VILL. MISHRI WALA, DISTT. FEROZEPUR.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since : 05/04/2016

DELHI
CATTLE FEED, MAIZE SEEDS, FOODSTUFF FOR ANIMALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF COW AVAILABLE ON THE LABEL AND MARK TO BE USED AS A WHOLE.
3271049   28/05/2016
DUSAD AGROFOOD PRIVATE LIMITED
VILLAGE HATHODA, SAMOD ROAD, NIMDI, TEH. CHOMU, JAIPUR-303702, RAJASTHAN
Manufacturer and merchants trading as
Private Limited Company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/05/2016

AHMEDABAD
FENUGREEK SEEDS, SEEDS SING DANA (GROUND NUTS OIL SEEDS), GRAINS & AGRICULTURAL, HORTICULTURAL
AND FORESTRY PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.sale of goods is
restricted in the state of Rajasthan only..
3294578    24/06/2016
BHOLANATH SEVASHRAM
GANGADHARPURAM COLONY, PANCHVATI, O RAMNAGAR, DIST. CHANDAULI, VARANASI, UP-221008
Production & Marketing

Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :01/04/1980

DELHI
Mouth Freshener

Mark shall be used as represented.
ANAND JAISWAL S/O LATE GANGA PRASAD JAISWAL
trading as ;RAJ TRADING COMPANY
C.9/128, Habibpura, Chetganj, Varanasi-221001 (U.P.)
Production and Marketting
Proprietor

Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461

Used Since :01/04/2004

DELHI

Mouth Freshener (Pan Flavouring Material ‘Mithi Chatni’) (Not included in other classes included in class (31)
3303574  05/07/2016
KRISHNA KUMAR
trading as ;M/s. KRISHNA KUMAR SUPARI UDYO
G
211, DORI BAZAR, MATHURA (UTTAR PRADESH)
MANUFACTURER, TRADER, RETAILER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :15/04/1997
To be associated with:
943527, 1346122
DELHI
SCENTED & MEETHI SUPARI(BETAL NUT), SUPARI.
3368873  21/09/2016

NIVANT PATEL

trading as ;SHRI KARMA INDUSTRIES

46-C, SUMEL-5, NR. CHAMUNDA BRIDGE, ASARWA, AHMEDABAD-380016 . GUJARAT-INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :02/07/2016

AHMEDABAD

SEEDS INCLUDED IN CLASS – 31

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.sale of goods is restricted in the state of Gujrat only.
NATURES MIRACLE

3381525  06/10/2016
NATURES MIRACLE LLP
H. NO. 4872, IST FLOOR, CHANDNI CHOWK, DELHI-110006.
MANUFACTURERS AND TRADERS
Proposed to be Used
DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
RAJGULAB

3381537 05/10/2016

SHRI ANWAR HUSSAIN S/O SHRI SHABIR ALI, MOHD. AFTAB S/O SHRI SHABIR ALI
MOHALLA- NUNHAI, KAYAMGANJ, FARRUKHABAD (U.P.)
MANUFACTURER & TRADERS

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2016

DELHI
PAN MASALA SADA, MOUTH FRESHENER, SCENTED SUPARI
RAJWADA

3391731  20/10/2016
JKG UDHYOG PVT. LTD.
HOUSE NO. 3, 3RD FLOOR, BLOCK -E, POCKET -5, SEC-7, ROHINI, NEW DELHI-110085.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used
DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS, SILVER COATED ELAICHI, GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; MALT INCLUDED IN CLASS 31.
JUJHAR CONSTRUCTIONS AND TRAVELS PVT. LTD.
NEAR BRIDGE JAWADDI PAKHOWAL ROAD, LUDHIANA PB
MANUFACTURER
A COMPANY DULY REGD. & INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since: 09/10/1996

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT INCLUDED IN CLASS 31.
3408343    12/11/2016
MOTHER GRAINS LLP
D-224, TULSI MARG BANIPARK JAIPUR-302016, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :10/05/2016
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT.
3441178    26/12/2016
DR.SURESH SHARMA
trading as ;VESPER PHARMACEUTICALS
SINGAPURA VILLAGE, VIDYARANYAPURA POST, BANGALORE-560 097.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
HOLLA ASSOCIATES
#193, 'KASHI BHAVAN', 6TH CROSS, GANDHINAGAR, BANGALORE-560009.
Used Since :21/05/2009

CHENNAI
NON-MEDICATED ADDITIVES - FOOD STUFFS FOR ANIMALS, AQUACULTURE FEED
3505377  04/03/2017
RAMESH CHAND VIJAYVARGIYA S/O. (LATE) SH. GYARSI LAL VIJAYVARGIYA
trading as ;A-ONE PRODUCTS
11/6, LAL JI SAAND KA RASTA CHAURA RASTA, JAIPUR (RAJASTHAN)
Manufacture and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :19/11/1976

AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting.
SHREE JEE
3613733    16/08/2017
MODI DAIRY (PARTNERSHIP FIRM)
A-21 SADUL GANJ, BIKANER - 334001, RAJASTHAN
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since: 01/04/1999

AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting.

word SHREE.

restriction of goods for sale in the state of RAJASTHAN only.
VIVAAN THE SPICE OF INDIA

3622798    29/08/2017
GOKUL AGRI INTERNATIONAL LIMITED
Gokul House, 43, Shreemali Co-op Society, Opp. Shikhar Building, Navrangpura, Ahmedabad - 380 009, Gujarat,
Limited Company, (A company incorporate under the company act. 2013)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :01/10/2013

AHMEDABAD
AGRICULTURAL SEEDS AND AGRICULTURAL PRODUCTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD (s) THE SPICE OF INDIA, APPEARING ON
THE LABEL.
3686672  24/11/2017
DUSHAD UDYOOG
F-146, UDHYOG VIHAR, JETPURA COMU JAIPUR RAJASTHAN.
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/1992
AHMEDABAD
CATTLE FEED.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
SUMAN SUGANDH

3696078   06/12/2017
KALPESHKUMAR RATILAL VITHALANI PROPRIETOR OF KA-VI FOOD PRODUCTS
35, SHAHCOLONY, NEAR RAMA AUTO, O/S SHAHPUR GATE, AHMEDABAD, GUJARAT. INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since :01/04/1994

AHMEDABAD
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENERS & SWEET SUPARI PAN FLAVOURING MATERIALS IN CLASS 31
RAJ GARDEN PLANTS

3753017  14/02/2018
RAJENDRA SINGH SOLANKI
PLOT NO 7-J-54, KUDI BHAGTASANI HOUSING BOARD, JODHPUR, RAJASTHAN-342005
Individual (Proprietorship firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Used Since : 22/09/2016

AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers all included in class 31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3754271  15/02/2018
Gooddot Foods Private Limited
703, Arvana Mall, Hathipole, Opposite Jain Dharamsala, Udaipur, Rajasthan, 313001, India
a company organized and existing under the laws of Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
AHMEDABAD
Grains and agriculture, horticultural and forests products not included in other classes, seeds, natural plants and flowers.
3834904 16/05/2018
PURANDAR FARMERS PRODUCER COMPANY LIMITED
S.NO- 7/1608/3/2, NEAR SHIVAJI H, TALUKA-PURANDAR, SASWAD, PUNE- 412301, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
3840971  23/05/2018
DEVBAUG ORGANIC AGRO SOLUTIONS PVT LTD
A/704, SHANKESHWAR PALMS, BLDG NO.3, A.K.PADA, DOMBIVALI, THANE - 421202
PRIVATE LIMITED

Address for service in India/Attorney address:
DEEPA KULKARNI
Thane (w)

Proposed to be Used
MUMBAI
AGRICULTURAL, FORESTRY, HORTICULTURAL PRODUCTS, NATURAL AND FRESH FRUITS AND VEGETABLES,
MUSHROOMS, SEEDS AND SEEDLINGS

No rights over descriptive contents of the mark..
3855666  08/06/2018
INTERNATIONAL HEALTH CARE LIMITED
40-9-60, KOHINOOR APARTMENTS, KALANAGAR, BENZ CIRCLE, VIJAYAWADA-520 010
Limited Company
Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services, Advocate & Attorney, Dr No 54-16-13, Plot -13, Venkateswara Nagar, Road No-1, Ring Road, Vijayawada 520008, Andhra Pradesh
Used Since : 17/05/2011
CHENNAI
Food Stuffs for Animals, Preparations of a kind used in animals, Aqua Feed
3899996  27/07/2018
PREMCHAND MITHAILAL JAISWAL
B-206/7 SHIVAM BUILDING, KASTURBA ROAD NO 9, OPP SUKERWADI BUS STOP, BORIVALI EAST, MUMBAI,
MAHARASHTRA 400066
Manufacturer
INDIVIDUAL

Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
MUMBAI
Fresh fruits and vegetables
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KINNAUR APPLES.
AMIT AVINASH KELKAR
PLOT NO 45,GURUKRUPA BUNGLOW,NIWARA HOUSING SOCIETY,SHRIDHARNAGAR,DHANKAWDI,PUNE-411043
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
3975879   17/10/2018
MR. IBRAHIM HUSSAIN SAIFY PROPRIETOR OF FISH - N - FUN
SHOP NO. 1, SHAKILA BANO BUILDING, V.I.P. ROAD, RETGHAET, BHOPAL (M.P.) 462001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
FOOD STUFFS FOR ANIMALS INCLUDED IN CLASS 31.
3997817  14/11/2018
SK MANGOZ
A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
FRUIT FRESH, LEMONS, BARLEY, GRAPES FRESH, HAZELNUTS FRESH, BEANS FRESH, BEET FRESH, BERRIES FRESH, CHICORY FRESH, CITRUS FRUIT FRESH
Subject to no exclusive right over the mark " mangoz " separately & mark will be consider as a whole.
4015689  03/12/2018
THAKKAR YOGESHKUMAR ARVINDBHAI TRADING AS SAGAR GRUH UDHYOG
C 2, Vrundavan Estate, G I D C, Patan 384265, Gujarat, India
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :13/07/2018
AHMEDABAD
sunflower seeds, Tamarind Seeds.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HAI BIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI
UNDRESSED TIMBER; GRAINS [CEREALS]; WHEAT; GARDEN HERBS, FRESH; FLOWERS, DRIED, FOR DECORATION;
LIVE ANIMALS; FRUIT, FRESH; VEGETABLES, FRESH; PLANT SEEDS; FODDER; ANIMAL FOODSTUFFS; MALT FOR
BREWING AND DISTILLING; LITTER FOR ANIMALS.
SHRI GURUDATTA TRADING COMPANY PVT. LTD.
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/04/2017
MUMBAI
CATTLE FEED
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Shanaya
4029851  18/12/2018
KALASH SEEDS PVT. LTD.
P.O. BOX NO. 77, MANTHA SQUARE, JALNA TQ. AND DIST. JALNA MAHARASHTRA - INDIA
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Proposed to be Used
MUMBAI
SEEDS
4042501  31/12/2018
MOHINI RAI
YADAV COLONY, NEAR JYOTI BHAWAN CHURCH, BEHIND BADAL BUILDING, SAGAR, MADHYA PRADESH
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
SPROUTS

*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
HOLISTIC HOUSE

4060110 18/01/2019
HOLISTIC HOUSE INTERNATIONAL PRIVATE LIMITED
Office No.317 Third Floor CTS No240/1-8, Neelkanth Corporate IT Park, Sterlite Co, MUMBAI, Maharashtra, India, 400086

Body Incorporate

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI
GRAINS [SEEDS]; RAW GRAIN; GRAINS [CEREALS]; MALT GRAINS [UNPROCESSED]; RAW AND UNPROCESSED GRAINS; AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS; AGRICULTURAL PRODUCE (UNPROCESSED -); ORGANIC FRESH VEGETABLES; ORGANIC FRESH FRUIT; ORGANIC FRESH HERBS; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT ALL INCLUDED IN CLASS 31
LICENCE TO KILL

4067924  25/01/2019
IRIDES LIFE WELLNESS SOLUTIONS PRIVATE LIMITED
1st Floor, Plot No. 13, Katha No. 810/45/13, Assessment No. 45/5, Sir M Vishwehwaraath Layout, Thindlu Village, Yalahanka, Chikkabettahalli, Bangalore.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
CHENNAI
FORTIFIED FOOD SUBSTANCES FOR ANIMALS; ANIMAL FEED, ALIMENTARY PRODUCTS FOR CATTLE; FISH AND POULTRY FOOD, FOODS AND FOODSTUFFS FOR ANIMALS, BIRDS AND FISH; MEALS FOR ANIMALS; BEVERAGES FOR ANIMALS; MILK SUBSTITUTES FOR ANIMALS; EDIBLE CHEWS FOR ANIMALS; BEDDING AND LITTER FOR ANIMALS; ANIMAL FEED; MIXED ANIMALS FEED; BISCUITS FOR ANIMALS; MALT; EDIBLE ORGANIC PET TREATS; LIVE ANIMALS; YEAST AND GRAINS FOR ANIMAL CONSUMPTION; PROTEIN ENRICHED FEED FOR ANIMAL CONSUMPTION.
NEELKAMAL VAKHARIA - M/S. MANIBHADRA KSHETRAPAL PACKAGER,
NEAR JAIN JUNA MANDIR, SAGWARA, DUNGARPUR, RAJASTHAN-314025 INDIA.
proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :01/03/2019

AHMEDABAD
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
4118943 15/03/2019
AMIT KUMAR MODI
25 BALLYGUNJ CIRCULAR ROAD, PARAMOUNT BUILDING, KOLKATA-700019
SINGLE FIRM
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since: 01/03/2016
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and
vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed
grains and seeds; Bulbs, seedlings and seeds for planting
4120001    16/03/2019
UTTKARSH KRISHNATREYA
D-29, MCD Flats, New Usman pur, Bhajan Pura,North East Delhi, Delhi-110053
Individual
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS AND SEEDS, ALL INCLUDED IN CLASS 31; LIVE ANIMALS, BIRDS AND FISH; FOODSTUFFS FOR ANIMALS, BIRDS AND FOR FISH AND PREPARATIONS INCLUDED IN CLASS 31 FOR USE AS ADDITIVES TO SUCH FOODSTUFFS; MALT; CUTTLEFISH BONE; BONES FOR DOGS; LITTER FOR ANIMALS; FRESH FRUIT AND FRESH VEGETABLES.
4123344    20/03/2019
HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman KY1-1102, Cayman Islands
A Company incorporated under the Laws of Cayman Islands.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/10/2016

KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2150571.
RASIKA
4123941  20/03/2019
SH. UTTAM GOYAL PROPRIETOR OF M/S MAA DURGA TRADING CO.
S.C.F. NO. I, ANAJ MANDI, BATHINDA-151001, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA - 141 001. (PB.).
Used Since :01/03/2019
DELHI
CATTLE FEED AND OIL CAKE.
4124200 20/03/2019
VIRENDRA SHARMA
S/o Sh. HUKAM CHAND SHARMA M/s INTERNATIONAL DOG BAezAR C/o MAD ABOUT DOGS C-3 Ram Nikunj, New Colony,
Near Panch Batti, MI Road, JAIPUR 302001 Raj
INDIVIDUAL SOle Proprietor

Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LAWYERS ADV SHIV KU. AWAR Office No. 302 F-58 Sundar Marg, Behind BJP Office C-Scheme, JAIPUR 321001 Raj
INDIA Mo. 8290123456
Used Since :01/11/2014

AHMEDABAD
live animals; foodstuffs for animals, fresh fruits and vegetables; seeds, natural plants and flowers; malt
ERAWAN ASSOCIATES
Taralo, Jagatpur, Dist: Cuttack, State: Odisha, Pin: 753021
MANUFACTURERS
The Firm is registered under Udyog Aadhar, GST

Address for service in India/Attorney address:
ANINDITA DASGUPTA, ADVOCATE
5/226, JATIN DAS NAGAR, BELGHARIA, KOLKATA 700056, WEST BENGAL, INDIA

Proposed to be Used
KOLKATA
SUPARI, KATTHA AND SOUNF for sale in the State of Odisha only
4126159 23/03/2019
MURALI KRISHNA REDDY ALLA
Apt 102 Block 32, Bollineni Hillside, Perumbakkam Road, Sithalapakkam, Chennai – 600126, Tamilnadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4126291  23/03/2019
JCO INTERNATIONAL
C-29, NEW SUBZI MANDI, AZADPUR, NEW DELHI-110033
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
fresh fruits and vegetables.
SHIKHAR KESARIYA
4183348  22/05/2019

TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes, living animals, fresh fruits and vegetables, seeds, live plants and flower, foodstuffs for animals, malt, betel nuts, barley, fresh beans, fresh fruits, nuts (fruits) and vegetables, malt extracts, bran oil cake, sesames natural plants including vine plants and flowers being goods included in class 31
U.T.P.P.- ULTIMATE TOXIN PREVENTION PROGRAMME

4215139    24/06/2019
PROVIMI ANIMAL NUTRITION INDIA PRIVATE LIMITED
IS-40, KHB Industrial Area, Yelahanka New Town, Bangalore, Karnataka- 560064, India
an Indian Company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :01/01/1993
CHENNAI
FOODSTUFFS FOR ANIMALS
SHIKHAR 1000 PAN MASALA

4223732  03/07/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956
Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
To be associated with:
867207, 1427163

DELHI
Agricultural, horticultural and forestry products and grains not included in other classes, living animals, fresh fruits and vegetables, seeds, live plants and flower, foodstuffs for animals, malt, betel nuts, barley, fresh beans, fresh fruits, nuts (fruits) and vegetables, malt extracts, sesames natural plants including vine plants and flowers
4223737  03/07/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956
Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001
Proposed to be Used
To be associated with:
867207, 1427163
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes, living animals, fresh fruits and vegetables, seeds, live plants and flower, foodstuffs for animals, malt, betel nuts, sweet supari and barley, fresh beans, fresh fruits, nuts (fruits) and vegetables, malt extracts, bran oil cake, sesames natural plants including vine plants and flowers being goods included in class 31
SUPER TULCHHI

4240193  19/07/2019

NATURELAND ORGANICS FOODS PRIVATE LIMITED
D-325-326, RIICO AGRO FOOD PARK, RIICO INDUSTRIAL AREA, SRI GANGANAGAR - 335002, RAJASTHAN COMPANY

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2014

AHMEDABAD
SEEDS
Trade Marks Journal No: 1923, 14/10/2019  Class 31

M/S. VIBRANT LIFE
# 5-9-263/1E, Rajiv Gandhi Nagar, IDA Kukatpally, Hyderabad – 500072. Telangana
Partnership Firm

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
CHENNAI
Foodstuffs for poultry, Poultry grit,Agricultural seeds,Agricultural and aquacultural crops, horticulture and Forestry products
4266641  16/08/2019
M/S RAPTI FEEDS INDUSTRIES
0, RAPTI FEEDS INDUSTRIES, CHAURI CHAURA, TEHSIL GATE, BHPA BAZAR, CHAURI CHAURA, GORAKHPUR-273201, UTTAR PRADESH, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR
Proposed to be Used
DELHI
FOODSTUFFS FOR ANIMALS, POULTRY FEEDS.
APSP EXPORTS PRIVATE LIMITED
2/70 TRIVENI NAGAR KANPUR
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAURABH SAXENA
169/8 gopal nagar, kanpur-208011, u.p. India

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Trade Marks Journal No: 1923 ,  14/10/2019           Class 31

4269754   20/08/2019
KISHAN GREEN FIELD AGRITECH
THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Freshfruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
DE LA MER
4274277  24/08/2019
HIGHLAND DE LA MER PRIVATE LIMITED
ALUPUR, OT ROAD, NEAR LAXMINARAYAN TEMPLE, BALASORE, ODISHA-756001
BODY INCORPORATED UNDER INDIAN COMPANY ACT
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G,F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
KOLKATA
LIVE FISH, PRAWN FISH, FROZEN FISHES, PRAWN FEED, SHRIMP FEED, SCAMPI FEED, PRAWN FEED, FISH FEED,
FEED FOR AQUATIC ANIMALS, FOODSTUFFS FOR AQUATIC ANIMALS, PRAWNS AND FISHES. AGRICULTURAL AND
HORTICULTURAL SEED
EDECO

4276949  28/08/2019

TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4277687  28/08/2019
INDIRA PRIYADARSHINI C.R.
A16, Whitefield Ville, ECC Road, Whitefield, Bangalore-560066 in the State of Karnataka within the Union of India.
An Indian National.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAY – 400018

Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4277689  28/08/2019
HIMAGRI VISION PRODUCER COMPANY LIMITED
C/O PROJECT DIRECTOR HPCDA JICA COMPANY
Address for service in India/Agents address:
AJAY KUMAR CHAUHAN
ROYALE CORPORATE PROFESSIONAL SERVICES LLP, CHAMBYAL HOUSE, GROUND FLOOR, KHALLIN, SHAMLA-171002 HP.

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND LOWERS
SADASHIV DOODH DHARA

4278543  28/08/2019

MANOJ GUPTA
93, NAIKANA PURA, MAHOBA-210427
INDIVIDUAL

Proposed to be Used
DELHI

ANIMAL FEED SUPPLEMENTS INCLUDED IN CLASS 31
4278785  29/08/2019
OMNIA HOLDINGS LIMITED
OMNIA HOUSE 13 SLOANE STREET BRYANSTON, GAUTENG, SOUTH AFRICA
A COMPANY EXISTING UNDER THE LAWS OF SOUTH AFRICA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1310643

MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
Trade Marks Journal No: 1923, 14/10/2019

Class 31

RAJENDRA KASHINATH SONAWANE
85/8, PUSHPARAJ KRUSHI FARM, SHINDWAD ROAD, KHEDGAON, NASHIK 422205
AGRICULTURE FRUITS TRADING
INDIVIDUAL PROPRIETOR

Proposed to be Used
MUMBAI
GRAPES AND OTHER AGRICULTURE FRUITS AND VEGETABLES
Trade Marks Journal No: 1923, 14/10/2019
Class 31

4282828   03/09/2019
JINJALA HARESHBHAI JATABHAI
B-34, 2ND FLOOR, RAVIPARK SOCIETY, PUNAGAM, SURAT -395010
INDIVIDUAL

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD

Fresh limes
MY VAPE
4284736  05/09/2019
TEJRAM, DHARAM PAUL, NEERAJ KUMAR AND NUTESH KUMAR. SHRI NUTESH KUMAR
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAUPURA, DELHI-110034.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS, INCLUDED IN CLASS 31.
4284825    05/09/2019
F.REBECCA LALCHHANHIMI
Chawlhmun Society Veng H/ No C-II/161 Aizawl Mizoram 796009
Proprietor

Proposed to be Used
KOLKATA
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4285829   06/09/2019
SHAKSHI BEEJ PRIVATE LIMITED
C/O MANIK CHANDRA, AT- BANSI, RANIGANJ, Dist.: PRATAPGARH- PIN 230304,(UTTAR PRADESH).INDIA.
Body Incorporate

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Proposed to be Used
DELHI
SEEDS, VEGETABLE SEEDS, AGRICULTURE SEEDS, FOREST SEEDS, FIELD CROPS AND PLANTATION OF CROPS INCLUDED IN CLASS-31.
4286317   06/09/2019
TREEWALE TECHNOLOGIES LIMITED LIABILITY PARTNERSHIP
SY. NO. 420, 21 B. NO. 41, SHANTINIKETAN SOCIETY, SUMUL DAIRY ROAD, SURAT- 395004, GUJARAT
Limited Liability Partnership
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :05/10/2017

AHMEDABAD
SEEDS, HORTICULTURAL SEEDS, SEEDLINGS, AGRICULTURAL SEEDS, FRESH AND UNPROCESSED SEEDS, SEED GERM FOR BOTANICAL PURPOSES, AGRICULTURAL PRODUCTS, TREES, PLANTS, PLANT SEEDLINGS, PLANT SEEDS, SEEDS FOR GROWING FRUITS AND VEGETABLES
4286440 06/09/2019
M/S RAMANAND ENTERPRISES INDIA PVT. LTD.
BARAGATA INDUSTRIAL AREA, PLOT NO.13/14, JHANSI ROAD, GWALIOR - 474001 (M.P.)
company registered in companies act 2013

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
MEOW WOW

4287307  07/09/2019

GITWAKO FARMS INDIA PVT. LTD.
40, Birbal Road, Jangpura Extension, New Delhi – 110014
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
To be associated with:
4102220, 4256780

DELHI
PET FOOD, FOOD FOR ANIMALS, CAT FOOD, FOODSTUFFS FOR PETS, BEVERAGES FOR PETS
MEOW LICIOUS

4287308  07/09/2019

GITWAKO FARMS INDIA PVT. LTD.
40, Birbal Road, Jangpura Extension, New Delhi – 110014
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
To be associated with:
4102220, 4256780

DELHI
PET FOOD, FOOD FOR ANIMALS, CAT FOOD, FOODSTUFFS FOR PETS, BEVERAGES FOR PETS
V. SREE DEVI, PROPRIETOR, VSL AGRO TRADERS
No. 17/15, 1st Street, Pachaiappan colony, Zameen Pallavaram, Chennai. 600043
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
AGRICULTURAL PRODUCTS, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES
4287926  09/09/2019
DHAVALKUMAR BHANDERY
M/S OM SALES AGENCY, C/O RAJYARAJ NAGAR 2, SHRI VALLBH, NEAR KENAL KANThA, JETPUR, Rajkot, Gujarat, 360370
Proprietor
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since :31/01/2017
AHMEDABAD
Organic fresh herbs, Organic fresh fruit, Organic fresh vegetables, included in class-31
CALCOVIT

4288833  10/09/2019

HAVIT REMEDIES PVT. LTD.
PLOT NO. 3476, PHASE - IV, G. I. D. C., CHHATRAL, -382729, DIST. - GANDHI NAGAR.

Regd. Company

Address for service in India/Attorney address:

SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Used Since: 17/06/2006

To be associated with:

1983450

AHMEDABAD

Foodstuffs and beverages for Animals
SHYAM JINDAL PROPRIETOR OF M/S. SHRI SHYAM AGRO FOOD
119, HAILYMANDI, GURGAON, HARYANA - 122504.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Cattle feed, Seeds, Raw seeds, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting included in class 31.
4289280  10/09/2019
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE PHASE –III, NEW DELHI-110020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Aitents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :03/05/2012
To be associated with:
1251686

DELHI
fresh betel nuts, supari (betelnuts).
4290071  11/09/2019
KUNAL SANJAY KAMBLE
466 RAHUL MASALA MART JAGRUTI NAGAR, OPP BUILDING NO 95 NEHRU NAGAR KURLA EAST MUMBAI 400024
INDIVIDUAL
Address for service in India/Agents address:
SHEKAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
MUMBAI
AGRICULTURE AND AQUACULTURE CROP, HORTICULTURE AND FORESTRY PRODUCTS, AGRICULTURE SEEDS,
CATTLE FEED
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3953219, 3953226, 3953229

CHENNAI
ANIMAL FEED; ANIMAL FOODSTUFFS; CATTLE FEED; LIVESTOCK FEED; MIXED ANIMAL FEED; PROTEIN-ENRICHED FEED FOR ANIMAL CONSUMPTION; MILK-BASED ANIMAL FOODSTUFFS; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT
BS.1 KHAL
4291720  12/09/2019
SH. ANIL CHILANA PROPRIETOR OF M/S BAL KRISHAN SUBHASH CHANDER
VILLAGE BURAJ MUHAR, FAZILKA ROAD, ABOHAR, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/08/2019
DELHI
OIL CAKE.
KISSANDAIRY

4291725  12/09/2019

SH. SHAMSHER SINGH PROPRIETOR OF M/S PUNJAB CATTLE FEED PLANT
KOTHA CHAND SINGH WALA, BAJA ROAD, JAITO, DISTT. FARIDKOT, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2019

DELHI
CATTLE FEED, OIL CAKE AND FOODSTUFFS FOR ANIMALS FOR SALE IN THE STATES OF PUNJAB, HARYANA, HIMACHAL PRADESH, RAJASTHAN AND JAMMU AND KASHMIR ONLY.
4292401   13/09/2019
BITESIZE SUPERFOODS & WELLNESS PVT. LTD.
402, Wing-B, Plot-301, Abhishek Appt. CHS. Ltd., Shradhanand Road, Near Ram Mandir, Vile Parle East, Mumbai – 400057,
Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products; live animals; fresh fruits and vegetables; natural plants and flowers;
foodstuffs for animals; malt; raw and unprocessed grains and seeds; nuts [fruits]; fresh berries; fresh herbs.
M/S MY AGRINUTRITION
Door No.2 / 104A, S.No 185/5A Ramasamy Goundanoor, Kesariyur, Murungai (PO), Kattuputhur, Thottiyam (TK), Tiruchirappalli, Tamil Nadu, India 621207.

Individual

Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
MR. RAJPAL SACHDEVA
H-16 TO 22 VIKAS MARG, LAXMI NAGAR, DELHI : 110092, India
Individual
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043
Proposed to be Used
DELHI
Manufacturing Pet Food, Fish Food, Pet Chew and Fish Feed
SHUBHKAARAJ

4294067 16/09/2019

MR. KUNAL SODANI
13 - B, SCHEME NO. 71, DHAR ROAD, INDORE, M.P.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
201, BAKHATGARH, TOWER, OPPOSITE APNA SWEETS, NEW PALASIA, INDORE, M.P.- 452001.

Proposed to be Used
MUMBAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt included in class 31.
BRAR GOLD
4294373  16/09/2019
BRAR SEEDS PVT. LTD.
RANJIT NAGAR FARMS, BAZPUR - 262401, DISTRICT UDHAM SINGH NAGAR, UTTARAKHAND
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/05/1989
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
RUHA SEEDS PRIVATE LIMITED
C/O RUHA SEEDS PRIVATE LIMITED, C-208, OPP. SWAGAT RAIN FOREST-4, VILL- VASNA HADMATIA, TA-GANDHINAGAR
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
JIGNESH KUMAR KANTILAL DUDHAT
Used Since: 04/07/2019
AHMEDABAD
SEEDS INCLUDED IN CLASS 31
RUHA SEEDS PRIVATE LIMITED
C/O RUHA SEEDS PRIVATE LIMITED, C-208, OPP. SWAGAT RAIN FOREST-4, VILL-VASNA HADMATIA, TA-GANDHINAGAR, GANDHINAGAR
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since: 04/07/2019
AHMEDABAD
SEEDS INCLUDED IN CLASS 31
MERU
4294735  16/09/2019
RAJESH JAIN
120, FIRST FLOOR, BLOCK - BM WEST, SHALIMAR BAGH, NORTH WEST DELHI, DELHI - 110088

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
MARYADA
4295681    17/09/2019
SHIRAM SEEDS PVT. LTD.
38/39, JAWAHAR MARKET, SRIGANGANAGAR - 335001 - RAJASTHAN

Address for service in India/Attorney address:
NARES KUMAR GUPTA
16-E BLOCK (OPP SHEETLA MATA PARK) SRI GANGA NAGAR RAJASTHAN)

Proposed to be Used
AHMEDABAD
ALL KIND OF SEEDS
4295715    17/09/2019

ARVIND DAYABHAI GHADIYA
Sahjanand-4, Murlidhar way-bridge street, Nr. Kishan Cowshed, National Highway 8-B, Kothariya main road, Rajkot-360003, Gujarat (India)

Single Firm

Address for service in India/Agents address:
SAMPAT DHRU V PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD

Cattle Feed included in class 31
4295857  17/09/2019
PARTH JAYANTIBHAI PATEL
Patel Vadi Street No.1, Main Road, Navagam Ghed, Jamnagar, Gujarat-361008
mukhwas items
PARTNER OF MS CHARMING HERBAL
Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
NARAM GOLD

4296849  18/09/2019

DHANASHREE AGRO INDUSTRIES
C/o Krushi Sapanda Agency, Iguide Building, Akuj Baramati Road, At post Taluka Indapur, Disst, Pune 413106

Proprietorship

Address for service in India/Agents address:
BHAGYASHREE ANIRUDDHA WALVEKAR
FLAT NO.3, 2ND FLOOR, BUTTE PATIL PLAZA, PLOT NO.884/5, ERANDWANE, PUNE-411004.

Proposed to be Used
MUMBAI

Seed, agriculture, horticulture and forestry products and grains not included in other classes and pulses (unprocessed)
meicai

4297085  18/09/2019

Beijing Spruce World Information Technology Co., Ltd.
No. 306, 3rd Floor, No. 1, Zone 5, Anzhen West, Chaoyang District, Beijing City, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt; Trees; grains [cereals]; flowers, natural; live animals; fruit, fresh; betelnut, fresh; vegetables, fresh; cereal seeds, unprocessed; animal foodstuffs; malt for brewing and distilling; straw litter.
Trade Marks Journal No: 1923, 14/10/2019 Class 31

4297691 19/09/2019
VIKASH PRASAD KUSHWAHA
SANJAY CHOCK, BANMERHA MAITHON, NEAR SALES TAX OFFICE, KAMALIYA, DHANBAD, JHARKHAND - 828207.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
KOLKATA
Plants, Plant seeds, Fruit plants, Peppers [plants], Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting included in class 31.
ZUARI AGRO CHEMICALS LIMITED
Jai Kisaan Bhawan, Zuarinagar, Goa - 403726.

Company

Address for service in India/Agents address:
CRAWFORD BAYLEY & CO.
STATE BANK BUILDINGS, N.G.N. VAIDYA MARG, MUMBAI - 400 023.

Proposed to be Used
To be associated with:
265381, 2091223, 2759567

MUMBAI
Agricultural products
EGREENS
4300452 22/09/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT.
KITCH CART

4300455  22/09/2019

KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
DELHI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
Trade Marks Journal No: 1923 ,  14/10/2019           Class 31

AASHNI

4301975    24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains
and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and
vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
PRITHA
4301977   24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
SUPER MENU EARLY LONG

4303300   25/09/2019

DOCTOR SEEDS PVT. LTD.
46, Sunder Nagar Lal Bagh, (Behind MBD Neopolis Mall), Ferozepur Road, Ludhiana-142028. (Punjab)

Body Incorporate

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/04/2004

DELHI

Seeds
P.C. LONG
4303301 25/09/2019
DOCTOR SEEDS PVT. LTD.
46, Sunder Nagar Lal Bagh, (Behind MBD Neopolis Mall), Ferozepur Road, Ludhiana-142028. (Punjab)
Body Incorporate
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2004
DELHI
Seeds
2746681  29/05/2014
RAVI SHARMA
62, Pratap Nagar, Delhi-110007
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
PREMIER REGISTRATION SERVICE.
8/1, RAJINDER NAGAR, NEW DELHI-110060
Proposed to be Used
DELHI
BEER.
GAUMUKH
2999240  01/07/2015
GANGOTRI MINERALS PVT.LTD.
H.O: B-4, NAMDHARI CHAMBER, 9/54, DESH BANDHU GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Manufacturer & Merchant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005

Used Since : 10/04/2015

To be associated with:
2999239

DELHI

DRINKING WATER, MINERAL WATER, AERATED WATER, GANGA JAL AND NON ALCOHOLIC DRINKS AND BEVERAGES, FRUIT DRINKS, FRUIT JUICES, SYRUPES AND OTHER PREPARATIONS FOR MAKING BEVERAGES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2999239..
3163804    20/01/2016
J.M. AGRO PRODUCTS PVT. LTD.
D-1/17 SEC-13 GIDA SAHJANWA GORAKPUR U.P
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :15/07/2008

DELHI
PACKAGED DRINKING WATER AND SODA.
3166336  24/01/2016
AHAAR CONSUMER PRODUCTS (P) LTD.
trading as ;AHAAR CONSUMER PRODUCTS (P) LTD.
G-37, GROUP INDUSTRIES, LAWRENCE ROAD, DELHI-110035.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1982
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDING WHEAT BEER; BROWN RICE BEVERAGES OTHER THAN MILK SUBSTITUTES; WHEY BEVERAGES.
BIGMAGIC

3201696  04/03/2016
PANKAJ RATHI
SANTOSH SARDA
VENKATESH SARDA
trading as ;SIDDHIPRIYA ENTERPRISES
PLOT NO. 80, SHANTINAGAR, AMAUSI, KANPUR ROAD, LUCKNOW, U.P
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
KAPIL KUMAR ADVOCATE
D-118, LGF DEFENCE COLONY, NEW DELHI-110024
Used Since :01/03/2016
DELHI
GOOD NAMELY BEERS, MINERALS AND AERATED WATER AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND
FRUIT JUICES, SYRUPS AND OTHER PRPEARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS-32
3213143  17/03/2016
MR. MAHESH KUMAR,
trading as ;NEEL KANTH MINERAL WATER.
HARI NAGAR COLONY, WARD NO.-4, BALUDA ROAD, SOHNA, GURGAON, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2009
DELHI
PACKAGED MINERAL WATER.
A.S. MULTI PURE

3227106  04/04/2016
AMIR KHAN
4/203, LALITA PARK, LAXMI NAGAR, DELHI-92
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/03/2016

DELHI
MINERAL WATER, PACKAGED DRINKING WATER, BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3241719  22/04/2016
MR. SUNIEL HIROO BHARWANI
trading as ;M/s. Meru Kapital Pvt Ltd.
1307/1500, Dalamal Towers Free Press Journal Road, Nariman Point, Mumbai- 400021
Manufacturer & Traders
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon Used Since :26/03/2016
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
3260534   14/05/2016
ARCHIAN FOODS
Village Fatehgarh, District Roop Nagar, Punjab – 140103, India
ARCHIAN FOODS, PARTNERSHIP
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Used Since: 01/01/2016

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
PAWAN KUMAR trading as ;PAWAN KUMAR
I-2, BLOCK , GALLI NO. 10, HOUSE NO. 637/10, RATION MARG, SANGAM VIHAR, DELHI, SOUTH (DELHI)-110080, INDIA.
MERCHANT & MANUFACTURER
Address for service in India/Attorney address:
SUMIT BINDAL
CHAMBER NO. 98, CIVIL WING, TIS HAZARI COURT, DELHI-110054.
Proposed to be Used
DELHI
LIGHT BEVERAGES AND FRUIT JUICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "COLD DRINKS" and "MARK TO BE USED AS A WHOLE".
SALESMAN CORPORATION PRIVATE LIMITED (OPC)
Tilak Plaza, Near Nainital Bank, IIM Road, Lucknow - 226013, Uttar Pradesh, India
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :01/05/2016
DELHI
Fruit Drinks, Fruit Juices, Soft Drink, Beverages Included In Class 32
I.P.L. COLA

3287021  17/06/2016
MR. ANIL KUMAR
H. NO. G-73/5, PANA UDYAN, NARELA, DELHI-110040.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since :27/12/2013

DELHI
GOODS IN RELATION TO NON-ALCOHOLIC BEVERAGES, DRINKING WATERS, FLAVORED WATERS, SOFT DRINKS,
ENERGY DRINKS, FRUIT DRINKS AND FRUIT JUICES GOODS INCLUDED IN CLASS-32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..
3296806   28/06/2016
NARANG BUZZ SERVICES PRIVATE LIMITED
Hall No. 3, Sarkar Heritage, Kane and B. J. Road, Bandstand, Bandra (W), Mumbai 400050
Merchant
Active
Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013
Proposed to be Used
MUMBAI
mineral and aerated waters, and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages.
3301823  05/07/2016
OSWAL ORGANICS PRIVATE LIMITED
PLOT NO. 21, SEC-25, FARIDABAD-121004, HARYANA.
IMPORTER AND TRADER
AN INDIAN COMPANY INCORPORATED IN INDIA UNDER COMPANIES ACT 2013

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
FRUIT JUICE AND FRUIT PUREE
MARK SHOULD BE READ AND USE AS A WHOLE.
3316636  21/07/2016
SANJAY MATHUR
trading as ;Sanjay Mathur
102, Garnet, Lapis Lazuli, Lane 5, South Main Road, Koregaon Park, Pune - 411001
Manufacturer and Traders
Individual
Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024
Used Since :01/04/2008
MUMBAI
3376076  30/09/2016
PATANJALI AYURVED LTD.
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
MANUFACTURER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. {INDIA }
Used Since :01/05/2016
DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS
ROYALUP

3381539  05/10/2016
SHRI ANWAR HUSSAIN S/O SHRI SHABIR ALI, MOHD. AFTAB S/O SHRI SHABIR ALI
MOHALLA- NUNHAI, KAYAMGANJ, FARRUKHABAD (U.P.)
MANUFACTURER & TRADER
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2016

DELHI
MINERAL WATER AERATED WATER AND OTHERS, NON ALCOHOLIC DRINKS, SYRUPS AND OTHER PREPARATIONS
FOR MAKING BEVERAGES, JUICE, COLD DRINK
3381540    05/10/2016
SHRI SUDEEP AGARWAL
SHRI RAJA BABU BANSAL
trading as ;M/S J.P. INDIA PRODUCTS
AGRA DELHI BYE PASS ROAD, NEAR SHYAMA WATER PARK, MATHURA (U.P.)
MANUFACTURER & TRADERS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/1998
DELHI
MINERAL WATER AERATED WATERS AND OTHERS, NON ALCOHOLIC DRINKS SYRUPS AND OTHER PREPARATIONS
FOR MAKING BEVERAGES
ENERJUS
3397950   26/10/2016
YOGESH JAIN S/O SHRI GANESHI LAL JAIN
11/2 A, PUSA ROAD, NEW DELHI
MANUFACTURER, TRADER, IMPORTER & EXPORTER
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2016
DELHI
NON ALCOHOLIC BEVERAGES INCLUDING REFRESHING DRINKS, ENERGY DRINKS, WHEY BEVERAGES AND
ISOTONIC (HYPER AND HYPOTONIC), DRINKS (FOR USE AND/ OR AS REQUIRED BY ATHLETES), BEER, MALT BEER,
WHEAT BEER, PORTER, ALE, STOUT AND LAGER, NON ALCOHOLIC MALT BEVERAGES, MINERAL WATER AND
AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS, ESSENCES AND OTHER PREPARATIONS FOR
MAKING BEVERAGES AS WELL AS EFFERVESCENT (SHERBET) TABLETS AND POWDERS FOR DRINKS AND NON
ALCOHOLIC COCKTAILS
3417196   23/11/2016
SH. RAHUL GOEL.
163, DEEPALI ENCLAVE, PITAMPURA, DELHI-110034, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 20/11/2011
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Maza Mango

3543458 06/05/2017

MR. MUKESH UMARSHI GANATRA
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra

Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

To be associated with:
3543446, 3543455

MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

Proposed To Be Used
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3543455.
3590942  13/07/2017
PRADEEP RAMADHAR TRIPATHI
Room no. 1, Sudha kunj, mohili village, Near Ganesh Temple, Dhoibighat, Pipe Line, Sakinaka, Mumbai- 400072
Individual
Address for service in India/Attorney address:
SAVITA WAIKAR
B/106, Building no. 2, Rutu Riverside estate, Nr. K.M.Agrawal College, Gandhari kalyan West 421301
Used Since :01/04/2017
MUMBAI
mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3680804  17/11/2017

SHRUTIKA TOMAR  
H.NO.1189, SCH NO. 114, PART 1, NAYI SADAK, VIJAY NAGAR, INDORE-452010 M.P.

Address for service in India/Attorney address:  
PANKAJ GUPTA  
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used  
MUMBAI

BOTTLED DRINKING WATER, BEERS, MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS, FRUITS DRINKS AND FRUIT JUICES, SYRUPS, OTHER PREPARATIONS FOR MAKING BEVERAGES, SODA WATER, SOFT & COLA DRINKS AND INCLUDING ALL IN CLASS 32.
VINAYAK HERBAL
3705080  18/12/2017
RAKESH CHOUDHARY
VILLAGE RAJPURA POST PAREWARI TEH,KUCHAMAN CITY,NAGAUR-341516
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word HERBAL.
3706960  20/12/2017
MR. HITESH DINESHBHAI JAYSWAL, TRADING AS: HITESH PRODUCTS
S.R. NO. 3960 PLOT NO. 5, MAVDI PLOT STREET NO. 4, RADIA ESTATE, SURAJ BESAN’S STREET RAJKOT - 360004
Used Since: 08/07/2015
Used Since: 08/07/2015
AHMEDABAD
FRUIT JUICES, NON- ALCOHOLIC BEVERAGES, SOFT DRINKS INCLUDING IN CLASS- 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."FAVOURITE".
3711951    26/12/2017
TUSHARBHAI VIRJIBHAI SINGALA, TRADING AS: SHRI VRAJ
Ganshyam Estate No. 64, Marghafarm Road, Rakhial, Ahmedabad - 380023, Gujarat.
INDIVIDUAL
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3720738   06/01/2018
MR. RAJESH SHUKL TRADING AS PRATHAM SALES
C-401, RAJAT DHAVALGIRI, SHAHAJI RAJE MARG, VILE PARLE (EAST), MUMBAI-400 057
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, SODA, NON- ALCOHOLIC DRINK, FRUIT DRINK, FRUIT JUICE, SYRUPS AND
PREPARATION FOR MAKING BEVERAGES
3744177  03/02/2018
SAI UDAK BEVERAGES,
C - 103, Kanak Kala Part -1, 100 ft Ring Road, Opposite Seema Hall, Satellite, Ahmedabad – 380015, Gujarat.
Partnership firm
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD- 380 024 - GUJARAT
Proposed to be Used
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES,
3768842  03/03/2018
ARAVIND SOFT DRINKS
8/73, Chetty Street, Chathiram Karuppur, Koranattu Karuppur (PO), Kumbakonam – 612501.
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Carbonated soft drinks, Non-carbonated soft drinks.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
SUJATA YASHWANT CHAVAN
B-14, VARDHAN HEIGHTS, OPP. JK PETROL PUMP. VITA ROAD, SAIDAPUR,KARAD. MAHARASHTRA, 415124
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Distilled drinking water
Sterling Reserve Fashion Project

3822682    03/05/2018

ALLIED BLENDERS AND DISTILLERS PVT. LTD
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004

Body Corporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:

MUMBAI

Flavoured Water, Drinking Water, Carbonated Water, Aerated Water, Sparkling Water, Bottled Water, Still Water, Soda Water, Tonic Water, Spring Water, Seltzer Water, Glacial Water, Sparkling Mineral Water, Coconut Water, Aerated Mineral Water, Bottled Drinking Water, Mineral Water [beverages], Flavoured Mineral Water, Distilled Drinking Water, Carbonated Mineral Water, Vitamin Enriched Waters, Vitamin Enriched Sparkling Waters, Mineral Enriched Water, Syrups for making flavoured drinking waters, Powders used in preparation of coconut water beverages, Mineral Aerated Waters and other non-alcoholic beverages, Fruit Juices Vegetable juice, Mixed Fruit Juice, fruit juice beverages – Non-Alcoholic, Vegetable Juice Beverages – Non-Alcoholic, Concentrates for making fruit juice drinks, Non-Alcoholic sparkling fruit juice drinks, Non-Alcoholic beverages containing vegetable juice, lemon juice for use in the preparation of beverages, Blackcurrant juice cordial, Cranberry juice beverages, Passionfruit juice, Coconut juice, Pineapple Juice beverages, Aloe Juice, Grape Juice beverages, Orange Juice beverages, Lime juice cordial, Tomato juice beverages, concentrated fruit juices, Aerated Fruit juices, non –alcoholic beverages, cola beverages, Sherbet beverages, Whey beverages, Flavoured carbonated beverages, Syrups for beverages, Powders for effervescing beverages, Preparations for making beverages, Frozen fruit based beverages, Protein Enriched Sports beverages, Honey based beverages–non-alcoholic, Non-Alcoholic Beer Flavoured Beverages, Nut and Soy based beverages, Non-Alcoholic beverages flavoured with Chocolate, Syrups for making Whey beverages, Non-Alcoholic beverages flavoured with tea, Fruit concentrates and purees used in making beverages, Coffee flavoured Soft drinks, Iced Fruit Drinks, Whey Drinks, Sports Drinks, Isotonic Drinks, Energy Drinks, Low Calorie Soft Drinks, Sports drinks containing electrolytes, Apple Juice Drinks, Punch [non-alcoholic], Non-alcoholic aperitifs, Non-Alcoholic cider, Non-alcoholic cordials, Non-alcoholic beer, Non-alcoholic beverages, Cocktail preparations-Non-Alcoholic, Sarsaparilla [non-alcoholic], Fruit Cocktails, Cocktail bases, Squashes
Sterling Reserve Art Project

3822685  03/05/2018
ALLIED BLENDERS AND DISTILLERS PVT. LTD
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004

Body Corporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3085024, 3144827, 3144828, 3509481

MUMBAI

Flavoured Water, Drinking Water, Carbonated Water, Aerated Water, Sparkling Water, Bottled Water, Still Water, Soda Water, Tonic Water, Spring Water, Seltzer Water, Glacial Water, Sparkling Mineral Water, Coconut Water, Aerated Mineral Water, Bottled Drinking Water, Mineral Water [beverages], Flavoured Mineral Water, Distilled Drinking Water, Carbonated Mineral Water, Vitamin Enriched Waters, Vitamin Enriched Sparkling Waters, Mineral Enriched Water, Syrups for making flavoured drinking waters, Powders used in preparation of coconut water beverages, Mineral Aerated Waters and other non-alcoholic beverages, Fruit Juices Vegetable juice, Mixed Fruit Juice, fruit juice beverages – Non-Alcoholic, Vegetable Juice Beverages – Non-Alcoholic, Concentrates for making fruit juice drinks, Non-Alcoholic sparkling fruit juice drinks, Non –Alcoholic beverages containing vegetable juice, lemon juice for use in the preparation of beverages, Blackcurrant juice cordial, Cranberry juice beverages, Passionfruit juice, Coconut juice, Pineapple Juice beverages, Aloe Juice, Grape Juice beverages, Orange Juice beverages, Lime juice cordial, Tomato juice beverages, concentrated fruit juices, Aerated Fruit juices, non –alcoholic beverages, cola beverages, Sherbet beverages, Whey beverages, Flavoured carbonated beverages, Syrups for beverages, Powders for effervescing beverages, Preparations for making beverages, Frozen fruit based beverages, Protein Enriched Sports beverages, Honey based beverages–non-alcoholic, Non-Alcoholic Beer Flavoured Beverages, Nut and Soy based beverages, Non-Alcoholic beverages flavoured with Chocolate, Syrups for making Whey beverages, Non-Alcoholic beverages flavoured with tea, Fruit concentrates and purees used in making beverages, Coffee flavoured Soft drinks, Iced Fruit Drinks, Whey Drinks, Sports Drinks, Isotonic Drinks, Energy Drinks, Low Calorie Soft Drinks, Sports drinks containing electrolytes, Apple Juice Drinks, Punch [non-alcoholic], Non-alcoholic aperitifs, Non-Alcoholic cider, Non-alcoholic cordials, Non-alcoholic beer, Non-alcoholic beverages, Cocktail preparations-Non-Alcoholic, Sarsaparilla [non-alcoholic], Fruit Cocktails, Cocktail bases, Squashes

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3085024,3144827,3144828,3509481.
BLUE PINE JUICY

3832202  14/05/2018

PRYSTINE FOOD AND BEVERAGES PRIVATE LIMITED
B, 104, PRACHI CHS, JUHU VARSOVA LINK ROAD, BEHIND HDFC BANK, ANDHERI (W), MUMBAI - 400 053,
MAHARASHTRA, INDIA
MANUFACTURERS & MERCHANTS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT,, THANE (W) 400601

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUITS
JUICES; SYRUPS AND OTHER REPARATIONS FOR MAKING BEVERAGES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..ASSOCIATED WITH REGISTERED
APPLICATION NO. 1918153 ..
ULTRA PARADISE

Priority claimed from 08/08/2018; Application No. : 88/070453 ;United States of America

MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Non-alcoholic beverages.
4117576  14/03/2019
G. BALAMURALIKRISHNA
33/30, Bazaar Street, Nesapakkam, West KK Nagar, Chennai - 600 078
The Trademark Act of 1999

Address for service in India/Attorney address:

VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

CHENNAI

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4118944   15/03/2019
AMIT KUMAR MODI
25 BALLYGUNJ CIRCULAR ROAD, PARAMOUNT BUILDING, KOLKATA-700019
SINGLE FIRM
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since :01/03/2016
KOLKATA
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
JUICE N SHAKES
SHOP NO 10, JUICE N SHAKES, NR GOODLUCK HAIR ART, MARUTI CHOWK, RAJKOT, Rajkot, Gujarat, 360005
MAKING THICK SHAKE, JUICE, ICE CREAM AND COLD DRINKS
PARTNERSHIP FIRM

Proposed to be Used
AHMEDABAD
MAKING THICK SHAKE, JUICE, ICE CREAM AND COLD DRINKS
4121240  18/03/2019
BAMS CONDIMENTS IMPEX PRIVATE LIMITED
1st FLOOR, 37/137, EASTERN CORPORATE, NH BY PASS, EDAPALLY, COCHIN-682024
INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001
Used Since :06/10/2007

CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
OLIRIA

4122464  19/03/2019
VARDHMAN JAIN TIJARIA S/O. SHRI ALOK JAIN TIJARIA
F-32, GHIYA MARG, BANI PARK, JAIPUR (RAJASTHAN)
SINGLE FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4124220  20/03/2019
PARAMOUNT GREEN CARE
Plot no. A1-D, Sector -1, Sigaddi growth centre, kotdwar, Pauri Garhwal, UTTARAKHAND
PARTNERSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002

Proposed to be Used
DELHI
Packaged Drinking Water, Soda & cold drinks, juices and other beverages.
TOOFANI BANTA
4126113    23/03/2019
SUMIT KANDHARI
SUMIT DRINKS 54, DHAMAWALA DEHRADUN-248001 UTTARAKHAND
PROPRIETOR
Address for service in India/Attorney address:
VARUNVATSA
7/A Khurbura Dehradun-248001 Uttarakhand
Used Since :01/10/2018
DELHI
NON ALCOHOLIC DRINKS, AERATED WATER, FLAVOURED CARBONATED BEVERAGES, PREPARATION FOR MAKING BEVERAGES
ALLERKU

4171325  09/05/2019

DR. REDDY'S LABORATORIES LIMITED TRADING AS MANUFACTURER

trading as ; Manufacturer

8-2-337, Road No. 3, Banjara Hills, Hyderabad- 500 034, Telangana, India

Pharmaceutical

Incorporated and Registered under Indian Law

Proposed to be Used

CHENNAI

Beers minerals and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4223908    03/07/2019
GOVIND PUROHIT
7-A, AHINSAPURI FATEHPURA, UDAIPUR, RAJASTHAN
Trading and Manufacturing of Non-Alcoholic Beverages
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Water-Non-Alcoholic Beverages
WHIPLASH

4262837    12/08/2019

RAJEEV GULATI
K-5/15, First Floor, Model Town-2, Delhi-110009, India
Individual

Address for service in India/Attorney address:
SAI & MEHTA

Proposed to be Used
DELHI

Beer and brewery products including ale, stout, lager, pilsner and draft beer, beer-based cocktails, malt beer; extracts of hops for making beer; ginger beer / ginger ale; non-alcoholic beverages including cider, cocktails; waters, mineral water, soda water, table waters, aerated water.
TINTED
4262838  12/08/2019
RAJEEV GULATI
K-5/15, First Floor, Model Town-2, Delhi-110009, India
Individual
Address for service in India/Attorney address:
SAI & MEHTA
Proposed to be Used
DELHI
Beer and brewery products including ale, stout, lager, pilsner and draft beer, beer-based cocktails, malt beer; extracts of hops for making beer; ginger beer / ginger ale; non-alcoholic beverages including cider, cocktails; waters, mineral water, soda water, table waters, aerated water.
SAFRINA
4265544  14/08/2019
OSTER KNIT FAB
UDEY COMPLEX, DUGRI ROAD, MODEL TOWN EXTENSION, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
To be associated with:
1814632
DELHI
Beer, Non-alcoholic Beverages; Mineral and Aerated Waters, Soda Water; Fruit Beverages and Fruit Juices, Vegetable
Juices; Syrups and Other Non-alcoholic Preparations for Making Beverages.
4268989   20/08/2019
NANDKUMAR KATKAR
10TH FLOOR, 1001, BHAYYA SUPREME ANNEX, G.D.AMBEDKAR MARG, PAREL VILLAGE, MUMBAI-400012

Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4270823  21/08/2019
ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
Bira 91 Limited Release

4272638  22/08/2019

B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993

DELHI
Beer, non-alcoholic beverages, non-alcoholic cocktails.
Bira 91 The Indian Pale Ale

4272640   22/08/2019

B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993

DELHI
Beer, non-alcoholic beverages, non-alcoholic cocktails.
Bira 91 Malabar Stout

4272641  22/08/2019

B9 BEVERAGES SPRL
19, Drève du Frieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993

DELHI
Beer, non-alcoholic beverages, non-alcoholic cocktails.
Bira 91 No Alcohol

4272642    22/08/2019

B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993

DELHI
Beer, non-alcoholic beverages, non-alcoholic cocktails.
Bira 91 Zero

4272643  22/08/2019

B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833994

DELHI
Beer, non-alcoholic beverages, non-alcoholic cocktails.
Aesop

4272644  22/08/2019

B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
Beer, non-alcoholic beverages, non-alcoholic cocktails.
Trade Marks Journal No: 1923 , 14/10/2019          Class 32

Slop
4272646    22/08/2019
B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of India
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017
Proposed to be Used
DELHI
Beer, non-alcoholic beverages, non-alcoholic cocktails.
YARDAN

4273413 23/08/2019

AMIT KULKARNI S/O MR. VIMAL KUMAR KULKARNI PROPRIETOR OF FLORENCE VIMAL INDUSTRIES
NEAR JAWAHAR NAVODAY SCHOOL, DHARAMPURA NO. 3, ATAL VIHARI VAJPAYEE WARD, JAGDALPUR, DIST. BASTAR, C.G.-494001, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

MUMBAI

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SODA INCLUDED IN CLASS 32.
EDECO
4276950  28/08/2019
TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4278316  29/08/2019
P. RAJINIKANTH
trading as ; RR INNOVATIONS
D-79/1, 8TH CROSS WEST, THILLAINAGAR, TIRUCHIRAPALLI-620 018 TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
MINERAL WATER
NESLIX AQUA
4279336 30/08/2019
FELIX
trading as : NESLIX AQUA
NO. 2/492, KALAKAD MAIN ROAD, THIRUVIRUTHAN PULLI POST, KURANGUMADAM, CHERANMADEVI TALUK, TIRUNELVELI - 627 414
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
4281077  31/08/2019
MANJU MITTAL TRADING AS : M/S DEHY SRPRIZE
SD-268, Tower Apartment, Pitampura, Delhi - 110034
Proprietorship Firm

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4282787    03/09/2019
NABAM VIVEK PROPRIETOR OF MS VIVCON
VILL. AMBA PO/PS. DOIMUKH, DIST. PAPUMPARE, ARUNACHAL PRADESH-791112. INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES, SODA INCLUDED IN CLASS 32.
4283372 04/09/2019
SAURABH CHAUDHARY
SARANGPUR, BULANDSHAHR, SARANGPUR, UTTAR PRADESH – 203132
Sole Proprietor

Address for service in India/Agents address:
SIMARJEET SINGH
WZ 27A, KRISHNA PURI, TILAK NAGAR, NEW DELHI-110018

Proposed to be Used
DELHI
mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups, as included in Class 32
4283984  04/09/2019
BIPUL SATYJEET RAI
ATUL BUILDING, NEAR JAIN BHAWAN, SAKLECHA NAGAR
PRIVATE COMPANY
Address for service in India/Attorney address:
PIYUSH ANILKUMAR WANI
1255/1, MANIK CHOWK BEHIND UNION BANK NANDURBAR

Proposed to be Used
MUMBAI
mineral and aerated water
4284165  04/09/2019
SANDIP NAMDEO MUTHAL
15/1, At Post Lahvit, Taluka & District- Nashik - 422502 . Maharashtra.
INDIVIDUAL
Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.
Used Since :28/08/2019
MUMBAI
PACKAGED DRINKING WATER AS INCLUDED IN CLASS 32
4284218  04/09/2019
MR. DINESH S. GANDHI TRADING AS DIVIS FOODS
PLOT NO. 25, AERODRAM ROAD, RUVA GAM, BHAVNAGAR - 364001, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Proposed to be Used
AHMEDABAD
NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4285398  05/09/2019
MOHAMMAD SHAFERUDDIN
CHERAPUR, WANGJING, THOUBAL DISTRICT, MANIPUR - 795148, INDIA
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
KOLKATA
WATERS, BOTTLED, PURIFIED & DISTILLED DRINKING WATER, DRINKING MINERAL WATER, JUICES, BEVERAGES, NON-ALCOHOLIC.
ASSERT B 4 WORKOUT

4285586  06/09/2019
B.V. BIO CORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Proposed to be Used
To be associated with:

4050698

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
assert carbo-ex

4285587  06/09/2019

b.v. bio corp private limited
venkateshwara house s.no.114/a/2, pune - sinhagad road, pune - 411030.

a private limited company incorporated under indian companies act, 1956

proposed to be used

to be associated with:

4050698

mumbai

beers, mineral and aerated waters, and other non alcoholic drinks, fruit drinks and fruit juices; syrup and other preparations for making beverages.
ASSERT BCAA
4285588  06/09/2019
B.V. BIO CORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Proposed to be Used
To be associated with:
4050698
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ASSERT AO SIP
4285589   06/09/2019
B.V. BIO CORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Proposed to be Used
To be associated with:
4050698
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
Bisleri Fonzo

4285690  06/09/2019
BISLERI INTERNATIONAL PRIVATE LIMITED
BISLERI INTERNATIONAL TOWER, WESTERN EXPRESS HIGHWAY, PARSHIWADA, CHAKALA, ANDHERI EAST, MUMBAI, 400099
Applicant

Address for service in India/Attorney address:
AMIT KOSHAL
B1-2002/03, F RESIDENCIES BALEWADI PUNE

Used Since : 16/12/2015

To be associated with:
3796098

MUMBAI
PACKAGED DRINKING WATER, ALL KINDS AND TYPES OF FLAVOURED WATERS, MINERAL WATERS, MOUNTAIN WATERS, SOFT DRINKS, SODA OF ALL TYPES, CONCENTRATES, OTHER NON-ALCOHOLIC DRINKS, SYRUPS, EXTRACTS AND ESSENCE FOR MAKING NON-ALCOHOLIC BEVERAGES AND DRINKS, PREPARATIONS FOR MAKING BEVERAGES, ALE, PORTER, BEER, FRUIT JUICES, PULP, VEGETABLES DRINKS, VEGETABLES JUICES; AZIAN DRINKS, SPRING WATER, SARBAT, SYNTHETIC SWEETENED AERATED AND READY TO SERVE BEVERAGES, SYNTHETICS, FRUIT EXTRACTS, FRUIT SYRUPS, SQUASHES, CRUSHES, CORDIAL, BARELY WATERS, AND PURIFIED/OZONIZED DRINKING WATERS
BAKE BASKET.
SHOP NO.-3 & 4, GROUND FLOOR, BK-12, WEST SHALIMAR BAGH, NEW DELHI-110088.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
Trade Marks Journal No: 1923, 14/10/2019

Aipushi Shenzhen Technology Co., Ltd
Rm.101A, Bldg. A, Phase II, Sci-Tech Building, 1057 Nanhai Avenue, Shekou, Yanshan, Merchants St., Nanshan, Shenzhen, Guangdong
China Postcode: 518000

A company incorporated under the Laws of China

Address for service in India/Attorney address:
L.S. DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA

Waters [beverages]; non-alcoholic preparations for making beverages; non-alcoholic beverages flavored with tea; protein-enriched sports beverages; fruit juices; vegetable juices [beverages]; beer; non-alcoholic beverages; smoothies; soft drinks
4286441  06/09/2019
M/S RAMANAND ENTERPRISES INDIA PVT. LTD.
BARAGATA INDUSTRIAL AREA, PLOT NO.13/14, JHANSI ROAD, GVALIOR - 474001 (M.P.)
company registered in companies act 2013

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

**Proposed to be Used**

**MUMBAI**

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
VEDPRASTH

4290226  11/09/2019
RAJENDRA BAHADUR
ABDUL WAHID GANJ, PRATAPGARH, UTTAR PRADESH- 230141
INDIVIDUAL

Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092

Proposed to be Used
DELHI
DRINKING WATER, PACKAGED WATER, MINERAL WATER, BOTTLED WATER, AND AERATED WATER.
4291429   12/09/2019
UNBROKEN FOODS & BEVERAGES PRIVATE LIMITED
C/O- H C Rathnakara S/O H A Chinnappa Near B R Mill Koppa, Chikmagalur - 577126
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
SWAANTANA

4292108    13/09/2019
REJEUINE ENTERPRISES PRIVATE LIMITED
506 D' Address, Diamond Hills, Survey No. 45/1, Behind NCC Urban Gardenia New, Gachibowli, Hyderabad- 500 032 (Telangana)

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
CHENNAI
Non-Alcoholic Beverage, Fruit Juices, Fruit Beverage & Mineral Water, Syrups
Trade Marks Journal No: 1923, 14/10/2019

4292574  13/09/2019
SPARSH MITTAL
S/O MANOJ MITTAL, 7-8, B BLOCK, GANESH NAGAR, FIROZABAD - 283203
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4293155   14/09/2019
MOHIT MITTAL S/O B.D. MITTAL
HOUSE NO. 1013, SECTOR-17, PANCHKULA- 134109, HARYANA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
DELHI
FRUIT EXTRACT, JUICES, VITAMIN FORTIFIED NON-ALCOHOLIC BEVERAGES INCLUDED IN CLASS 32.
Paa's Pearls

4294098   16/09/2019

M/S. PEARLS BOTTLING
204/3, NEAR MAHALAXMI TEMPLE, BANDORA, PONDA –GOA. 403 401
Partnership Firm

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI

Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4294707  16/09/2019
MOHAMMAD SHAHABUZZAMA
BARBATTA, POST BISHNUPUR, VIA BAISI, ANCHAL AMOUR, PURNIA, BISHANPUR, BIHAR, 854315
Individual
Address for service in India/Attorney address:
SABHAJEET SINGH YADAV
150-A, SECOND FLOOR, SANT NAGAR, EAST OF KAILASH, NEW DELHI-110065

Proposed to be Used
KOLKATA
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
ASSERT CREATINE PLUS

4295559  17/09/2019
B.V. BIOCORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.

Proposed to be Used
To be associated with:
4050698
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES
ASSERT CASEIN

4295560    17/09/2019
B.V. BIOCORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.

Proposed to be Used
To be associated with:

4050698

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SHYAMALA SRIKANTH KAIRAMKONDA PROP. OF BELLISSA  
BLOCK NO. 197/A, PLOT NO. 71/1 AND 71/2, ANJANI INDUSTRIAL ESTATE, MASMA, OLPAD, SURAT-394540  
SOLE PROPRIETORSHIP FIRM  
Address for service in India/Attorney address:  
TMC INTELLECTUAL SERVICES  
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002  

**Proposed to be Used**  
**AHMEDABAD**  
Flavoured water; drinking water; bottled water; waters [beverages]; table waters; mineral water [beverages]; nutritionally fortified water; vitamin enriched water [beverages].
BELLISSA

4295762    17/09/2019

SHYAMALA SRIKANTH KAIRAMKONDA PROP. OF BELLISSA
BLOCK NO. 197/A, PLOT NO. 71/1 AND 71/2, ANJANI INDUSTRIAL ESTATE, MASMA, OLPAD, SURAT-394540
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

Flavoured water; drinking water; bottled water; waters [beverages]; table waters; mineral water [beverages]; nutritionally fortified water; vitamin enriched water [beverages].
MOHAMMED IMRAN BELGAUMI
COWL BAZAAR MAIN ROAD, BELGAUMI COMPOUND, 1st FLOOR, BELAGAL CROSS, BELLARY-583 102, KARNATAKA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
BEERS, FLAVOURED BEERS, ALCOHOL-FREE BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, FRUIT JUICES AND FRUIT DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, FRUIT-BASED BEVERAGES, ICED FRUIT BEVERAGES, HONEY-BASED DRINKS, NON-ALCOHOLIC, ENERGY DRINKS
NBL

4296730  18/09/2019
M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
meicai

4297086  18/09/2019
Beijing Spruce World Information Technology Co., Ltd.
No. 306, 3rd Floor, No. 1, Zone 5, Anzhen West, Chaoyang District, Beijing City, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-
alcoholic preparations for making beverages; beverages (non-alcoholic-); energy drink; rice-based beverages, other than
milk substitutes; vegetable drink; legume drink; ginger juice drink; fruit juices; waters [beverages]; aerated water; soft
drink.
Caviar

4297227  18/09/2019

MOHAMMED SHAFI KOTTUVALA
Kalena Agrahara 36/A, MLA Layout 2nd Cross, Bennarghetta Road, Bangalore 560076

Proprietorship

Address for service in India/Attorney address:

RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037

Proposed to be Used

CHENNAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4298949 20/09/2019
REQUISITUS PRIVATE LIMITED
#14, MNR Pride, 3rd Floor, Old Airport Road, Domlur Layout, Bangalore - 560 071
Body Incorporate
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052
Proposed to be Used
CHENNAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
REQUISITUS PRIVATE LIMITED
#14, MNR Pride, 3rd Floor, Old Airport Road, Domlur Layout, Bangalore - 560 071

Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
POWER HOUSE

2988442   18/06/2015
RAJESH KHULLAR
BN-17, EAST SHALIMAR BAGH , DELHI -110088.
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.

Used Since :01/05/2015

To be associated with:
2988441

DELHI
ALCOHOLIC BEVERAGES INCLUDING WINE, SPIRITS, LIQUORS, WHISKY, BRANDY, RUM, VODKA, GIN AND SCOTCH INCLUDED IN CLASS 33.
3417197  23/11/2016
SH. RAHUL GOEL.
163, DEEPALI ENCLAVE, PITAMPURA, DELHI-110034, INDIA.
Merchants & Manufactures
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :20/11/2016
DELHI
Alcoholic beverages (except beers)
4015564    03/12/2018
AQUAPUMP INDUSTRIES,
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU.
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.
Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4033748   21/12/2018
MR. SHIRISHKUMAR R. SONAVANE
1231/20, E – Ward, Near Panchmukhi Hanuman Mandir, Bagal Chowk, Kolhapur – 416 001
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :07/01/2016
MUMBAI
WINE, RUM, WHISKY, LIQUORS & ALCOHOLIC BEVERAGES
Jackson

4205496  13/06/2019

YASHASVI HAVELIA
Kuanwala, Dehradun - 248160, Uttarakhand
Liquor
Individual

Proposed to be Used
DELHI
Alcoholic Beverages
CLANSMAN

4217648    26/06/2019
LOCH LOMOND DISTILLERS LIMITED
7 Albemarle Street London W1S 4HQ United Kingdom
A Company organised and existing under the laws of United Kingdom

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Alcoholic beverages (except beers); distilled beverages; spirits [beverages]; whisky; liqueurs; rum; gin; vodka; brandy.
Aesop

4272645  22/08/2019
B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017
Proposed to be Used
DELHI
Alcoholic beverages, except beers; alcoholic preparations for making beverages.
Slop

4272647    22/08/2019
B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI

Alcoholic beverages, except beers; alcoholic preparations for making beverages.
4279111 29/08/2019
MONTE CRUZ BEVERAGES (OPC) PRIVATE LIMITED
Office No.2, Pajifond Margao
Active

Address for service in India/Attorney address:
KRISHNA KUMAR MISHRA
For PREACH LAW LLP Office: B-34, Second Floor, Arjun Park, New Delhi 110043 E-mail: admin@preachlaw.com | www.preachlaw.com

Proposed to be Used
MUMBAI
Description: Alcoholic Beverages [Except Beer], Alcoholic Beverages Containing Fruit, Alcoholic Essences, Alcoholic Extracts, Anise [Liqueur], Anisette [Liqueur] Aperitifs, Arrack [Arak] / Arak [Arrack], Baijiu [Chinese Distilled Alcoholic Beverage], Bitters, Brandy, Cider, Cocktails, Curacao, Digesters [Liqueurs And Spirits], Distilled Beverages, Fruit Extracts [Alcoholic], Gin, Hydromel [Mead] / Mead [Hydromel], Kirsch, Liqueurs, Nira [Sugarcane - Based Alcoholic Beverage], Peppermint Liqueurs, Perry, Piquette, Pre-Mixed Alcoholic Beverages [Other Than Beer-Based], Rice Alcohol, Rum, Sake, Spirits [Beverages], Vodka, Whisky, Wine etc.
BSB YOUNG STAR
4279672  30/08/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as ; BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017
Proposed to be Used
To be associated with:
3712067
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4279721    30/08/2019
M/S. TONIA LIQUOR INDUSTRIES
RAICHO AMBO, RAIA SALCETE, GOA - 403 720
a Partnership Firm

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Used Since :22/08/2010

To be associated with:
3228060
MUMBAI
PORT WINE, RUBY WINE, GIN
ROBERT OATLEY

4281863   02/09/2019
ROBERT OATLEY VINEYARDS PTY LTD
Level 3, 100 Pacific Highway, St Leonards, New South Wales 2065, Australia
An Australian Proprietary Limited Company A.C.N: 118 584 928

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
Wine
ROSY DARLING

4288421  09/09/2019
JASKARAN SINGH DHALIWAL
SCO 117-118; Ground Floor, Sector 17 B, Chandigarh 160017
Individual

Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C,CHANDIGARH-1600035.

Proposed to be Used
DELHI
Wines, Spirit And Liquors Included In Class 33.
4288899  10/09/2019
UNITED SPIRITS LIMITED
UB Tower, Vittal Mallya Road, Bengaluru – 560001, India
a company incorporated under the laws of India
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3009736, 3009738, 3284594

CHENNAI
Alcoholic beverages (except beers)
HARTFORD'S FIVE STARS
4290571  11/09/2019
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GAIL ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
WEST POINT
4290572   11/09/2019
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALL ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
GARONNE

4290668  11/09/2019
RENGANAYAKI AGENCY
NO. 25, AACHI NAGAR, P. K. SALAI, KOVILPATHU, KARAIKAL - 609602,
PARTNERSHIP FIRM
Address for service in India/Angents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; LIQUORS AND LIQUEURS; BRANDY; WHISKY; RUM; GIN
Trade Marks Journal No: 1923, 14/10/2019 Class 33

4291837  12/09/2019
THYAGARAJ.C S/O CHIKANNA.T.K
#905, 9th Cross, SBM Colony, BSK 1st Stage, Bangalore – 560 050, Bangalore – 560 050.
Individual

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.
Used Since :13/03/2015

CHENNAI
Alcoholic beverages, Alcoholic extracts, Arrack, Alcoholic Beverages containing fruit, Brandy, Cocktails, Curacao, Distilled beverages, Gin, Liqueurs, Peppermint liqueurs, Perry, Rice alcohol, Rum, Sake, Spirits, Vodka, Whisky Wine being included in class 33.
4292372  13/09/2019
REDMOND BEVERAGES PRIVATE LIMITED
H. No. 103A, SECTOR - 14, SONEPAT Sonepat HR 131001 IN
PRIVATE LIMITED
Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018
Used Since :01/07/2019
To be associated with:
3637867, 3670470
DELHI
Alcoholic Beverages (except beer)
Blue Arch
4292745  13/09/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002
Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI-110 019.
Proposed to be Used
DELHI
Alcoholic beverages (except beers).
GOLA

4296978   18/09/2019

METH MARKETING

PARTNERSHIP FIRM
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
MUMBAI
COUNTRY LIQUORS (DESI DARU), WHISKY, BRANDY, GIN, RUM, VODKA, WINES, SPRITS (BEVERAGES) AND
ALCOHOLIC BEVERAGES IN CLASS 33.
GOAL KEEPER

4296979  18/09/2019

M/S. METH MARKETING

PARTNERSHIP FIRM

Address for service in India/Attorney address:
Suresh & Co.
11 Prabha Kunj Plot No 498 24th Road Khar (West) Mumbai-400052.

Proposed to be Used
Mumbai

Country Liquors (Desi Daru), Whisky, Brandy, Gin, Rum, Vodka, Wines, Sprits (Beverages) and Alcoholic Beverages in Class 33.
BLUE BLEND

4296980  18/09/2019

M/S. METH MARKETING


PARTNERSHIP FIRM

Address for service in India/Attorney address:

SURESH & CO.

11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

MUMBAI

COUNTRY LIQUORS (DESI DARU), WHISKY, BRANDY, GIN, RUM, VODKA, WINES, SPRITS (BEVERAGES) AND ALCOHOLIC BEVERAGES IN CLASS 33.
SNOW BALL
4296982  18/09/2019
M/S. METH MARKETING
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
MUMBAI
COUNTRY LIQUORS (DESI DARU), WHISKY, BRANDY, GIN, RUM, VODKA, WINES, SPRITS (BEVERAGES) AND
ALCOHOLIC BEVERAGES IN CLASS 33.
G.L.

4296987  18/09/2019

M/S. METH MARKETING

PARTNERSHIP FIRM

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
MUMBAI
COUNTRY LIQUORS (DESI DARU), WHISKY, BRANDY, GIN, RUM, VODKA, WINES, SPRITS (BEVERAGES) AND ALCOHOLIC BEVERAGES IN CLASS 33.
ICE BALL

M/S. METH MARKETING

PARTNERSHIP FIRM

Proposed to be Used

MUMBAI

COUNTRY LIQUORS (DESI DARU), WHISKY, BRANDY, GIN, RUM, VODKA, WINES, SPRITS (BEVERAGES) AND ALCOHOLIC BEVERAGES IN CLASS 33.
SEELAPUR
4297003   18/09/2019
M/S. METH MARKETING
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
MUMBAI
COUNTRY LIQUORS (DESI DARU), WHISKY, BRANDY, GIN, RUM, VODKA, WINES, SPRITS (BEVERAGES) AND
ALCOHOLIC BEVERAGES IN CLASS 33.
DELLA
4297006  18/09/2019
M/S. METH MARKETING
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
MUMBAI
COUNTRY LIQUORS (DESI DARU), WHISKY, BRANDY, GIN, RUM, VODKA, WINES, SPRITS (BEVERAGES) AND 
ALCOHOLIC BEVERAGES IN CLASS 33.
meicai
4297248  18/09/2019
Beijing Spruce World Information Technology Co., Ltd.
No. 306, 3rd Floor, No. 1, Zone 5, Anzhen West, Chaoyang District, Beijing City, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Alcoholic beverages, (except beers); alcoholic preparations for making beverages; Fruit extracts, alcoholic; aperitifs; cocktails; distilled beverages; spirits [beverages]; rice alcohol; alcoholic beverages, except beer; pre-mixed alcoholic beverages, other than beer-based; baijiu [Chinese distilled alcoholic beverage]; wine.
4297561  18/09/2019

SWATI SENGAR
B-104, SECTOR-44, NR GULMOHAR GARDEN, NOIDA, GAUTAM BUDDHA NAGAR, UP-201301
MANUFACTURING AND TRADING OF WINE
INDIVIDUAL

Proposed to be Used

DELHI

WINE, WINES, COOKING WINE, RED WINE, WHITE WINE, LOW ALCOHOLIC WINE, WINE (COOLERS), FRUIT WINE, GRAPE WINE, DESSERT WINE, LOW ALCOHOLIC WINE, WHISKY, WHISKEY, SCOTCH WHISKY, MALT WHISKY, BLENDED WHISKY.
1549011 12/04/2007
PHILIP MORRIS BRANDS SARL
trading as ;Philip Morris Brands Sarl
Quai Jeanrenaud 3,2000 Neuchatel, Switzerland
a Limited Liability Company

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used
DELHI
TOBACCO, RAW OR MANUFACTURED; TOBACCO PRODUCTS, INCLUDING CIGARS, CIGARETTES, CIGARILLOS, TOBACCO FOR ROLL YOUR OWN CIGARETTES PIPE TOBACCO, CHEWING TOBACCO, SNUFF TOBACCO, KRETEK; TOBACCO SUBSTITUTES (NOT FOR MEDICAL PURPOSES); SMOKERS ARTICLES, INCLUDING CIGARETTE PAPER AND TUBES, CIGARETTE FILTERS, TOBACCO TINS, CIGARETTE CASES AND ASHTRAYS NOT OF PRECIOUS METALS, THEIR ALLOYS OR COATED THEREWITH, PIPES, POCKET APPARATUS FOR ROLLING CIGARETTES, LIGHTERS, MATCHES.
SH. SHYAM PRASAD  
trading as : BISWAS & COMPANY  
SHAKTI FARM -263151 DISTT.-UDHAM SINGH NAGAR, UTTRAKHAND.  
MANUFACTURERS AND MERCHANTS  

Address for service in India/Agents address:  
THE APEX COMPANY  
1026/21-23, IND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.  
Used Since : 01/04/1981  

DELHI  
BIDIS & MATCHES.  

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..579589.
YOG GURU
3112663  02/12/2015
PATANJALI AYURVED LIMITED
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOB PLAZA, {OPP MC DONALD'S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since : 31/12/1996
To be associated with:
3108484, 3108537, 3108596, 3108641, 3111844, 3112411, 3112523, 3112568, 3112618
DELHI
TOBACCO; SMOKERS' ARTICLES; MATCHES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3112618..
3113118  02/12/2015
KUBER TOBACCO PRODUCTS PVT. LTD.
31-K SIRASPUR, G.T. KARNAL ROAD, NEW DELHI 110042
MANUFACTURERS/MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since: 09/10/2000
To be associated with:
630531, 935866, 956923, 956961, 961964, 962308, 963819, 966185, 966186, 980850, 1130413, 1130414
DELHI
GUTKHA, KHAINI, ZARDA, GUDAKHU, JAFRANI PATH & CHEWING TOBACCO, CIGARETTES & SMOKER ARTICLES IN
CLASS 34.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO:.630531,935866,956923,956961,961964,962137,962308,963819,966185,966186,980850,1130413,1130414.
KASTURI
3172958  01/02/2016
MOHD. SARWAR HUSSAIN
trading as ; MOHD. SARWAR HUSSAIN
NUN HI STREET KAYAMGANJ FARRUKHABAD 209502 U.P
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since : 01/04/2015
DELHI
CHEWING TOBACCO KHAINI INCLUDED IN CLASS 34.
PANALAL

3185966  15/02/2016

AVDESH DUBEY.
RAJEV AGGARWAL.
trading as ;MAHARAJA MARKETING COMPANY.
805/6, PHIRNI ROAD, VILLAGE MUNDKA, NEW DELHI-110041, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016

DELHI
Chewing Tobacco, Smoking Tobacco, Bidi, Cigarette, Zarda, Khaini, Pan Masala, Snuff, Qiwm, Zafrani Patti, Cigar and Match Box included in class 34.
3348220  29/08/2016
J V OVERSEAS TRADING LIMITED
PO Box 17856, LOB 16, Office No. 307, Jebel Ali Free Zone, Dubai, UAE
Manufacturing and Trading

Address for service in India/Attorney address:
SAARTHI BHATIA
5/19, Kirti Nagar Industrial Area, New Delhi-110015.
Used Since :15/08/2016

DELHI
Safety Matches
SURESH AGARWAL
trading as : M/s. SURESH KUMAR SANDESH KUMAR
31/183-34B, LAXMI PURAM, RAJPUR CHUNGI, AGRA (UTTAR PRADESH).
TRADER, MANUFACTURER & SUPPLIER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since : 01/12/1993
DELHI
TOBACCO, KHAINI, ZARDA, SURTI.
RAELY

3419351  25/11/2016
SH. HAREN AGGARWAL.
trading as ;AGGARWAL TOBACCO MANUFACTURING CO.
49/78, SITE-IV, SAHIBABAD INDL. AREA, GHAZIABAD, U.P.-201010, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2016

To be associated with:
2467077

DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Bidi, Cigarette, Zarda, Khaini, Snuff, Qiwam, Zafrani Patti, Cigar and Match Box included in class 34.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2467077.
3428998  08/12/2016
SHIVAM BETELNUT PVT. LTD.
A-204A, NORTH-EX MALL, SECTOR-9, ROHINI, NEW DELHI-110085
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Proposed to be Used
DELHI
ZARDA, CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAIIII, GUTKHA (PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF.
3769805  05/03/2018
A.SELVARAJ
trading as ;NO.A1.A.C.HARI BEEDI
NO.1, KAMARAJAR BUS STAND, ALANGULAM - 627851, TIRUNELVELI (DISTRICT) TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :20/10/2017
CHENNAI
BEEDIES.
3947708  17/09/2018
KISANLAL BASTIRAM SARDA, KARTA OF KISANLAL BASTIRAM SARDA (H.U.F)
CAMEL HOUSE, NASHIK PUNE ROAD, NASHIK - 422 011
KARTA OF KISANLAL BASTIRAM SARDA (H.U.F)
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :01/12/1971
MUMBAI
Smokers' Articles, Bidies
TEXMO

4015543    03/12/2018
AQUAPUMP INDUSTRIES.
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU.
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used

CHENNAI

Tobacco, smokers’ articles, matches
4017034  04/12/2018
AQUASUB ENGINEERING,
THUDIYALUR POST, COIMBATORE 641034.
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.
Proposed to be Used
CHENNAI
TOBACCO, SMOKERS' ARTICLES, MATCHES
AKHILESH CHAND
BAKSHIPUR, GORAKHPUR, (U.P.), INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
TANYA KAPOOR
New No.5, Old No.3, Chandra Bagh Avenue, Mylapore, Chennai-600004

Proposed to be Used
To be associated with:
2580724, 4054839

DELHI
SURTI, KHAINI, ZARDA, KIWAM, GUDAKHU, ZAFRANI PATTI, MUKHWAS & TOBACCO PRODUCTS, SMOKERS, ARTICLES AND MATCHES.
4076152   04/02/2019
S. ARUMUGAM, SOLE PROPRIETOR, TRADING AS ARUN TRADERS
14/365, KADAYAM ROAD, PAVOORCHATRAM, TIRUNELVELI-627 808, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since: 26/11/2016

CHENNAI
BEEDIES

No exclusive right over the numeral 100 and other descriptive matters separately except as substantially shown in the representation of the mark.
4106235  04/03/2019

SUBHA SINGHA
trading as ;SINGHA TRADING CO.
VILLAGE - CHOTOKANRAMARI, P. O. - RAGHUNATHPUR, P. S. - SUTI, DIST - MURSHIDABAD, WEST BENGAL.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
JP TRADE MARK SERVICES
"APARNA BUSINESS CENTRE",5,CLIVE HOUSE (STRAND ROAD),ROOM NO.C-3,KOLKATA 700 001,WEST BENGAL,INDIA.

Used Since :13/12/2018

KOLKATA
BIRI CHEWING TOBACCO, GUTKHA, KHAINI.
JAYPRAKASH SINGH, AN INDIVIDUAL APPLICANT
SHANTINIWAS, BIJLIMILL, MANIPUR BASTI, GUWAHATI-7, ASSAM.
INDIVIDUAL APPLICANT

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
GUL (TOBACCO), Pan masala [as substitutes for chewing tobacco] BEING INCLUDED IN CLASS 34
4117985  15/03/2019  
MR. SIDHARTH POPLI  
A-249 FF Defence Colony , New Delhi-110024  
Individuals of Indian Nationality  

Address for service in India/Attorney address:  
SIM & SAN ADVOCATES  
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.  

Proposed to be Used  
To be associated with:  
3848801  
DELHI  
Manufacturing and otherwise dealing in Tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker’s Articles, Cigarettes & Matches Etc. as covered in class 34.
SANJAY RATHORE, PROPRIETOR, DEV BIDI WORKS
39, GOPAL NAGAR ITAWA DEWAS, M.P.
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Bidi, Cigarette, Tobacco.
ABU AFZAL

4124775  22/03/2019

HYDROS KUTTY
SHOP NO. 22, 595 SANSAR HOUSE, 2ND FLOOR, PIPE ROAD, NEAR KURLA RAILWAY STATION, KURLA WEST, MUMBAI – 400070
INDIVIDUAL OR SOLE PROPRIETOR

Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.

Proposed to be Used
MUMBAI
CHEWING TOBACCO ZARDA, GUTKHA (PAN MASALA CONTAINING TOBACCO) AND KHAINI.
LALSAGHARPLUS

4126874  25/03/2019
MR. RAI SINGH PAL TRADING AS SAGAR SALES CORPORATIONS.
E-2/78, 5TH PUSTA, SONIA VIHAR, DELHI-110094.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
GOLDEN STATE

4269068   20/08/2019

CHRYSANTHOS THEODOSIOU
trading as ;CHRYSANTHOS THEODOSIOU
1, ANDROCLEOUS STREET, 4007 MESA GEITONIA, LIMASSOL, CYPRUS
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
BARNALI BASAK
10, LAWYERS" CHAMBER SUPREME COURT OF INDIA, N. DELHI

Proposed to be Used
To be associated with:
3279154

DELHI
TOBACCO, SMOKERS, ARTICLES, MATCHES
JIL JIL HANS
4269106   20/08/2019
V SRINIVASULU
5/2,Kembathahalli Main Road, Opposite to Bharat Gas Godown Bannerghatta Road, Gottigere, Bangalore- 560083
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHoudhry
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
CHENNAI
Tobacco and tobacco substitutes; Smokers' articles; Matches
thyiad

4279902  30/08/2019
SHENZHEN HENGSHANG ELECTRONIC CO., LTD.
Xinmu Community, Pinghu St., Longgang Dist., Shenzhen City, China

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
Electronic cigarettes; liquid solutions for use in electronic cigarettes; Cigarettes; Flavorings for tobacco substitutes, other than essential oils; Lighters for smokers; Cigarette tips; Oral vaporizers for smokers; Cigarette boxes; Ashtrays; Flavorings, other than essential oils, for use in electronic cigarettes
KUFRI
4281874    02/09/2019
KAMAL JAIN
19/206, BASTI SARAI ROHILLA
INDIVIDUAL
Address for service in India/Attorney address:
VARDAAN DHAWAN & ASSOCIATES
1840, NOOR GANJ, AZAD MARKET, NEW DELHI 110006
Proposed to be Used
DELHI
MATCH BOXES, MATCH HOLDER, MATCHES, SNUFF BOXES, HUMIDORS, LIGHTERS FOR SMOKERS, LIQUID NICOTINE SOLUTIONS FOR USE IN ELECTRONIC CIGARETTES, TOBACCO AND TOBACCO PRODUCTS (INCLUDING SUBSTITUTES)
ANARUL HOQUE TRADING AS SARIFUL BIRI FACTORY
Village: Bikour, Domohana, Uttar Dinajpur, West Bengal - 733215.
A proprietorship firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Biri, cigarette, gutkha, khaini, matches, jurak, gul.
KATTAPPA

4283352  04/09/2019

RAHUL AGARWAL

trading as ;M/S JM AGARWAL TRADING CO.

D-108, BULANDSHAHR ROAD, INDUSTRIAL AREA, GHAZIABAD, UP-201001, INDIA.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

H P SINGH, ADVOCATE.

H - 7, GREEN PARK EXTN., NEW DELHI - 110 016.

Proposed to be Used

DELHI

READYMADE KHAINI
4289278  10/09/2019
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE PHASE –III, NEW DELHI-110020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :03/05/2012

To be associated with:
1607264

DELHI
chewing tobacco, zarda, gutkha (pan masala containing tobacco).
H.I.TAMBOLI & CO.

4290387  11/09/2019

M/S H.I. TAMBOLI & CO.,
37-A Rajaspura Peth, Satara- 415 002, Maharashtra.
(A partnership firm duly Regd. under Indian Partnership Act, 1932).

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :01/01/1983

MUMBAI

Tobacco, article of tobacco including chewing tobacco
AL AWWAL

4290730    12/09/2019

AKHIL KUMAR KACHHARA
2202, ANMOL PRIDE, OPPOSITE PATEL PETROL PUMP S.V ROAD GOREGAON WEST MUMBAI 400062
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
TOBACCO, GUTKHA, CIGARS, SNUFF, MATCH BOXES
TROLLY

4291784  12/09/2019
MR. MOHAN GUPTA TRADING AS:- GUPTA ZARDA FACTORY
GIDDARBHA-152101, PUNJAB
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
TOBACCO.
TRUCK-99

4291786   12/09/2019
MR. MOHAN GUPTA TRADING AS:- GUPTA ZARDA FACTORY
GIDDARBHA-152101, PUNJAB
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4172203, 4172204

DELHI
TOBACCO.
GULLY BIRI

4296230    17/09/2019

SOLEMAN ALI TRADING AS GULLY BIRI MANUFACTURING COMPANY
A proprietorship firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Biri, tobacco products.
FASTROM

4299285    20/09/2019

KAMAL JAIN
19/206, BASTI SARAI ROHILLA, DELHI-110035
AN INDIVIDUAL

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
CHEWING TOBACCO, TOBACCO, PAN MASALA (AS SUBSTITUTES FOR CHEWING TOBACCO), BEEDI, CIGARETTE
4300631   23/09/2019
MD KHALID SAFEER
197, BABURA, DHORAIYA, BANKA, BIHAR-813105
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Proposed to be Used
KOLKATA
Tobacco, smokers' articles, matches
2404308    01/10/2012
ACHHEPELIYA REEJU LAI
ACHHEPELIYA VISHNU NARAYAN
ACHHEPELIYA PARIDHI
trading as ;MANHAR
DR NO - 27-16-58, BESANT ROAD, VIJAYAWADA 520 002,
SERVICE PROVIDER
A PARTNERSHIP FIRM

Address for service in India/Agents address:
AMBA CONSULTANCY SERVICES
PLOT NO. 12, ROAD NO. 1 NO 54-16-13, VENKATESWARA NAGAR, RING ROAD, VIJAYAWADA 520 008,A P

Used Since :01/04/1985

CHENNAI
RETAIL TRADING AND SELLING OF CLOTHING INCLUDING TEXTILE AND READY MADE GARMENTS, JEWELLERY,
FOOTWEAR.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
TRADE MARKS JOURNAL

Trade Marks Journal No: 1923, 14/10/2019

SUBHASH CHAND BANSAL
trading as: BANSAL COTTON AND OIL MILLS
JIND ROAD, JAKHOLI ADDA, KAITHAL (HARYANA)
SERVICE PROVIDER

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)
Used Since: 01/09/1987

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO FOOD STUFFS FOR ANIMALS (OIL CAKE), CATTLE FEED AND SEEDS, BEING INCLUDED IN CLASS-35.
2543614  05/06/2013
CLUES NETWORK INC.
CARLOS F ROMERO, 37529 SUMMER HOLLY COMMONS, FREMONT, CALIFORNIA 94536, UNITED STATES
SERVICE PROVIDERS
Address for service in India/Attorney address:
VUTTS & ASSOCIATES
#704,THE CASTLE,PLOT 36-A,SECTOR 56,GURGAON-122 009,HARYANA,INDIA.
Used Since :11/01/2012
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS INCLUDING PROVIDING
OF PLATFORM FOR ON LINE MARKET AND E-COMMERCE; PROVIDING OF ADVERTISING FOR MARKETING AND
SALES PROMOTION INCLUDED IN CLASS 35
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SYMBOL OF RUPEES
AVAILABLE ON THE LABEL..
PVR ICON

2608199   07/10/2013

PVR LTD
61, BASANT LOK, VASANT VIHAR, N DELHI 110057
SERVICE PROVIDER

Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :02/09/2013

To be associated with:
1531183, 2096411, 2096414, 2096417, 2174374, 2174379, 2174382, 2174385, 2422733, 2422737, 2422745, 2422749, 2426337, 2426339,
2426342, 2426346, 2426349

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS AND OTHER RELATED SERVICES CONSISTING OF THE REGISTRATION, TRANSCRIPTION, COMPOSITION, COMPILATION, TRANSMISSION, SYSTEMATIZATION OF WRITTEN COMMUNICATIONS AND REGISTRATION, AND ALSO THE EXPLOITATION OR COMPILATION OF MATHEMATICAL AND STATISTICAL DATA
ATS INFRASTRUCTURE LTD.
711/92, DEEPALI BUILDING, NEHRU PLACE, NEW DELHI-110019
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/11/2013

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
2703780  22/03/2014  
RPM METALS PRIVATE LIMITED  
C - 36/37, FOUNDRY NAGAR, AGRA - 282 006.  
SERVICES  
BODY INCORPORATE  
Address for service in India/Agents address:  
P. K. ARORA  
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)  
Used Since :07/03/2014  
DELHI  
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO DIESEL ENGINES, GENERATORS, AGRICULTURAL IMPLEMENTS AND SPARE PARTS THEREOF.
TEHRI GRIP + TMT

2801576  01/09/2014
TEHRI IRON & STEEL CASTING LIMITED
MEERUT ROAD, MUZAFFARNAGAR. (U.P.) INDIA.
SERVICES.
BODY INCORPORATE

Address for service in India/Agents address:
VIDHANI TRADE MARKS CO.
11/12, U.G. FLOOR, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-110008.
Used Since :01/04/2008

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, IMPORT, EXPORT, WHOLESALE AND RETAIL SERVICES RELATING TO UNWROUGHT & PARTLY
WROUGHT COMMON METAL & THEIR ALLOYS, TOR, TMT BARS, CTD BARS, ANGLES, CHANNELS AND GIRDERS.

Registration of this trade mark shall give no right to the exclusive use of the word TMT..
GLENVOX BIOTECH

2806582 10/09/2014

NAVNEET KAUR KAPOOR

trading as; GLENVOX BIOTECH

SCF 510, BASEMENT MOTOR MARKET MANI MAJRA CHANDIGARH 160101 PB

SERVICE PROVIDER

Address for service in India/Attorney address:

GAUTAM SATYAVIR SINGH & CO.
420 ARTHALA MOHAN NAGAR GHAZIABAD 201007 UP

Used Since: 01/09/2014

DELHI

PROVIDING RETAIL AND WHOLESALE SERVICES IN RESPECT OF PURCHASE AND SALE OF PHARMACEUTICALS, VETERINARY AND AYURVEDIC MEDICINE ITEMS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICALS, VETERINARY AND AYURVEDIC PREPARATION AS PER CLASS-35
ART4U

2812172  19/09/2014
NEWSTROKES ONLINE PVT. LTD.
HOUSE NO 432, GALI MATA WALI, TELIWARA DELHI 110006
SERVICE PROVIDERS
COMPANY INCORPORATED AND EXISTING UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
CONCEPT LEGAL
Office No. 221, Vardhman City Center, Plot No.3, LSC, Gulabi Bagh-Shakti Nagar Railway under Bridge, Delhi-110052
Used Since :03/06/2000
To be associated with:
2812171
DELHI
ONLINE PORTAL SERVICES, RETAIL STORES; LICENSING AND CONSULTANCY IN ART AND ART RELATED PRODUCTS INCLUDED IN CLASS 35.
2837924  05/11/2014
E-MART INC.
377, TTUKSEOM-RO, SEONGDONG-GU, SEOUL, KOREA
Traders and Service Providers
A company organised and existing under the laws of Korea.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2837922
DELHI
Retail store services; hypermarket services; supermarkets; Advertising, business management, business administration, office functions.
CLIVE ROGERS

2861511  11/12/2014
SAURABH KUMAR
F-5, MAIN ROAD, KALKAJI, NEW DELHI- 110019
SERVICE PROVIDER
INDIVIDUAL

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Used Since: 01/11/2014

DELHI

IMPORT, EXPORT, RETAIL, DISTRIBUTION & WHOLESALE TRADE OF CLOTHING, FOOTWEAR, HEADGEAR.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
2864126  16/12/2014
BIS RESEARCH PRIVATE LIMITED
trading as ;CONSULTING, RESEARCHER, ANALYZER, FINANCER.
A-21 KAILASH COLONY NEW DELHI 110048
CONSULTING, RESEARCHER, ANALYZER, FINANCER.
REGISTERD UNDER MCA-ROC AS U72200DL2008PTC184023
Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
C-16, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-65
Used Since :28/02/2014
DELHI
Market/Business Research
B.I.S. means Business Intelligence And Strategy.
ASHISH VERMA
trading as ;KRISHNA FOOD AND BEVERAGE
SHOP NO. 1, OXFORD GREENWOOD COMPLEX, GHODBUNDER ROAD, KAPURBAVDI, THANE (WEST) - 400607
SERVICE PROVIDER
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :06/02/2015
MUMBAI
IMPORT, EXPORT, MARKETING, ADVERTISING, DISTRIBUTION, WHOLESALING RETAILING RELATED TO FMCG GOODS AND PRODUCT
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
LAKHANI VARDAAN

2939086  10/04/2015
MR. MAYANK LAKHANI
HOUSE NO. 1334-1339 SECTOR-14, FARIDABAD 121001
SERVICE PROVIDER

Address for service in India/Attorney address:
VAISH ASSOCIATES
1ST FLOOR, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-1

Used Since :01/09/2014

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS FOR CLOTHING, FOOTWEAR, HEADGEAR.
LAKHANI CUSHION - 01

2939090  10/04/2015
MR. MAYANK LAKHANI
HOUSE NO. 1334-1339 SECTOR-14, FARIDABAD 121001
SERVICE PROVIDER

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOOR, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001 & also at flat No. 5, 2nd Floor, 10, Hailey Road, New Delhi- 110001
Used Since :01/09/2014

DELHI
FOOTWEAR PRODUCT DEMONSTRATIONS SERVICES PROVIDED VIA INTERNET; ONLINE RETAIL STORE SERVICES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND BUY FOOTWEAR AND ITS ACCESSORIES; ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF FOOTWEAR VIA A COMPUTER NETWORK; RETAIL AND WHOLESALE OUTLETS FOR FOOTWEAR.
NKFH (National Knowledge Functional Hub)

2942074  13/04/2015
THE FEDERATION OF INDIAN CH AMBERS OF COMMERCE AND INDUSTRY
Federation House, Tansen Marg, New Delhi 110001
Services Providers
Government Department

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Used Since :31/07/2012

DELHI
business management and business research for program that brings together academia, and industry for collaborative learning and output; business management and business research for enabling public private platform for sustained industry-academia linkages; business management and business research for initiatives creating linkages between vocational and higher education
2972412    26/05/2015
ANKIT MAHAJAN & MANOJ BIST
A-81, GROUND FLOOR, KAUSHAMBI, GHAZIABAD-201010, (UTTAR PRADESH)
SERVICE PROVIDER
BOTH INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :30/10/2014
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
MAYA DEVI
trading as ;SHYAMAYA (INDIA)
429/8B GALI NO 1 FRIENDS COLONY INDUSTRIAL AREA, DELHI 110095
MERCHANTS AND MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :17/02/2015

DELHI
WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND DISTRIBUTION C.P. BATHROOM FITTINGS, TAPS, COCKS, P.V.C, FLUSH CISTERN, WASTE PIPE, JALIS, CORRECTIONS, WASH BASIN, STAINLESS SINK, C.P. TOWEL ROD GOODS MADE FROM PLASTIC FOR USE IN BATHROOM ACCESSORIES SANITARY PURPOSES AS PER CLASS-35.
2976348  01/06/2015
LOKMAT MEDIA PRIVATE LIMITED
LOKMAT BHAWAN, PT. JAWAHARLAL NEHRU MARG, NAGPUR 440 012
TRADING AND SERVICES
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053
Used Since :25/05/2015
MUMBAI
Advertising, business management, business administration, office functions; Online trading store through call center and website
2987998  18/06/2015
INFOMOKO TECHNOLOGY PVT. LTD.
1002, ATLANTIS BUILDING, RAHEJA ACROPOLIC I CBS .LTD, DEONAR PADA ROAD, DEONAR VILLAGE, CHEMBUR,
MUMBAI 400088, MAHARASHTRA
SERVICE PROVIDER
A REGISTERED INDIAN COMPANY UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
JUPITER LAW PARTNERS
FLAT NO. 26, DDA FLATS, PANCHSHEEL PARK, SHIVALIK MAIN ROAD NEW DELHI 110017
Used Since :01/01/2014
MUMBAI
ADVERTISING,BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS RELATING TO
PREGNANCY CARE, HEALTH OF THE MOTHER AND THE CHILD,INCLUDED IN CLASS 35
BHUPINDER SINGH
trading as ;MEHTA MEDICAL AGENCIES
1, B.D MARKET, KUCHA DAI KHANA, KATRA SHER SINGH, AMRITSAR-143005
Service Provider
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
ADVERTISING,BUSINESS ADMINISTRATION AND BUSINESS MANAGEMENT ACTIVITIES, WHOLESALE AND RETAIL OUTLETS INCLUDING SERVICES RELATING TO DISTRIBUTION , TRADING AND MARKETING OF MEDICINAL & PHARMACEUTICAL PREPARATIONS, HERBICIDES AND VETERINARY MEDICINAL PREPARATIONS; Demonstration of goods; Distribution of samples; Information ( Business); Inquiries ( Business); Licensing of the goods and services of others; Marketing Research; On-line advertising on a computer network
2996443   30/06/2015
NILESH RAMANRAO ZOPE
trading as ; AMEYA COMPUTERS
171, NAVI PETH, OPP. NATVAR THEATER, JALGAON-425001
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :22/02/2000
MUMBAI
DISPLAY, DISTRIBUTION, RETAILING AND SUPPLY OF ELECTRONICS AND GADGETS
WSD

2997276   29/06/2015
OM PARKASH BANSAL EDUCATIONAL & SOCIAL WELFARE TRUST
trading as ;OM PARKASH BANSAL EDUCATIONAL & SOCIAL WELFARE TRUST
RIMT CAMPUS, SIRHIND SIDE, NEAR FLOATING RESTAURANT, MANDI GOBINDGARH
Service Provider
A SOCIETY REGISTERED SOCIETY ACT 1860

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
Advertising, business management, business administration, office functions.
3006274  13/07/2015
SACHIN KAMBLE
trading as ;SAAMARTHYA FOODS.
18, NARVEER TANAJI WADI, SHIVAJINAGAR, PUNE-411005.
SERVICE PROVIDER
INDIAN NATIONAL

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :21/04/2013

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING AND SUPPLY OF MUTTON, CHICKEN, EGGS AND FISH
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3009267    16/07/2015
MR. HEMANT MALHOTRA
trading as : DERNIER RETAILS
R/O-242, POCKET B-5, SECTOR-8, ROHINI, NEW DELHI 110085
TRADING
Address for service in India/Attorney address:
MITHILESH KUMAR ADVOCATE
B-9, 2ND FLOOR, HOUSING SOCIETY, SOUTH EXTENSION-I NEW DELHI 110049
Used Since : 14/02/2015
DELHI
ONLINE TRADING AND MARKETING OF DOMESTIC AND CONSUMER GOODS
ZEEKIT
3014426  20/07/2015
RAJIV GUPTA
BHAG SINGH THAKUR
trading as ;KARVY HEALTHCARE
STREET NO-10, HARPAL NAGAR, BATHINDA-151001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2011
DELHI
Advertising, Business Administration, Office Functions, Wholesale and Retail Outlets including Services relating to Trading, Marketing, Import & Export of Medicinal & Pharmaceutical Preparations.
G ENTERPRISES

3015166  23/07/2015

MS. HEMA GOEL

trading as : G ENTERPRISES

421/1, KHNO 619/19 FF, CHATTARPUR, OPP. TIVOLI GARDEN, NEW DELHI-110074

SERVICE PROVIDERS

Used Since : 15/07/2014

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
3056131  16/09/2015
DARSHAN GHANSHYAMBHAI PUJARA
trading as ;CELLULAR WORLD
RUDRA PLAZA COMPLEX, 1ST FLOOR, OPP. BAPASITARAM CHOWK, RAVAPAR ROAD, MORBI
SERVICE PROVIDER
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARJ PARK, OPP. J.M.C. NAGAR FLATS, B/H. PAVANDHAM FLATS, RAIYAROAD, RAJKOT
Used Since :19/05/2012
AHMEDABAD
RETAILING OF ELECTRONICS, ELECTRICALS ITEAM, MOBILE PHONES, COMPUTERS AND ACCESSORIES FOR THE
STATE OF GUJARAT ONLY.
3077432  12/10/2015
ZHONGQIANG ZHANG
14th/F, Satellite Building, XueFu Road, NanShan Software Industrial Base, ShenZhen city, China
Service Provider
a Chinese national
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
On-line advertising on a computer network; Communication media (Presentation of goods on - ), for retail purposes; Negotiation and conclusion of commercial transactions for third parties; Providing business information via a web site; Import-export agencies; Marketing; Provision of an on-line marketplace for buyers and sellers of goods and services; Administrative processing of purchase orders; Search engine optimization; Sponsorship search.
ADICO INDUSTRIES

3081526  19/10/2015

MR. AKASH JAIN
trading as ;ADICO INDUSTRIES
SCO -325, 1IND FLOOR , SECTOR-9, PANCHKULA-134109.
MANUFACTURES, MERCHANTS, TRADERS

Address for service in India/Agents address:
VENUKA KUMARIA.
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATED TO PHARMA, FOOD, TEXTILES, CHEMICALS
3091386  02/11/2015
M/S. MARYA DAY AGRO FOODS PVT. LTD.
CALIFORNIA CAMPUS, 97, CIVIL LINES, OPPOSITE RATANDEEP COMPLEX, BAREILLY-243001, U.P.
SERVICE PROVIDER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2012

DELHI
marketing, online marketing, wholesale and retail services, retail outlets, departmental stores, malls, super markets,
household items, stationery goods and stores
STYX & STONES
LONDON DESIGN

3096070  07/11/2015
AKSHAT KEDIA S/O SH. KAMAL OM PRAKASH KEDIA
trading as ;BANG ON INTERNATIONAL
C-129/91, 4TH FLOORTOWER-C, GOLDEN ENCLAVE AIR PORT ROAD, BANGALORE - 560 017
Service provider as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
CHENNAI
E-COMMERCE, WHOLESALE, RETAIL, DISTRIBUTION, EXPORT-IMPORT RELATING TO READYM ade GARMENTS, ACCESSORIES, LEATHER WEAR & WATCHES, ALL KIND OF FOOTWEAR, ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION IN CLASS 35.
3103296  23/11/2015
REDEFINING HOSPITALITY PRIVATE LIMITED
1464, SECTOR-15, PART-2, GURGAON, HARYANA.
SERVICE PROVIDERS
Proposed to be Used
To be associated with:
2547208, 2813545, 2813546, 3103295
DELHI
ADVERTISING, EVENTS ORGANIZATION AND ONLINE BOOKING
3132633  20/12/2015
NITIN ARORA
trading as ;Doda Pharmaceuticals
Doda Pharmaceuticals, Opposite PHC Karsa Road, Village Nigdhu, Karnal, Haryana, India
Trading
Propership Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :17/12/2015

DELHI
Trading, marketing, retail, wholesale, advertisement related to Medicinal and Pharmaceutical Preparations.
SHOHAN

3133172  21/12/2015
SHOHAN CHEMICAL PVT. LTD.
trading as ;SHOHAN CHEMICAL PVT. LTD.
E-51 SWARAN PARK MUNDKA NEW DELHI 41
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT,1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ONLINE MARKETING,
WHOLESALE & RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING,
MARKETING AND ONLINE MARKETING OF COSMETICS; DYES & HAIR DYES, AYURVEDIC & HEBAL COSMETICS;
CLEANING PREPARATIONS; PERFUMERY; BLEACHING PREPARATIONS & OTHER SUBSTANCES FOR LAUNDRY USE;
ESSENTIAL OILS; DEODORANTS; BATH & SHOWER PREPARATIONS; SKIN CARE & SHAVING PREPARATIONS; AIR
CONDITIONERS & THERE PARTS & ACCESSORIES; PARTS & FITTINGS USED IN MOTORLAND VEHICLES.
3133857  21/12/2015
SHIVALI AGARWAL
trading as :M/S SHIVALI GRAH UDYOG
KRISHNA NAGAR, PATIHAN ROAD, PAILIA KALAN, KHERI (U.P.) INDIA.
SERVICE PROVIDER.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :06/01/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE & RETAIL SERVICES AND ONLINE TRADING RELATING TO EDIBLE LIME (CHUNA).
PRINCE
3136268   23/12/2015
S. DYAL SINGH
trading as ;PRINCE AGRO WORKS (REGD.)
EAR BUDHA DAL PUBLIC SCHOOL GHAGGA ROAD SAMANA PB
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/04/1998

DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO SELF PROPELLED HARVESTER COMBINES, TRACTOR DRIVEN COMBINES, WHEAT THRESHERS. STRAW REAPERS, AGRICULTURAL IMPLEMENTS & PARTS THEREOF INCLUDED IN CLASS 35
AAPKA DAWA BAZAR

3138405   24/12/2015

WELLNESS MARKETING EXI PVT LTD.
Property No. 93, Shop No. 1, Ground Floor, BlockC, Pocket 05, Sector 6 Rohini, Delhi 110 085
TRADER & SERVICE PROVIDER

Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018
Used Since :01/12/2012

To be associated with:
2473705

DELHI
COMMERCIAL ENTERPRISE DEALING IN MEDICINAL, AYURVEDIC, HOMEOPATHIC & PHARMACEUTICAL PREPARATIONS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2473705..
**Trade Marks Journal No: 1923 ,  14/10/2019            Class 35**

**IDEOGRAPH INNOVATIONS (INDIA) PRIVATE LIMITED**
7/230 VIDHYADHAR NAGAR, JAIPUR- 302023 Rajasthan

Service provider as
PRIVATE LIMITED

**Address for service in India/Agents address:**
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :11/12/2015

**AHMEDABAD**
Advertising, business management, business administration, office functions.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE* service is restricted in the state of Rajasthan only.
3146951  01/01/2016
GOLDEN PRECISION PRODUCTS PRIVATE LIMITED.
51, MANOJ INDUSTRIAL ESTATE, G. D. AMBEKAR ROAD, WADALA, MUMBAI-400031.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF INDIA.
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon
Used Since :01/11/1993
MUMBAI
IMPORT, EXPORT, MARKETING, DISTRIBUTION, WHOLESALING AND RETAILING, BUSINESS AND SALES PROMOTION.
3178573   05/02/2016
DWS JEWELLERY PRIVATE LIMITED
H. No. 490, 2nd FLOOR, HANUMAN JI KA RASTA, TRIPOLIYA BAZAR, JAIPUR- Rajasthan
Service provider as
PRIVATE LIMITED
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :18/05/2011
AHMEDABAD
Advertising, business management, business administration, office functions.
STAYINFORMED

3187889  17/02/2016
INSHORTS MEDIALABS PRIVATE LIMITED
RZ-F/144 A, FLAT -I, UPPER GROUND FLOOR, MAHAVIR ENCLAVE, GALI NO.4, PALAM, NEW DELHI-110045.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75
Used Since : 29/07/2015
To be associated with:
3187881, 3187890
DELHI
CONSULTANCY FOR BUSINESS AND MANAGEMENT; BUSINESS CONSULTANCY AND MANAGEMENT SOLUTIONS THROUGH INFORMATION TECHNOLOGY; MARKETING, ADVERTISING AND PROMOTION SERVICES BOTH ONLINE AND OFFLINE; MARKET RESEARCH AND INFORMATION SERVICES; ONLINE ADVERTISING; COMPILATION AND MANAGEMENT OF COMPUTER DATABASES; DATA MANAGEMENT SERVICES; ELECTRONIC AND COMPUTERISED DATA PROCESSING; AUTOMATED DATA PROCESSING; DATA ANALYSIS; DATA COLLECTION
3188154  16/02/2016
DEEPAK THANDANI S/O. SH. RADHA KISHAN THANDANI
2/270, MALVIYA NAGAR, NEAR STAKAR SHOPPING CENTER, JAIPUR-302017 (Rajasthan)
Service provider as
COLORS COSMETICS
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :11/04/2008
AHMEDABAD
WHOLESALE, RETAIL, DISTRIBUTION, IMPORT-EXPORT RELATING TO COSMETICS PRODUCTS, ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION IN CLASS 35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descripte matters. restriction of services for providing in the state of RAJASTHAN only.
BRIA

3209181  14/03/2016
ABHILASHA SINGHAL
K L 145, KAVINAGAR, GHAZIABAD-201002, UP.
SERVICE PROVIDER

Address for service in India/Attorney address:
JITENDRA KUMAR SHARMA
D 349, Block D Govindpuram, Ghaziabad 201013, U.P.

Proposed to be Used
DELHI
ONLINE MARKETING, SELLING AND ON-LINE MARKETPLACES FOR SELLERS AND BUYERS OF GOODS AND/ORS SERVICES.
VED ASTHIJIVAA
3209286   12/03/2016
RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104

SERVICE PROVIDER

Address for service in India/Attorney address:
PRANAY MANGHARAM
63, Nariman Bhavan, 227, Nariman Point, Mumbai 400 021

Proposed to be Used

To be associated with:
3207863, 3209284, 3209287

MUMBAI
Retail and online store services, import-export services featuring medicinal herbal preparations, pharmaceutical preparations and Ayurvedic preparations
ALVIS LABS
3211927  16/03/2016
MR. JEEVAN KUMAR AGARWAL,
trading as ;M/S ALVIS LABS.
H NO. 1645 ,OPP. SHIV DHARAM SHALA, MOHALLA RAMPURA, HISAR, HARYANA.
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :01/04/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, SERVICES, MEDICAL STORES, WHOLE SALES, RETAILER & TRADING OF MEDICINES AND PHARMACEUTICALS PREPARATIONS, INJECTION, SYRUPS, BABY FOODS, SURGICAL GOODS, HEALTH PRODUCTS, SCENT, COSMETICS, MEDICAL EQUIPMENTSS, HOSPITAL ITEMS INCLUDED IN CLASS-35.
3212102  17/03/2016
101 DIGITAL SERVICES INDIA PVT. LTD
26, LOBO COTTAGE, DR. PETER DIAS ROAD, BEHIND MOUNT MARY AND PETER APARTMENT, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA
SERVICE PROVIDER
REGISTERED COMPANY, UNDER COMPANIES ACT 1956
Used Since: 26/08/2014
MUMBAI
SERVICE PROVIDER OF PROVISION OF ONLINE BUSINESS AND COMMERCIAL INFORMATION, ONLINE ADVERTISING VIA COMPUTER COMMUNICATION NETWORK, PROMOTIONAL ADVERTISING AND MARKETING OF ONLINE WEBSITES, MARKETING, ADVERTISING AND PROMOTIONAL SERVICES
RS BODY BUILDO

3214399    17/03/2016
RANVIR SINGH BIJARNIA
trading as ; Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
SERVICE PROVIDER

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
To be associated with:
3126837, 3126839, 3126841, 3126843

MUMBAI
Retail and online store services, import-export services featuring medicinal herbal preparations, pharmaceutical preparations and Ayurvedic preparations
RS DR. DIABETES
3216349    21/03/2016
RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
SERVICE PROVIDER
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used
MUMBAI
Retail and online store services, import-export services featuring medicinal herbal preparations, pharmaceutical preparations and Ayurvedic preparations
INSAM HEALTHCARE

3217431    21/03/2016
KULDEEP MAHIWAL
AJAY SAINI
trading as :INSAM HEALTHCARE
House No. 39/1540, Guru Nanak Colony, Dhakoli, Zirakpur, Mohali, Punjab, India
Trading
Partnership Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :21/03/2016

DELHI
Trading, marketing, retail, wholesale, advertisement related to Medicinal and Pharmaceutical Preparations.
NIKKY POINT

3219874    27/03/2016
SH. TARUN JAIN,
trading as ;NIKKY POINT.
IX/546, SUBASH ROAD, GANDHI NAGAR, DELHI-110031, INDIA.

Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1980

DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Hosiery and Readymade Garments, Under Garments, Neckwear, Sports Wear, Headgear, Uniform, Dresses, Men, Women
and Child Clothing and Footwear.
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, SHOPS, SHOWROOM, ONLINE SELLING, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO COMPLETE BICYCLES, TRICYCLES, RICKSHAWS, PARTS, FITTINGS & ACCESSORIES THEREOF (INCLUDING TYRE & TUBES) INCLUDED IN CLASS 35,
3221762  30/03/2016
ADMITAD MEDIA PVT. LTD.
UNIT NO. TF-1009 & TF-1010, TENTH FLOOR, SECTOR 48, JMD MEGAPOLIS, SOHNA ROAD, GURGAON-122018
SERVICE PROVIDER
Used Since : 12/11/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
3222462 30/03/2016
SANJAY BUDHIRAJA
SANJEEV KUMAR
trading as ;SHINE TRADER
3A-40 1ST FLOOR, NIT, FARIDABAD, HARYANA, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since :24/12/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE AND RETAIL
STORE SERVICES FEATURING ELECTRONIC PRODUCTS, GENERAL CONSUMER MERCHANDISE; SALES, MARKETING
AND SELLERS OF PRODUCTS AND SERVICES VIA ONLINE AND OFFLINE TRADING CHANNELS.
3225465  31/03/2016
CREATIVE & RELIABLE ASSOCIATION
trading as : Creative & Reliable Association
Office no. 19, Third Floor, Surya Treasure Mall, Bhilai, Dist. Durg - 490 001 (Chhattisgarh)
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 14/12/2015
Mumbai
Event & Exhibition for Commercial or Advertising purposes
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GOOGNYES
3230005  06/04/2016
M/S GOOGNYES
KHAGESH KUMAR SINGLA
GUNJAN GARG
trading as ;M/S GOOGNYES
ST. NO.1, NEW TOWN, MOGA.
SERVICES
FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :04/03/2016
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING REGARDING
ENTERTAINMENT ACTIVITIES, CONSTRUCTION WORK, RESTAURANT SERVICES, PRINTING WORK, EDUCATIONAL
SERVICES AND FINANCIAL SERVICES.
3231306   10/04/2016
SH. BRIJ LAL.
SH. VIJAY KUMAR.
trading as ; NATIONAL PAAN PARLOUR.
G-2, MANISH CHAMBER, PLOT NO.-4, L.S.C. SURAJMAL VIHAR, A-BLOCK, DELHI-110092, INDIA.
Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016

DELHI
PAN SHOP, RETAIL OUTLET OF BEATEL NUT AND TOBACCO PRODUCTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER i.e., "NATIONAL REFRESHMENT POINT" AND "MARK TO BE USED AS A WHOLE".
3232051  11/04/2016
PREMAS LIFE SCIENCES PVT. LTD.
PLOT NO-153, OKHLA INDUSTRIAL AREA, PHASE-III NEW DELHI-110020
SERVICE PROVIDER
Used Since :01/04/2014
DELHI
DISTRIBUTOR & ONLINE TRADING, PROMOTIONAL & ADVERTISING ACTIVITIES FOR SALE OF GOODS & SERVICES OFFERED; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, IMPORT AND EXPORT
3239428    21/04/2016
LIVES ON PHARMACEUTICALS PVT. LTD
1244, SEC. 15-B, CHANDIGARH 160022
SERVICE PROVIDER
Address for service in India/Attorney address:
R.K. ASSOCIATES
S-556, SCHOOL BLOCK-II, SHAKARPUR, DELHI-92
Used Since :15/03/2016
DELHI
PROVIDING RETAIL AND WHOLESALE SERVICES IN RESPECT OF PURCHASE AND SALE OF COSMETICS AND ALL TYPE MEDICINES ITEMS, GROCERY ITEMS, NATURAL AGRICULTURAL PRODUCTS ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICAL MEDICINAL AND AYURVEDIC VETERINARY PREPARATION AS PER CLASS - 35
KAMAL AND SONS JEWELLERS

3240352  21/04/2016
KAMAL KUMAR VERMA
trading as ;MANUFACTURER AND TRADER
SHREE GANESH PALACE, C-74 RAJPUR ROAD, DEHRADUN-248001 UTTARAKHAND.
GOODS AND SERVICES.

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
MANUFACTURING ANDS TRADING OF WHOLE SALE AND RETAIL AGENCY SERVICES IN FIELD OF JEWELLERY &
ARTICLE MADE WITH GOLD ,SILVER , DIAMOND, PEARLS ,PRECIOUS & SEMI STONES, BULLION, PRECIOUS METALS,
HOROLOGICAL, CHRONOMETRIC INSTRUMENTS & PARTS OF THEIR PRECIOUS STONES , ARTIFICIAL JEWELLERY
AND OTHER JEWELLERY REALTED ITEMS AND ALL GOODS WHICH INCLUDES IN CLASS 35
3241720  22/04/2016
MR. SUNIEL HIROO BHARWANI
trading as ;M/s. Meru Kapital Pvt Ltd.
1307/1500, Dalamal Towers Free Press Journal Road, Nariman Point, Mumbai- 400021
Service Provider
Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :26/03/2016

MUMBAI
Advertising, Marketing, Distribution, E- Commerce, Business & Sales Promotion
3248164  02/05/2016
MOHAMMED HUSSAIN MOHAMMED SHAMIM ANSARI
AMENA ASIF ANSARI
trading as ;2H CONSULTANT LLP
PALMS 1 APARTMENT CO-OPERATIVE HOUSING SOCIETY, FLAT NO:824, ROYAL PLAMS ESTATE, AAREY COLONY,
GOREGAON (EAST), MUMBAI 400 065
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Used Since :01/04/2016
MUMBAI
PROVIDING SERVICES IN RESPECT OF STAFF AND PERSONNEL RECRUITMENT AND PLACEMENT AGENCY,
CONSULTANCY AND EMPLOYMENT SERVICES; CONSULTANCY AND ADVISORY SERVICES RELATING TO PERSONNEL
PLACEMENT, RECRUITMENT AND MANAGEMENT; PROVIDING HUMAN RESOURCES MANAGEMENT AND
RECRUITMENT SERVICES FOR OTHERS; PERSONNEL RECRUITMENT PLACEMENT SERVICES AND EMPLOYMENT
AGENCIES; PROVIDING JOB AND STAFF PERSONNEL PLACEMENT SERVICES; PROVIDING ON-LINE EMPLOYMENT
PLACEMENT SERVICES BY MATCHING RESUMES AND POTENTIAL EMPLOYERS VIA A GLOBAL COMPUTER NETWORK
NO EXCLUSIVE RIGHT OVER THE WORD CONSULTANT.
REOS

3249759  03/05/2016
CUBE26 SOFTWARE PVT. LTD.
B-103, 2nd Floor, Panchsheel Vihar, Sheikh Sarai Phase- 1, New Delhi 110017
Service provider

Address for service in India/Agents address:
OBHAN & ASSOCIATES
501/7, LANE W-21A, WESTERN AVENUE, SAINIK FARMS NEW DELHI-62

Proposed to be Used
DELI
Trading and retail services for home automation products including smart phones, lighting solutions, virtual reality products included in Class 35
3254354  07/05/2016
PAWAN GROVER
trading as ;M/S GROVER ADVERTISEMENT AGENCY
STREET NO. 3 R, APEX COLONY, MOGA.
SERVICES
PROP. FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since : 15/12/2012
DELHI
ADVERTISEMENT, INDOOR & OUTDOOR ADVERTISEMENT, ADVERTISEMENT MATERIAL.
GOPAL CONSUMER WORLD

3254862 09/05/2016
MR. SRI GOPAL GUPTA.
SMT. VINEETA GUPTA.
MR. APOORV GUPTA.
MRS. RACHNA AGRAWAL.
MRS. ANUBHA GUPTA.
MR. SHAILENDRA KUMAR AGRAWAL.
MR. SHARAD CHAUDHARY.
MR. VIPIN AGRAWAL.
MR. MANOJ GUPTA.
trading as ;GOPAL CONSUMER WORLD.
339, F.I.E., PATPARGANJ, DELHI-110092, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/12/2012

DELHI

3255955  10/05/2016
OSS CERTIFICATION SERVICES PVT. LTD.
trading as ;OSS Certification Services Pvt. Ltd.
Plot No. C-707, 3rd Floor, Palam Extn, Ramphal Chowk, Dwarka, Sector-7, (OPP-Shiksha Bharti School), New Delhi - 110077
Service Providers
Company Incorporated under Indian Company act, 1956 through Director

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :03/10/2008

DELHI
Business Management, Business administration, Office functions, Professional business consultancy, Business management consultancy, Business management and organization consultancy, Business organization consultancy, Advisory Services for Business management & Business Auditing.
Customer Backwards End to End Horizontal Process Solution

3256911  11/05/2016
PBOPLUS CONSULTING SERVICES PRIVATE LIMITED
S-478A Greater Kailash, Part-II, NEW DELHI-110048
Manufacturers
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2012
To be associated with:
2220410
DELHI
Consultancy services: human resources services: advertising, business management, business administration, office functions.
3260315  16/05/2016
S. NARINDER SINGH SABARWAL
trading as ;SUN (INDIA) PLYBOARDS
575 BAKSHI ASCHARG LAL MARG, NEAR PAYARA CHOWK, MODEL COLONY YAMUNA NAGAR 135001 HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/01/2011
DELHI
Trading wholesale retail , export, import, marketing, distribution, advertisement, business administration,& business management services relating to plywood laminated,& decorative plywood, veneers ,flush doors, block boards, particle boards laminated sheets, penal doors marine plywood industrial plywood thereof included in class 35
3260652    17/05/2016
LIFEISCOOL MEDIA PVT. LTD.
R.O. BOOTH NO. 127, SECTOR 37/C, CHANDIGARH (U.T.)-160036
SERVICES
A COMPANY DULY REGD. UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :28/05/2015
DELHI
ONLINE OFFLINE TRADING SERVICES OF GIFT ITEMS ON FESTIVALS, MARRIAGES
DREAMZZ GLOBAL

3261130  17/05/2016

SURAJ PRAKASH GUPTA
Gaurav Tandon

trading as ;DREAMZZ TRADEWING LLP

160, SADAR GANJ BAZAR , MEERUT CANTT.
SERVICE PROVIDER

Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :06/05/2015

DELHI

SERVICE PROVIDING OF ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, & OFFICE FUNCTIONS.
3264423   20/05/2016
M3M INDIA PVT. LTD.
PARAS TWIN TOWERS, TOWER-B, 6TH FLOOR GOLF COURSE ROAD, GURGAON HARYANA 122002
SERVICE PROVIDER
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :18/03/2016
To be associated with:
1933357, 2759872
DELHI
SERVICES OF ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
TRISONS
3266223   23/05/2016
ADARSH BANSAL
trading as ;TRISONS
B-1/457 MOHALLA PREM NAGAR, NEAR PATSHALA MANDIR, PHILLAUR-144410, PB.
SERVICES
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :20/04/1996
DELHI
WHOLESALE & RETAIL SERVICES OF MEDICINES SURGICAL GOODS, JUICES, ONLINE MEDICINES.
Biolif Fair Body

3270232  25/05/2016

RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104

Service Provider

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used

To be associated with:
3270167

MUMBAI

administrative processing of purchase orders; advertising; advertising agency services; rental of advertising space;
advertising by mail order; rental of advertising time on communication media; production of advertising films;
commercial information for consumers; dissemination of advertising matter; marketing; on-line advertising on a computer
network; provision of an on line marketplace for buyers and sellers of goods and services; presentation of goods on
communication media for retail purposes; radio advertising; telemarketing services; television advertising

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3270727   28/05/2016
INDELOX SERVICES PRIVATE LIMITED
A Level 1, Unit No.102, Prestige Atrium #1, Central Street, Bengaluru – 560001
Service Providers
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :25/07/2000

CHENNAI
administrative management of sale and purchase functions; outsourced warehouse management services including management of customs bonded warehouse(s); import export agency services; advisory and consultancy services relating to government rules and regulations for import/export; supply chain co-ordination and management services; business management services, namely, managing logistics, reverse logistics, and transportation; freight and cargo logistics management; IT asset management; advisory and management services relating to duty drawbacks and refunds
GEE PLY
3283222  13/06/2016
SH DEVENDER CHAWLA
SH HIMANSHU CHAWLA
SH HEMANT CHAWLA
SMT SHASHI CHAWLA
trading as : EMM DEE PLYWOOD INDUSTRIES
VILLAGE JORRIAN, YAMUNA NAGAR (HARYANA)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since: 01/04/1999
DELHI
35, TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO PLYWOOD INCLUDING LAMINATED & DECORATIVE PLYWOOD, VENEERS, FLUSH DOORS, BLOCK BOARDS, PARTICLE BOARDS, PENAL DOORS, FILM FACED, MARINE PLYWOOD INCLUDED IN CLASS 35.
AMRIT PUNJAB

3287644  19/06/2016

MANIT MALHOTRA.

trading as AMRIT PUNJAB.

21, MODERN COLONY, NEAR RADIO STATION, JALANDHAR, PUNJAB, INDIA.

Services

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Used Since 01/04/2012

DELHI

Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,

Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of

Fruits and Vegetable, Seeds, Pulses, Agro Products and Food Products.

NO EXCLUSIVE RIGHT OVER THE TERM "PUNJAB".
BHAGAWATI DEVI W/O LATE PYARE LAL GUPTA
trading as ;RAJNANDINI SWEETS
K.44/31, 32, 34, Bhaironath Crossing, Visheshwarganj, Varanasi-221001 (U.P.)
Service Provider
Proprietor
Address for service in India/Attorney address:
JAWAHAR L. SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :25/05/2016

DELHI
Business Services of Marketing, Dealership, Retailership, Whole Seller, Exporter, Distributor, Importer of All kinds of Sweets, Bakery Products, Dry Fruits, Mineral Water, Cold Drink, Lassi and Namkeens
CAR LIBAS
3291542  22/06/2016
GURDEEP SINGH
trading as ;CAR LIBAS
205, INDL. AREA-A, CHEEMA CHOWK, OPP. ALLAHABAD BANK, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2001
DELHI
Advertising, Business Administration, Management Activities, Distribution including Services relating to Sale Promotion, Trading, Marketing, Import & Export of Parts & Accessories of Cars.
3303249   06/07/2016
KARAN KUMAR
trading as ;JAGDISH LAL & SONS
B7, 506/2/A/1, KESAR GANJ ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Tea, Coffee, Artificial Coffee, Cocoa, Sugar, Rice & Spices.
MARK SHOULD BE READ AND USE AS A WHOLE.
3304964  11/07/2016

ALKA MADAAN

trading as ; UNIVERSAL KNITWEARS

B - XXXIV / 588 CHANDER NAGAR CIVIL LINES LUDHIANA PUNJAB

SERVICE PROVIDER

Address for service in India/Agents address:

PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since : 01/04/1990

DELHI

TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, SHOPS, SHOWROOM, ONLINE SELLING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO CLOTHING INCLUDING READYMAD E GARMENTS, HOISIERY GARMENTS, LADIES WEARS, MEN'S WEARS, KIDS WEARS & WEARING APPARELS INCLUDED IN CLASS 35.
3305659 09/07/2016
SHRI VIJAY KUMAR GUPTA
trading as ;M/S NANCY PAYAL
F-1 & 2, 1ST FLOOR, ROSHAN LAL PLAZA, NAMAK KI MANDI, AGRA (U.P.)
SERVICE PROVIDER
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :12/04/2014

DELHI
ADVERTISING, BUSINESS MANAGEMENT, OFFICIAL FUNCTIONS, BUSINESS ADMINISTRATION, DISTRIBUTIONS, MARKETING, EXPORT, IMPORT, EXHIBITIONS, DISPLAYING, SHOWROOMS, WHOLESALE AND RETAIL SERVICES OF PAYALS, CHAINS, BRACELETS
3305661   09/07/2016
SHRI MANISH KUMAR AGARWAL S/O SHRI RAGHU VIR AGARWAL
A-15, SITA RAM COLONY, PHASE-I, BALKESHWAR AGRA (U.P.)
SERVICE PROVIDER
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2000
DELHI
ADVERTISING, BUSINESS MANAGEMENT, OFFICIAL FUNCTIONS, BUSINESS ADMNISTRATION, DISTRIBUTIONS,
MARKETING, EXPORT, IMPORT, EXHIBITIONS, DISPLAYING, SHOWROOMS, MANUFACTURING, WHOLESALE AND
RETAIL BUSINESS OF PAYAL, CHAINS & BRACELETS
3310330  14/07/2016
MOHAMMAD ASIF
trading as ;HEAL LIFE PHARMA
VILL-WATHORA, TEHSIL-CHHDOORA, DIST-BADGAM, JAMMU & KASHMIR (INDIA)
Marketing, Retail or wholesale services for Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical, Nutraceuticals, veterinary and sanitary preparations and medical supplies
Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, RKF LAW, SCO No. 830, 2nd floor, NAC Manimajra, Chandigarh Mobile No.+91 9216333435
rkflaw@gmail.com
Used Since :15/01/2016
DELHI
Marketing, Retail or wholesale services for Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical, Nutraceuticals, veterinary and sanitary preparations and medical supplies
3311890    18/07/2016
SITI CABLE NETWORK LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110 035.
SERVICE PROVIDER
Used Since :15/08/2014
To be associated with:
3311886
DELHI
ADVERTISING AGENCIES, ADVERTISING BY MAIL ORDER, DISSEMINATION OF ADVERTISING MATER;
RENTAL/SELLING OF ADVERTISING SPACE/TIME; COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS;
DOCUMENT REPRODUCTION; ECONOMIC FORECASTING; ORGANIZATION OF EXHIBITION/FASHION SHOWS/
MODELLING FOR COMMERCIAL/ADVERTISING/PROMOTIONAL PURPOSE; MARKETING; MARKETING
STUDIES/RESEARCH; NEWS CLIPPING SERVICE; OPINION POLING; OUTDOOR ADVERTISING; PRODUCTION OF
ADVERTISING FILMS; PUBLICITY; PUBLICITY AGENCIES; ONLINE/RADIO/TELEVISION ADVERTISING/COMMERIALS.
3316269  21/07/2016
AUROSWIFT PHARMA PVT LTD
trading as ;AUROSWIFT PHARMA PVT LTD
VPO PATTA, TEH Bhoranj, DISTT Hamirpur HP
Marketing, Retail or wholesale services for Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical, Nutraceuticals, veterinary and sanitary preparations and medical supplies
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kadian, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore, District-Panchkula, Haryana,Pincode-134104
Ph.01733266666,9216333435
Used Since :09/05/2015

DELHI
Marketing, Retail or wholesale services for Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical, Nutraceuticals, veterinary and sanitary preparations and medical supplies
3323653  30/07/2016
GURINDER MOHAN SINGH
INDER MOHAN SINGH
trading as ;MIDAS SHOES
SHOE MARKET, CLOCK TOWER, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Footwear.
Mark shall be used as substantially represented..
3330217   07/08/2016
BINDU ANEJA
trading as ;SHUBH AARAMBH
11-B, ANEJA LANE, KITCHLU NAGAR, LUDHIANA-141001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2013
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online
words separately. Mark shall be used as substantially represented.
3336491 12/08/2016
SH. MAYANK AGGARWAL.
trading as ;GLOBAL DESIGNER COLLECTION.
MANDI CHOWK, SAHU STREET, MORADABAD, U.P., INDIA.

Services

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 01/04/2010

DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets And Shops Including Services Relating To Distribution, Trading And Marketing Of Household Or Kitchen Utensils And Containers; Pressure Cookers, Combs And Sponges; Brushes; Articles For Cleaning Purposes; Steelwool; Glassware, Porcelain And Earthenware, Vacuum Flasks, Kitchenware, Breakable And Un-Breakable Crockery, Stainless Steel Utensils And Containers, Glassware & Thermowares, Cutlery & Home Appliances.

NO EXCLUSIVE RIGHT OVER THE TERM “GLOBAL” ..
3337099  12/08/2016
HANS HERBALS PVT. LTD.
trading as ;HANS HERBALS PVT. LTD.
SHRI PREM NAGAR, ASHRAM, JWALAPUR ROAD, HARIDWAR-249407, UTTRAKHAND, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :27/05/2016
DELHI
Advertising; business management; business administration; office functions.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3336522. NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “SRI” AND OTHER DESCRIPTIVE MATTER APART FROM THE MARK AS SHOWN.
3360451   12/09/2016
GOSWAMI CHIMANPURI CHHAGANPURI
trading as :OMKAR ADVERTISING
01,REVABHAI ESTATE, OPP, BHIMNATH RESTURANT. SURELIYA ESTATE ROAD, NEAR C.T.M. CROSS ROAD,
AMRAIWADI, AHMEDABAD-380026, GUJARAT. INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :02/08/1990
AHMEDABAD
SERVICE RELATED TO OUTDOOR ADVERTISING, INDOOR ADVERTISING, ADVERTISING HORDING, FLEX BANNER
PRINTING FLEX WITH FRAMING, GLOWSIGN BOARD, LED BOARD, DESIGNING FABRICATION, HOARDING
FABRICATION, HIGHWAY SIGNAGE IN CLASS 35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.device of OAM..
3366659   19/09/2016
M/S. AROZEN PHARMA
Satish Jindal
Sanjay Kumar Jha
Pvt. No.2, 2nd Floor, Khasra No. 915-916, Rithala Village, Delhi-110085.
Service Provider

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.
Used Since :14/01/2016

DELHI
ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE, AND RETAIL SERVICES RELATING TO ALL KINDS OF PHARMACEUTICAL GOODS.
ARIHANT
3369268  21/09/2016
M.S. ARIHANT SUPERSTRUCTURES LIMITED
trading as ;M.s. Arihant Superstructures Limited
302, Persipolis Building, plot no 74, Sector-17, Vashi Navi Mumbai-400703
Service Provider
Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Used Since :10/08/2009

MUMBAI
Advertising, Marketing, Business & Sales Promotion, Business Management related to residential and Commercial properties
AMIT MARBLES

3370046   23/09/2016
AMIT MARBLES PVT. LTD.
Khasra No. 5, Fatehpur Beri Main Chhatarpur Mandir Road, New Delhi-110074.
Importers, Retailers

Address for service in India/Attorney address:
Kashyap & Associates
A-20, Lower Ground Floor, Nizamuddin East, New Delhi-110003

Used Since: 12/01/1988

Delhi

"Importer, Distributor and Retailer of all kinds of stone e.g. Marble, Granite, Slate, Limestone, Composite, Sandstone, Quartz, Oynx";
Athwa Fera
3373730  27/09/2016
HINDUSTAN MEDIA VENTURES LIMITED
HT House, 18-20, Kasturba Gandhi Marg, New Delhi - 110 001
Service Providers
An Indian Company incorporated under the Companies Act, 1913
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/07/2016
To be associated with:
3373733
DELHI
Advertising; business management; business administration; office functions; marketing research; personnel
management consultancy, employment agencies; organization and conducting of trade fairs, exhibitions and special
shows for commercial or advertising purposes; presentation of business companies and their products and services, also
via the internet; sales promotion for others; merchandising (sales promotion); rental of advertising space and advertising
material;
3373733 27/09/2016
HINDUSTAN MEDIA VENTURES LIMITED
HT House, 18-20, Kasturba Gandhi Marg, New Delhi - 110 001
Service Providers
An Indian Company incorporated under the Companies Act, 1913

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/07/2016

To be associated with:
3373730

DELHI
Advertising; business management; business administration; office functions; marketing research; personnel management consultancy, employment agencies; organization and conducting of trade fairs, exhibitions and special shows for commercial or advertising purposes; presentation of business companies and their products and services, also via the internet; sales promotion for others; merchandising (sales promotion); rental of advertising space and advertising material;
3374419   27/09/2016
VIRAJ SYNTTEX PVT. LTD.
12/474(1), GWALTOLI, KANPUR, U.P
SERVICES
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since :01/08/2016
To be associated with:
2153120
DELHI
MANUFACTURING, TRADING, MARKETING, IMPORT & EXPORT OF NARROW WOVEN FABRICS, BRAIDED CORDS & EQUESTRIAN PRODUCTS
RELISH THE TASTE OF PATANJALI
PURE FRUIT JUICE,
THE WAY YOU ENJOY THE PULP OF FRUITS

3376077    30/09/2016
PATANJALI AYURVED LTD.
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. {INDIA }
Used Since :01/05/2016
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL, WHOLE SALE
AND MERCHANDISING SERVICES RELATED TO AYURVEDIC AND HEALTHCARE PRODUCTS AND SERVICES.
3376085  30/09/2016
PATANJALI AYURVED LTD.
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP.MC DONALD”S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. [INDIA ]
Used Since :01/05/2016
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL, WHOLE SALE AND MERCHANDISING SERVICES RELATED TO AYURVEDIC AND HEALTHCARE PRODUCTS AND SERVICES.
3378320  30/09/2016
M/S. BULOX PHARMACEUTICAL COMPANY
ARCHIT AGARWAL
KAPIL GOYAL
VISHNU SWARUP GOYAL

trading as ;M/s. BULOX PHARMACEUTICAL COMPANY
337 – BLOCK B, SHASTRIPURAM AGRA (UTTAR PRADESH).
MANUFACTURER, TRADER & RETAILER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :21/06/2016

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATING TO MEDICINAL AND PHARMACEUTICAL PREPARATION.
3378321  30/09/2016
M/S. NITESH CHAINS PRIVATE LIMITED
trading as ;M/s. NITESH CHAINS PRIVATE LIMITED
29/81, LAXMI PALACE, NAMAK KI MANDI, AGRA (Uttar Pradesh).
MANUFACTURER, TRADER & RETAILER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

Used Since : 20/08/2008

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE & RETAIL SERVICES RELATING TO JEWELLERY OF SILVER & GOLD AND OTHER PRECIOUS METALS, ORNAMENTS, PAYAL , CHAINS, AND ARTICLE MADE FROM THESE MATERIALS.
3378646  03/10/2016
MR. PARAS SAHNI
trading as ;FASHION ADDA
B-57, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087.
MANUFACTURE/ TRADE/ MERCHANT/ SERVICE PROVIDER
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :25/07/2016

DELHI
WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND DISTRIBUTION OF MEN & WOMEN CHILDREN'S READYMADE GARMENTS, UNDER GARMENTS, HOSIERY GOODS, SALE ONLY IN NORTH WEST, AS PER CLASS 35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FASHION.
MEDICLUB
3381252  05/10/2016
ROOPAL
trading as ;MEDICLUB.
# 156/A, H. B. COLONY, KAIKA, HARYANA, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/09/2016
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets And Shops Including Services Relating To Distribution, Trading, Marketing Of Medicinal And Pharmaceutical Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products.
3383032  07/10/2016
SUNIL SHARMA
trading as ;SECURE REMEDIES
S-26, SEC-12, NOIDA-201301, (U.P)
SERVICE PROVIDER
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS DISTRIBUTION, ONLINE MARKETING, WHOLSALE, RETAILING AGENCY, IMPORT EXPORT, OFFICE FUNCTION AND SALES PROMOTION , SHOPS AND SHOWROOMS, BUSINESS CONSULTANCY AND ADVISORY SERVICES; ADVISORY SERVICES FOR BUSINESS MANAGEMENT SERVICES RELATED TO AYURVEDIC MEDICINE, HOMEOPATHIC MEDICINE, HERBAL MEDICINES, BRUSHES, SANITARY NAPKINS, COSMETICS, PERFUMES, DEODRANTS, CREAMS AND ALLOPATHIC MEDICINES INCLUDED IN CLASS 35
NO EXCLUSIVE RIGHT OVER THE TERM “SECURE REMEDIES” ..
3384299  07/10/2016
KASAVU KENDRA
SAJIRA
KUNHI MOHAMMED
YASMIN
KACHERIPADI, MANJERI, MALAPPURAM, KERALA-676121, INDIA
Trader
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :01/04/2013
To be associated with:
2542238, 3384297

CHENNAI
WHOLE SALE AND RETAIL TRADING OF GENTS, LADIES AND KIDS DRESS MATERIALS AND ALL KINDS OF READYMADE GARMENTS, FANCY, HEADGEAR, FOOTWEARS, BOOTS, SHOES, SLIPPERS, PARTS THEREOF AND FITTINGS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS KASAVU KENDRA WEDDING CENTRE SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
CHAWLA JEWELLERS

3386328  13/10/2016

CHAWLA JEWELLERS PVT. LTD.
trading as ;CHAWLA JEWELLERS PVT. LTD.
B-5/1 & 2, LAL QUARTER, KRISHNA NAGAR, DELHI, INDIA.

Services

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/1987

DELHI

Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom And Shops Including Services Relating To Distribution, Trading And Marketing Of
Gold Jewellery, Silver Jewellery, Artificial Jewellery, Diamond Jewellery, Jumka, Bracelets, Chains, Ear Tops, Ear Rings,
Bangles, Pendants and Precious Stone.
AMBASHAKTI UDYOG LIMITED.
trading as AMBASHAKTI UDYOG LIMITED.
M-84, 2ND FLOOR, G.K.-II, M-BLOCK MARKET, NEW DELHI-110048, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/12/2015

DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer, Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of Tmt, Ctd Bars, Rounds, Flat, Angel, Channel, Girder, Joist and M S Billets.
KIARA HEALTH CARE
3387644  16/10/2016
MR. KAPIL SETHI.
MR. PRAVEEN DANG.
trading as; KIARA HEALTH CARE.
3, PANDITWARI, NEAR POST OFFICE, DEHRADUN-248007, UTTARAKHAND, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/10/2016
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS.
3393963 21/10/2016
MONICA TEWARI
trading as ;MONICA TEWARI
104, ELLORA ENCLAVE DAYAL BAGH, AGRA (UTTAR PRADESH)
MANUFACTURER & TRADER AND RETAILER
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/01/1954
DELHI
ADVERTISING, BUSINESS MANAGEMENT WHOLESALE & RETAIL TRADING RELATING TO THE GOODS OF WASHING SOAPS, WASHING POWDER, DETERGENT POWDER AND DETERGENT CAKE FOR SALE IN THE UTTAR PRADESH ONLY.
3393967  21/10/2016
SUNIT KUMAR
trading as ;M/s. KORUS INDUSTRIES
B - 2, INDUSTRIAL AREA, MATHURA (UTTAR PRADESH).
SERVICE PROVIDER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/04/2011
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLE SALE & RETAIL SERVICES RELATING TO METAL HARDWARE, METAL PIPES, HARDWARE, DOOR FITTINGS OF METAL.
Fornex Lifesciences

3394004   22/10/2016
NARENDRA KUMAR UPADHYAY & RAHUL MISHRA & HEMCHANDRA PATEL
trading as ;FORNEX LIFESCIENCES
Amrapali Silicon City, G- 503, Sector - 76, Noida - 2010301 (UP).
SERVICE PROVIDERS.
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :21/10/2016
DELHI
Advertising services relating to pharmaceuticals, Billing services in the field of healthcare, Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, product marketing services.
MYLAN

3397586  26/10/2016

MYLAN INC.
1000 Mylan Boulevard Canonsburg, Pennsylvania 15317

Service Providers
A Pennsylvania Corporation

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :31/12/2007

DELHI

Commercial information and consulting services; distribution of advertising materials (leaflets, prospectus, product samples), all related with the pharmaceutical or medical field; market studies; provision of business statistical information regarding the pharmaceutical market and medical services; business statistical information services; collection, compilation, and evaluation of business statistics; consultancy related to business statistics; advertising; promotional or advertising operations; business consulting services; business information services; business intelligence services; consulting services in the field of drugstore management and medical recommendation.
G-SAHAAB

3399168  27/10/2016

SHRI SHEKHAR JAIN

trading as ;M/S VARDHMAAN FOOD PRODUCTS

KUNJPURA ROAD, SIRSAGANJ, DIST-FIROZABAD (U.P.)

Service provider

Address for service in India/Agents address:

S.K. AGARWAL & CO.

6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.

Used Since :24/08/2014

DELI

ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION, BUSINESS ADMINISTRATION, DISTRIBUTION, MARKETING, EXPORT, IMPORT, EXHIBITIONS, DISPLAYING., SHOWROOMS, WHOLESALE & RETAIL SERVICES OF NAMKIN, BISCUITS, TOAST, PASTRY, COOKIES, PAPAD, FANNY, CONFECTIONARY, TEA, KACHERI GOODS, POPCORN, CHIPS, SAUCE.
RAFAN
3399599  28/10/2016
AYUSH JAGNANI
802 Sector 10, Panchkula, Haryana
Service Provider
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAH RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :15/10/2016
DELHI
Advertising, Marketing, Trading, Retailing, Wholeselling, Import & Export services relating to Cookware ; Toilet utensils; Baking utensils; Kitchen utensils; Cosmetic utensils; cooking utensils; containers; Cleaning pads; Cleaning sponges; Steel wool ; Cleaning brushes ; Glassware, porcelain and earthenware; Heater, Heat Convector, Immersion Rod, Heat pillar, Cooler, Hair Dryer, Oven, Toaster, Bread Toaster, Ceiling Light, Coffee Machine, Water Purifier, Grills, Deep Fryer, Hot Plate, Fans, Geyser, Electric Kettle, Water Dispenser , Water Cooler & Light-emitting Diode
HEALTHKART

3400900  01/11/2016
BRIGHT LIFECARE PRIVATE LIMITED
312, AJ Chamber, Street No. 4, Nai Wala Karol Bagh, New Delhi-110005
Service providers
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO-4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since: 03/03/2011
DELHI
Advertising; business management; business administration and office functions.
Trade Marks Journal No: 1923, 14/10/2019 Class 35

3402020 03/11/2016
SH. SUBHASH CHANDER.
trading as; IMPRESSIONS JEWELLERY.
5099, NEAR HANUMAN MANDIR, RUI MANDI, SADAR BAZAR, DELHI-110006, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/10/2016
DELHI
Marketing, Advertising, Retail, Wholesale, Import Export, Online Retail and Wholesale of Cosmetics, Hair Salon and Hair Parlour Products, Hair accessories and Jewelleries which includes Imitation Jewelleries, Cuff links, Tie Pins, Ear rings, Bracelets (jewellery), Brooches (jewellery), Necklaces, Ornamental Pins, Alarm Clocks and Boxes of precious Metals.
Mark shall be used as a device as represented and filed with no right over the word IMPRESSIONS JEWELLERY.
AMSON NATURALS

3403359  05/11/2016

AMSON GLOBAL INC.

trading as ;AMSON GLOBAL INC.

187, SHIRRICK DRIVE, RICHMOND HILL, ONTARIO, CANADA-L4E0B9, INDIA.

Used Since :01/04/2014

Services

3403380  05/11/2016
SH. SURESH KUMAR.
MB-C, ANTRIKSH BHAWAN, K. G. MARG, CONNAUGHT PLACE, NEW DELHI-110001, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPEDIC ARTICLES; SUTURE MATERIALS.
HUMAN THERAPEUTICS

3403400   05/11/2016

GEETU SINGHAL.
trading as: HUMAN THERAPEUTICS.
515/1, SPATU ROAD, AMBALA CITY-134003, HARYANA, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/11/2016

DELHI

Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom And Shops Including Services Relating To Distribution, Trading And Marketing Of
Ayurvedic, Herbal, Unani, Veterinary Medicines, Medicinal and Pharmaceutical preparations and Healthcare Products.
CASA DECOR
3406082  08/11/2016
SPARKLING HUES GEMS PVT LTD.
206, SIDDARTHAN ECLAVE, NEW DELHI-110014
Service Providers
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/04/2009
DELHI
Marketing, Advertising, Business Administration, Retail, Wholesale, Import Export, Online Retail and Whole Sale of Knobs, Artificial Jewelleries, Curtain Holders, Combs, Sponges and iron products
3407988 10/11/2016
NIKHIL AGGARWAL
trading as ;ERNST PHARMACIA
PLOT NO.175, INDUSTRIAL ARA, PHASE-1, PANCHKULA, HARYANA
Marketing, Retail or wholesale of Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical, Nutraceuticals, veterinary
and sanitary preparations and medical supplies
Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, RKF LAW, SCO No. 830, 2nd floor, NAC Manimajra, Chandigarh Mobile No.+91 9216333435
rkflaw@gmail.com
Used Since :01/08/2014
DELHI
Marketing, Retail or wholesale of Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical,
Nutraceuticals, veterinary and sanitary preparations and medical supplies
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3408113  10/11/2016
TECHWIDER NETWORK PTE. LTD.
77 Robinson Road, # 16-00, Robinson 77, Singapore (068896)
Service Providers
a company organized and existing under the laws of Singapore
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Used Since :01/02/2016
DELHI
Online marketplace bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3090415.
3408114  10/11/2016  
TECHWIDER NETWORK PTE. LTD.
77 Robinson Road, # 16-00, Robinson 77, Singapore (068896)
Service Providers
a company organized and existing under the laws of Singapore

Address for service in India/Agents address:
VUTTS & ASSOCIATES
Used Since :01/02/2016

To be associated with:
3408113

DELHI
Online marketplace bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,3090415.
MR. RAVI SHANKER
trading as ;M/S. USHA FOAM & HANDLOOM
C-8/231, MEET NAGAR, DELHI-110094
SERVICES

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092

Used Since :11/11/2016

DELHI
RETAILLING AND WHOLESSELLING (ONLINE /OFFLINE OUTLET)OF HOME & FURNISHING, SOFT TOYS, JEWELLERYS,
SHOES & BEAUTY PRODUCTS INCLUDED IN CLASS 35

Mark shall be used as a device as represented and filed.
3408280  12/11/2016
MR. NITISH KHANNA
trading as ;MR. NITISH KHANNA
D-4/33, DLF PHASE-I, NEAR JR SUMMER FIELD SCHOOL, GURGAON-122002, H/R
SERVICES
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :28/12/2014
DELHI
RETAILLING AND WHOLESELLING (ONLINE/OFFLINE OUTLET) OF POWER BANK, BLUETOOTH, SPEAKERS, DATA AND CHARGING CABLES, USB CHARGING, AC ADAPTERS AND RELATED GADGETS INCLUDED IN CLASS 35
PAYTM KARO
3408453   11/11/2016
ONE97 COMMUNICATIONS LIMITED
First Floor, Devika Tower, Nehru Place, New Delhi 110019
Service Providers
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :09/04/2015
To be associated with:
2424472, 3328567
DELHI
Advertising, marketing and promotional services, business management, business administration, Providing Advertising space, Commercial information for consumers, Online advertising on computer network through websites, webpages, mobile applications and social media, Arranging subscriptions to telecommunication services, Providing information about products via telecommunication networks for advertising and sales purposes, Radio, television advertising and commercials, Writing of publicity texts, Production of advertising films.
3409370 15/11/2016

SH. KAMAL RAJ
SMT. SANTOSH GUPTA
SMT. GEETANJALI BANSAL
SMT. SHIKHA BANSAL

trading as: BANSAL SAW MILLS

DHALEKE-ZIRA ROAD, MOGA (PUNJAB)
MANUFACTURER

Address for service in India/Agents address:

PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/04/2016

DELHI

TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, SHOPS, SHOWROOM, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO PLYWOOD INCLUDING LAMINATED & DECORATIVE PLYWOOD, VENEERS, FLUSH DOORS, BLOCK BOARDS, PARTICLE BOARDS, PENAL DOORS, FILM FACED, MARINE PLY WOOD INCLUDED IN CLASS 35.
3409476  15/11/2016
G.S. MAJESTIC DEVELOPERS PRIVATE LIMITED
NEAR PULL JAWADDI, PAKHOWAL ROAD, LUDHIANA-141002 (PUNJAB).
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE".,54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :30/09/2010
DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES INCLUDED IN CLASS 35.
3409481 15/11/2016

S. HARJIT SINGH & S.UPINDER SINGH & SMT. SURINDER KAUR & SMT. BALJEET KAUR AND S.DILRAJ SONDH

SERVICE PROVIDER

Address for service in India/Agents address:

PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/04/2016

DELHI

TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, SHOPS, SHOWROOM, ONLINE SELLING, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO COMPLETE BICYCLES, TRICYCLES, RICKSHAWS, INCLUDING BICYCLE COMPONENTS CHAIN WHEEL & CRANK, THEIR PARTS, FITTING & ACCESSORIES ONLY INCLUDED IN CLASS 35.
HERE'S TO THE WORLD AHEAD

Priority claimed from 26/09/2016; Application No. : 87182860 ;India

3414007    21/11/2016

GRAEBEL COMPANIES, INC.
16346, AIRPORT CIRCLE, AURORA, COLORADO, UNITED STATES 80011

SERVICE PROVIDER

Address for service in India/Attorney address:

KHAITAN & CO
12TH FLOOR ASHOKA ESTATE 24 BARAKHAMBA ROAD NEW DELHI 110001

Proposed to be Used

DELHI

"MOVING AND RELOCATION SERVICES, NAMELY, PLANNING AND IMPLEMENTING MOVES OF OFFICES; EMPLOYEE RELOCATION AND PERSONNEL RELOCATION".
TYKON

3416109  22/11/2016

SH. VIVEK KUMAR.
1/20, SHALIMAR PARK, BHOLANATH NAGAR, DELHI-110032, INDIA.

Services

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2012

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM & SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING & MARKETING OF MOTOR & PUMPS, JUICER, MIXER, GRINDER, WASHING MACHINE, SEWING MACHINE, HAND OPERATED TOOLS, ELECTRIC IRON, CUTLERY, ELECTRONIC PRODUCTS, ELECTRICAL ACCESSORIES, COOLING, HEATING, COOKING, LIGHTING, SANITARY PURPOSES, PVC PIPE, CONDUIT PIPES, HOSE PIPE, FLEXIBLE PIPE, PVC TAPE, LAMINATED SHEET, BUILDING MATERIALS, TILES, PLYWOOD, HOUSEHOLD & KITCHEN UTENSILS.
3416117  22/11/2016
SH. RAVINDER JINDAL.
trading as :OM BIOTEC.
4814/24, MATHUR LANE, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2003
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets
And Shops Including Services Relating To Distribution, Trading, Marketing Of Medicinal And Pharmaceutical
Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products, Surgical, Medical, Dental And Veterinary
Apparatus And Instruments, Diagnostic Apparatus & Testing Kits; Laboratory & Scientific Instruments, Weighing,
Measuring, Signaling, Checking & Life Saving Apparatus, Instruments & Apparatus Use In Healthcare & Wellness Clinics.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3418091  24/11/2016
RISING REVOLUTION LUXURY PVT. LTD.
trading as :RISING REVOLUTION LUXURY PVT. LTD.
D-33, BASEMENT, LAJPAT NAGAR, PART-2, NEW DELHI-110024, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/11/2016
DELHI
Advertising, Business Administration & Management Activities, Online Marketing, Wholesale & Retail Outlets and Shops including Services relating to Distribution, Trading and Marketing of Opticals, Eyeglasses, Sunglasses, Frames, Lens, Spectacles, Goggles And Cases & Accessories Thereof; Mobile Phones & Accessories; Auto Accessories; Artificial, Gold, Silver & Diamond Jewellery; Stationery: Leather Products, Purses, Wallets, Belts & Accessories; Hosiery & Readymade Garments & Footwears.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3418987  25/11/2016
SHOPNET MARKETING PVT. LTD.
NEAR BUS STAND, KARNAL ROAD, KAITHAL (HRY.)
MARKETING
Used Since :01/11/2016
DELHI
IMPARTING ONLINE MARKETING SERVICES, MARKETING OF NATURAL AYURVEDA PRODUCTS AND DIETARY SUPPLEMENTS FOR WELLNESS OF HUMAN BEING.
G.S. MECHANICAL & SONS

3419401 25/11/2016

S. GURPREET SINGH

trading as G S MECHANICAL & SONS

14452, ST. NO. 15, NEAR ACHAR WALI GALI, BHAGWAN NAGAR, BACKSIDE SAVITRI COMPLEX, DHOLEWAL, LUDHIANA

Service Provider

Address for service in India/Agents address:

RAHUL RAJPUT.

B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since: 01/11/2016

DELHI

ADVERTISING, MARKETING, TRADING, RETAILING, WHOLESELLING SERVICES RELATING TO PIPE CUTTING MACHINE, PIPE DEABURING MACHINE, PIPE POLISHING MACHINE & SPARE PARTS THEREOF
3421117  28/11/2016
MR. PUNEET GARG.
MR. NATHU SINGH GARG.
trading as ; R. K. TRADERS.
AKASH GANGLA APARTMENT, FLAT NO.-244, POCKET-4, SECTOR-24, ROHINI, DELHI, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/09/2016

DELI
ADVERTISING & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS, SHOWROOMS AND SHOPS INCLUDING SERVICE RELATING TO DISTRIBUTION, TRADING AND MARKETING OF HOME APPLIANCES PRODUCTS, KITCHEN UTENSILS, HANGING OF TEXTILE, HAND TOOLS AND IMPLEMENTS (HAND-OPERATED), CUTLERY, SCISSORS, HAND OPERATED CHOPPER, FURNITURE, TROLLEY, SHOE RACK & STEEL/IRON WINE ITEMS, ROTI RUMAL, TABLE COVER, TOWELS AND HANDKERCHIEFS, TEXTILE AND TEXTILE PIECE GOODS.
FEVER
3423630  30/11/2016
CHANDNI HARWANI
trading as ;FEVER
Shop no.129-130, 1st Floor, Agarwal Tower, Sardarpura B Road, Jodhpur(Rajasthan)
Service Provider
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :01/01/2015
AHMEDABAD
RETAIL OUTLETS FOR READymADE GARMENTS, E-COMMERCE, BUSINESS MANAGEMENT, BUSINESS FUNCTIONS,
ADVERTISING, OFFICE MANAGEMENT, OFFICE FUNCTIONS.
POLYCHEM LABORATORIES

3424308 01/12/2016
M/S POLYCHEM LABORATORIES
RANKAN KUMAR
RINKY KUMARI
trading as ;M/S POLYCHEM LABORATORIES
PLOT NO. 588, LANE -2, SAINIK COLONY, BALAWALA, NAKRAUNDA ROAD, DEHRADUN-248001, UTTRAKHAND
SERVICE PROVIDER

Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gscc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922
Used Since :15/11/2016

DELHI

PROVIDING RETAIL AND WHOLESALe SERVICES IN RESPECT OF PURCHASE AND SALE OF ALL TYPE MEDICINES
ITEMS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO AYURVEDIC,
PHARMACEUTICAL MEDICINAL AND VETERINARY PREPARATIONS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS
i.e.,"LABORATORIES" and "MARK TO BE USED AS A WHOLE".
3425318  02/12/2016
PHONEPE PRIVATE LIMITED
A 25, Mohan Cooperative Industrial Area, New Delhi - 110044, India
Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :30/09/2015

DELHI
Business consulting services in the field of payment processing, namely selection, implementation, use and operation of
computer software for payment processing solutions; On-line trading services to facilitate the sale of goods by others via
a computer network; Publicity and sales promotion; market evaluation and planning services; Business management to
support the commercialization of goods and services in connection with e-commerce; bringing together for the benefit of
others of a variety of consumers goods, enabling customers to conveniently view and purchase those goods, by mail-
order and via the global computer network;
Claiming colour “purple” and “white” as depicted in the mark.
MANOJ KUMAR
trading as ;EXPERT CONSULTANCY
H NO 23-8 BLOCK BR, SHALIMAR BAGH, NEW DELHI 110088
SERVICE PROVIDER

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO., A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/03/2013

DELHI
: INFORMATION AND CONSULTANCY PROVIDER OVER THE MATTER OF FOOD INDUSTRIES AND PACKAGING AND LEVELING , CONSULTANCY FOR AVAILING THE LICENSING REGISTRATION FOR FOOD BUSINESS AND RESTAURANTS , IMPORT EXPORT LIAISON SERVICES AND CONSULTANCY OVER FOOD SAFETY AND STANDARD STATE AND CENTRAL MOREOVER CENTRAL AND STATE EXCISE MATTERS , CONSULTANCY FOR HACCP CERTIFICATION, HALAL CERTIFICATION , KOSHER CERTIFICATION, ISO CERTIFICATION AND BUSINESS AUDITING.

NO EXCLUSIVE RIGHT OVER THE TERM "EXPERT CONSULTANCY" ..
3426278  05/12/2016
MR. SHAILENDRA KUMAR
trading as ;M/S. S. K. INDUSTRIES
B-556 GOKAL PURI DELHI-110094
Service Providing
An Indian Proprietorship Firm
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/04/2016
DELHI
WHOLESALE AND RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATED TO TRADING, RETAILING, WHOLESALING, MARKETING, DISTRIBUTION, ADVERTISING, EXPORTING-IMPORTING AND RETAIL SERVICES IN RESPECT OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS, MEDICINES, COSMETICS GOODS, DENTAL & VETERINARY PURPOSES, AYURVEDIC MEDICINES, UNANI MEDICINES, HOMEOPATHIC MEDICINES & FOOD SUPPLEMENT PRODUCTS, SURGICAL AND MEDICAL EQUIPMENTS AND APPARATUS INCLUDED IN CLASS 35
CURTMED BIOTECH

3427356 06/12/2016
UNIQUE LIFE SCIENCES PVT. LTD.
trading as ;UNIQUE LIFE SCIENCES PVT. LTD.
UNIT NO.-113, 1ST FLOOR, GUPTA TOWER COMMERCIAL COMPLEX, AZADPUR, DELHI-110033, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :22/07/2005
DELHI
Advertising, Business management, Business administration and Office functions, including services relating to exporting, importing, trading and marketing of medicinal and pharmaceutical preparations, diagnostic apparatus and testing kits life saving apparatus, instruments and apparatus use in healthcare sector, on-line trading services to facilitate the sale of goods by others via a computer network and providing evaluative feedback and ratings of sellers' goods and services, the value and prices of sellers' goods, buyers' and sellers' performance, delivery, and overall trading experience in connection therewith; computerized on-line retail services; on-line retail and wholesale distributorship services featuring general merchandise and general consumer goods, colour dies, hair oil, talcum powder, sanitary napkin and diapers, cosmetics including in class 35.
SH. RAM JAGAT.
trading as ;NANCY INDUSTRIES.
G-4, SECTOR-2, BAWANA INDUSTRIAL AREA, NEW DELHI-110039, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2016

DELHI
3439420  22/12/2016
AJAY KUMAR GUPTA
18, JANPATH, SHYAM NAGAR, SODALA, JAIPUR-302019, RAJASTHAN.
SERVICE PROVIDER
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 01/07/2016

AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGS, WEBSITES OR TELEVISION SHOPPING PROGRAMS OF LEATHER AND IMITATION OF LEATHER, TRAVELLING BAGS, PURSES, LEATHER SHOULDER BELTS, CLOTHING AND FOOTWEAR.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. SERVICE IS RESTRICTED IN THE STATE OF RAJASTHAN ONLY.
3439423  22/12/2016
AJAY KUMAR GUPTA
18, JANPATH, SHYAM NAGAR, SODALA, JAIPUR- 302019, RAJASTHAN.
SERVICE PROVIDER
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/07/2016
To be associated with:
3439420
AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGS, WEBSITES OR TELEVISION SHOPPING PROGRAMS OF LEATHER AND IMITATION OF LEATHER, TRAVELLING BAGS, PURSES, LEATHER SHOULDER BELTS, CLOTHING AND FOOTWEAR.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.service is restricted in the state of Rajsthan only..
ABHISHEK GAUR
trading as ;ABHISHEK CREATION
PURANI SABJI MANDI, MAIN MARKET, KOTPUTLI, JAIPUR- 303108, RAJASTHAN.
SERVICE PROVIDER
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :16/08/2016
AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER, CATALOGS, WEBSITES OR TELEVISION SHOPPING PROGRAMMES OF SUITS AND SAREES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. service is restricted in the stateof Rajsthan only..
3454348   10/01/2017

MR. ASHOK KUMAR JAIN

trading as ; Digamber Tea Industries

392, Digamber House, Tularam Chowk, Jabalpur - 482 002 (Madhya Pradesh)

Service provider

Address for service in India/Attorney address:

LAW PROTECTOR

C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 17/04/2006

MUMBAI

Display, Distribution & Supply In The Respect Of Tea, Coffee & Spices, Retail Chain Stores, Wholesale & Retail Outlets
3466409  25/01/2017
PREMA HIRALAL PALIWAL
trading as ;KANGAN JEWELLERS
SHOP NO 7 & 8 NEELAM APARTMENT, CHARKOP MARKET, SECTOR NO 5, KANDIVALI (W), MUMBAI 400067
SERVICE PROVIDER
Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Used Since :05/04/1996
MUMBAI
ADVERTISING, IMPORT & EXPORT, RETAILING, WHOLESELLING, MARKETING, DISTRIBUTION, SALES PROMOTION, BUSINESS PROMOTIONS, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATED TO JEWELLERY
FARMA

3475474  06/02/2017
NAVNEET CHOPRA S/O. SH. GULAB CHAND CHOPRA
trading as ;L. N. MARKETING
1014, AGARWAL MARKET, MISHRA RAJAJI KA RASTA, CHANDPOLE BAZAR, JAIPUR- RAJASTHAN
Service provider as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :26/11/2016

AHMEDABAD
Advertising; Business Management; Business Administration; Office Functions, Online Retail Services Relating To Clothing, Import-Export, Business Management of Wholesale Outlets In Class 35.
ACKO GENERAL INSURANCE LIMITED

3491652  23/02/2017
ACKO GENERAL INSURANCE LIMITED
trading as ;ACKO GENERAL INSURANCE LIMITED
3rd, FLOOR, WING B, KRISLON HOUSE, OPP MARWAH CENTER, SAKI VIHAR ROAD, SAKI NAKA, ANDHERI EAST, MUMBAI, MAHARASHTRA 400072
SERVICE PROVIDER

Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Used Since :03/11/2016

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
3492012  25/02/2017
LALWANI INNOVATION PRIVATE LIMITED
603, AKSHAY CHS, MG ROAD CTS 1115, KANDIVALI, MUMBAI, MAHARASHTRA-400067.
SERVICE PROVIDER
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Used Since  :31/01/2017
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS BEING SERVICES INCLUDED IN CLASS 35.
GMR AEROCITY
3495267    28/02/2017
GMR ENTERPRISES PRIVATE LIMITED.
7th Floor, Naman Centre, Plot No. C-31, ‘G’ Block, Bandra – Kurla Complex, Bandra (East), Mumbai – 400 051 in the State of Maharashtra within the union of India
Service Provider
Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Used Since :01/01/2007
MUMBAI
services relating to business promotion and advertising, business management, business administration, office functions; services bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods; retail services; public relation services. Public relations, advertising and marketing services for the tourism and convention industry, namely, organizing and hosting site inspections and familiarization tours for wholesalers, tour operators, travel agents, meeting and incentive travel planners and travel media; dissemination of advertising matter, business appraisal; business management consultancy; commercial information and advice for consumers; comparison information and advice for consumers; comparison services economic forecasting marketing; organization of exhibitions and trade fairs for commercial or advertising
PARCHEE
3503619 04/03/2017
MRS. POOJA GANESH TAPKIR
Dattanagar, Baner, Pan Card Club Road, Pune-411045.

Service Provider

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 19/10/2016

MUMBAI

Advertising, business management, business administration, office functions.
Proposed to be Used
To be associated with:
3508323
MUMBAI
MARKETING, DISTRIBUTION, ADVERTISEMENT AND RETAILING SERVICES RELATED TO READYMADE CLOTHING, CASUAL WEARS, UNDERWEARS, SPORTSWEAR & CHILDREN'S WEAR THROUGH RETAIL OUTLET, SHOPS AND SHOWROOMS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
EYETALK

3520393   03/04/2017
ASHISH JYOTINDRA SHAH
Arihant Enterprise, D-74, Sobu Center, South Bopal, S. P. Ring Road, Ahmedabad-380058
A Proprietary Firm

Address for service in India/Attorney address:
J.T.JHALA & CO.,ADVOCATE
A-10, SUKH SHANTI APTS., ANAND NAGAR CROSS ROAD, 100 FEET ROAD, SATELLITE, AHMEDABAD - 380 015 - GUJARAT

Proposed to be Used

AHMEDABAD
OPTICAL STORES, RETAILER SHIP SERVICES OF OPTICAL GOODS, APPARATUS, INSTRUMENTS ACCESSORIES AND PARTS, GOGGLES, SPECTACLES, OPTICAL LENSES
CENTRE FOR DEVELOPMENT OF STONES (CDOS)
SP-8, SITAPURA INDUSTRIAL AREA PHASE IV, JAIPUR-302022, RAJASTHAN
Government Body

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/2015

AHMEDABAD

ARCHITECTS CONFERENCE AND SYMPOSIUM, TRADE SHOW AND EXHIBITION SERVICES, CONFERENCES &
SEMINARS, SYMPOSIA, AND WORKSHOPS, FRANCHISEE, TRADE FAIR AND EVENT MANAGEMENT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no
right over the word JAIPUR.
3572337  16/06/2017
RAWAT MISTHAN BHANDAR
STATION ROAD, JAIPUR-RAJASTHAN
Partnership firm

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 02/02/1972

AHMEDABAD
RETAIL, WHOLESALE AND FRANCHIES BUSINESS OF ALL TYPE OF KACHORI MAVA & PYAJ, SWEETS NAMKEEN, COLD DRINKS AND OTHER FOOD ITEMS.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
PATWAJI
3596770  21/07/2017
NAVEEN KUMAR JANGAM S/O. SH. LAXMI NARAYAN JANGAM
PROPRIETOR OF M/s. PATWA CRAFT AT- S-9, AVADHPURI 1st, MAHESH NAGAR, JAIPUR- RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2013
AHMEDABAD
Advertising; Business management; Business administration; Office functions in class 35.
3630904  08/09/2017
JAI SHREE BALAJI STONEX.
PLOT NO. SP1, PARYAVARN ROAD, INDUSTRIAL AREA, MADANGANJ, KISHANGANJ, AJMER, RAJASTHAN-305801,
INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :06/05/2011

AHMEDABAD
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, ON-LINE MARKETING,
WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION,
TRADING AND MARKETING OF BUILDING MATERIALS, NOT OF METAL; CONCRETE; GRANITE; BUILDING STONE;
SANDSTONE FOR BUILDING; CEMENT; FLOOR TILES, NOT OF METAL; TILES, NOT OF METAL; FOR BUILDING; WALL
TILES, NOT OF METAL; MARBLE; ARTIFICIAL STONE
3637325   18/09/2017
BRIJESHKUMAR MAFATLAL SHAH
trading as; B.M. SYNTHETICS
465/11, SEVDA NU DEHLU, OPP B.O.B SAKAR BAZAR, AHMEDABAD -380002, GUJARAT, INDIA
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
II FLOOR, SANGMITRA, OPP.KESHAVBAUGH, ASOPALAV LANE, SATELLITE, AHMEDABAD 380015, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
TRADING OF KURTIS AND COTTON SUITS.
DEFAB
3646950    29/09/2017
RAJITH KUMAR ARUNALAYAM
trading as ;DEFAB
"ARUNALAYAM" KAIPANCHERY, SULTHAN BATHERY P.O. WAYANAD - 673593 , KERALA , INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Agents address:
V.P. BIMALDAS,ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT
Proposed to be Used
CHENNAI
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, BUSINESS MANAGEMENT OF HOTELS, ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES.
Trade Marks Journal No: 1923, 14/10/2019 Class 35

Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to spices
3652282  07/10/2017
LICHI CERAMIC AN INDIAN PARTNERSHIP FIRM
SURVEY NO – 292, KHOKHRA HANUMAN TEMPLE ROAD NR. FLAVOUR GRANITO , AT: BELA (RANGPAR), MORBI-363642, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SHOWROOM, EXPORT,IMPORT,TRADING AND RETAIL OUTLET, ENGAGE TO S.S. KITCHEN SINK, KITCHEN WARE ITEMS, HARDWARE AND FURNITURE FITTINGS, SANITARYWARE , BATH ACCESSORIES, SANITARY PRODUCTS, CERAMIC PRODUCTS, CERAMIC TILES,CERAMIC RAW MATERIALS AND BUILDING MATERIAL INCLUDED IN CLASS - 35
AKIB MAMUBHAI TELWALA AN INDIAN NATIONAL SOLE PROPRIETOR OF AARON
MOTI TALAV, VIP IND. PARK, PLOT NO-24, BHAVNAGAR PIN - 364001. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO WHOLESALE AND RETAIL SHOWROOM OF HAIR OIL, PERFUME, SPRAY, ROLL-ON,
AGARBATTI, AIR FRESHNER, SOAP, SHAMPOO, COSMETICS, WASHING POWER, DETERGENT CAKE, BODY LOTION,
SHAMPOO, HERBAL BLEACH, SUN CREAM, SUN CREAM LOTION, HAND WASH, TOOTH PASTE, COSMETIC ITEM,
PERFUMERY, HAIR LOTION, AYURVEDIC MEDICINAL, PHARMACEUTICAL AND SUBSTANCES INCLUDED IN CLASS - 35.
Services restricted in the state of Gujarat only.
3667637   01/11/2017
SAMEER KUNCOLIEKAR
Central Horta, Near Ganpati Temple, H. No. 212, Suhasini Niwas, Ward # 5, Aquem Baixo, Navelim, Salcete, South Goa – 403 707
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
RETAIL OUTLET, EXPORT & IMPORT, MARKETING & DISTRIBUTION OF FOOD PRODUCT, ADVERTISING AND PROMOTIONAL SERVICES; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MOBILE FOOD CHART SERVICES AND FOOD CHAIN STORES
3670541  06/11/2017
MAYANK DIGITAL SIGNAGE
103, SURBHI COMPLEX, MAKKAM CHOWK, GONDAL ROAD, NEAR OVER BRIDGE, RAJKOT-360 002, GUJARAT(INDIA)
INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
V.S,CONSULTANCY, H/203, RADHEY RESIDENCY, NEAR LALGEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382 445, GUJARAT.
Used Since :20/10/2011
AHMEDABAD
Advertising / publicity,Advertising agency services / Publicity agency services,Rental of advertising space,Advertising by mail order and production of advertising films including in class - 35
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Service is restricted in the state of Gujrat only.
NETRA GHAR

3671315  07/11/2017
MR. ALTAF SHAikh TRADING AS: NETRA GHAR
OPP. BJp OFFICE, JOGESHWARI LANE TAMPLe, BUDHWAR PETH, PUNE – 411002, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, ADVERTISING AND MARKETING OF SPECTACLES, SPECTACLE FRAMES, SPECTACLE CASES, CONTACT LENSES, GOGGLES, SUNGLASSES & POWER GLASSES, OPTICAL ACCESSORIES
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
3671515 07/11/2017

NILESH DESAI
1ST, FLOOR ASHTA LAXMI COMPLEX, BARDOLPURA
SOLE PROPRIETOR OF YASH ENTERPRISES

Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Proposed to be Used
AHMEDABAD
FOR ADVERTISING, BUSINESS MANAGEMENT, BUSINESS, ADMINISTRATION, OFFICE FUNCTION, RETAIL OUTLETS, DISPLAY CENTRES OF BALL BEARINGS ONLY INCLUDED IN CLASS 35
3675718  11/11/2017
Q-7 CERAMIC LLP AN INDIAN LIABILITY PARTNERSHIP FIRM
SURVEY NO: 33 PAIKI 3 & 4, MORBI- HALVAD MAIN ROAD, AT : NICHI MANDAL, MORBI - 363642, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUTSIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SHOWROOM, EXPORT, IMPORT, TRADING AND RETAIL, OUTLET ENAGE TO SANITARYWARE, BATH ACCESSORIES, CERAMIC PRODUCTS, CERAMIC TILES, CERAMIC RAW MATERIALS AND BUILDING MATERIALS INCLUDED IN CLASS- 35
3676849   13/11/2017
NIKHIL GUPTA TRADING AS : OLIVER PHARMACY
62, DHULESHWAR GARDEN, C-SCHEME, JAIPUR 302001, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD

RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDERS, CATALOGS, WEBSITES OR BY ANY MEANS OF
ELECTRONIC MEDIA OF PHARMACEUTICAL AND MEDICINAL PREPARATIONS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SERVICE IS
RESTRICTED IN THE STATE OF RAJASTHAN ONLY.
3677688  14/11/2017
CHARMING HERBAL
PLOT NO. 11/06, MARUTI INDUSTRIAL ESTATE, ANIL STARCH MILL ROAD, BAPUNAGAR, AHMEDABAD, GUJARAT, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/11/2017
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION OF HERBAL DHOOMPAN, SMOKERS’ ARTICLES; MATCHES
NARENDRA KUMAR JAIN TRADING AS : SANJAY JEWELLERS
165 –B, SUBHASH MARG, JADIO-KI-OLE, CLOCK TOWER, UDAIPUR-313001, RAJASTHAN

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD

RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDERS, CATALOGS, WEBSITES OR TELEVISION SHOPPING PROGRAMMES OF GOLD JEWELLERY, SILVER JEWELLERY, DIAMOND JEWELLERY, PRECIOUS AND SEMI PRECIOUS STONE JEWELLERY
3681541  18/11/2017
BENNETT, COLEMAN AND COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D. N. ROAD, FORT, MUMBAI - 400001

Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used

To be associated with:
2910180, 3681534

MUMBAI

Advertising, business management, office functions; online advertisements; dissemination of advertisements;
Advertisement via mobile phone networks; Preparation of advertisements for others; production of radio and television
advertisements; Online wholesale store services featuring horological instruments; Wholesale services for clothing;
Retail services for clothing; Retail services provided by apparel stores.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2910180,3681534..
RUTURAJ ASHVINBHAI KACHHADIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF PARIDHAN ENTERPRISE
79 – BHAGU NAGAR, NR. MATAWADI, L.H. ROAD, VARACHHA, SURAT, GUJARAT-INDIA

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO TRADING, WHOLESALE MARKETING & SHOWROOM OF READYMADE GARMENTS, SAREES & TEXTILE GOODS INCLUDED IN CLASS - 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
AMITEK

3685264 23/11/2017

AMIT BHARGAVA
148, GAUTAM MARG, KASTUBA NAGAR, NIRMAN NAGAR, JAIPUR - 302019, RAJASTHAN

INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since :01/04/2008

AHMEDABAD

RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDERS, CATALOGS, WEBSITES OR TELEVISION SHOPPING PROGRAMMES OF THERMOPLASTIC ROAD MARKING PAINTS, THERMOPLASTIC PAINT MATERIALS FOR USE IN MARKING ROAD SURFACES, PAINTS, VARNISHES, LACQUERS; PRESERVATIVES AGAINST RUST AND AGAINST DETERIORATION OF WOOD; COLORANTS; MORDANTS; RAW NATURAL RESINS; METALS IN FOIL AND POWDER FORM FOR PAINTERS AND DECORATORS, PRINTERS AND ARTISTS AND ELECTRONIC LOCKS, ELECTRONIC DOOR LOCKS, ELECTRONIC LOCKING MECHANISMS FOR SAFES, ACCESS CONTROL AND ATTENDANCE HARDWARES AND RELATED SOFTWARES, WIRED AND WIRELESS SECURITY AND FIRE ALARM PANELS AND SYSTEMS INCLUDING PANELS, CENTRAL MONITORING STATIONS AND SENSORS LIKE SMOKE DETECTORS, LPG DETECTORS, HEAT DETECTORS, MOTION SENSORS ETC. CCTV CAMERA, SWITCHERS AND DIGITAL VIDEO RECORDERS. AUDIO AND VIDEO DOOR PHONES WITH LOCKS, GPS SYSTEMS, LIGHTING CONTROL APPARATUS, ELECTROMAGNETIC SWITCHES, AUTOMATIC SWITCHBOARDS, AUTOMATIC TIME SWITCHES AND HIGH-FREQUENCY SWITCHES, ELECTRONIC MOTION SENSITIVE SWITCHES, WIRELESS CONTROLERS TO REMOTELY MONITOR AND CONTROL THE FUNCTION AND STATUS OF OTHER ELECTRICAL, ELECTRONIC, AND MECHANICAL DEVICES OR SYSTEMS, ELECTRONIC MOTION SENSITIVE SWITCHES MOTION SENSORS FOR SECURITY SYSTEM.
3691888  01/12/2017
RAMESHBHAI BHIKHABHAI BHUVA
A/44, HARE KRISHNA ROW HOUSE, PEDAR ROAD, MOTA VARACHHA-394101, SURAT, GUJARAT, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE
Used Since :01/08/2015

AHMEDABAD
RETAIL SHOWROOM SERVICES FOR TEXTILE GOODS, UNDER GARMENTS, OVER GARMENTS, STITCHED/UNSTITCHED CLOTHS, FASHION ACCESSORIES PHYSICAL AND OR ONLINE, EXPORT-IMPORT AGENCY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
3696072  06/12/2017
HITESHKUMAR KUMANDAS UTHSIYA PROPRIETOR OF M/S., VEDANTA INDUSTRIES
43/3, REVABHAI ESTATE, NR. BHIMNATH HOTEL, SURELIYA ROAD, AMRAIWADI, AHMEDABAD, GUJARAT, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/10/2017
AHMEDABAD
SERVICES RELATED TO SHOWROOM OF WHOLESALE, IMPORT, EXPORT, MARKETING, DISTRIBUTOR, ADVERTISING,
MARKETING OF VALVE(PARTS OF HEATING INSTALLATION), WATER SANITARY PURPOSES, INSTALLATION FOR
WATER SUPPLY & SANITARY PURPOSES, SANITARY GOODS & CHROMIUM PLATED BATHROOM FITTINGS, CPVC
PIPES & ITS FITTINGS, UPVC PIPES & ITS FITTINGS, HDPE PIPES & ITS FITTINGS, PVC PIPES & ITS FITTINGS, UPVC
BRASS FITTINGS, CPVC PLUMBING FITTINGS, EMITTING PIPES, LDPE PIPES, LLDPE PIPES, PPR PIPES, PLUMBING
PIPES, HOSE PIPES, COLUMN PIPES AND IRRIGATION SYSTEMS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in
the state of Gujarat only.
3706737  19/12/2017
ABHISHEK SINGH TOMAR
FLAT-NO. 207, DWARIKA PALACE. OPP. UCO BANK- NIPANIYA -INDORE- 452010 M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
IMPORT AND EXPORT SERVICES
RAJAT VAID PROPRIETOR OF SHASVAT COMMUNICATIONS
304, Shree Ram Centre, Malhar Point, O. P. Road
SINGLE FIRM

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Apartment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Used Since :01/10/2005

AHMEDABAD

Market research and business analysis, business management, and business organization, Business marketing consulting services, Branding services, namely, consulting, development, management and marketing of brands for businesses, Design of advertising materials for others, Advertisement and publicity services by television, radio, mail, Preparing and placing of advertisements, advertising and marketing

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
ATLAS
3708080   21/12/2017
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since :12/11/2014
CHENNAI
Providing services of Computerized File Management and Compilation of Information into Computer Databases in relation
to administration of large managed services programs and projects by providing information on interworking of
application infrastructure including performance metrics, optimization and analytics.
3709313  22/12/2017
SIDDHESWARI INFRASTRUCTURE,
BLOCK NO.134, SARKHEJ – SANAND ROAD, NEAR NOBLE PALACE HOTEL, SHANTIPURA, AHMEDABAD – 382210,
GUJARAT.
Partnership firm
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :18/09/2008
AHMEDABAD
RETAIL AND WHOLESALE OF AUTOMOBILES AND AUTOMOBILES ACCESSORY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3712714 27/12/2017
HITESHBHAI HANSRAJ BHAI SOJITRA PROPRIETOR OF BALAJI ELECTRICALS
PLOT NO.32-33, HARI OM IND. AREA, NR. HARSODA FOUNDRY, GONDAL ROAD, KOTHARIYA, RAJKOT, GUJARAT.
INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since :10/11/2007

AHMEDABAD

WHOLSALE AND RETAIL SHOWROOM OF DOMESTIC FLOUR MILL, GREVY MACHINE, PULVERIZER MACHINE, CHILLY CUTTER MACHINE, VEGITEBAL CUTTING MACHINE, AND EMERY STONE USED IN FLOUR MILL, FOOD PROCESSING MACHINEARY, SEVAI MACHINE
3716642 01/01/2018
EUROPA STEEL INDUSTRIES
SHAKTI PLOTING, 8 A, NATIONAL HIGHWAY, BEHIND VISHAL FURNITURE, MORBI-363642, DIST: RAJKOT, GUJARAT
partnership firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
RETAILING OF BATH PLUMBING FIXTURES, SANITARY APPARATUS AND INSTALLATIONS, HAND WASH BASINS AND
BOWLS - SANITARY INSTALLATIONS, TOILET BOWLS, TOILET SEATS, PORTABLE TOILETS, BATH FITTINGS, FAUCETS
FOR PIPES, TAPS FOR WATER, MIXER TAPS FOR WATER PIPES, WATER FLUSHING INSTALLATIONS, SHOWERS BATH
TUBS, SINKS, SOAP DISHES, RAILS AND RINGS FOR TOWEL, NAPKIN RINGS, SOAP DISPENSERS, TOILET PAPER
HOLDERS.
NA.
3716650  01/01/2018
POOJA OVERSEAS
8, CENTER POINT, INDIRA GANDHI MARG, NR. GURUDWARA, JAMNAGAR-361008, GUJARAT,INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/12/2017
AHMEDABAD
IMPORT EXPORT OF AGRICULTURAL COMMODITIES INCLUDED IN CLASS 35
MEDKART - SAVING MONEY, SAVING LIFE
3716922   02/01/2018
SH. ANKUR AGARWAL
3, ISHWAR COMPLEX, 1ST FLOOR, OPP. S.P. STADIUM, NAVRANGPURA, AHMEDABAD - 380009
PROPRIETOR
Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061
Used Since :30/12/2013
AHMEDABAD
RETAIL PHARMACY SHOP
NO CONDITIONS OR LIMITATIONS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2954347.
RESPICURE

3719963  05/01/2018
CORONA REMEDIES PRIVATE LIMITED
CORONA HOUSE, BLOCK C-MONDEAL BUSINESS PARK, NEAR GURUDWARA S.G. HIGHWAY, THALTEJ, AHMEDABAD-380059, GUJARAT STATE, INDIA
A company incorporated

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :18/07/2002

AHMEDABAD
Marketing; Advertising; Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Computerized online retail store services; Retail services for dietetic preparations; Wholesale services for dietetic preparations; Providing marketing and business information; Internet marketing services; Consultancy services in the field of internet marketing; Business management consultancy via the internet, Commercial information services provided via the internet; advertising services provided over the internet included in Class 35.
3729877  17/01/2018
SENTHIL MURUGAN JEWELLERS PRIVATE LIMITED
106, 107, 108 South Avani Moola Street, Madurai 625 001, Tamil Nadu
Partnership firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
To be associated with:
2471906, 3190324

CHENNAI
Services relating to wholesale, retail and online sales of gold and all type of jewellery
THIS IS SUBJECT TO CONFINING SERVICES ONLY IN THE STATE OF TAMIL NADU..
3733535  22/01/2018
ROVEEN CORPORATE SERVICES PRIVATE LIMITED
NO. 1, H. N. LAYOUT, 11TH CROSS, SWIMMING
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHAPURA, TUMKUR - 572103, KARNATAKA
Used Since :29/01/2016

CHENNAI
PROFESSIONAL CONSULTANCY SERVICES RELATING TO BUSINESS MANAGEMENT AND ORGANIZATION
CONSULTANCY; BUSINESS MANAGEMENT ASSISTANCE AND CONSULTANCY PARTICULARLY COMPILATION OF AND
ANALYSIS OF BUSINESS INFORMATION, ACCOUNTING, BOOK KEEPING, PAYROLL PREPARATION AND PERSONNEL
MANAGEMENT.

*The mark should be used as a whole and Subject to restrict the area to South India only.*
LEAF Framework

3735929   24/01/2018
TRICON INFOTECH PRIVATE LIMITED
No. 143, 144, Hosur Main Road, Industrial Layout Koramangala, Bengaluru, Karnataka - 560095
An Indian Company incorporated under the provisions of the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001

Proposed to be Used
CHENNAI
Business research services; Business research; Business research consulting; Business research consultancy; Business research consultation; Business information and research services; Business consultancy; Business consultancy services
RTS
3743579  02/02/2018
RUPESH RAJESHBHAI PATEL.
101/A, SATYA APARTMENT, OPP. BHUMINAGAR SOCIETY, SAIBABA TEMPLE, SATADHAR, GHATLODIA, AHMEDABAD
- 380061
PROPRIETORSHIP
Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061
Used Since :02/07/2016
AHMEDABAD
ONLINE TRADING SERVICES, NAMELY, OPERATING ONLINE MARKETPLACES FOR SELLERS AND BUYERS OF GOODS
AND SERVICES INCLUDED IN CLASS – 35
NO CONDITIONS OR LIMITATIONS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..Regd.No.3300185.
ESSENTIA
3743957 03/02/2018
SHASHI RAMPRAKASH KAPUR
502, Sanskruti Apartment, Opp Rachna College, Next to Volkswagen showroom, 961, Shankar Ghanekar Marg, Prabhadevi, Mumbai 400025, Maharashtra, India
Individual
Address for service in India/Attorney address:
JAIN JOSHI & ASSOCIATES
17/3, Parvati Niwas, 1st floor, Juhu Village, Sector-11, Vashi Navi Mumbai- 400 703.
Proposed to be Used
MUMBAI
Acting as Distributor, Retailer, Stockist, Dealer, Franchisee, Traders, for goods in perfumery, perfumery, oils, and performing advertising, business management, business administration, office functions related thereto
3745408  05/02/2018

SHYAMSUNDAR L KAPRI PROPRIETOR OF SHYAM INDUSTRIES
SURVEY NO. 39/B, B/H. HOTEL KRISHNA PARK, GONDAL ROAD, N.H. 8-B, VAVDI, RAJKOT, GUJARAT. INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since : 01/04/2004

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FLNCTIONS, SALES, MARKETING & DISTRIBUTION; IMPORTING EXPORTING; MARKET RESEARCH; PRODUCT DEMOOGRATION;SAMPLE DISTRIBUTION; SALES MARKETING & DISTRIBUTION SERVICES OF SUBMERSIBLE PUMP, ELECTRIC MOTORS & PARTS
3747604 07/02/2018  
S.RETHINAVELU, MANAGING TRUSTEE, TAMILNADU CHAMBER FOUNDATION  
178 B, Kamarajar Salai, Madurai 625009, Tamil Nadu  
TRUST  
Address for service in India/Attorney address:  
SENTHILKUMAR BALAKRISHNAN  
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.  
Used Since :09/01/2018  
CHENNAI  
Advertising, marketing and promotional services., Business assistance, management and administrative services, office functions, Business analysis research and information services., Commercial trading and consumer information services namely retail and wholesale, distributorship services, online services., Competition arrangements, exhibitions arranging for business purposes., Import and export services.  
No exclusive right over the word TAMILNADU separately except as substantially shown in the representation of the mark.
3748588 09/02/2018

STAR PLUS
51, HILL ROAD, OPP. UNION BANK OF INDIA, BANDRA (WEST), MUMBAI-400 050
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/1995

MUMBAI
RETAILING, ONLINE SHOPPING OF CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENT, COSMETIC, TOYS, JEWELLERY, ELECTRIC PRODUCTS, ACCESSORIES, FOOD AND BEVERAGES, BAGS, WATCH, MEDICAL & PHARMACEUTICAL PREPARATION, FABRIC & TEXTILE, STATIONERY, HOME APPLIANCES
Priority claimed from 07/11/2017; Application No. : 27332438 ;China
3754584 15/02/2018
BEIJING SOGOU TECHNOLOGY DEVELOPMENT CO., LTD
Level 9, Sohu.com Internet Plz, No. 1 Unit Zhongguancun East Road, Haidian District, Beijing, China
A Company Incorporated under the laws of China.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
AHMEDABAD
On-line advertising on a computer network; Providing business information via a web site; Marketing; Search engine optimization for sales promotion; Updating and maintenance of data in computer databases Sponsorship search; Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Provision of an on-line marketplace for buyers and sellers of goods and services; Personnel recruitment; Accounting;
3791749   29/03/2018
KIRAN MADAPPA CHERANDA
NO. 20539, EASTWOOD AVE TORRANCE, CALIFORNIA 90503, USA
A US CITIZEN
Address for service in India/Attorney address:
UNIVERSAL LEGAL
5TH FLOOR, PHOENIX PINNACLE, 46, ULSOOR ROAD, BANGALORE - 560042
Used Since :06/09/2017
CHENNAI
ON-LINE SERVICE WHEREBY AN USER MAY BOOK/RESERVE AT PARTICIPATING LOCAL HOTEL, RESTAURANTS, FINE DINING, EATERIES, TAKE AWAY COUNTERS, DELIS, FOR FOOD, DRINK; PROVIDING PUBLIC AND MARKET OPINION POLLING; INCENTIVE SCHEMES, OFFERS, NAMELY, ARRANGING AND CONDUCTING INCENTIVE REWARD PROGRAMS TO PROMOTE THE SALE OF FOOD AND DRINKS; CUSTOMER LOYALTY SERVICES FOR COMMERCIAL, PROMOTIONAL AND/OR ADVERTISING PURPOSES; ADMINISTRATION OF A CONSUMER LOYALTY PROGRAM TO PROMOTE THE HOSPITALITY SERVICES OF OTHERS; PROMOTING THE HOSPITALITY SERVICES OF OTHERS THROUGH CUSTOMER LOYALTY, REWARD, AFFINITY AND INCENTIVE PROGRAMS FOR COMMERCIAL PROMOTION AND FOR ADVERTISING/MARKETING PURPOSES; ADVERTISING SERVICES FOR HOSPITALITY SERVICES VIA ELECTRONIC COMMUNICATION NETWORKS; CONDUCTING OF ASSESSMENTS AND RATINGS AND COMPILING OF RATINGS IN THE FIELD OF HOSPITALITY SERVICES, COMPILATION OF STATISTICS THEREOF AND PROVIDING INFORMATION AND ADVICE FOR CONSUMERS
The mark should be used as a whole.
3792610  30/03/2018
SAISUKRITHKAR SUPPLEMENTS PRIVATE LIMITED
No.716, Old No.1860/1110, 7th Crs, Weavers Colony, Gottigere Post, Bannerrugatta Road, Bangalore - 560083
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Computerized online retail store services.
**Trade Marks Journal No: 1923 ,   14/10/2019           Class 35**

3802548    11/04/2018
JC VENTURES PVT. LTD.
House No. 418, Sun City, Mahalaxmi Nagar, Phase 2, Indore – 452 010 M.P. (India).

Body Incorporation

Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used

MUMBAI
Advertising and marketing services, namely, promoting the goods and services of others; order fulfillment services, namely, services relating to order intake and processing; providing product information for the purpose of assisting with the selection of general consumer merchandise to meet the consumer’s needs; provision of search engine optimization services; comparison shopping services namely, promoting the goods and services of others; computerized database and file management; creating indexes of information, sites and other resources available on global computer networks and other electronic and communications networks for others; providing consumer product information for the purpose of selecting general consumer merchandise to meet the consumer’s specifications and needs; commercial information and advice for consumers, namely, providing opportunities for internet users to post ratings, reviews and recommendations for a broad range of consumer products; retail services and online retail services in connection with books, consumer electronics, food, wine and beverages, kitchen products, cleaning products, cookware, housewares, clothing, personal care products, pet products, sporting goods, camping gear, toys, jewellery and flowers.
Trade Marks Journal No: 1923, 14/10/2019 Class 35

3816827 26/04/2018
SAM'S MELTING FOODS INDIA PRIVATE LIMITED
51, SANKAR NAGAR 2ND STREET, SANKARANKOVIL, TIRUNELVELI - 627756, TAMIL NADU
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising, Provision of an on-line marketplace for buyers and sellers of goods and services, Online ordering services, Online marketing services, Wholesale ordering services, Wholesale services for foodstuffs, Retail services relating to foodstuffs, Import-export agency services.
3824653 05/05/2018
KRTYA SOLUTIONS PVT LTD
F 101, BLOCK 2, HILL VIEW ENCLAVE, LANCO HILLS ROAD, MANIKONDA JAGIR, HYDERABAD-500075
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
MR. PRAVIN KESHAV BHALERAO TRADING AS: RUDRAKSHA AYURVED
S. NO. 225/4, SHIVAM COMPLEX, SHOP NO. 3, BELOW SADHANA BANK, OPP. NILKAMAL MANGAL KARYLAY, SOLPAUR ROAD, HADAPSAR, PUNE- 411028, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :26/08/2017

MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF PHARMACEUTICAL, MEDICINAL, AYURVEDIC MEDICINES & COSMETICS PRODUCTS
Chandan Enterprise

3834240   16/05/2018

CHANDAN ENTERPRISE
E-52, AMPC Masala Market, Sector 19, Vashi 400705, Maharashtra, India
Single Firm

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703
Used Since :06/05/2010

MUMBAI
Trading in Food Grain, Pulses, Dry-fruit, Oils (offline as well online) through Retail, wholesale, distributor and stockiest
New Chandan

3834242  16/05/2018
CHANDAN ENTERPRISE
E-52, AMPC Masala Market, Sector 19, Vashi 400705, Maharashtra, India
Single Firm

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Trading in Food Grain, Pulses, Dry-fruit, Oils (offline as well online) through Retail, wholesale, distributor and stockiest
MR. VIJENDRA UPADHYAY PROPRIETOR OF MAA CHAMUNDA ADVERTISING
2 KANAK COMPLEX, 1ST FLOOR, MOTI BUNGLOW MAIN ROAD DEWAS (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
ADVERTISER PRESS, OUTDOOR-INDOOR, DESIGNING, PRINTING INCLUDED IN CLASS 35
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3871842  27/06/2018

PHYCRUS REMEDIES PRIVATE LIMITED
103, GT ARCADE, BT KAWADE ROAD, SOPAN BAGH, PUNE 411001 (M.H.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI

MANUFACTURE AND MARKETING, RETAIL OUTLET OF PHARMACEUTICAL PRODUCTS, VETERINARY, SANITARY ITEM
AN INCLUDED IN CLASS 35
3876249  02/07/2018
SHIPRA SINGH
B 402, Footprints Apartment, Chokanahalli Main Road, Rk Hegde Nagar, Bangalore - 560064
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Retail services for clothing; Retail store services featuring clothing; Online retail store services featuring clothing; Retail or wholesale services for footwear; Online retail store services featuring footwear; Online retail store services featuring cosmetic and beauty products, clothing and accessories.
3887338  13/07/2018

HAILBUYERS
FIRST FLOOR, PLOT 1, SRI KRISHNA BHAVAN, 3RD STREET EXT, TPM NAGAR, VIRATTIPATHU, MADURAI- 625010.
partnership firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail, online sale of clothing, accessories, cosmetics, health products, electrical and electronic items, mobiles, mobile accessories, books, Sports equipments, toys.
3918748 17/08/2018
KANHAIIYA LAL ANDANI
JAWAHAR NAGAR GALL, MG ROAD ROAD, RAIPUR
An Individual
Address for service in India/Attorney address:
KANNIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Whole sale and Retails service to Led Tv, Electric Iron, Juicer, Mixer, Lcd Tv, Water Purifier, water Cooler, Water Heater
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
EAZY WAAY

3925950  24/08/2018

EAZY WAAY LIFELINE LLP
PRINCE INFO PARK, TOWER-B, 1ST FLOOR, 2ND MAIN ROAD, AMBATTUR INDUSTRIAL ESTATE, CHENNAI-600 058,
TAMIL NADU
A LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF COSMETICS, FOOD PRODUCTS,
NUTRITIONAL SUPPLEMENTS, HOUSEHOLD GOODS, ELECTRICAL AND ELECTRONIC GOODS
3934282 03/09/2018
M/S BIG MARKETEER CONSULTING SERVICES
Plot No. 854, Pragathinagar, Nizampet Post Office, Bachupally, Hyderabad-500090, Telangana State, India.
A partnership firm registered under the Partnership act 1932

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Used Since: 01/02/2017

CHENNAI
Advertising; Business management; Business administration; Office functions, Providing marketing consultancy, Arranging and conducting of Commercial Exhibitions, Wholesale and retail outlets,
3939295  08/09/2018
T.R.KUMARAN TRADING AS GOLDEN CINEMA
NO.60/3, SHANMUGAKANI NADAR LANE, PAMBAN ROAD, MADURAI - 625 001, MADURAI DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Advertising, Online advertising, Television advertising agency services, Advertising and marketing services, Production of advertising materials, Advertising services provided by a radio and television advertising agency, Production of television and radio advertisements and Production of television advertisements.
NAYANA S. SINGH AND SHAAN SINGH
trading as BOSS INDIA ENTERTAINMENT LLP
2ND FLOOR BUENA VISTA, 70, SIR, POCHKHANAWALA ROAD, WORLI, MUMBAI 400 025
LIMITED LIABILITY PARTNERS

Proposed to be Used
MUMBAI
BUSINESS OF ADVERTISING AND BUSINESS MANAGEMENT
3971333  11/10/2018

CORPORATE GIFTS ASSOCIATION OF INDIA
507, Laxmi Plaza, Laxmi Ind. Estate, New Link Road, Adheri - West, Mumbai
REGISTERED COMPANY
Address for service in India/Attorney address:
RAGHAVENDRA MEHROTRA
003/A, PARIJAT, POONAM COMPLEX, 90 FEET ROAD, OPPOSITE NIRMALA COLLEGE, THAKUR COMPLEX, KANDIVALI
- EAST, MUMBAI-400101
Used Since :27/06/2013

MUMBAI
Business Management, Advertising, Office functions, business Administration, manufacturing and marketing

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Corporate Gift
Association of India.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3971402  12/10/2018
RAVI KUKREJA
STUDIO 150, SATGURU NANIK INDUSTRY, PLOT NO. 498, WESTERN HIGHWAY, NEAR STANDARD CHARTERED, JAY
COACH, GOREGAON EAST, MUMBAI
INDIVIDUAL
Address for service in India/Attorney address:
RAGHAVENDRA MEHROTRA
003/A, PARIJAT, POONAM COMPLEX, 90 FEET ROAD, OPPOSITE NIRMALA COLLEGE, THAKUR COMPLEX, KANDIVALI
- EAST, MUMBAI-400101
Used Since :01/12/2017
MUMBAI
Business Management, Administration, manufacturing, distribution, trading, Selling and marketing of Merchandise in the
field of a wide variety of Products like Personal Accessories, Bags and Travel essentials, Electric and Electronic
Products, Apparel, Cosmetics, Toiletries and Fragrances, Furniture and Décor items, Footwear, Stationer.
WHAT THE WORLD NEEDS

3972432  12/10/2018

KNIGHTNKINDLE TOURISM AND HOSPITALITY MANAGEMENT PRIVATE LIMITED

No.36/A, 13th Cross, Kalyana Nagar, T. Dasarahalli, Bangalore - 560057

Private Limited

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Business management, Business administration services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3973004  13/10/2018
RETHISH R
Anugraha, puthenkottakkakam, chennithala(PO), Mavelikara, Alappuzha, Kerala-690105
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Used Since :05/02/2009

CHENNAI
Advertising; Business management; Business administration; Office functions, Online advertising, Online advertising, Advertising services, Advertising agencies, Digital advertising services, Classified advertising services, Promotional advertising services
3975939  17/10/2018

ASIAN SEEDS (P) LTD.
SANKET WAREHOUSE, PITHAMPUR ROAD, NEAR SHIV KUMAR COLLAGE, DEHARI (RANGWASA) INDORE 453331 (M.P)
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 09/07/2007

MUMBAI
ADVERTISEMENT, WHOLESALING, MARKETING, RETAIL OUTLET INCLUDED IN CLASS 35
3980389  23/10/2018
JOSEPH JIMSON CODIYL LAWRENCE
"Cherupushpam", Surya Nagar 128, Mundakkal West, Kollam - 691001
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2015
CHENNAI
Computerized online retail store services.
LSOFT

3997154  14/11/2018
LSOFT TECHNOLOGIES PRIVATE LIMITED
303, 3rd Floor, Nilgiri Apts., Besides Bajaj Services, Opp. S.N.D.T. College, Karve Road, Erandwane, Pune Maharashtra - 411004
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
MUMBAI
Promotional and marketing activities for Business management assistance, business management and organization consultancy, personnel management consultancy, advertising/publicity, appointment scheduling and reminder services, market research services, business inquiries and information via a web site, business efficiency advisory services, business research, corporate advisory services, professional business consultancy, office functions, business management for freelance service providers, commercial intermediation services, updating of advertising material, web indexing for commercial or advertising purposes, customer support services.
MR. JATIN RAMESH LIMBACHIYA
104, SHOP NO.8, SATIKRUPA SHOPPING CENTRE, GARODIA NAGAR, GHATKOPAR (E), MUMBAI- 400077, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF SHAMPOO, CONDITIONERS, COSMETICS PRODUCTS
BREW MY IDEA

4000380  16/11/2018

VIKRANT TAMHANE

Building No. 3, B-Wing, Flat No. 9, Dhake Colony, Near Apna Bazaar, JP Road, Andheri West, Mumbai - 400053

INDIAN

Address for service in India/Attorney address:

ROSHNI LACHHWANI

Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Used Since :02/12/2015

MUMBAI

providing business information via a web site, writing of publicity texts, telephone answering for unavailable subscribers, web site traffic optimization / web site traffic optimisation, sales promotion for others, arranging subscriptions to telecommunication services for others, systemization of information into computer databases, telemarketing services, marketing, search engine optimization, pay per click advertising, on-line advertising on a computer network, design of advertising materials, compilation of statistics and information into computer databases; rental of advertising time on communication media; presentation of goods on communication media, for retail purposes; advertising agency services / publicity agency services; rental of advertising space; consultancy regarding advertising communication strategies; search engine optimization for sales promotion / search engine optimisation for sales promotion.
4003284  20/11/2018
LED GALLERY
DOOR NO.48/417, SECOND FLOOR, SHAKHAZ ARCADE, GOODS SHED ROAD, THALASSERY-670 101, KANNUR DISTRICT, KERALA STATE, INDIA
Partnership firm
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
WHOLESAILING, RETAILING, EXPORTING, IMPORTING AND TRADING LED LIGHTS, LED FLASH LIGHTS, LED LAMPS, LED LIGHT BULBS, LED LIGHTING FIXTURES, LED MOOD LIGHTS, LED LIGHTS FOR AUTOMOBILES, LED SAFETY LAMPS, LED LIGHTING APPARATUS, LED LIGHTNING ASSEMBLIES FOR ILLUMINATED SIGNS.

RED ASH

4006178  23/11/2018
MR. ASHWATHAMA ARJUN REDEKAR TRADING AS: RED ASH DESIGNS
SHOP NO.07, JJIAI PALACE, NAHRE POLICE STATION ROAD, OPP. WS BAKERS NEXT TO NAVLE HOSPITAL,
NARHEGAON, PUNE- 411041, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :16/04/2016

MUMBAI
RETAIL, WHOLESALE, TRADING, ONLINE SALE, DISTRIBUTION, MARKETING AND ADVERTISING OF AUTOMOBILE
SPARE PARTS & ACCESSORIES
4007013  24/11/2018
FARAZ AHMED
#4-152, Near Garadi Temple, Varamballi, Udupi, Brahmavara - 576213
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :17/03/2018

CHENNAI
Retail services for ice cream.

Subject to restrict the area to South India only.
Trade Marks Journal No: 1923, 14/10/2019 Class 35

4008651 27/11/2018
RAJENDRA TULASHIDAS GANGAN
G.R.D NEW BHARAT NAGAR, ALMEDA COMPOUND, PRATIKSHA NAGAR, NEAR TATA POWAR, SION KOLIWADA, MUMBAI, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, HELP IN THE WORKING OR MANAGEMENT OF A COMMERCIAL UNDERTAKING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DEScriptive MATTERS.
RIDDHI NAVIN CHHEDA (TRADING AS WOMEN EMPOWERMENT PROGRAM BY SMART LADY)
19, B WING, TUMBADI PARK, SECTOR 3, SHREE NAGAR, WAGLE ESTATE, THANE – 400604 MAHARASHTRA, INDIA
Sole proprietor trading as "WOMEN EMPOWERMENT PROGRAM BY SMART LADY"

Address for service in India/Attorney address:
PARAG MORE

Proposed to be Used
MUMBAI
Advertizing services
4013859  30/11/2018
KAPIL AWASTHI, PROPRIETOR, M/S ARYAN PHARMA
501, SAI KIRAN, WAYLE NAGAR, KHADAKPADA KALYAN (WEST), THANE 421301, MAHARASHTRA, INDIA
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
MUMBAI
WHOLESALE, RETAIL, EXPORT-IMPORT RELATING TO MEDICINES AND PHARMACEUTICALS PREPARATIONS,
BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT AND OFFICE FUNCTION
RAHUL AWASTHI, PROPRIETOR, BCA BIOTECH
KIRAN, WAYLE NAGAR, KHADAKPADA KALYAN (WEST), THANE 421301, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
MUMBAI
WHOLESALE, RETAIL, EXPORT-IMPORT RELATING TO MEDICINES AND PHARMACEUTICALS PREPARATIONS,
BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT AND OFFICE FUNCTION.
4014943  02/12/2018
UVAIS SATHAR V.P.
KHURAISH,TALAP,KANNUR-670 002,KERALA STATE,INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
WHOLESALING, RETAILING, IMPORTING, EXPORTING, TRADING AND MARKETING OF ALL TYPES OF PLY WOODS, WOOD PANELS, WOOD FLOORS, WOOD TILES, ACCESSORIES FOR INTERIOR DECORATION.

MRS. SHWETA ROHAN PATANGE TRADING AS: SHWETA DRYFRUITS & FOODS
OPP. TATA MOTORS, CHINCHWAD, PUNE- 411033, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF DRYFRUITS, MASALA POWDER, SPICES, FOODS PRODUCTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUT.
4015792  03/12/2018
VISHWAVIJAY RAMRUP SINGH
A 301-302, BUILDING NO. EC-63, MANGAL VANDHAN CO-OP HSG. SOC., EVERSHINE CITY, GOKHIWARE THANE MH-401208
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
Proprietor
VINOD CHELANI
CHANDRADEEP NIWAS, NEAR RADHA SWAMI SATSANG BHAWAN, JAG MOHAN DAS WARD, MURWARA, KATNI, MADHYA PRADESH- 483501

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
WHOLESALE AND RETAIL STORE, MARKETING AND TRADING OF SALWAR KAMEEZ, KURTIES AND READYMADE GARMENTS INCLUDED IN CLASS 35
4016911  04/12/2018

ADITYA BIRLA FASHION AND RETAIL LTD.

Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka

An Indian Company

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES

B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

WHOLESALE AND RETAIL STORE SERVICES FEATURING CLOTHING, FOOTWEAR, HEADGEAR, TEXTILES, JEWELLERY, GAMES, TOYS, PLAYTHINGS, BOOKS, COSMETICS, BAGS; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, EXCLUDING THE TRANSPORT THEREOF, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; COMPUTERIZED ONLINE RETAIL STORE SERVICES; PROVIDING ASSISTANCE IN THE MANAGEMENT OF FRANCHISED BUSINESSES
Trade Marks Journal No: 1923, 14/10/2019    Class 35

ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, 
Bengaluru- 560037, Karnataka
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

WHOLESALE AND RETAIL STORE SERVICES FEATURING CLOTHING, FOOTWEAR, HEADGEAR, TEXTILES, JEWELLERY, GAMES, TOYS, PLAYTHINGS, BOOKS, COSMETICS, BAGS; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, EXCLUDING THE TRANSPORT THEREOF, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; COMPUTERIZED ONLINE RETAIL STORE SERVICES; PROVIDING ASSISTANCE IN THE MANAGEMENT OF FRANCHISED BUSINESSES
PANTALOON JUNIOR

4016923   04/12/2018
ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
WHOLESALE AND RETAIL STORE SERVICES FEATURING CLOTHING, FOOTWEAR, HEADGEAR, TEXTILES, JEWELLERY, GAMES, TOYS, PLAYTHINGS, BOOKS, COSMETICS, BAGS; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, EXCLUDING THE TRANSPORT THEREOF, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; COMPUTERIZED ONLINE RETAIL STORE SERVICES; PROVIDING ASSISTANCE IN THE MANAGEMENT OF FRANCHISED BUSINESSES
4019077  06/12/2018

SURAJ RAMESH SINGH
601, Resort View, Thakur Complex, kandivali (east) Mumbai 400101

SINGLE FIRM

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI

[CLASS : 35] ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL OR WHOLESALE SERVICES FOR PHARMACEUTICAL, COSMETIC, TOILETRY, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES; ONLINE SERVICES FOR PHARMACEUTICAL, COSMETICS, TOILETRY, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES; DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES; ONLINE MEDICAL SERVICE ; SERVICES RELATING TO RETAIL SERVICE AND ONLINE RETAIL STORE SERVICE IN RELATION TO ANIMAL GROOMING PREPARATION, FODDER AND BEDDING FOR ANIMAL, LITTER FOR ANIMAL, PET LEASHES, PET COLLARS , PET CLOTHING; HYGIENIC AND BEAUTY IMPLEMENT FOR ANIMAL; BIRD FEEDER; BIRD HOUSE; BIRD TOY; INFORMATION; COMMERCIAL INFORMATION AGENCY COMPUTERISED BUSINESS INFORMATION SERVICE; PROVISION OF COMMERCIAL INFORMATION VIA THE INTERNET; PROVISION OF COMMERCIAL INFORMATION FROM ONLINE DATABASE; WHOLESALE , RETAIL, TRADING, IMPORT EXPORT SERVICE ALL INCLUDED IN CLASS 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE WORDS. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...
4020330    07/12/2018
SANATANWORLD PROJECTS PRIVATE LIMITED
MITHA NGR, R H BLDG B 1, MUN COL, M G RD, GOREGAON (W) MUMBAI CITY MH-400090
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4020857  07/12/2018
INPL DIGITAL PRIVATE LIMITED
C1203,RIZVI OAK,RAHEJA COMPLEX NEAR TIMES OF INDIA, MALAD EAST MUMBAI MUMBAI CITY MH 400097 IN
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4021836  08/12/2018

MUKESH KUMAR, AN INDINA NATIONAL, SOLELY TRADING AS CAFE COTON CLOTHING CO.,
No: 40/1, Sanjeevappa Lane, Avenue Road Cross, Bangalore - 560 002, Karnataka, India
Sole Proprietary concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Online Trading / Retail Outlet / Wholesale / Dealership / Distribution of readymade Garments and Hosiery
4021936 09/12/2018
SHREE DHOOTAPAPESHWAR LIMITED
135, NANUBHAI DESAI ROAD, KHETWADI, MUMBAI 400004
Company incorporated under The Companies Act, 1956
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS RELATED TO THE DEVELOPMENT AND USE OF AYURVEDIC, PHARMACEUTICALS, MEDICAMENTS AND MEDICAL PRODUCTS
4022130  10/12/2018
VIRAL DAYALJI LUKKA M/S NIVIRA EXPORTS
Unit no. 808, 8th Floor, B2B Centre Co-op Society Premises Ltd., Kachpada, Malad West, Mumbai - 400 064
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4024130    12/12/2018
NVANTAGE INDIA PRIVATE LIMITED
11th Floor, Nomura, Off. High Street, Hiranandani Business Park, Powai, Mumbai, Maharashtra, 400076.
A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since : 01/08/2018

MUMBAI
Payroll and Human resource management.
4024131  12/12/2018

NVANTAGE INDIA PRIVATE LIMITED
11th Floor, Nomura, Off. High Street, Hiranandani Business Park, Powai, Mumbai, Maharashtra, 400076.
A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since :01/08/2018

MUMBAI
Payroll and Human resource management.
SAVITA SACHWANI
A-6 Shatdal Society,Azad Lane, Near Shoppers Stop, Andheri west, Mumbai-400058
An Indian National

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used

MUMBAI
Online Advertising, marketing, ordering services, business networking services, Provision of an On-Line Marketplace For
Buyers And Sellers Of Goods And Services, On-Line Advertising On A Computer Network, Marketing, Retail Or Wholesale
Services, Sales Promotion For Others, Import-Export Agency, Computerized on-line retail services; On-line retail and
wholesale distributorship services featuring general merchandise and general consumer goods, Compilation of online
business directories, Conducting virtual trade show exhibitions & business management research surveys , Providing a
searchable online advertising guide featuring the goods and services of online vendors, Arranging subscriptions of
publications &commercial transactions, for others, via online shops of others ,Online advertising network matching
services for connecting advertisers to websites, Promoting the music, design & artwork of others by means of providing
online portfolios via a website.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GREAT PUNJAB SPORTS

4026833  14/12/2018
MR. SYED AZHER ALI TRADING AS GREAT PUNJAB SPORTS
City Chowk, Aurangabad-431001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/07/2017
MUMBAI
DISPLAY, RETAILING & SUPPLY OF SPORTS GOODS
4026834  14/12/2018
MR. ISH KUMAR TEJ BHAN NARANG TRADING AS XYZ FURNISHING
Shop No. 12-13, Ellora Complex, N-5, CIDCO, Aurangabad – 431003
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :04/03/1997

MUMBAI
DISPLAY, RETAILING & SUPPLY OF HANDLOOM AND FURNISHING GOODS
4027063  14/12/2018
ROSHAN V RATHOD PROPRIETOR OF SHREE ENTERPRISE
1ST FLOOR B-FLAT-12, VISHRIA, APARTMENT, SHIVDAS CHAMPSI MARG, MAZGAON MUMBAI MAHARASHTRA-400010
AN INDIVIDUAL
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :15/07/2016
MUMBAI
Wholesale, Retail, Import, Export and online selling of LED lamps, LED light bulbs, LED light strips, LED lighting fixtures, LED luminaires, Light bulbs, Lampshades, Lamps for outdoor use, Lamps for festive decoration, Lamps for lighting purposes, Lamp bulbs, Lamp fittings, Lamps, Infrared Illuminators, Halogen light bulbs, Halogen luminaires, Hanging ceiling lamps
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MR. AMAN JAWAHAR SWETTA TRADING AS: CAR DOCTOR
G-1, BLUE DIAMOND, PERRY CROSS ROAD, BANDRA (W), MUMBAI 400050, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, MARKETING OF VEHICLES, VEHICLES SPARES PART AND ACCESSORIES, PROVIDING INFORMATION VIA THE INTERNET RELATING TO THE SALE OF AUTOMOBILES, PROVIDING INFORMATION FEATURING NEW AND USED AUTOMOBILES BEING OFFERED FOR SALE AND BUYER/SELLER CONTACT INFORMATION
ROCKLINE VENKATESH
4027566  15/12/2018
T.N.VENKATESH.
No. 96, Dr.Rajkumar Road, Rajajinagar, Bangalore- 560 021.
Service Provider
Proprietor
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Used Since :04/05/2005
CHENNAI
Advertising, business management, business administration, office functions.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3811898.
4028133   15/12/2018
SACHIN GANPATI PATIL
NEAR DHANKESHWAR TEMPLE, TAL. KARVIR, DIST. KOLHAPUR-416001, MAHARASHTRA
SINGLE FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
MUMBAI
TRADING IN MOBILE PHONES, MOBILE COMMUNICATION DEVICES, WIRELESS HEADPHONES, WIRELESS SPEAKERS AND MOBILE PHONE ACCESSORIES
APPLICANT WISHES TO APPLY FOR THE MARK AS A WHOLE.
MISS SHWETAMBARI SONAWANE TRADING AS CO WORKSPACE
First Floor 594, Umashankar Complex, N C Kelkar Road, Narayan Peth, Pune-411030
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :18/10/2018

MUMBAI
OFFICE EQUIPMENT RENTAL SERVICES
MASOOM SHAH  
SHOP NO. 4 SHANTI DARSHAN, OPP COSMOS BANK, STATION ROAD, BHAYANDAR WEST - 401101

Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Retail services for clothing
4031738    19/12/2018
MR. VARDHAMAN RAJENDRA SANCHETI TRADING AS ARHAM FOODS
1, Krushn Kamal Society, Om Nagar, New Adgaon Naka, Panchvati, Nashik-422003
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
DISPLAY, DISTRIBUTION & SUPPLY OF MILK & MILK PRODUCTS, SPICES, NAMKEEN PRODUCTS & COLD DRINKS.
4032310  19/12/2018
KAVITA S KASHWANI
1301/02, GODREJ RIVERSIDE TOWER A1, OPPOSITE OSHODHARA, NEAR SHANI MANDIR, KHADAKPADA, KALYAN WEST-421301
THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
MRS. VANDANA CHINTAMANI KUBER TRADING AS: SHATAKSHI AUTOMATION
B- 402, SHARADA SAROVAR, VADGAON BDK, S. NO-1315, VITTHAL NAGAR, SINHAGAD ROAD, PUNE- 411051, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :01/04/2011

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE BUSINESS NETWORKING SERVICES, RETAIL, WHOLESALE, TRADING, MARKETING OF ELECTRONIC & ELECTRICAL PRODUCTS
SHAHNAWAZ SHAIKH
134, Swami Dayanand Nagar Manik Bagh Road, Indore – 452 014 M.P. (INDIA).
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
Retail store services in the field of clothing, Retail store services featuring clothing, Online retail store services featuring clothing, Wholesale store services featuring clothing, Wholesale services relating to clothing.
TECHNOVISION
4042758  31/12/2018
M/S TECHNOVISION SALES & SERVICES
8-2-644/1/6, Shop No 5, Hi-Line Complex, Banjara Hills, Road No 12, Hyderabad – 500 034, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :30/10/2012
To be associated with:
1723778
CHENNAI
Retail Services In Relation To Mobile Phones, Online Ordering Services, Retail Store Services Featuring Smartphones, Import And Export Services, Providing Online Marketplaces For Sellers Of Goods And Or Services.
LAKSHAY

4044295  02/01/2019

MRS. AMI PINAL SONI
B- 404, HITAXY HEIGHTS, INDRALOK, PHASE - 8, NEW ANNAPURNA ESTATE, BHAYANDER (E), DIST - THANE - 401 105, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :05/03/2017

MUMBAI

ADVERTISING, IMPORT, EXPORT, TRADING, MARKETING, WHOLESALE AND ONLINE RETAIL SERVICES RELATING TO CLOTHES STANDS, CLOTHES HANGERS (FURNITURE) AND CLOTHES HOOKS, FURNITURE, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS
RAJA CAPITAL

4045080    03/01/2019

RAJA ARJUN
NO 3,36TH CROSS,8TH BLOCK JAYANAGAR,BANGALORE - 560011

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Advertising; Business management; Business administration; Office functions

The mark should be used as a whole.
4046191  04/01/2019
DIAMOND HAJIYANI
GOKUL BLDG., SHOP NO. 4 VEER SAVARKAR NAGAR, VASAI ROAD (W), DIST – PALGHAR
single Firm
Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
matru ashish chs ltd, shop no.15, wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west, mumbai - 400092
Proposed to be Used
MUMBAI
EXPORT, IMPORT, WHOLESALE, RETAIL STORE, ONLINE SELLING AND DISTRIBUTORSHIP AND TRADING & MANUFACTURING OF , PRINTING AND STATIONARY REALTED ITEMS, SPECTACLES AND OPTICAL ITEMS.
HETHRICK INTERNATIONAL SERVICES PRIVATE LIMITED
2, FLOOR - GRD, C, MUNICIPAL BUILDING, NAMDEO KOLI MARG, SION AGARWADA (E), MUMBAI - 400022
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Import-export agency services, Goods import-export agency services, Marketing, Human resources consultancy, Advertising; Business management; Business administration; Office functions
4048011  05/01/2019
INFIT TECHNOLOGIES
NO.45, VINAYAGAPURAM LAYOUT, SBI COLONY, RAYAPURAM EXTN, TIRUPUR - 641 601, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Retail or Wholesale Services for Mobile Phones, Head Sets, Battery Chargers, Umbrella, Light emitting diodes(LED)
Lighting Apparatus, Light Bulbs, Television Apparatus, Cassette Players, Record Players, Watches, Shoe, Belts,
Travelling Bags, Coats, Caps, Spectacles (optics), Torches for Lighting, Perfumes, Speakers, Compact Disc and
Cosmetics.
4051124    09/01/2019
S R GOPALAKRISHNAN
Pace Prana, Block 4, 9th Floor, Flat 3, Padi Kuppam Road, Anna Nagar West, Chennai - 600040
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :24/10/2018
CHENNAI
Retail services of Chicken, Frozen appetizers consisting primarily of chicken.
ALANKAR SUPERMARKET PRIVATE LIMITED
trading as ALANKAR SUPERMARKET PRIVATE LIMITED
NO.19, SASTRI ROAD, RAMNAGAR, COIMBATORE-641 009
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
JURY BRIAN LAW OFFICES
25, III FLOOR, SRINIVASA RAO ROAD, MYLAPORE, CHENNAI 600 004
Used Since: 06/12/2013

CHENNAI
RUNNING OF SUPERMARKETS, DEPARTMENTAL STORES, BUSINESS OF BUYING AND SELLING, DEALING, IMPORTING, EXPORTING ALL TYPES OF CONSUMER ITEMS - DURABLE NON - DURABLE, HOUSEHOLD REQUISITES, FOOD ITEMS, GROCERIES, AGENCY BUSINESS, RUNNING OF HOTELS, MOTELS, RESTAURANTS WINE, BEER AND SPIRIT MERCHANTS, CAKE SHOPS, BAKERY, COFFEE SHOP ETC.
TRADE MARKS JOURNAL NO: 1923, 14/10/2019

SARITA RAYSONI, AN INDIAN NATIONAL, SOLELY TRADING AS JUPITER SECURITY SOLUTIONS
No: 63, Hospital Road, B.V.K.Iyengar Road Cross, Bangalore - 560 053, Karnataka, India
Sole Proprietory concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Retail / Wholesale / Dealership / Distribution and online trading of all Surveillance related Products including Surveillance Cameras, Biometrics, Scanners and Security Products
4055152  12/01/2019
R JOEL VASANTH KUMAR
R. JOEL VASANTH KUMAR # 30/4 Postal Audit Colony, Gandhi Street, Saligramam, Chennai - 600 093 Tamilnadu India
proprietorship
Address for service in India/Attorney address:
U.KASIPANDIAN
B1, SIRNIVASA APARTMETNS, 24D,GREENWAYS ROAD, RAJA ANNAMALAI PURAM, CHENNAI-600 028.
Used Since :10/08/1975

CHENNAI
the bringing together, for the benefit of others, of a variety of marine foods of all categories (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes;

all colours applicable.
NIVEDHA

4056199  14/01/2019

K.MANIMEKALAI
19/115, Kongu Nagar, Muthur Road, Senapathypalayam Village, Vellakovil-638 111

Individual

Address for service in India/Agents address:

G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used

CHENNAI

Retail Shop, Departmental Stores, Provisional Stores
TASSEL FASHION & LIFESTYLE
AWARDS – PIONEER and ONLY1, in India
4056996  15/01/2019
MR. VIVEK GAUTAM
4th Floor, Trans Avenue, S V Patel Raod, Next to Versova Telephone Exchange, Mhada, Andheri West Mumbai 400053
An Individual
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Advertising; Marketing; Marketing consultancy; Business management; Business administration;
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1658067.
Amagi MIX

4059697  17/01/2019

AMAGI MEDIA LABS PRIVATE LIMITED
4th Floor, Raj Alkaa Park, Kalena Agrahara, Bannerghatta Road, Bengaluru - 560076
an Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since :31/12/2016

CHENNAI

online media commerce marketplace for advertisers and broadcasters
Trade Marks Journal No: 1923, 14/10/2019       Class 35

4060415  18/01/2019
PRASHANT AGARWAL
H-903, SNN Raj Lake View Apartments, Phase 2, Ranka Colony Road, BTM Layout, Bangalore - 560 076, Karnataka, India
Sole Proprietary concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Business Services, namely matching Potential Private Investors with Entrepreneurs needing Funding, Business
intermediary services relating to the Matching of Potential Private Investors with Entrepreneurs needing funding
4061564  19/01/2019
AVINASH PATEL S/o SHRI SANWAL RAM PATEL
M/s RAMDEV MEDICAL, Shop No. 3&4, Site No.24, Survey NO. 139, Gear School Road, Doodakannelli, Sarjapura Main Road,
Bangalore - 35
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
SHARAD AGRAWAL,
OUTSIDE SOJATI GATE, JODHPUR - 342 002, (RAJASTHAN).
Proposed to be Used
CHENNAI
Business Management & Administration, Office Function & Administration, Whole Seller & Retailer of Allopathic
Medicines and General Store.
subject to the mark should be use as a whole within the state of Karnataka.
4061707  19/01/2019
ANISH V A
Vaniyapurayil House, Thodupuzha East P.O, PIN - 685585, Kumbamkallu
Sole Proprietor

Address for service in India/Attorney address:
GEORGLY KURIAN
KUNNATHUSSERIL (H), MANAKKAD P.O., THODUPUZHA, IDUKKI (DIST) KERALA
Used Since :05/02/2018

CHENNAI
Mobile phone shops, display, exhibition, wholesale, retail, marketing of all kinds of mobile phones
subject to the mark should be use as a whole.
SHALIMAR
4063309 21/01/2019
SHALIMAR INCENSE PRIVATE LIMITED
No. 32 & 33, 3rd Cross, Srirampuram, Bangalore-560021.
A Company incorporated in India.
Address for service in India/Aagents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOB TALAO, MUMBAI - 400 002".
Used Since: 04/12/1975
CHENNAI
ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE & RETAIL, IMPORTING & EXPORTING SERVICES RELATING TO AGARBATTI & DHOOPS
4063565  22/01/2019
MECHANFO INTELLECT PRIVATE LIMITED
trading as ;MECHANFO INTELLECT PRIVATE LIMITED
DOOR NO. 21/51, EDAKKATTIL HOUSE, CHELAKKARA PO THRISSUR - 680586, KERALA
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
TO CARRY ON THE BUSINESS OF MARKETING, TAKING AGENCY, IMPORT AND EXPORT.
4064555 22/01/2019
GREENTECH UPVC
XXVII/86, Industrial Development Area, South Angamali, Ernakulam District, Kerala - 683573
Partnership Firm
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA
Used Since: 18/11/2014

CHENNAI
Retail or wholesale services for Non-metal windows, doors, windows and window coverings, not of metal
subject to the mark should be use as a whole.
MRK GOLD
You deserve the best

4065465   23/01/2019
MR GOUTHAM KOTHARI
No.25, 1st Floor, Bettappa Lane, C.T.Street Cross, Bangalore - 560052
individual
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :07/09/2016
CHENNAI
Advertising, business management, business administration, office functions
4068331    25/01/2019
INVENTZ LIFE SCIENCES PRIVATE LIMITED
New No.25, 12th Cross Street, Shastri Nagar, Chennai - 600020 Tamil Nadu, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :24/03/2017

CHENNAI
Advertising; business management; business administration; office functions; Advertising services relating to pharmaceuticals; Retail services in relation to pharmaceutical preparations and medical devices; Providing an on-line database providing business intelligence in the fields of medical devices, pharmaceuticals and life sciences
4068334  25/01/2019

CHRISTY JOBIN TRADING AS LOOMS AND WEAVES
PB No.6550, Paruthippara Jn., Thiruvananthapuram - 695025, Kerala
An Indian Sole Proprietorship Concern

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

online retail store services featuring cosmetic and beauty products, perfumery, essential oils, clothing and accessories, bags, textiles, home furnishing, household linen, cookware, tableware, spices, honey, dried fruits and vegetables, fresh fruits and vegetables, fresh herbs, fruit chips, fruit beverages and fruit juices; retail and wholesale services for clothing, footwear, headgear, readymade garments, bags, textiles, home furnishing, household linen, cosmetics, perfumery, essential oils, cookware, tableware, spices, honey, dried fruits and vegetables, fresh fruits and vegetables, fresh herbs, fruit chips, fruit beverages and fruit juices; the bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods; retail services featuring a wide variety of consumer goods; goods import-export agency services; business administration services for processing sales made on the Internet; advertising, marketing and promotional services
amezeng
4068470   26/01/2019
REAL TOURISTER
No , 07, PS K LANE OTC ROAD COTTONPET BANGALORE -560053
services via online and offline channels
Sole proprietorship Firm

Proposed to be Used
CHENNAI
Advertising, business management, business administrations, office functions, online market place and store services featuring electronic products, fashion clothing, apparel, jewellery, home decor, art and general consumer merchandise: sales, marketing, marketing research and studies, services consisting of the registration, rating, composition, compilation, evaluation of services provided by different service provider and sellers of products and services via online and offline trading channels

Subject to use the mark within the state of Karnataka.
Compliance General

4069136  28/01/2019
SRIKARTHIK V TRADING AS COMPLIANCE GENERAL
4/271(12), Aadhinarayana Nagar, Goundampalayam Road, Ganapathipalayam, Veerapandi Post, Tirupur, Tamil Nadu -641605

Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Business management, Business administration, Business auditing, Professional business consultancy.
4069548  28/01/2019
REAL TOURISTER
No. 07, PS K LANE OTC ROAD COTTONPET BANGALORE -560053
services via online and offline channels
PROPRIETOR SHIP FIRM
Used Since :25/12/2018
CHENNAI
Advertising, Business management, business administration, office functions, online market place and store services featuring electronic products, fashion clothing, apparel, jewellery, home decor, art and general consumer merchandise, sales marketing, marketing research and studies, services consisting of the registration, rating, composition, compilation, evaluation of services provided by different service provider and sellers of products and services via online and offline trading channels
subject to the mark should be use as a whole within the state of Karnataka.
4074353    01/02/2019
ANGELA MOORJANI, SOLE PROPRIETOR OF M/S. SPANGL JEWELLERY
Fl. No.302, ‘Alpine Manor’, St. No.5, West Marredpally, Secunderabad-500 026, Telangana State.
Individual
Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
Wholesale, Retail and Online Trading of Silver and Titanium Jewellery including Export and Import.
subject to the mark should be use as a whole.
VISA MASTER

4080400  07/02/2019

M/S VISA MASTER
trading as ; M/S VISA MASTER
CIRCULAR ROAD, NEAR MODI MILL, FEROZPUR CITY
Service Provider
Partnership Firm

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

advertising business management business administration office functions in class 35
4089549  15/02/2019
PRANAV KAUSHAL
H 7, Vijay Chowk, Krishna Nagar, Delhi 110051
providing training and conducting sporting and cultural activities
Partner
Used Since :01/05/2015
DELHI
Provide training
SHARMEEN SAHIBOLE
B-1/18, MAHAVIR SHIKHAR LBS MARG, MUMBAI MULAND WEST, MAHARASHTRA-400080
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI

Providing on-line auction services; operating on-line market places for sellers of goods and/or services; art work platform for artist's services; conducting business research and surveys; business consultation; business monitoring services
AARVAK GARMENTS PVT LTD
trading as AARVAK GARMENTS PVT LTD
E-71, SECOND FLOOR, SECTOR 6, NOIDA 201301, U.P.
MERCHANTS MANUFACTURERS
A COMPANY INCORPORATED AND EXISTING UNDER COMPANIES ACT, 1956.
Used Since 19/10/2016

To be associated with:
3390945

DELHI

provision of an on-line marketplace for buyers and sellers of goods and services, presentation of goods on
communication media for retail purposes, procurement services for others [purchasing goods and services for other
businesses], sales promotion for others, search engine optimization / search engine optimization, web site traffic
optimization / web site traffic optimization, rental of advertising time on communication media, providing business
information via a web site
RICHANDROYAL

MOHAMED SADIK


Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

WHOLESALE, RETAILSALE AND ONLINESALE OF READYMADE GARMENTS, LADIES WEARS, GENTS WEARS, KIDS WEARS, CLOTHING, LUNGIES, SAREES, KNITTED GARMENTS, SHIRTS, T-SHIRTS, PANTS, SUITS AND INNER GARMENTS.
4106454  04/03/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi- 110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301
Used Since :11/09/2017
DELHI
Advertising, Business Management, Business Administration, Office Function as are included in Class 35
4111709  08/03/2019
VICKY PROP. OF JP FASHION DESIGN
E-72, FIRST FLOOR, DAKSHIN PURI, Dr. A.BEDKAR NAGAR SECTOR-V, NEW DELHI-110062
Prop.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
TRADING OF :- MOBILE AND MOBILE ACCESSORIES, LADIES GARMENTS, GENTS GARMENTS, Leather GOOD, SOFT TOYS.
PVR PRIVE

4116049   13/03/2019
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SUMIT GAHLAWAT
D-58, L.G.F., PANCHSHEEL ENCLAVE, NEW DELHI-110017
Used Since :18/01/2019
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
MAYESHA.IN

4117002    14/03/2019

BOGATIE FINANCE AND INVESTMENT LLP
Shop No-2, Shamj Majid, Mira Road (East), Thane - 401107, Maharashtra
A Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Advertising, marketing, business management, business administration, business promotion relating to e-commerce
4117342   14/03/2019
MR. HARDIK NITINBHAI MADHVANI TRADING AS WESTWORLD HANDICRAFT
SURBHI PARK SOCIETY, H - 7, NEAR KALADARSHAN CHAR RASTA, WAGHODIA ROAD, VADODARA - 390025, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Proposed to be Used
AHMEDABAD
RETAILING AND WHOLESALING OF WOMEN'S DRESS MATERIAL, ETHNIC PURSE, SAREE, CHANIYA CHOLI, BANGLES, FOOTWEAR, JEWELLERY, WOOLEN SHAWL, HOME FURNISHINGS, SINGLE & DOUBLE BEDSheETS & MISCELLANEOUS HOUSEHOLD HANDICRAFT ITEMS
SLS SUN GRACE

4117777  14/03/2019

MR. SAMIR PAHWA.
R-606, NEW RAJINDER NAGAR, NEW DELHI-110060.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

4118701  15/03/2019

TRACKBACK MEDIA
A-64, Sector-65, Noida, Distt. Gautam Budh Nagar, Uttar Pradesh-201301
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANJEEV GOEL
608, 6th Floor, Amba Tower, DC Chowk, Sector 9, Rohini, Delhi 110085

Proposed to be Used
DELHI

Advertising, Market Research, Business management, business administration, office functions.
GO PAYMENTS

4118744   15/03/2019
INSTANT GLOBAL PAYTECH PRIVATE LIMITED
6th floor, Seasons Avenue, Linking Road, Khar (West), Mumbai - 400052
INDIAN COMPANY REGD UNDER COMPANIES ACT.

Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions.
4119001    15/03/2019
MANDEVILLE DISTRIBUTION PRIVATE LIMITED
22 / 1 / 1 / 11, Monohor Pukur Road, Kolkata -700029, West Bengal
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Marketing services, Retail or wholesale services for cosmetics.
RAFEEK M SOLE PROPRIETOR OF HAPPY HOME HDS GROUP
S/O : ASAINAR, #501, BEML LAYOUT 3RD STAGE, OPP BEML SHOPING COMPLEX, RAJARAJESHWARINAGAR,
BANGALORE SOUTH,KARNATAKA-560098
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Retail and Wholesale ordering services.
Trade Marks Journal No: 1923, 14/10/2019

4119183 15/03/2019
KARAN VERMANI SOLE PROPRIETOR OF EARTH TRIBE INC
C-5 Shop No.4 Main Market, Malviya Nagar, New Delhi - 110017

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, provision of an on-line marketplace for buyers and sellers of goods and services, Wholesale ordering services, Goods import-export agency services, Retail services provided by department stores, Retail services provided by online department stores.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4120041  16/03/2019

SHRUTI KHANDELWAL SOLE PROPRIETOR OF M/S TURPAI
117, GROUND FLOOR, MALL 21, OPP. RAJ MANDIR CINEMA, C-SCHEME, JAIPUR, RAJASTHAN - 302001

PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since: 04/04/2017

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION, FRANCHISEE, MARKETING, TRADING, ONLINE
MARKETING, ONLINE TRADING REGARDING WHOLESALE, RETAIL, DISTRIBUTION, RETAIL SHOP, EXPORT-IMPORT
REGARDING READYMADE GARMENTS, TEXTILE PIECE GOODS, KURTIS, AND FURNISHING MADE UPS (TEXTILE)
UNDER CLASS 35.
4120336   16/03/2019
MOHAMMAD BASHEER DOMKOLY
ZOORANA HOUSE, CHAPPUDE, KUMBALA VIA, SHIRYA, KASARGOD-671 321, KERALA STATE, INDIA
Sole Proprietor

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Used Since: 21/01/2019

CHENNAI

WHOLESALING, RETAILING, IMPORTING, EXPORTING, TRADING AND MARKETING OF READY MADE CLOTHING, LININGS, ALL TYPES OF READY MADE GARMENTS MADE OUT OF COTTON, LINEN, POLYESTER, SPUN, JUTE, WOOLS & SILKS.
4120588  18/03/2019
VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, Nidamanuru, VIJAYAWADA – 521104, Andhra Pradesh, INDIA,
Private Limited Company
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :05/03/2019

CHENNAI
Advertising, Business management, Business Administration, Office function, including Wholesale, Retail, Marketing and Distribution of Milk and milk products, Milk shakes and Smoothies, Ice Creams, Fast food, Pizza, Frozen dessert, Non-alcoholic drinks, fruit drinks, shakes and fruit juices; Shakes and Drinks category.

No exclusive right for descriptive matter appearing on the label.
4120614   18/03/2019
PRITEN P JAIN
trading as ;MIVAA SILVER
AURUM BUILDING UG-1, 18/22 SHAIKH MEMON STREET, ZAVERI BAZAR, MUMBAI-400 002
SERVICE PROVIDERS
Proposed to be Used
MUMBAI
EXPORT, IMPORT, WHOLESALE, RETAIL STORE AND OUTLETS, ONLINE SELLING AND DISTRIBUTORSHIP OF SILVER JEWELLERY, GOLD ORNAMENTS, WATCHES, DIAMOND JEWELLERY AND IMITATION JEWELLERY INCLUDING BRACELETS, BROOCHES, CHAIN, PENDANTS, CUFF LINKS, HAIR PINS, NECKLACES, EAR RINGS, RINGS AND ACCESSORIES
4120796    18/03/2019
WILQO MEDIA ADVERTISEMENT PRIVATE LIMITED
Private Limited Company

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions.
4120933  18/03/2019
MR. ARVIND DEVJI PATEL
701, ACROPOLICS CHS. LTD., LOKHANWALA COMPLEX, III CROSS LANE, ANDHERI (WEST), MUMBAI-400 053
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RETAILING, MARKETING, WHOLESELLING, ONLINE SHOPPING OF SHIRT, T-SHRIT, TROUSERS, PANT, JEANS,
PYJAMA, KURTI, TOP, HOSIERY, WESTERN OUT FITS, ETHNIC WEAR, CLOTHING, HEADGEAR, READYMADE
GARMENTS
4121587    18/03/2019
GREAT VALUE FOODS LLP
DSC-319, DLF SOUTH COURT, SAKET, NEW DELHI-110017
A LIMITED LIABILITY PARTNERSHIP FIRM REGISTERED UNDER THE LLP ACT.

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions, the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes.
4121770  18/03/2019
MR. A.N.RAMDEV GOWDA
Bettadamalali Estate, Bettadamalli Village, Avathi (post) , Chikkamagaluru 577111
AN INDIVIDUAL

Address for service in India/Attorney address:
SPARROWS IPR
1ST FLOOR, NEXT TO AXIS BANK, BASAVANHALLI MAIN ROAD, CHIKMANGALUR-577101, KARNATAKA.

Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, TRADING, SELLING, PURCHASING, DISTRIBUTION, MARKETING, IMPORT, EXPORT, WHOLESALE AND RETAIL SERVICES, ONLINE MARKETING, RETAIL SHOPS
4121812  18/03/2019

INTRANS ELECTRO COMPONENTS PRIVATE LIMITED
298 D, Industrial Development Area, Erumathala, Aluva, Ernakulam, Kerala, India- 683112
Private Limited Company
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA
Used Since : 18/12/1997
CHENNAI
Retail or wholesale services for Electric transformers, Electronic power transformers, Distribution transformers, Circuit breakers, Electric, Scientific, Nautical, Surveying, Photographic, Cinematographic, Optical, Weighing, Measuring, Signaling Checking, Lifesaving and Teaching Apparatus and Instruments, Apparatus For Recording, Transmission Or Reproduction Of Sound Or Images, Magnetic Data Carriers, Recording Discs, Automatic Vending Machines Mechanisms, Coin Operated, Apparatus, Cash Registers, Calculating Machines, Data Processing Equipment And Computers, Fire Extinguishing Apparatus; Business management; Business administration; Import and Export services; Marketing; Office functions
FENGLI

4122369  19/03/2019
FOSHAN FENGLI INDUSTRIAL BELT CO. LTD.
DONGCUN, INDUSTRIAL PARK, OPPOSITE NEW INTERSECTION OF SHINAN AND RONGZHOU ROAD, NANZHUANG AVENUE, NANZHUANG TOWN, DIST : CHANCHENG, FOSHAN CITY, REPUBLIC OF CHINA
Body Corporate under the laws of Republic of China

Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).
Used Since :12/07/2002

AHMEDABAD
Services for Advertising, Business Management & Administration including wholesale, retail and export and enabling customers to view and purchase Machine and Machine Tools, Machinery for Ceramic Industry, Machine Belts, Belts for Conveyors with Pulley, parts & fittings thereof, Diesel Generating Sets, Electrical Equipments and Installations, Belts for handling loads and Belt Stretchers of Metal, being all services included in Class-35.
4123105  19/03/2019
SHRI. PRAKASH JETHANAND JETHWANI
SHOP NO. 2 & 3, DEEPKALA HOUSE, NEAR MUNICIPAL MARKET, C.G.ROAD, AHMEDABAD 380 009.
Single Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Proposed to be Used
AHMEDABAD
RETAILING AND DISPLAYING OF READYMADE GARMENTS, FABRICS, SOCKS-JACKETS, UNDER GARMENTS, HANDKERCHIEF, BELTS INCLUDING LEATHER, PERFUMES, DEO-SPRAY, WATCHES, OPTICALS, WALLETS-PURSES, JEWELLERY, CAP, HAT, FOOT WEAR, FASHION ACCESSORIES, CROCKERY, COSMETICS PRODUCTS.
VAISHNAVA

4123418  20/03/2019

VAISHNAV ENGINEERING WORKS
PATHANKOT ROAD, BYE PASS, JALANDHAR (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1971

DELHI
Advertising, Business administration & Management of wholesale & Retail outlets; Trading, Marketing, online Marketing, Import & Export relating to Hand Operated Hand Tools & Scaffolding.
MOHINI YADAV D/O BEER SINGH
Rz – 188, M – Block, West Sagar Pur, South West Delhi, New Delhi – 110046.

Individual

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
DELHI
Retail and wholesale & online trading of Photo Frames, Digital Photo Frames and Posters
4124063  20/03/2019
AL-ASHRAF OPTICS
355, Sheikh Memon Street, Shop No. 23, Asiad Market, Near Jumma Masjid, Mumbai - 400002
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail services of Optical lenses, Optical lenses for sunglasses, Optical lenses for use with sunglasses, Optical lens sights, Sunglass lenses, Contact lenses, Sunglasses.
MEANBUY

4124216   20/03/2019

PRODIGIOUS DIGITAL SOLUTIONS LLP
10-2-289/ 91 , Mogal My Dream Apartment, Shanthi Nagar , Hyderabad – 500028, Telangana, India
A Limited Liability Partnership Firm.

Address for service in India/Agents address:

PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :17/12/2013

CHENNAI

Retail Service, Wholesale Services , Retail Store Services, Online ordering services; Promoting the goods and services of others by distributing coupons; Pay per click advertising services; Promoting the commercial and business interests of professionals in the mobile software application development provided by an association for its members; Marketing in the framework of software publishing; Online wholesale store services featuring computer software; Advertising of business websites; Providing marketing information via websites; Promotion, advertising and marketing of on-line websites; On-line promotion of computer networks and websites; Online advertising network matching services for connecting advertisers to websites; Provision of space on websites for advertising goods and services; Promoting the goods and services of others through advertisements on Internet websites; Promoting the designs of others by means of providing online portfolios via a website; Promoting the music of others by means of providing online portfolios via a website; Executive search and selection services; Arranging of contracts, for others, for the buying and selling of goods; Provision of an online marketplace for buyers and sellers of goods and services; Providing information and advice to consumers regarding the selection of products and items to be purchased; Provision of information and advice to consumers regarding the selection of products and items to be purchased; Marketing services; Marketing analysis; Marketing information; Product marketing; Marketing advice; Targeted marketing; Direct marketing; Business marketing; Marketing consultancy; Internet marketing; Promotional marketing; Online marketing; Advertising services; Advertising consultancy; Direct advertising; Online advertising; Advertising for others; Import-export agency services; Goods import-export agency services; Export agency services, not being cargo transport services; Export agency services, not being cargo handling services; Advisory and consultancy services relating to import-export agencies; Wholesale Store Services; Comparison shopping services; Advertising services to promote public awareness of the benefits of shopping locally
WAIT 'N' SAVE

4124217    20/03/2019

PRODIGIOUS DIGITAL SOLUTIONS LLP
10-2-289/ 91 , Mogal My Dream Apartment, Shanthi Nagar , Hyderabad – 500028, Telangana, India
A Limited Liability Partnership Firm.

Address for service in India/Agents address:

PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :18/03/2018

CHENNAI
Retail Service, Wholesale Services , Retail Store Services, Online ordering services; Promoting the goods and services of others by distributing coupons; Pay per click advertising services; Promoting the commercial and business interests of professionals in the mobile software application development provided by an association for its members; Marketing in the framework of software publishing; Online wholesale store services featuring computer software; Advertising of business websites; Providing marketing information via websites; Promotion, advertising and marketing of on-line websites; On-line promotion of computer networks and websites; Online advertising network matching services for connecting advertisers to websites; Provision of space on websites for advertising goods and services; Promoting the goods and services of others through advertisements on Internet websites; Promoting the designs of others by means of providing online portfolios via a website; Promoting the music of others by means of providing online portfolios via a website; Executive search and selection services; Arranging of contracts, for others, for the buying and selling of goods; Provision of an online marketplace for buyers and sellers of goods and services; Providing information and advice to consumers regarding the selection of products and items to be purchased; Provision of information and advice to consumers regarding the selection of products and items to be purchased; Marketing services; Marketing analysis; Marketing information; Product marketing; Marketing advice; Targeted marketing; Direct marketing; Business marketing; Marketing consultancy; Internet marketing; Promotional marketing; Online marketing; Advertising services; Advertising consultancy; Direct advertising; Online advertising; Advertising for others; Import-export agency services; Goods import-export agency services; Export agency services, not being cargo transport services; Export agency services, not being cargo handling services; Advisory and consultancy services relating to import-export agencies; Wholesale Store Services; Comparison shopping services; Advertising services to promote public awareness of the benefits of shopping locally
Trade Marks Journal No: 1923, 14/10/2019

Proposed to be Used

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT, BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES, RETAIL OUTLETS, MARKETING, ON-LINE RETAIL DEPARTMENT STORES, WHOLESALE AND RETAIL SERVICES FOR ALL TYPES OF HARDWARE GOODS INCLUDED IN CLASS 35
SHOE NATION

School Shoes & More

4124930  22/03/2019
JAYASHREE DATTATRAY MARATHE
A-10/704, Prakruti Palms Opp.Shreeji Splendor, Bramhand, G.B. Road Thane, Maharashtra-400607
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4125203    22/03/2019
YOGESH KARAMSHI FATAK
304/16, TEJOMAY CHS, CHARKOP, SECTOR-3, KANDIVALI(WEST), MUMBAI- 400067
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND RETAIL OUTLETS INCLUDING SERVICES RELATING TO TRADING, MARKETING, IMPORT AND EXPORT OF READYMADE GARMENTS
ASHOK V. BANGARI
1/29, UTKARSH JIVAN VIKAS MANDAL, VIJAY NAGAR, BANDREKARWADI, JOGESHWARI (EAST), MUMBAI-400 060.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND RETAIL OUTLETS INCLUDING SERVICES RELATING TO TRADING, MARKETING, IMPORT AND EXPORT OF NEW BORN BABIES PRODUCTS AND ACCESSORIES.
Nuton
4126015  23/03/2019
SALONI JAIN
Nuton Marketing, Garima Tower, 1st Floor, CK Road, Panbazar, Guwahati, Kamrup Metropolitan, Assam - 781001
Trading in Surgical and Medical Instruments
Proprietor
Used Since :04/10/2018
KOLKATA
Business Services including processing of purchase orders, advertising / publicity, distribution of samples, marketing, etc of surgical and medical instruments and hospital furniture, etc.
Trade Marks Journal No: 1923, 14/10/2019 Class 35

4127002  25/03/2019
TODAY FOOTWEAR PVT.LTD.
25/2, M.I.E. PART-1, BAHADURGHARH-124507, HARYANA INDIA
SERVICE PROVIDERS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2008

DELHI
ADVERTISING, BUSINESS MANAGEMENTS, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, STOCKING,
MARKETING, TRADING, WHOLE SALES AND RETAILS BUSINESS, IMPORT & EXPORT BUSINESS IN RELATING TO
FOOTWEAR.
WANDER-LUXE

4127532  25/03/2019

SHRUTI GAGAN CHATURVEDI
712-715, Tulsiani Chambers, 212, Nariman Point, Mumbai – 400021, Maharashtra, India

Individual

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Used Since : 22/10/2018

MUMBAI

Publication of publicity material, publication of advertising materials and texts, publication of advertising material and publicity materials on-line, arranging subscriptions to online publications for others, publication of printed matter for advertising purposes, blogger outreach services, advertising and marketing services provided by means of blogging.
4127661  25/03/2019
P MOHANRAJ
M/s. MULTIADS, NO: 9/74, X2, G N MILLS, SUBRAMANIYAM PALAYAM ROAD, G.N MILLS (POST), COIMBATORE - 641 029
PROPRIETORSHIP
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :28/06/2011
CHENNAI
Advertising; business management; business administration; office functions.
HEMRAJ LAXMIDAS MAJITHIYA MALL
4129061  26/03/2019
ARUNBHAI HEMRAJBHAI MAJITHIYA
HEMRAJ LAXMIDAS MAJITHIYA MALL, RAJADA ROAD, MAIN BAZAR, JAM KHAMBHALIYA - 361305, DIST. - DEVBHUMI DWARKA, GUJARAT, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Proposed to be Used

AHMEDABAD
SHOPPING MALL, RETAIL OF GARMENTS, GENERAL MERCHANDISE/ KIRANA, FABRIC, STATIONARY, FOOTWEAR, LEATHER GOODS, TOY, SPORTS, JEWELLERY, ELECTRONIC, ELECTRICAL, BAGS, UTENSILS, COSMETICS INCLUDED CLASS 35.
4169323  07/05/2019

VHONOR SERVICES PRIVATE LIMITED
Office No. - 203, R-19, Second Floor, Main Vikas Marg, Shakarpur,
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SANDEEP KUMAR.
H.NO.D-49, STREET NO.3, ASHOK NAGAR, SHAHDARA, DELHI-110093.

Proposed to be Used
DELHI

Advertising, business management, business administration, office functions included in class 35.
4200484    07/06/2019
DONGGUAN JIE XUN ELECTRONIC TECHNOLOGY CO., LTD
trading as : DONGGUAN JIE XUN ELECTRONIC TECHNOLOGY CO., LTD
Room 101 Block 2 No.26, 1st Chuangye Street, Dalingshan Town, Dongguan, Guangdong, China
Service Providers
AS PER CHINESE LAW
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
commercial information agency services, business management consultancy, commercial administration of the licensing of the goods and services of others, import-export agency services, provision of an on-line marketplace for buyers and sellers of goods and services, presentation of goods on communication media, for retail purposes, marketing research, professional business consultancy, advertising
4203859 12/06/2019

REETA DEVI

trading as ;ROSEVESTLA ENTERPRISES

G-408, GALI NO. 7, ADHYAPAK NAGAR, NANGLOI, NILOTHI, NEW DELHI-110041, INDIA.

SERVICE PROVIDERS

Proposed to be Used

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING, WHOLESALING AND DISTRIBUTING, SELLING OF HEALTH & CARE, COSMETICS, HOME DECOR, BABY CARE; TOYS, HEALTH ; BEAUTY, SHAVER, TRIMMER, HOME; KITCHEN, SUPPORT; FITNESS, CLOTHING, PENS &; STATIONERY, HOME IMPROVEMENT TOOLS, JEWELLERY, LEATHER &; TRAVEL, MOBILES &; CAMERAS, COMPUTER &; GAMING, HOME &; KITCHEN, HOUSEHOLD, PET SUPPLIES, WEARABLE GADGETS.
4208303  17/06/2019
EZYLAB HEALTHCARE PRIVATE LIMITED
C/O SMT RITA SAHAI,W/O BISHWANATH SAHAI SHIVPUR,PO-ANISHABAD,PS-GARDANIBAGH PATNA Patna BR 800001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ADV. SHILPA
D/O AMOD TIWARY, HATHSARGANJ, HAJIPUR, VAISHALI, PIN-844101, BIHAR

Proposed to be Used
KOLKATA
MARKETING OR SALES OF MEDICINES, MEDICINAL, PHARMACEUTICAL PREPARATION AND SUBSTANCES.
4208430  17/06/2019
MGB BUSINESS ADVISORS PRIVATE LIMITED
Peninsula Business Park, Tower-B, 19th Floor, Ganpatrao Kadam Marg, Lower Parel, MUMBAI Mumbai City MH 400013 IN
Advisory
PRIVATE LIMITED COMPANY
Used Since :30/07/2008
MUMBAI
To carry on the business as service providers, consultants, management consultants in the area of marketing, finance, tax, various types of audit, consultancy, administration, sales, purchases, general management, office management, administration, software, systems, security, promotion of products, services, concepts.
4209541  18/06/2019
GAURAV VERMA
BHOJRAJ BAGLA MARG, HATHRAS, U.P - 204101
INDIVIDUAL
Address for service in India/Attorney address:
RAGINI AGRAWAL
1964/2, South End D Cross Road, 9th Block, Jayanagar, Bangalore - 560069

Proposed to be Used
DELHI
online business related to Metal handicraft which falls under class 35 i.e (Advertising and Business and Trading).
4214715   24/06/2019
SUKHMANI SANDHU TRADING AS XENIA INDIA
SCO-3, SECTOR-68, V.P.O. KUMBRA, NEAR LAWRENCE LEARNING LOUNGE (SCHOOL), MOHALI-160062 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1985
DELHI
Advertising, Marketing, Business Assistance, Business Management of Hotels, Resorts and Restaurants, Online Ordering Services.
BHAWNA DHAWAN TRADING AS UVMOVE E SOLUTIONS
FLAT NO. A-167, SECTOR-48, NOIDA ,DISTRICT GAUTAM BUDH NAGAR UP-201304
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV CHANDEL
B-239 2ND FLOOR WEST VINOD NAGAR DELHI 110092
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
4220398  28/06/2019
ENSOWT
COTTAGE NO. 26 SHIPRA SUNCITY INDIRAPURAM GHAZIABAD-201014
Partnership Firm
Address for service in India/Attorney address:
ABHISHEK CHANDRA MISHRA
627-D, SHIPRA SUNCITY (ROYAL FLATS), INDIRAPURAM, GHAZIABAD-201014, UTTAR PRADESH.
Used Since : 22/02/2018
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Ninv Business Evolution

4225075   04/07/2019

NINV BUSINESS EVOLUTION PRIVATE LIMITED
D/16-D, Block D, Hauz Khas, New Delhi (South Delhi) 110016

Company

Address for service in India/Attorney address:
RAJIV SARIN ADVOCATE
D.16/D HAUZ KHAS NEW DELHI-110016

Used Since : 25/06/2017

To be associated with:
3831078

DELHI

COMPLIANCE, ADVISORY SERVICES, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; DATA PROCESSING; PROVISION OF BUSINESS INFORMATION; PROFESSIONAL BUSINESS CONSULTANCY; BUSINESS ACCELERATORS; BUSINESS INCUBATION SERVICES; BUSINESS ORGANIZATION CONSULTANCY; BUSINESS RESEARCH; COMMERCIAL INFORMATION AGENCIES; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; ONLINE SERVICES; ASSISTANCE AND FORUMS FOR BUSINESS PROMOTION; STARTUP SERVICES; STARTUP CONSULTANCY; STARTUP BUSINESS MARKETING SERVICES; ADVERTISING, MARKETING AND PROMOTION SERVICES; FACILITATING PROVISION OF FUNDS FOR STARTUPS; CONNECTING STARTUPS WITH VENDORS FOR PROVISION OF LEGAL, MARKETING SERVICES.
HRSGS
4233152    12/07/2019
SANJEEV KUMAR
M-1/39A Budh Vihar , Phase -I, Delhi-110086
E commerce
INDIVIDUAL

Proposed to be Used
DELHI
Advertising, business management, business administration, office functions, Digital Marketing, Online Trade, E-Commerce.
4233851 12/07/2019
UPENDRA KUMAR SINGH
JALPURWA, SIWAN, BIHAR-841408
ONLINE AND OFFLINE RETAIL AND WHOLESALE OF BUILDING'S CONSTRUCTION PRODUCT AND SERVICES INDIVIDUAL

Proposed to be Used
KOLKATA

ONLINE AND OFFLINE RETAIL OUTLET, TRADING, WHOLESALE, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, SHOPS, SHOWROOMS, BUSINESS ADMINISTRATION AND BUSINESS MANAGEMENT SERVICES, OFFICE FUNCTION, RELATING TO OUTLET OF ALL BUILDING CONSTRUCTION, ELECTRICAL, PAINTING, LIGHTING AND DECORATIVE PRODUCTS AND SERVICES INCLUDING ALL CONSTRUCTION SERVICES
BIG DADDY
4241552  21/07/2019
DEEPAK RAMCHAND MOTWANI M/S SATGURU AGENCIES
DEEP BANGLOW, NADHE NAGAR, NEAR SAI SHRADDHA GARDEN, KALEWADI, PUNE (MAR)
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ASHISH TRADE MARK SERVICES
20-BRIJ DHAM PHASE I, KARAMYOGI, KAMLA NAGAR AGRA U.P
Used Since :01/04/2017
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE, RETAIL & ONLINE TRADING FOR FOOTWEAR BEING INCLUDED IN CLASS 35
4247848   26/07/2019
JAY GIRISHBHAI KANOJIYA
404,4th floor, WING 1, Sopan Hill, Near shantinagar, behind Aalap Green city, Rajkot 360007, Gujarat, (India)
SINGLE FIRM

Address for service in India/Agents address:
SAMPAT DHRAV PRADIP
OM, Tuls Bungalow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Import; Export; Retail and Wholesale Trading of any item by Online or Offline Mode
4254874    02/08/2019
RSPL LIMITED
119-121 (Part), Block P & T Fazalganj, Kalpi Road, Kanpur (U.P.) 208012
COMPANY

Address for service in India/Attorney address:
ALL IP CARE
7/8, NEHRUE ENCLAVE, KALKAJI EXTENSION, NEW DELHI-110019

Used Since :01/01/2019

To be associated with:
1777852

DELHI

No exclusive right for descriptive matter appearing on the label.
BLASTBUX

4255144  03/08/2019

SH. VIDUL GOYAL S/O SH. VIKAS GOYAL
Village Jaspal Bangar, Behind Sua Road, Ludhiana (Punjab)
Individual/Sole Proprietor

Address for service in India/Agents address:

PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/08/2019

DELHI

Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, showroom, online selling, franchises, events, exhibitions, advertisement, business administration & business management services relating to Only Complete bicycles, tricycles, rickshaws, their parts, fittings & accessories (including tyre & tubes) included in class 35
SPANSURE MEDICAL INSTRUMENTS PRIVATE LIMITED
C-87 Ramesh Nagar New Delhi West Delhi DL 110015 INDIA
Business Service
BODY INCORPORATED
Used Since :10/10/2016
DELHI
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, DISTRIBUTION OF SAMPLES, OFFICE FUNCTIONS, BUSINESS MANAGEMENT OF HOTELS, PUBLIC RELATION, ACCOUNTING, ADVERTISING, TELEPHONE ADVERTISING, MARKETING RESEARCH, MARKETING STUDIES, MODELLING FOR ADVERTISING OR SALES PROMOTION, FILE MANAGEMENT, OUTDOOR ADVERTISING, PERSONNEL RECRUITMENT
CDA

4257922  06/08/2019

PROJECT MANAGEMENT INSTITUTE, INC.
14 Campus Boulevard, Newtown Square, Pennsylvania 19073, U.S.A.
A Pennsylvania corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Business services for others being testing to determine professional competency, namely, testing, analysis, and evaluation of the level of knowledge, skills, and abilities of others in the field of business management and project management; business services for others, namely, credentialing of business management and project management professionals.
CDAP

4257923  06/08/2019

PROJECT MANAGEMENT INSTITUTE, INC.
14 Campus Boulevard, Newtown Square, Pennsylvania 19073, U.S.A.
A Pennsylvania corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Business services for others being testing to determine professional competency, namely, testing, analysis, and evaluation of the level of knowledge, skills, and abilities of others in the field of business management and project management; business services for others, namely, credentialing of business management and project management professionals.
CDAI

4257924  06/08/2019
PROJECT MANAGEMENT INSTITUTE, INC.
14 Campus Boulevard, Newtown Square, Pennsylvania 19073, U.S.A.
A Pennsylvania corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Business services for others being testing to determine professional competency, namely, testing, analysis, and evaluation of the level of knowledge, skills, and abilities of others in the field of business management and project management; business services for others, namely, credentialing of business management and project management professionals.
CDAC
4257925  06/08/2019
PROJECT MANAGEMENT INSTITUTE, INC.
14 Campus Boulevard, Newtown Square, Pennsylvania 19073, U.S.A.
A Pennsylvania corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Business services for others being testing to determine professional competency, namely, testing, analysis, and evaluation of the level of knowledge, skills, and abilities of others in the field of business management and project management; business services for others, namely, credentialing of business management and project management professionals.
VIVATIQ

4260913  09/08/2019

VIVA BIOTEC PRIVATE LIMITED
Vatika Atrium, 1st. Floor, B-Block, Sector-53, Gurgaon-122 002 (Haryana), India.

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELI

Advertisement, business management, office function, marketing, on-line marketing, sales promotion, sample distribution, retail or whole sale services - for pharmaceutical and medicinal products, dietary supplements, cosmetics and skin care products, apparatus, instruments, devices and articles for medical use, and medical supplies.
Trade Marks Journal No: 1923, 14/10/2019 Class 35

A. KANNAN, PROPRIETOR TRADING AS NEW STAR
NO: 824/A, VIRUDHUNAGAR MAIN ROAD, THRUTHANGAL, SIVAKASI, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :01/07/2017

CHENNAI

WHOLE SALES, RETAIL SALES, ONLINE SALES FOR PVC PIPES AND WATER TANKS
Trade Marks Journal No: 1923 , 14/10/2019           Class 35

4261984    10/08/2019
SICILIYAA
SHOP NO.09, SUYOG CENTRE, GULTEKADI CHOWK, NEAR CRESCENT HIGH SCHOOL,GULTEKADI, PUNE – 411037, MAHARASHTRA,INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Used Since :15/05/2016
MUMBAI
4262310  10/08/2019  
M/S JACK MA CREATIONS (A PROPRIETORSHIP CONCERN) (REP BY ITS PROPRIETOR: MR. UPPUSETTI KIRAN BABU) 
H.NO: 11-8-112, LENIN NAGAR, KHAMMAM-507001, TELANGANA STATE, INDIA 
SERVICES 
Address for service in India/Agents address: 
KALVA NIRMAL KUMAR 
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P. 
Proposed to be Used 
CHENNAI 
ADVERTISING, BANNER ADVERTISING, CINEMA ADVERTISING, TELEVISION ADVERTISING, ADVERTISING OF MOVIES, 
ADVERTISING FILM PRODUCTION, CINEMATOGRAPHIC FILM ADVERTISING, PUBLICITY & ADVERTISING, ADVERTISING 
OF CINEMAS, RADIO & TELEVISION ADVERTISING, PRODUCTION OF ADVERTISING FILMS, ADVERTISING VIA MOBILE 
TELEPHONE NETWORKS, ADVERTISING FOR MOTION PICTURE FILMS, PRODUCTION OF SOUND RECORDINGS FOR 
ADVERTISING PURPOSES
4263478   13/08/2019
N BHUPESH
trading as; FARM LIFE RETAIL NETWORK
NO.116/1, ANNA SALAI, BEHIND IDBI BANK, LITTLE MOUNT, CHENNAI-600015, TAMILNADU, INDIA.
SERVICE PROVIDER
A PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
REFERRAL MARKETING.
MEDBUZZ
4263707  13/08/2019
GOPU KALYANI REDDY PROPRIETOR OF VAISHNAVI BIOTECH
105, FIRST FLOOR, GBS ENCLAVE, MOTI VALLEY. TRIMULGHERRY, SECUNDERABAD – 500056
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Retail services for medical instruments; Wholesale services for medical apparatus; Online retail store services featuring medical instruments; Online wholesale store services featuring medical instruments; Provision of information and advisory services relating to e-commerce; Medical billing services for doctors; Advertising services relating to pharmaceuticals; Import-export agency services
NITJEE TALENT SEARCH EXAMINATION (NTSE)

4264460  14/08/2019
PANKAJ SINGH
EVAH HOSPITAL, 6TH FLOOR, 28-29,GOVIND MARG, JAIPUR - 302004
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
4266153  16/08/2019
SANGEETHA NAIDU
No. 70/08, First floor, Mekhri Building, Opp to Pride Hulkul, Lalbagh Main Road,
Sole Proprietorship
Address for service in India/Attorney address:
J. VIJAY RAGHAVAN
YAUGA CONSULTANTS, NO.326, GROUND FLOOR A, TT NAGAR, GUDUVANCHERI, CHENNAI-603202

Proposed to be Used
CHENNAI
Online services and assistance rendered to others in obtaining statutory and other certificates including, but not limited
to, marriage certificate, birth certificate, income proof certificate, caste certificate; assistance in obtaining Aadhaar card,
PAN number & passport, included in Class 35.
AAKSH BEVERAGES PRIVATE LIMITED
703 DAMJI SHAMJI, BUSINESS GALLERIA, LBS MARG, KANJURMARG (WEST), MUMBAI – 400 078
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :05/04/2009

MUMBAI

RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF COFFEE.
4266592  16/08/2019
SAMIN AHMED
1500 A, 2nd Floor, Gali Kotana Suiwalan Darya Ganj New Delhi 110002
Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :08/09/2014
DELHI
Online selling of Articles of jewellery, Apparatus for sports timing [stopwatches], gem stones Clocks, Earrings, Fashion jewellery, Imitation jewellery, Jewellery articles, Jewelry cases, Key rings, Necklaces, Quartz watches, Rings, Wall clocks, Watches, Women's jewelry, Wrist watches, Wedding bands, Bracelets
YUKTI PANDEY
RH-14, CRYSTAL PALACE, E-WING, KANCHPADA, NEW LINK ROAD, MALAD WEST, MUMBAI-400064
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI
Trade Marks Journal No: 1923, 14/10/2019  Class 35

WEAVENT MEDIA PRIVATE LIMITED
RZ-B-12/15 UGF Flat No 04 Back Side KH No 82/4/1 Mahavir Enclave Palam Delhi-110045
Pvt Ltd Company

Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank, Sant Nagar Burari, Delhi-110084

Proposed to be Used
DELHI
Advertisement, Business Promotion, Election Campaign, Sponsorship Search, Sales Promotions for Others, Rental of Advertising Space or Media, Productions of Advertising Films
4267844  19/08/2019
ASHA DEVI (PROPRIETOR) TRADING AS SASUJ NX
SHOP NO.-5, RAJHANS OLYMPIA, BHATAR MAIN ROAD, SURAT-395007, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
WHOLESALE OR RETAIL SERVICES FOR SAREES, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), READY-TO-WEAR CLOTHING, DRESSES, TUNICS, GOWNS, FABRIC, TEXTILE MATERIAL, MEN'S WEAR, LADIES' WEAR
DHARMESHKUMAR DINESHBHAI RADADIYA (PROPRIETOR) TRADING AS DINJAN ENTERPRISE
G-1202, RUSHIKESH TOWNSHIP, OPP. SARTHANA COMMUNITY HALL, SARTHANA JAKATNAKA, SURAT-395006, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
WHOLESALE OR RETAIL SERVICES FOR COSMETICS, SANITARY PADS, SANITARY NAPKINS
BAINWELLABS
Room No. 17/645-D in Anakkayam Panchayath, Panayi, Anakkayam P.O, PIN- 676 509, Anakkayam Amsom and Vengaloor Desom, Ernad Taluk, Malappuram District, State of Kerala, India.
A partnership firm duly represented by its Managing partner

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :11/05/2019

CHENNAI
Computerized on-line ordering services; on-line ordering service; on-line and offline retail store services; Price comparison services, operating on-line marketplaces for sellers to advertise and sell their goods; Online retail services in relation to food and food products, grocery, On-line wholesale store services for Food and beverages, Wholesale distributorship services for food and beverages, Retail or wholesale services for food and beverages, market research; business marketing consulting services; business investigation; financial auditing and providing commercial and statistical information, systemization of information into computer database, compilation of information into computer databases.
ANGUTHACHAAP
4268049  19/08/2019
MANGESH MAWALKAR
FLAT NO. 10, NEETA APARTMENTS, BHAKTI MARG, MULUND (WEST), MUMBAI 400080.
Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4268185    19/08/2019
VENNELA PENDLI
Flat no.301, Plot no.1662-64, Doctors colony, Pragathi nagar, Kukatpally,
Active
Address for service in India/Attorney address:
DEEPIKA Y MAROO
101 SSKC Rockside Apartment Filmnagar Hyderabad
Used Since :02/06/2019
CHENNAI
digital marketing, Help in the working or management of a commercial undertaking and also help in the management of the business affairs or commercial functions of an industrial or commercial enterprise, as well as services rendered by advertising establishments primarily undertaking communications to the public, declarations or announcements by all means of diffusion and concerning all kinds of goods or services.
BEAUTABULARY

Priority claimed from 31/05/2019; Application No. : 88/454,732 ;United States of America

4268204  19/08/2019
CORN PRODUCTS DEVELOPMENT, INC.
5 Westbrook Corporate Center, Westchester, Illinois 60154 U.S.A.
A corporation existing under the laws of the state of Delaware, U.S.A.

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Providing information from databases to cosmetic and beauty care product manufacturers regarding the evaluation of sensory qualities for product formulations.
4268318  19/08/2019
KREATIAA INDIA SOLUTIONS PRIVATE LIMITED
2/1 RACE COURSE ROAD, GF2 ANAND PARADISE APARTMENT, NEAR RACE COURSE, CHOWK DEHRADUN, UTTARAKHAND - 248001
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Recruitment services, Advertising; Business management; Business administration; Office functions
RONNYRS

4269670    20/08/2019

ROHAN SAGAR.
8869, 14/B, GALI SHIDI PURA, KAROL BAGH, NEW DELHI-110005.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, DEPARTMENTS STORE, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF FOOTWEAR, SHOES, CHAPPAL, GIRT ITEMS AND FASHION ACCESSORIES.
4269737  20/08/2019
KETANBHAI POPATBHAI BAGSARIYA
MINDAS ENTERPRISE, 50, SAMRAT SOCIETY, PUNA, SURAT- 395010
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
WHOLESALE & RETAIL ONLINE TRADING OF HOME & KITCHEN, KITCHEN APPLIANCES, CLOTHING AND ACCESSORIES, COMPUTER AND ACCESSORIES, ELECTRONICS PRODUCTS, CAR AND MOTORBIKE ACCESSORIES, LUGGAGE AND BAGS, JEWELLERY PRODUCT, HEALTH AND PERSONAL CARE PRODUCTS, SHOES AND HANDBAGS, SPORTS FITNESS AND OUTDOORS, TOOLS AND HOME IMPROVEMENT PRODUCTS, OFFICE PRODUCTS, GARDEN AND OUTDOORS PRODUCT, BOOKS, HOMES AND FURNITURE PRODUCT, BABY AND KIDS PRODUCT, LATHES PRODUCT, MOBILE ACCESSORIES
4269751  20/08/2019
HARI OM LAXMI NARAYAN JEWELLERS
GROUND FLOOR JAIPURIYA TOWER D.N SINGH ROAD KHARMANCHAK - 812002
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
RETAIL SERVICES FOR JEWELLERY
4269853  20/08/2019
IDEATIONAL PRINTING AND SUBLIMATION LLP
4/165, LALITA PARK,LAXMI NAGAR,NEW DELHI,East Delhi,Delhi - 110092
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
SHERA

4271023    21/08/2019
SHERA HOSIERY PVT. LTD.
14/A Bechu Chatterjee Street, Kolkata - 700009, West Bengal, India.
An Indian company

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/04/1971

KOLKATA
Retail and wholesale outlet for readymade garments of all types, advertising, business administration and management, ecommerce, office functions, sales promotion, shop window and shopping malls, shopping complexes and multiplexes dressing, demonstration of goods, electronic retail store or wholesale outlets
4271598  22/08/2019
JYOTSANA ARORA
13/267, 2ND FLOOR, GEETA COLONY, EAST DELHI, DELHI, 110031
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095
Proposed to be Used
DELHI
ONLINE SELLING, PURCHASING, IMPORTING AND EXPORTING, RETAILING OF GOGGLES, JEWELLERY, PLASTIC PRODUCTS, READYMADE GARMENTS, MENS & GIRLS WEAR APPARELS, GIRLS FASHION ACCESSORIES
4272540  22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356953, 2375214

MUMBAI
Retail outlets and departmental stores for the sale of all kinds of coffee, tea, cocoa, sugar, coffee substitutes, flour and preparations made from cereals, bread, biscuit, cakes, pastry and confectionery, ices; honey, vinegar, sauces; including import and export and distribution of goods.
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356953, 2375214

MUMBAI
Retail outlets and departmental stores for the sale of all kinds of coffee, tea, cocoa, sugar, coffee substitutes, flour and preparations made from cereals, bread, biscuit, cakes, pastry and confectionery, ices; honey, vinegar, sauces; including import and export and distribution of goods.
4273138  23/08/2019

ALOK KUMAR
H NO-563, KARAN SINGH NIWAS, CHAUHAN MOHALLA, DADA DHARMA WALI GALI, NEAR TATA TELCO SERVICE,
RANGPURI.SOUTH WEST DELHI - 110037

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services, Advertising; Business management; Business administration; Office functions
TWAMEV

4273695  23/08/2019

VEDANT MODI
12C, Lord Sinha Road, Block C+D, Flat- 2C, Shyam Kunj, Kolkata- 700071, West Bengal.

An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Services of retail and wholesale, including online retail and wholesale; electronic commerce services; retail store outlets; bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase those goods including readymade garments, headgear, boots, shoes and slippers and accessories thereof.
VAHANRENTALS

4274577   26/08/2019
RAJEEV KUMAR MISHRA
RZD1A/126, D1A BLOCK, MAHAVIR ENCLAVE 1, STREET NO. 5, PALAM DABRI ROAD, NEW DELHI 11045
DIGITAL SIGNATURE PROVIDER
PROPRIETORSHIP
Proposed to be Used
DELHI
DISSEMINATION OF ADVERTISING FOR OTHERS VIA THE INTERNET, RENTAL OF ADVERTISING SPACE, ONLINE ADVERTISING SERVICES FOR OTHERS, ADVERTISING SPACE FOR ANY TYPE OF VEHICLES, ADVERTISING INCLUDED IN CLASS 35.
4274617    26/08/2019
JUNAID ZAAMIN AHMED ATHAR
Zainab Palace 1, Flat No.101, Ekta Nagar, Gorewada Road, Nagpur-440013, Maharashtra
Individual
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :06/01/2019
MUMBAI
Import, Export And Distribution Of Building Construction Material, Agro Products Under Class “35”
4274619   26/08/2019
VIJAY KUMAR (SOLE PROPRIETOR OF JR POULTRY DRUGS)
Neemgali, Magardahi Road, Ward No-18, Samastipur- 848101, Bihar
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
KOLKATA
Wholesale and Retail services related to Pharmaceuticals under Class “35”
4276270          27/08/2019
PRAVEEN KUMAR.A
trading as ;SRI SHANTHI CREATIONS
OLD # 366, MINT STREET, SOWCARPET, CHENNAI-600001. INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NIRMAL KUMAR
NEW NO.32, OLD NO.3, TRIVELYAN BASIN STREET, SOWCARPET, CHENNAI - 600 079.

Proposed to be Used
To be associated with:
4210952
CHENNAI
RETAIL AND WHOLESALE SERVICES IN RESPECT OF READY MADE GARMENTS FOR MEN INCLUDING SHIRTS,T-SHIRTS,TROUSERS,SUITS,SPORTS WEAR,JEANS,HOSIERY GOODS;AND READY MADE GARMENTS FOR WOMEN INCLUDING WOMEN'S KURTIS AND LEGGINGS AND BOTTOM WEAR AND KIDS WEAR;RUNNING FRANCHISE OUTLETS,PROVIDING THE ABOVE SERVICES IN TRADITIONAL MANNER AND VIA ONLINE MEDIUM THROUGH INTERNET.
4276944   28/08/2019
MR. G. BARANIDHARAN,
No. 246, West Rampart, Thanjavur – 613 009.
Service Provider
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRA JPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Proposed to be Used
CHENNAI
EDECO
4276951 28/08/2019
TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RANNUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI
Services relating to Wholesale, Retail, Distribution and online sale of Food products, Pharmaceuticals, dietetic substances adapted for medical use; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; Agricultural, horticultural and forestry products and grains; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
MRIDULA NAVIN AGARWAL
D-14, Tahnee Heights Nepean Sea Road, Near Petit Hall Nepean Sea Road, Malabar Hill, Mumbai 400006
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
SERVICES RELATING TO RETAILING OF GOODS I.E. SAREES & READYM ade GARMENTS, CLOTHING, FASHION ARTICLES, TEXTILE AND TEXTILE GOODS, LADIES KURTIS, SUITS, PERFUMES, BAGS, PURSES
4277426   28/08/2019

PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI, 110057, DELHI (INDIA)
SERVICE PROVIDER

Address for service in India/Attorney address:
SUMIT GAHLAWAT
D-58, L.G.F., PANCHSHEEL ENCLAVE, NEW DELHI-110017
Used Since :01/06/1997

To be associated with:
2426346, 3862805

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
4277429  28/08/2019
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI, 110057, DELHI (INDIA)
SERVICE PROVIDER
Address for service in India/Attorney address:
SUMIT GAHLAWAT
D-58, L.G.F., PANCHSHEEL ENCLAVE, NEW DELHI-110017
Used Since :01/06/1997
To be associated with:
1531183, 2426346, 3769229
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
4277441  28/08/2019
PVR LTD.
trading as :PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI, 110057, DELHI (INDIA)
SERVICE PROVIDER
Address for service in India/Attorney address:
SUMIT GAHLAWAT
D-58, L.G.F., PANCHSHEEL ENCLAVE, NEW DELHI-110017
Used Since :01/06/1997
To be associated with:
1531183, 2426346, 3769306
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
FIRSTWAYS SMART SERVICES PRIVATE LIMITED
PLOT NO.T- 60,T EXTENSION, VISHVAS PARK, UTTAM NAGAR, DELHI -110059

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Used Since :01/09/2017

DELHI

BUSINESS MANAGEMENT, BUSINESS AUDITING, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, BUSINESS APPRAISALS, TAX PREPARATION, TAX FILING SERVICES.
4277723  28/08/2019
BHAVIK NEHAL SHAH
LG-10-11, Laxmi Vilas Complex, Ghod Dod, Road, Surat-395007
sole Proprietor of “ANTARNG” and “AVSAR ART’S”
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since : 02/10/2018
To be associated with:
1904762

AHMEDABAD
Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade;
Establishment and/or Operation Retail Mailing; Promoting of the Goods and Services of others by Arranging for Sponsor;
Import and Export of Merchandise; Selling of Merchandise in the field of a wide variety of Products and Services like
Clothing, Textile Piece Goods, Thread, Handicraft, Handbag, Cosmetic, Leather, Imitations, Metal, Gemstones products
and goods made from these materials, Accessories and Parts there of; Franchises Services; as included in Class – 35
RAMAN NARAYANAN, PROPRIETOR, TRADING AS R N CONTROLS
#88, U-BLOCK, M.G.ROAD, KOVAIPUDUR - 641042, COIMBATORE DISTRICT, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
G.VIGNESH
NO. 6/3, MINT STREET, 1ST LANE, SOWCARPET, CHENNAI - 600001, TAMIL NADU, INDIA

Used Since :02/08/2018

CHENNAI

WHOLE SALE, RETAIL SALE, ONLINE SELLING, ADVERTISING, IMPORT AND EXPORT FOR WIRES AND CABLES, ELECTRICAL SWITCHES, CIRCUIT BREAKERS, METERS, DISTRIBUTION BOXES FOR ELECTRICAL POWER, CHANGE-OVER SWITCHES FOR TELECOMMUNICATION APPARATUS, LIGHT REGULATORS [DIMMERS], ELECTRIC, ELECTRIC FUSES, VOLTAGE STABILIZERS, LIGHT BULBS, ELECTRIC, LED LIGHT BULBS, LAMP BULBS, LIGHT BULBS, FLASHLIGHT BULBS, ELECTRICAL LIGHT BULBS
4278156  28/08/2019
M/S. AW RETAIL WORLD PVT LTD
No. 9/1 2nd Floor Lady Curzon Road, Infantry Road Cross Bangalore – 560001, Karnataka, India.
tm-01

Address for service in India/Agesnts address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Retailers, Wholesaler, Online selling, Import & Exports of Readymade Garments
4278159  28/08/2019
M/S. ARAN TECNOVATION PRIVATE LIMITED
NO.39, FIRST FLOOR SHANDHANKAKRUKKU, SURAMPATTI ROAD, ERODE, TAMIL NADU - 638009.

Address for service in India/Acency address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, E COMMMERS , IMPORT AND EXPORT AND SHOWROOM FOR SMART LOCKS, INTERNET OF THINGS (IOT) GATEWAYS, BIOMETRIC FINGERPRINT DOOR LOCKS
4278273  29/08/2019
MANU AGRAWAL
trading as ;CETERIS PARIBUS
B2-116, JAL VAYU TOWERS, NEAR GOLF COURSE ROAD, SECTOR-56, GURUGRAM, HARYANA, INDIA.
SERVICE PROVIDER
Used Since :01/03/2019
DELHI
BUSINESS CONSULTANCY SERVICES
Trade Marks Journal No: 1923 , 14/10/2019 Class 35

4278520  29/08/2019
HELLY SHAH
trading as ;PRILLYELEGANCE
704, LILLER COMPLEX, NR. AKOTA GARDEN, ABOVE TRANSFOM GYMNASIUM, AKOTA ROAD, AKOTA, VADODARA-390020, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS, ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK, BUYERS" AND SELLERS" PERFORMANCE, DELIVERY AND OVERALL TRADING EXPERIENCE INCLUDING IN CLASS : 35
1313WALA
4278542  28/08/2019
ROHIT SHARMA
Gandhi Colony, Talwara Road, Mukerian, District Hoshiarpur, Punjab-144211
RD Solutions
Proprietor
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING,
WHOLESALING AND DISTRIBUTING, SELLING OF CLOTHING, ACCESSORIES, CROCKERIES, PERSONAL CARE
MERCHANTISE, LEATHER PRODUCTS, LUGGAGE, COSMETICS AND PERFUMERY, GIFT ARTICLES AND MATERIAL OF
ALL KINDS INCLUDING WEBSITE, WEB HOSTING, DIRECTORIES, MAIL INFORMATION, ORGANIZING OF EXHIBITION &
eVENTS, BUSINESS INFORMATION SERVICES, EARNINGS STATEMENTS. RETAIL SALE SERVICES PROVIDED BY
MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES;
RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-
LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANTISE AND
GENERAL CONSUMER GOODS
fithuami

4278596   29/08/2019

REHAN SAIFI
R-29, GALI NO-19, BRAHMPURI, JAFFRABAD, NEW DELHI- 110053.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :06/04/2017

DELHI

WHOLESALE AND RETAIL SERVICES IN HOSIERY AND READYMADE GARMENTS, HONEY AND ELECTRONIC ITEMS
4278735 29/08/2019
RAVINDRA NATH GUPTA
353/1, Jal Lal House, 3rd Floor, Near Golak Dhaam Mandir, Bijwasan, New Delhi- 110061
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/10/2016
To be associated with:
3390684
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
EZEEFIT

E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

To be associated with:

2268105

MUMBAI

IMPORT & EXPORT, MARKETING, DISTRIBUTION, RETAILING SERVICES RELATED TO FURNITURE.
SOOT MOOD

4279523  30/08/2019

MS. VIDITA OBEROI

trading as ;M/S FRESH STORE 24

#1235, SECTOR-68 MOHALI (P.B) INDIA

SERVICE PROVIDER

Address for service in India/Agents address:

VENUKA KUMARIA.

5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.

Used Since :13/07/2019

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO HOSIERY AND READYMADE GARMENTS, FABRICS, SUATING AND SHARTINGS BELTS, PURSES, HANKIES, TIES, VANITY BAGS, COSMETICS AND PERFUMES TOYS AND GAMES.
4280834  31/08/2019
ROTAN SINGH NARUKA
36-A, DEROURA NAGAR SOUTH, JAIPUR
Individual
Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR
Proposed to be Used
AHMEDABAD
BUSINESS ADMINISTRATION, BUSINESS MANAGEMENT, ADVERTISING, OFFICE FUNCTIONING
LOUKYA CHAINS

4281034    31/08/2019

RACHNA TIWARI
248, GAGAN VIHAR, NIRMAN VIHAR, EAST DELHI, DELHI-110092
AN INDIVIDUAL

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
COMMERCIAL ENTERPRISE DEALING IN JEWELLERY INCLUDING GOLD, SILVER & DIAMOND JEWELLERY.
4281052   31/08/2019
VINIT UDAY TAMHANKAR
4/1 Chandrashekhar S.N.Marg, Andheri (East), Mumbai - 400069, Maharashtra, India
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
The bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes
4281072  31/08/2019
NEHA CHAVAN
Sadanand, Opposite Nagar Panchayat Office , G G Mane Marg, Shahapur, District – Thane Maharashtra – 421601
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/03/2019

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
HARIOM MASALA PVT. LTD.
36, UDYOG NAGAR, SDA COMPOUND, MUSAKHEDI, INDORE - 452001. MADHYA PRADESH. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Used Since :30/07/2017

MUMBAI
Trading, marketing, advertising, distribution, wholesaling, retailing, import-export services in respect class 35.
SHRI. VIJAY ARJUNDAS HARWANI TRADING AS :- D SONS APPARELS
SHOP NO. 12, CITYLAND COMPLEX, BOREGAON, AMRAVATI - 444102. MAHARASHTRA. INDIA.
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Used Since :01/03/2012

MUMBAI
Sales Distribution & Marketing of Clothing, Ethnic Wear, Readymade Garments, Garments, Clothes, Shirts, T-Shirts, Trousers and related products.
MRS. MEERA KANHAIYA SHARMA
4/9 SALIK SINGH SADAN, ASALPHA VILLAGE, NEAR ASALPHA METRO STATION, GHATKOPAR WEST, MUMBAI, MAHARASHTRA 400084
PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
VS IPR AND LEGAL ADVISORS 3rd FLOOR, FLAT NO. 34, TARABAI NIWAS, NEW AYRE ROAD, DOMBIVALI - EAST 421201, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS ADMINISTRATION AND BUSINESS MANAGEMENT ACTIVITIES INCLUDING DISTRIBUTION, MARKETING AND TRADING SERVICES IMPORT EXPORT
4281441  01/09/2019
MUHAMMED RANEES P.
BAITHUL ALEEMA,KAVIYOOR,P.O.CHOKLY,KANNUR-670 672,KERALA STATE,INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
RETAILING, WHOLESALING, EXPORTING, IMPORTING, MARKETING AND TRADING OF FOOD PRODUCTS, CONFECTIONERY, CAKES, BREAD, HOMELY PREPARED SWEETS AND CHOCOLATES, PASTRY, ICE CREAMS, JUICES, SNACKS, COOKIES AND SAVORIES.
AFZAL HUSAIN
84/199-A, CARWALO NAGAR, ANWARGANJ, KANPUR NAGAR - 208003
PROPRIETOR

Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI
Used Since :01/07/2012

DELHI
Advertising, business management, business administration, office functions
MICROSTAR EDUCATIONAL SERVICES PVT. LTD.
At - Mauna Pakari, PO – Chapra, PS –Chapra Town, Saran – 841301, Bihar
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Used Since :15/02/2018
KOLKATA
BUSINESS MANAGEMENT, OFFICE FUNCTION BY WAY OF FRANCHISEE, MARKETING,ADVERTISEMENT, COUNSELING, PLACEMENT RELATED TO EDUCATIONAL INSTITUTIONS AND ORGANISATIONS WHICH DEALS IN EDUCATION AND TRAINING, PREPARATIONS & COACHING CLASSES RELATED TO TECHNICAL & NON-TECHNICAL, ACADEMIC, SKILL DEVELOPMENT, VOCATIONAL & PROFESSIONAL COURSES AND EXAMINATIONS
Folinox

4282196    03/09/2019

SHOYABMOHMAD HABIBKHAN NAGORI
trading as; WALINOX PHARMACEUTICAL
E/402, FOURTH FLOOR, TAIBAH RESIDENCY, TP-85, ROAD, SARKHEJ, AHMEDABAD-380015
Used Since :24/12/2015

AHMEDABAD
PROVIDING OF SERVICES FOR WHOLESALING RETAILING, TRADING, MARKETING AND DISTRIBUTING OF MEDICAL AND PHARMACEUTICALS PREPARATION
4282745  03/09/2019
NEEL KAMAL GOGIA PROPERITOR OF IPLIX MEDIA
Pocket A-8, House no-12, First Floor, Kalkaji Extension, New Delhi
Properitor
Address for service in India/Attorney address:
KANika JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
DELHI
Advertising, Marketing and Promotional Services
4282748   03/09/2019
PAWAN KUMAR
C-133, BLOCK-C, GALI NO.14, VIJAY VIHAR, PHASE-2, ROHINI SECTOR-5, DELHI-11008
PROPRIETOR
Address for service in India/Attorney address:
KIRAN KUMARI
SCO 20-21. FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001

Proposed to be Used
DELHI
POLITICAL CAMPAIGNS
NUT PHARMA PRIVATE LIMITED

4282796  03/09/2019

NUT PHARMA PVT. LTD.
BHARTI MEDICOSE, GULAL GALI, RETI STREET, LOHAGARH, Moradabad

Company

Address for service in India/Attorney address:
JASNEET KAUR
#1063, Sector 2, Panchkula, Haryana 134112

Proposed to be Used
DELHI

Advertising services relating to manufacturing of pharmaceutical products; Retail services or wholesale services for pharmaceutical, veterinary, sanitary preparations and medical supplies; Billing services in the field of healthcare; Business administration services in the field of healthcare; Product Marketing Services.
Proposed to be Used

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISEE, MARKETING, TRADING, ONLINE MARKETING, ONLINE TRADING REGARDING MATTRESSES, PILLOWS, CUSHIONS, PILLOW COVERS, CUSHION COVERS, BED COVERS, TABLE COVERS, CURTAINS, BED SHEETS, RETAIL STORES SERVICES FEATURING FURNISHINGS UNDER CLASS 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PANWAR
4282963   03/09/2019

BDELLOID SYSTEMS PRIVATE LIMITED
C-90, 3rd Floor, DDA Shed, Okhla Industrial Area, PH-1 New Delhi South Delhi - 110020
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI

Advertising, Marketing and promotional services.
4283142  03/09/2019
SHVETA CHOUDHARY
1-J-5, NH 1, NIT, FARIDABAD
SNEHSANSKRITI
INDIVIDUAL
Proposed to be Used
DELHI
BUSINESS SERVICES AND CONSULTING
4283154  03/09/2019
SEEMA RATHORE
4217, Gali Bahuji, Pahari Dhiraj, Gali Mandir Wali, Sadar Bazar, Delhi-110006
Individual
Address for service in India/Attorney address:
DEEPALI KAUSHIK
451-A, Chirag Delhi, Near Sharma Store, New Delhi-110017
Proposed to be Used
DELHI
Business Management; advertising; business administration and other office functions
4283614   04/09/2019
AMIDAS CLOTHING PRIVATE LIMITED
A/38, TF AUSTVINAYAK COMPLEX, OPP VASANT CINEMA, DARIYAPUR, KAHIPUR GATE, AHMEDABAD-380004,
GUJARAT, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
AHMEDABAD
RETAIL & E-COMMERCE SERVICES CONNECTED TO READYMADE GARMENTS.
4283928  04/09/2019
GYRATE NETCOM PRIVATE LIMITED
Digiland Building, Jibon Phukan Nagar, PO: C.R. Building, City: Dibrugarh, Dist: Dibrugarh, Assam, PIN: 786003
Pvt. Ltd. company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :09/05/2019
KOLKATA
Retail services relating to food; Online retail services relating to vegetables
Trade Marks Journal No: 1923, 14/10/2019 Class 35

4283934 04/09/2019
RAMESH PREMJI PATEL
B-1101, LAXMI CHHAYA CHS, LT ROAD, ABOVE DEEPAK HOTEL, BORIVALI WEST, MUMBAI-400092

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA, NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
RETAIL SERVICES PROVIDED BY SUPERMARKETS; WHOLESALE AND RETAIL STORES SERVICES; SUPER MARKET AND DEPARTMENTAL STORES.
4284175  04/09/2019
HEENA PARAG MODI & AMITKUMAR MATHURDAS KANERIA
21, SANGAM SOCIETY CITY LIGHT ROAD, NEAR SCIENCE CENTER SURAT 395007
Joint Applicant
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
AHMEDABAD
Retail services for Textile Fabrics and Garments , Import and export services
4284208  04/09/2019
MERITROAD PRIVATE LIMITED
M-1203, PLUMERIA GARDEN ESTATE SECTOR OMICRON 3 GREATER NOIDA Gautam Buddha Nagar UP 201308
Private Limited Company
Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA
Used Since : 30/05/2016
DELHI
Business Services and Consulting (Advertising, Business Management)
4284273  05/09/2019
GOODYBOX INDIA PRIVATE LIMITED
trading as ;GOODYBOX INDIA PRIVATE LIMITED
172, 1ST FLOOR, TRIVENI APARTMENT, JHILMIL COLONY, DELHI-110095, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
ONLINE OR OFF LINE RETAILING, TRADING, IMPORTING, EXPORTING, WHOLESALING, DISTRIBUTING, MARKETING, RETAIL STORE, BUSINESS MANAGEMENT OF ALL TYPES OF HANDICRAFTS, PAINTINGS, ARTISTIC ITEMS & SOUVENIR ITEMS MADE FROM METAL, WOOD, CLAY, PAPER, YARN OR ANY OTHER KIND OF MATERAIL OR OTHER SIMILAR ACTIVITIES
AgileBCM
4284461  05/09/2019
ILANGO VASUDEVAN
Plot no 86 & 87, Sri Ananathanathan Nagar, Mannivkkm Extension, Vandalur Chennai
BCM professional services
Resident

Proposed to be Used
CHENNAI
Business Continuity Management
4284613  05/09/2019
MUKESH KUMAR JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS SULTAN SINGH MUKESH KUMAR JAIN
Opp. M.G. College, Kareli, Dist., Narsingpur, Madhya Pradesh- 487221
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to jaggery
Trade Marks Journal No: 1923 , 14/10/2019          Class 35

4284790   05/09/2019
SHEETALRAJ INDUSTRIES PRIVATE LIMITED
C/o Pruthviraj Bapushab Dhanwade ,Kale PL. Garpeer Road Near Kudale Advocate House Sangli - 416416
BODY CORPORATE
Address for service in India/Agents address:
SAMPAT DHURU PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot- 360007, Gujarat

Proposed to be Used
MUMBAI
TRADING OF TOBACCO, CHEWING TOBACCO, BEEDI, CIGAR, CIGARETTE, PAN MASALA, SAUNF, SUPARI, SCENTED SUPARI, SWEET SUPARI, MOUTH FRESHENER, PAN MASALA, GUTHKA, PAN CHATNI, ZAFRANI PATTI, ZAFRANI ZARDA, SMOKING TOBACCO PRODUCTS, TOOTHPASTE, SMOKERS ARTICLE, TOOTH PASTE AND OTHER TOBACCO RELATED PRODUCTS.
4284888   05/09/2019

ATHUL RAJ
ENCHAKUZHIYIL, MANJOORA PO, KAVUMANNAM, BIBLELAND, WAYANAD, KERALA-673575, INDIA
INDIVIDUAL

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post, Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
ADVERTISING SERVICES, NAMELY DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC
COMMUNICATIONS NETWORK; DIGITAL MARKETING; WEB DESIGNING,
4284926  05/09/2019

JOSEPH ALFRED PAUL
#660, 7th B Main, Domlur 2nd Stage, BDA Layout, North Bangalore, Karnataka- 560071
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
Business Consultation Services
4285009  05/09/2019
FARID ABDULLA ANSARI TRADING AS M/S. FAA ENTERPRISE
493.8/PAIKI 1/PAIKI 4, CHIKHODRA BARODA HIGHWAY ROAD, GODHRA- 389 001 PANCHMAHAL GUJARAT. INDIA.
A SOLE PROPRIETOR

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD

SERVICES OF RETAIL AND WHOLESALE OUTLETS, RETAIL AND WHOLESALE AND SEMI WHOLESALE BUSINESS AND SERVICES OF DISTRIBUTION, MARKETING AND TRADING RELATING TO CAKES, CUP CAKES, BROWNIES, PUDDINGS, COOKIES, BISCUITS, PASTRIES, BAKERY PRODUCTS AND CONFECTIONERY INCLUDED IN CLASS-35.
4285051 05/09/2019
MRS. DURGA RUDRA PROPRIETOR OF RISA REMEDIES
MADHUBAN ROAD, BESIDE OF GURUKUL PUBLIC SCHOOL NARIYAL, KOTHI, BILASPUR, CHHATTISGARH, 495001
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions in respect of Pharmaceutical Product, Medical Preparation, Veterinary Products, in vaccine preparations
4285169  05/09/2019
NUTZZ AND BUTZZ ORGANICS PRIVATE LIMITED
B 72, Samarpan Housing Complex B/H Raneshwar Temple, Vasna Road, Vadodara, Gujarat - 390015
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD

Computerized online retail store services, Retail services for dairy products, Wholesale services for dairy products.
4285429  06/09/2019
ACCRETE BUILD AND DESIGN PVT.LTD.
Junction of M.G. Road and L.B.S Marg, Agra Road Naka, Opp. Swastik Hardware, Next to ACP Crime Branch Office, Ghatkopar West, Mumbai-400086
An Indian Corporate

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97
Used Since :07/12/2010

MUMBAI
wholesale and retail services in relation to building materials, construction equipments, metal hardware, sanitation equipments, water supply equipments and roofing materials, administrative services relating to referrals for general building contractors, business project management services for construction projects, retail and wholesale services in relation to hand operated tools for construction, wholesale and retail services relation to floor coverings, wholesale services relating to lighting. Procurement of services for others
4285818   06/09/2019
T.N.JEWELLERS
SHOP NO 233, 234 BABU JI PLAZA, OPP, SARDUL SCHOOL, JAIL ROAD, BIKANER, (RAJASTHAN)
Partnership Firm
Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Used Since: 17/10/2010
To be associated with:
2145410
AHMEDABAD
RETAIL SHOWROOM OF JEWELLERY ITEMS
4285948  06/09/2019
MR. ARVIND SHAMJI CHAMRIYA SOLE PROPRIETOR OF KIDS APPAREL
Room -4, Tarashankar Singh Chawal, Saihaba Road, Ashok Dairy Khar – (E), Mumbai – 400051
Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD., V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :01/01/2011

MUMBAI
Marketing, Marketing services, Import and export services, Online advertisements, Advertisements in relation to Ready-made clothing.
4285950   06/09/2019

MR. ARVIND SHAMJI CHAMRIYA SOLE PROPRIETOR OF KIDS APPAREL
Room -4, Tarashankar Singh Chawal, Saiababa Road, Ashok Dairy Khar – (E), Mumbai – 400051
Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since : 01/01/2011

MUMBAI
Marketing, Marketing services, Import and export services, Online advertisements, Advertisements
4285959 06/09/2019
MR. AFTAB ALAM
C/O S/O Zubair Ahmad, Room No. 150, 1st Floor, Agaswadi CHS, Dharavi Cross Road, Opp. Ganesh Temple, Dharavi, Mumbai - 400017, Maharashtra, India
Individual
Address for service in India/Attorney address:
S A ASSOCIATES
Proposed to be Used
MUMBAI
Providing Services of Advertising, Marketing, Retailers, distributors, traders, dealers, wholesalers, online Trading & Retail services retail store services, providing departmental store services, providing showroom services, Business information, Business Administration & Management Activities through Various Media Including Online Media, Internet & Website, included in class 35.
4285997 06/09/2019
A.SINDHU Proprietrix of M/s.ERO BAZAAR
17/76, West Colony, Komarapalayam, Namakkal - 638183
PROPRIETOR
Address for service in India/Attorney address:
VARIVAZHAGAN
No.1, F1A, SVS Nagar, 1st Cross Street, Valasaravakkam, Chennai - 600 087.
Proposed to be Used
CHENNAI
Advertising, business management, business administration, office functions
SEREFE LIQUOR MART

4286141  06/09/2019
B.SAIRAJ GOUD
1-8-3/27, Chikkadapally, Musheerabad, Hyderabad, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
PEGS LIQUOR MART

4286156  06/09/2019

B.SAIRAJ GOUD
1-8-3/27, Chikkadapally, Musheerabad, Hyderabad, Telangana

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
INORBIT MALLS (INDIA) PVT. LTD.
Raheja Tower, 4th Floor, Block G, Plot No.C-30, Bandra Kurla Complex, Bandra (East), Mumbai 400 051, India
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Advertising; retailing; operating chain of stores and shopping malls; business management; business administration; office functions
4286357    06/09/2019
ATUL JAYANTILAL SANGHVI
601/A, SHALIGRAM APARTMENT, BEHIND LAL BUNGALOW, ATHWALINES, SURAT – 395007, GUJARAT, INDIA
Sole Proprietor
Address for service in India/Attorney address:
UPENDRA PATEL
UPENDRA PATEL & ASSOCIATES, 63/A, 6TH FLOOR, MAHER PARK-A, ATHWAGATE, NANPURA, SURAT - 395 001 - GUJARAT
Used Since :11/07/2011
AHMEDABAD
SERVICES OF WHOLESALE AND RETAIL TRADING, MARKETING AND DISTRIBUTION OF VALVE, COCK, PIPE AND TOOLS THEREOF
RAJ RANI GARG
RAJ RANI GARG PROPRIETOR M/S SHOPPER'S HUB, H. NO. 1857, SECTOR-46, GURGAON-122001 (HARYANA)
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used

DEHILI
ADVERTISING SERVICES, ONLINE RETAIL STORE SERVICES, ONLINE RETAIL SALE OF FURNITURE ITEMS IMPORTED
GOODS HARDWARE AND SANITARY GOODS & OTHER HOUSEHOLD GOODS, RETAIL DEPARTMENT STORES, RETAIL
ONLINE DEPARTMENT STORES, RETAIL ONLINE SERVICES, RETAIL CONVENIENCE STORES, RETAIL ON-LINE
CONVENIENCE STORES, COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL
CONSUMER GOODS HOUSEHOLD ITEMS, ONLINE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER
NETWORK, ON-LINE ORDERING SERVICES, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE
FUNCTIONS, BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES
INCLUDED IN CLASS-35
Trade Marks Journal No: 1923, 14/10/2019 Class 35

4286399 06/09/2019
K.SUNDERESWARAN
NO.2/307-12, MOOLAKKINARU THOTTAM, THEKKALUR PO, AVINASHI TK, TIRUPUR- 641 654, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
WHOLESALE AND RETAIL SERVICES IN HOSIERY AND READYMADE GARMENTS, ONLINE SALES, MARKETING, ADVERTISEMENT, RETAIL OUTLETS AND PROVIDING ASSISTANCE IN THE FIELD OF PRODUCT COMMERCIALIZATION WITHIN THE FRAMEWORK OF A FRANCHISE CONTRACT.
4286409  06/09/2019
ANGURAJ GANESH TRADING AS ARTO CREATIVE STUDIO
NO.A6, 100/161, KVB BANK UPSTAIRS, SHANTHI THEATRE, P.N.ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :07/09/2017

CHENNAI
Business management consulting, strategic planning and business advisory services, advertising, marketing and promotion services and related consulting; business management consulting with relation to strategy, sales, operation, product design particularly specializing in the use of analytic and statistic models for the understanding and predicting of consumers, businesses, and market trends and actions, assistance, advisory services and consultancy with regard to business planning, business analysis, business management, business organization, marketing and customer analysis; marketing services, namely, conducting consumer tracking behavior research and consumer trend analysis, business management consultancy, also via the internet, business risk management consultation, Social media strategy and marketing consultancy and Marketing.
4286414  06/09/2019
DARSHAN CHADHA
90/82 A, Malvya Nagar, South Delhi-110017
proprietor

Address for service in India/Attorney address:
HUKUM DEO PRASAD
FLAT NO. 7, A-186, DURGA VIHAR, DEVLI, NEW DELHI-110062

Proposed to be Used
DELHI

Retail Services relating to games, Retail Services relating to toys, Retail Services relating to furnishing, Retail services relating to Sporting Equipment etc. being included in Class 35.
4286457  06/09/2019
BUDDHA RESORTS PRIVATE LIMITED
B-15, INDIRA NAGAR, FAIZABAD ROAD, LUCKNOW - 226016
PROPRIETOR
Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI
Used Since : 10/06/2014
DELHI
Advertising, business management, business administration, office functions
4286677  07/09/2019
V.S. RAAKHAVAN
VARNIKAA, 1/2, MANGAMMAL SALAI, K.K NAGAR, TIRUCHIRAPPALLI, TAMIL NADU-620021
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
WHOLESALE, RETAILSALE AND ONLINESALE OF PROCUREMENT GIFTS, TOYS, BAGS, HOUSE HOLD ARTICLES, HOME APPLIANCES, PERSONALIZED GIFTS, RETURN GIFTS AND WEDDING CARDS
4286689  07/09/2019
MUKESH SHARMA
WW-23, FIRST FLOOR, MALIBU TOWN, SOHNA ROAD, GURUGRAM - 122018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAILING,
WHOLESALING AND DISTRIBUTING; SELLING OF CLOTHING; COOKING APPLIANCES AND ACCESSORIES; KITCHEN
APPLIANCES AND ACCESSORIES; CROCKERIES; PERSONAL CARE MERCHANDISE; BOOKS, PERIODICALS,
STATIONERY, CARDS; WATCHES; RECORDED MUSIC; AUDIO-VIDEO EQUIPMENTS; LEATHER PRODUCTS; LUGGAGE;
COSMETICS AND PERFUMERY; GIFT ARTICLES INCLUDED IN CLASS-35
Trade Marks Journal No: 1923, 14/10/2019

M/S. BAVANS BUSINESS CORPORATION.

Door No.TP-7/1718-B, Chelampoyil Cottage, Thamarassery, PIN- 673 573, Kozhikode District, State of Kerala, India, a partnership firm duly represented by its Managing Partner, P.C. Abdul Rahim.

A partnership firm duly represented by its Managing partner

Address for service in India/Attorney address:

P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Used Since :05/11/2016

CHENNAI

RETAIL SERVICES PROVIDED BY SUPERMARKETS, RETAIL SERVICES PROVIDED BY HYPERMARKETS, OFFICE ADMINISTRATION, MARKETING, PROVIDING ASSISTANCE IN THE MANAGEMENT OF FRANCHISED BUSINESS, ONLINE MARKETING, ONLINE ADVERTISING, IMPORT EXPORT AGENCY SERVICES, BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS OF FURNITURE, WOOD FURNITURE, METAL FURNITURE, FURNITURE MADE FROM WOOD OR SUBSTITUTES FOR WOOD, DRAWER PULLS OF PLASTICS OR WOOD, CORK, REED, CANE, WICKER, HORN, IVORY, WHALEBONE, SHELL, AMBER, MOTHER OF PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, FURNITURE FRAMES, PICTURE FRAMES, MIRROR FRAMES, DOORS FOR FURNITURE, CURTAIN RODS, CURTAIN RINGS, CURTAIN HOOKS, CRADLE, PILLOWS, MATTRESSES, CUSHIONS, MIRRORS, SCREENS MADE OF REED OR REED SUBSTITUTES (FURNITURE), NON-METAL DOOR FITTINGS, CURTAIN, CARPET, MAT, WALL HANGINGS, HOUSE HOLD UTENSILS, PAINT, PLUMBING, SANITARY INSTALLATION.
4286692   07/09/2019
RAJEEV N D
OTODEEL, NARIKUZHY HOUSE, VETTIMUKAL,P.O, ETTUMANOOR, KOTTAYAM,PIN - 686631
Sole Proprietor

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI
Advertising, wholesale and retail services relating to automobile spare parts and accessories, providing online information and marketing services regarding automobile spares and accessories and used cars and other vehicles.
SANDEEP KUMAR PROPRIETOR OF THE BHAGAT STORE
KHEWAT NO.1707, STREET NO.2, CIRCULAR ROAD, ABOHAR, DISTRICT FAZILKA
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Retail & Wholesale services provided by grocery stores ; Retail & wholesale services relating to Flour & Flour Preparations, Grains, Pulses, Cereal, Dried Fruits, Shampoo, Nail Polish, Beauty Lotions & Creams, Dentifrices, Perfumery, Hair Oil, Vanishing Cream, Cold Cream, Cleansing Cream, Foundation Cream, Hand Wash, Eau De Cologne, Shaving Cream, After Shave Lotion, Hair Remover, Moisturizer, Laundry Blue, Fabric Softener, Hair Care Products, Conditioner, Hair Tonic, Hair Cream, Hair Spray & Gel, Face Wash, Eye Liner, Deodorant, Mouth Washes, Talcum Powder, Lipstick, Hair Lotion & Stiff Starch, Washing Soap, Washing Powder, Detergent Cakes And Bleaching Preparations, Toilet Soap, MUSTARD OIL, EDIBLE OILS, nuts, Cooking oil, Herb butter, butter, Butter substitutes, Vegetable fats for food, Margarine, Edible Fats
TRUAARTE

4286804  07/09/2019
BEAUTYBUYS INTERNATIONAL
FLAT NO.2F A1, 8-2-676/1/B/A, SIDDHARTH ENCLAVE, ROAD NO.12 BANJARA HILLS, HYDERABAD, HYDERABAD-500034, TELANGANA.
Partnership Firm

Proposed to be Used
CHENNAI
E-COMMERCE, ONLINE RETAIL STORE SERVICES FEATURING COSMETIC AND BEAUTY PRODUCTS, RETAIL SERVICES OR WHOLESALE SERVICES FOR COSMETICS, SOAPS; RETAIL SERVICES OF COSMETIC UTENSILS; BRUSHES INCLUDING MAKEUP BRUSHES; ELECTRICAL APPLICATORS FOR APPLYING COSMETICS TO EYELASHES, HOUSEHOLD OR KITCHEN UTENSILS, HOLLOWARE, COMBS, SPONGES, PLASTIC ARTICLES, FOOD STORAGE AND HOUSEHOLD CONTAINERS, KITCHEN UTENSILS, BAKEWARE, CHOPPING BOARDS, WIRE BASKETS, CASES ADOPTED FOR COSMETIC UTENSILS, CROCKERY, GLASSWARE, BATHROOM ARTICLES, BATHROOM GLASS HOLDER, BOWLS AND VASES, EYELASH PLUCKER AND EYELASH CURLERS.
4286913 07/09/2019
VIPUL KUMAR
22, PREET VIHAR COLONY, CIVIL LINES, NAWABGANJ, BARABANKI - 225001
PROPRIETOR

Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
JIYANI VISHAL SHIVLAL (PROPRIETOR OF ADVISERO CONSULTING)
B-4, MATRU INTERCITY, NEAR CANAL, NIKOL ROAD, AHMEDABAD CITY, GUJARAT- 382350
ADVISERO CONSULTING

Address for service in India/Agents address:
ARUN KUMAR KOTHARI
D/146, Sumel Business Park-6, Dudheshwar Road, Hanumanpura Brts.,Shahibaug, Ahmedabad-380004.

Proposed to be Used
AHMEDABAD

Business and professional consultancy, iso consulting, Management consulting, Certification consulting, payroll management, human resource consulting, quality standard consulting and certification, business outsourcing, business accelerators and incubation service
4287092  07/09/2019
SHEETAL VASUDEVA
D/o Kulbhushan Vasudeva, R-1/51, Raj Nagar, Sector 1, Ghaziabad, Kavi Nagar, Uttar Pradesh- 201002
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKAJAIN
LegalRaastaTechnologies Pvt. Ltd, B-300 Saruswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Retail and Wholesale of Footwears
4287134 07/09/2019
RAJU RAMGARHIA S/O SHRI SURJEET SINGH
17- KARWASRA COLONY TOWN ROAD, HANUMANGARH JUNCTION, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

advertising business management business administration office functions
RAKESH KUMAR TRADING AS M/S. R.K. PRODUCTS
10/276, OPPOSITE THANA, DELHI GATE, ALIGARH- 202001 (U.P)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :21/11/2018

DELHI
advertising, marketing, wholesaling, distribution, retailing, import-export and online business service in the respect of Baby toy pistol
Trade Marks Journal No: 1923, 14/10/2019  Class 35

4287571  09/09/2019
AMITH MARBLE & TILES PVT. LTD.
VILL-PRASASTHA, NH-6, P.O.- PRASASTHA, P.S.- DOMJUR, DIST - HOWRAH, PIN- 711302, WEST BENGAL.
TRADING AS AMITH MARBLE & TILES PVT. LTD.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Advertising, Business Management, Business Administration, Office Functions. Services rendered by benefit of others of a variety of goods (related building construction purposes) enabling customers to conveniently view and purchase those goods such services may be provided by retail stores wholesale outlets, franchisee, advertisement through mail order, catalogues or by means electronic media or by television shopping programs.
4287629  09/09/2019
AVS VENTURES
84 PALTAN BAZAR, DEHRADUN, UTTARAKHAND-248001
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SURAJ
192 C, Arjun Nagar New Delhi-29
Proposed to be Used
DELHI
Trading of Cosmetic and Beauty products.
HONGERBOX
4287799  09/09/2019
PRAVEEN KUMAR
5-5-58&59, FLAT NO 503, KRISHNA RESIDENCY, DARUSALAM, GOSHAMAHEL, HYDERABAD - 500012
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services
4287917  09/09/2019
TEEMAR SOLUTIONS PRIVATE LIMITED
MAMBATTA HOUSE, PARANNUR P.O, NARIKKUNI, KOZHIKODE, KERALA - 673585.
COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1923, 14/10/2019

4287927  09/09/2019
DHAVALKUMAR BHANDERY
M/S OM SALES AGENCY, C/O RAJYA RANG NAGAR 2, SHRI VALLBH, NEAR KENAL KANTHA, JETPUR, Rajkot, Gujarat, 360370
Proprietor

Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since : 31/01/2017

AHMEDABAD
Retail services for foodstuffs, Retail services for coffee, Retail services relating to foodstuffs, Retail services for dairy products, Retail services or wholesale services for fruits and vegetables included in class-35
ZARC HEALTHCARE

4288030  09/09/2019

ZARC HEALTHCARE
2ND FLOOR, PROP. NO. B-13, KH. NO. 60, ANUPAM ENCLAVE PHASE-I, SAIDULAJAB EXTN., NEWDELHI 110030.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
DISTRIBUTION, RETAIL, WHOLESALE & MARKETING OF PHARMACEUTICAL AND MEDICINAL PREPARATIONS.
Trade Marks Journal No: 1923 , 14/10/2019           Class 35

RAVOOF CHATHERI
trading as ; PEARL DAHAB
20/966, MUJEEB MANZIL, THIRUNILAM PARAMBA, KALLAI P.O, KOZHIKODE,673003,KERALA,INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
RETAILING OF FANCY ORNAMENTS AND CONSUMABLE GOODS INCLUDING BUT NOT LIMITED TO BAGS, APPARELS, CHAPPALS ETC.
CEFOBYG-TZ
4288132 09/09/2019
BYGVITA LIFE SCIENCES PRIVATE LIMITED
S. NO. 47, BLDG. B. 3, F. NO. 8, MANI RATNA CLX, HIssa 32 A + B, PARVATI, PUNE - 411009
Private Limited Company
Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.
Proposed to be Used
MUMBAI
Description: Advertising; Business management; Business administration; wholesale distributorship, trading, marketing and selling of pharmaceuticals, medical and veterinary products included in class 35.
4288325  09/09/2019
GLAMZ NETWORK PRIVATE LIMITED
214 Okay Plus Spaces, F-45, Malviya Nagar, Industrial Area, Nr. Apex Circle, Jaipur
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JITENDRA JANGID
46, KUMAWAT COLONY, AJMER ROAD, SODALA, JAIPUR, RAJ-302006
Proposed to be Used
AHMEDABAD
administrative processing of purchase orders advertising / publicity advertising by mail order rental of advertising time on
communication media rental of advertising space production of advertising films advertising agencies / publicity agencies
auctioneering bill-posting / outdoor advertising rental of billboards [advertising boards] book-keeping / accounting
business management of reimbursement programmes for others / business management of reimbursement programs for
others providing business information via a web site business research business investigations business appraisals
business information business project management services for construction projects business management for
freelance service providers business management of sports people business management of performing artists business
management of hotels business inquiries business management assistance business efficiency expert services advisory
services for business management business organization consultancy business management and organization
consultancy business management consultancy professional business consultancy business auditing commercial
information agencies commercial intermediation services provision of commercial and business contact information
commercial or industrial management assistance commercial administration of the licensing of the goods and services of
others commercial information and advice for consumers [consumer advice shop] compilation of statistics compilation of
information into computer databases computerized file management cost price analysis data search in computer files for
others demonstration of goods design of advertising materials direct mail advertising dissemination of advertising matter
distribution of samples document reproduction drawing up of statements of accounts economic forecasting employment
agencies import-export agencies invoicing layout services for advertising purposes provision of an on-line marketplace
for buyers and sellers of goods and services on-line advertising on a computer network marketing studies marketing
research marketing modelling for advertising or sales promotion negotiation and conclusion of commercial transactions
for third parties news clipping services arranging newspaper subscriptions for others office machines and equipment
rental* opinion polling organization of fashion shows for promotional purposes organization of trade fairs for commercial
or advertising purposes organization of exhibitions for commercial or advertising purposes outsourced administrative
management for companies outsourcing services [business assistance] pay per click advertising payroll preparation
personnel management consultancy personnel recruitment rental of photocopying machines photocopying services
presentation of goods on communication media, for retail purposes price comparison services procurement services for
others [purchasing goods and services for other businesses] psychological testing for the selection of personnel public
relations publication of publicity texts publicity material rental radio advertising relocation services for businesses retail
or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies sales promotion for
others rental of sales stands search engine optimization / search engine optimisation secretarial services shop window
dressing shorthand sponsorship search arranging subscriptions to telecommunication services for others systemization
of information into computer databases tax filing services tax preparation telemarketing services telephone answering for unavailable subscribers television advertising transcription of communications [office functions] typing updating and maintenance of data in computer databases updating of advertising material rental of vending machines web site traffic optimization / web site traffic optimisation word processing writing of curriculum vitae for others / writing of résumés for others writing of publicity texts
MRHBREAKROD
4288343  09/09/2019
MAHAJAN TYRE COMPANY
26-27, WARIANA INDUSTRIAL COMPLEX, KAPURTHALA ROAD, JALANDHAR CITY-144013 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Parts & Fittings for use in Auto, Automobile Tyres, Inner Tubes for Automobile & Mud Flaps for Vehicles.
BDMSTONE
4288345  09/09/2019
MAHAJAN TYRE COMPANY
26-27, WARIANA INDUSTRIAL COMPLEX, KAPURTHALA ROAD, JALANDHAR CITY-144013 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Parts & Fittings for use in Auto, Automobile Tyres, Inner Tubes for Automobile & Mud Flaps for Vehicles.
BIGTREE ENTERTAINMENT PRIVATE LIMITED
GROUND FLOOR, WAJEDA HOUSE, GULMOHAR CROSS ROAD 7, JUHU SCHEME, MUMBAI - 400 049.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3562764

MUMBAI
MANAGEMENT OF EVENT TICKETING FOR OTHERS; ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING, INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE, SHARABLE OR VIRAL COMMUNICATIONS CHANNELS; ENTERTAINMENT ADMISSION VENUE CONTROL SERVICES, NAMELY, THE REMOTE VERIFICATION OF TICKET VALIDITY UPON PRESENTATION OF TICKETS AT AN ENTERTAINMENT VENUE; ADVERTISING, ON-LINE ADVERTISING; ENTERTAINMENT MARKETING SERVICES, NAMELY, MARKETING, PROMOTION AND ADVERTISING FOR RECORDING AND PERFORMING ARTISTS; PROCUREMENT, NAMELY, PURCHASING TICKETS TO ENTERTAINMENT EVENTS FOR OTHERS.
BIGTREE ENTERTAINMENT PRIVATE LIMITED
GROUND FLOOR, WAJEDA HOUSE, GULMOHAR CROSS ROAD 7, JUHU SCHEME, MUMBAI - 400 049.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

MANAGEMENT OF EVENT TICKETING FOR OTHERS; ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING, INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE, SHARABLE OR VIRAL COMMUNICATIONS CHANNELS; ENTERTAINMENT ADMISSION VENUE CONTROL SERVICES, NAMELY, THE REMOTE VERIFICATION OF TICKET VALIDITY UPON PRESENTATION OF TICKETS AT AN ENTERTAINMENT VENUE; ADVERTISING, ON-LINE ADVERTISING; ENTERTAINMENT MARKETING SERVICES, NAMELY, MARKETING, PROMOTION AND ADVERTISING FOR RECORDING AND PERFORMING ARTISTS; PROCUREMENT, NAMELY, PURCHASING TICKETS TO ENTERTAINMENT EVENTS FOR OTHERS.
4288582  10/09/2019
EQUINOX SOLAR PRIVATE LIMITED
910 The Spire, Near Ayodhya Chowk 150 Feet Ring Road Rajkot GJ 360007 IN
An Company Incorporated
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :12/06/2013
AHMEDABAD
Administration of businesses; Administration of business affairs; Business marketing; Business administration;
Business management; Business organisation; Office administration; Office functions in respect of Installation of solar
powered systems, Construction of utility solar installations, Installation, maintenance and repair of solar collectors;
Installation of residential solar panel power systems; Installation, maintenance and repair of solar installations for
generating power included in class 35
Crazy

4288685  10/09/2019
HARSH BHATIA TRADING AS CRAZY INC.
2nd Floor, A 48, Nirman Vihar, East Delhi, Delhi - 110092
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/12/2017

DELHI

Computerized online retail store services, Online retail store services featuring clothing.
SYAHEE PUBLISHING

4288688    10/09/2019
RAHUL SAINI
H.NO. 3124, BJ ENCLAVE, SECTOR - 50D
PROPRIETOR

Address for service in India/Attorney address:
SUBHASH SAINI
FLAT NO. 1405, SECTOR 61, CHANDIGARH
Used Since : 01/08/2019

To be associated with:
4175386
DELHI

The Advertising, Publishing and other related activities.
4288733 10/09/2019
BONDFOREVER JEWELRY PRIVATE LIMITED
DA-18, SALT LAKE, SEC-I KOLKATA-700064 WEST-BENGAL, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA

retail chain of business, retail outlet, export and import of jewelry, gold silver and artificial jewelry, retail services for jewelry; wholesale distributorship services for jewelry; wholesale services for jewelry; advertising services relating to jewelry; retail services provided by jewelry stores; retail services relating to jewelry; retail store services featuring jewelry; wholesale services relating to jewelry; wholesale store services featuring jewelry; online retail services relating to jewelry; online retail store services featuring jewelry; online wholesale store services featuring jewelry; retail services in relation to jewelry; wholesale services in relation to jewelry; services as Online retail services, trading and export, import relating to jewelry, Retail services relating to jewelry, Diamond jewelry, Silver jewelry, Platinum jewelry, Imitation jewelry, Gold medals, Silver medals, bronze medals, Gold alloys, silver alloys, Gold ingots, silver ingots, Gold chains, silver chains; Diamond rings, Gold rings, Silver rings, Diamond necklaces, Gold necklaces, Silver necklaces, Gold bullion, Gold bullion coins, Silver bullion coins; Diamond bracelets, Gold plated bracelets, Silver plated bracelets; Gold-plated rings, Silver plated chains, Gold and silver base alloys, Square gold chain, Gold-plated and silver plated earrings, Jewelry containing gold, Gold and silver thread jewelry, Gold and silver alloy ingots, Gold-plated and silver-plated necklaces, Gold thread [jewelry], Gold thread [jewelry], Jewelry made from gold, Gold plated brooches [jewelry], Figurines made from gold, Gold and its alloys, Watches made of gold, Gold, unwrought or beaten, Watches made of plated gold, Horological instruments made of gold, Cuff links made of gold, Gold thread [jewelry, jewelry (Am.)], Figurines made of imitation gold, Gold, unwrought or semi-worked, Objet d'art of enamelled gold, Objet d'art of enamelled gold, Artificial Jewelry
AQUALAM
4288771   10/09/2019
S. KARANDEEP SINGH S/O S. MANJIT SINGH
13-E, Near Gurudwara Singh Sabha, Bhai Randhir Singh Nagar, Ludhiana-141001 (Punjab)
Individual/Sole Proprietor

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :06/09/2019
DELHI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, showroom, online selling, franchises, ordering services, events, exhibitions, advertisement, business administration & business management services included in class 35
SAANVI

4288837  10/09/2019

SAANVI ORGANICS
407, Aagam Complex, Pratapkunj Society, Nr. G. B. Shah College, Vasna, Ahmedabad-380 007, Gujarat,
Registered Partnership Firm

Address for service in India/Attorney address:

SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Used Since :05/03/2010

AHMEDABAD

RETAILING OF ORGANIC MANURE, FERTILIZER, SOIL CONDITIONER, ORGANIC PLANT FOOD, PLANT-GROWTH REGULATORS, MICRONUTRIENTS FOR APPLICATION TO CROPS
4288843   10/09/2019
SKILLTREE CORPORATE SERVICES PRIVATE LIMITED
No.65/1,3rd Floor,Panchajanya Arcade,4th Main Road,Vijayanagar, Bangalore-560040
BODY INCORPORATE
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Used Since :03/03/2017
CHENNAI
Advertising; Business management; Business administration; Office functions
4288865  10/09/2019
SWATI AGGARWAL
H. No.-A-54, Ground Floor, Shankar Garden, Vikas Puri, Tilak Nagar, Rajouri Garden, West Delhi-110018
INDIVIDUAL
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
Advertising, marketing, sales promotion in respect of educational services.
4288910  10/09/2019
VINOD AGGARWAL
H. NO.-5B, FRIENDS ENCLAVE, SULTANPURI, DELHI-110086
TRADING OF GOODS
PROPRIETOR

Proposed to be Used
DELHI

RETAIL AND WHOLESALE SERVICES RELATING TO AUTOMOBILES PARTS, AUTOMOBILES ACCESSORIES, ADVERTISING AUTOMOBILES FOR SALE BY MEANS OF INTERNET.
4289022  10/09/2019
INSTANT CONSUMER TECH PRIVATE LIMITED
147, HEERA NAGAR, NEAR DCM, AJMER ROAD, JAIPUR 302021, RAJASTHAN
Service Providers

Address for service in India/Attorney address:
DEEP SHAH
403, A-Wing, Krimson Park, Amboli Junction, S.V.Road, Andheri Wes. Mumbai - 400058
Used Since: 11/04/2017

AHMEDABAD
Advertising, wholesale, retailing, distribution, marketing, business management and business administration.
EARNYT

4289135  10/09/2019

ANANYA BANERJEE

126, James Long Sarani, Kolkata - 700104, West Bengal

Individual (Internet Company & Software Development)

Individual

Used Since :27/05/2019

KOLKATA

Providing Temporary Employment Information. Provision of an online marketplace for buyer and seller of help and part-time work (services of all legal nature). Provision of an online marketplace connecting buyers (audiences) to local events listed by sellers. Employment information sharing services (both online and offline) for all kinds of work, listed by both individuals as well as businesses.
4289153  10/09/2019
PRAGYA CHAURASIYA (INDIAN NATIONAL, PROPRIETOR), TRADING AS K D FOODS
Shop No. 2, 124/A, Mahalakshmi Nagar, Indore - 452001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, business promotion, business administration, office functions related to services for providing food and drink
GAUPRERNA

4289289   10/09/2019

SH. SOMPAL TRADING AS GAUGRAM UDYOG
B-110, GALI NO-2, VILLAGE GAZIPUR, DELHI-110096

Proprietorship Firm

Address for service in India/Attorney address:
LEGUS INTELLECT
F-405, 4th FLOOR, ADITYA TOWER, COMMERCIAL COMPLEX, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092

Proposed to be Used
To be associated with:
3998896

DELHI
MARKETING, TRADING, SALES PROMOTION, WHOLESALES, DISTRIBUTION, OFFICE FUNCTION, BUSINESS
ADMINISTRATION IN RESPECT OF DAIRY PRODUCTS, DAIRY SUBSTITUTES, MILK, CURD, GHEE, MILK BEVERAGES,
MILK POWDER, FLAVORED MILK, COW’S MILK, MILK PRODUCTS
www.punni.in
4289405  10/09/2019
S. BANT SINGH TRADING AS VISHAVKARMA ENGINEERING WORKS
Bhuna Road, Tohana-125120 (Haryana)
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :08/09/2016
DELHI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, online selling, franchises, ordering services, advertisement, business administration & business management services included in class 35
www.punnitohana.com

4289406  10/09/2019

S. BANT SINGH TRADING AS VISHAVKARMA ENGINEERING WORKS
Bhuna Road, Tohana-125120 (Haryana)

PROPRIETORSHIP

Address for service in India/Agents address:

PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 08/09/2016

DELHI

Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, online selling, franchises, ordering services, advertisement, business administration & business management services included in class 35
www.punni.co.in

4289407  10/09/2019

S. BANT SINGH TRADING AS VISHAVKARMA ENGINEERING WORKS
Bhuna Road, Tohana-125120 (Haryana)
PROPRIETORSHIP

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :08/09/2016

DELHI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, online selling, franchises, ordering services, advertisement, business administration & business management services included in class 35
www.vspunni.com
4289408    10/09/2019
S. BANT SINGH TRADING AS VISHAVKARMA ENGINEERING WORKS
Bhuna Road, Tohana-125120 (Haryana)
PROPRIETORSHIP
Address for service in India/Agents address:
PURi TRADE MARK Co.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :08/09/2016
DELHI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, online selling, franchises, ordering services, advertisement, business administration & business management services included in class 35
S. BANT SINGH TRADING AS VISHAVKARMA ENGINEERING WORKS
Bhuna Road, Tohana-125120 (Haryana)

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since : 08/09/2016

DELHI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, online selling, franchises, ordering services, advertisement, business administration & business management services included in class 35
Trade Marks Journal No: 1923, 14/10/2019  Class 35

4289523 10/09/2019
KAMAL DHOOT
65, BAKHTAWAR MARG, DHAR (M.P) – 454001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Used Since :01/01/2017

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, MARKETING,
WHOLESALE AND RETAIL SERVICES RELATING TO SUBMERSIBLE MOTOR & PUMPS, COPPER & SUBMERSIBLE
WINDING WIRE, STATER & STATER PARTS, FLAT CABLE
4289525  10/09/2019
MAHINDRA & MAHINDRA LIMITED
GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1913.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since: 24/06/2019
To be associated with:
2332513
MUMBAI
Advertising, business management, business administration, office functions, arranging and organizing of competition for business purpose, recruitment services included in class 35.
4289546 10/09/2019
DHANESH TALREJA
SHOP NO. 1, ESTEEM TOWER BUILDING, Kharalwadi, MUMBAI-PUNE ROAD, PIMPRI, PUNE – 411018,
MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, ONLINE RETAIL STORE
SERVICES, RETAIL AND WHOLESALE SERVICES, RETAIL SERVICES IN RELATION TO CAR ACCESSORIES
4289571 10/09/2019
QUBA ARCHITECTURAL PRODUCTS PRIVATE LIMITED
PLOT NO. 29/30, SURVEY NO. 33, NEAR TULIP PARTY PLOT, N.H. - 8, GONDAL ROAD, VAVDI, RAJKOT – 360 004 (GUJARAT) INDIA
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Retail and Whole Sale Outlets, Showrooms, Marketing, Trading, Online Trading, Export and Import Of Kitchenware Articles and Kitchenware Products, Electrical and Electronics Products, Locks & Hardware Products, Furniture and Advertising; Business management; Business administration; Office functions.
E-VMART
4289838  11/09/2019
M/S V-MART RETAIL LIMITED
PLOT No. 862, UDYOG VIHAR, INDUSTRIAL AREA, PHASE-V, GURGAON-122016.
BODY INCORPORATE
Address for service in India/Angents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :09/09/2018
DELHI
E-Commerce, Advertising, business management, business administration, office functions; retail, wholesale, import and export of clothing, readymade garments, footwear, bags, accessories and jewelry.
Dexyron

4289847    11/09/2019
SHOYABMOHMAD HABIBKHAN NAGORI
trading as ;WALINOX PHARMACEUTICAL
E/402, FOURTH FLOOR, TAIBAH RESIDENCY, TP-85 ROAD, SARKHEJ, AHMEDABAD - 380015 - GUJARAT

Proposed to be Used

AHMEDABAD
PROVIDING OF SERVICES FOR WHOLESALING, RETAILING, TRADING, MARKETING AND DISTRIBUTING OF MEDICAL AND PHARMACEUTICALS PREPARATION
4289967  11/09/2019
M RAKSHA SHENOY
OPPOSITE VETERINARY HOSPITAL POLICE STATION ROAD, KARKALA, UDUPI DISTRICT -574104
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
Care Heart
4290127  11/09/2019
RELIGARE HEALTH INSURANCE COMPANY LTD.
Vipul Tech Square, Tower C, 3rd Floor, Golf Course Road, Sec-43, Gurugram-122009, Haryana
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :07/01/2019
To be associated with:
2278879, 2278885
DELHI
Advertising; business management; business administration; office functions; HR consultancy; compilation, systemisation, analysis and reporting of statistical data, business data and information for commercial purposes; monitoring consumer credit reports and providing an alert as to any changes therein for business purposes; administrative services relating to insurance
4290228  11/09/2019
AFREEN IMRAN KHAN
LG-3, Prasanna Arcade, 34 Durga Peth, Satara, Satara, Maharashtra, 415002
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions
NYKD

4290285  11/09/2019
NYKAA FASHION PRIVATE LIMITED
104, Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai- 400013, Maharashtra, India
A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices, pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
4290288  11/09/2019
ANKIT GUPTA TRADING AS ZERAH JEWELS
OFFICE NO. 311, 3RD FLOOR, SARAOGI MANSION, M.I. ROAD, JAIPUR- 302001, RAJASTHAN
SERVICE PROVIDER

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
RETAIL, WHOLESALE, ONLINE SELLING AND FRANCHISE BUSINESS OF PRECIOUS & SEMI PRECIOUS STONES, ARTIFICIAL JEWELLERY, ARTIFICIAL GEMSTONES, SILVER & GOLD JEWELLERY, DIAMOND JEWELLERY INCLUDED IN CLASS 35.
4290350  11/09/2019
FUNBELL CREATIONS PRIVATE LIMITED
15 MAHADEV COMPLEX SHOBHAGPURA OPPOSITE ANGHEERA RESTAURENT UDAIPUR - 313001
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
4290353  11/09/2019
GSY INDUSTRIES PRIVATE LIMITED
TATARPUR KHAZURI BASS TIJARA TATARPUR BHIWADI TIJARA ALWAR RAJASTHAN-301019
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
4290459  11/09/2019
MEJOYFUL FASHION PRIVATE LIMITED
38/1, MARKHAM ROAD, ASHOKNAGAR, BANGALORE, KARNATAKA - 560025
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 31/05/2019
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
SNAPSHOT

4290489   11/09/2019
SATISH SHARMA TRADING AS VINEET INTERNATIONAL
PLOT NO. 11-12, GOBIND HOSIERY COMPLEX, NEW AZAD NAGAR, TARAF KARABARA, LUDHIANA-141008 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Hosiery & Ready-made Clothing including Pajamas & Baby Shirts.
4290508  11/09/2019
MUNISH JAIN TRADING AS MSN CLOTHING INC.
STREET NO. 6, BAWA NAGAR, NEAR RAM SHARAN, HAMBRAN ROAD, LUDHIANA-141001 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2007

DELHI
Trade Marks Journal No: 1923, 14/10/2019 Class 35

4290522 11/09/2019

ACCUMEDIA IT PVT.LTD
1201, JMD MEGAPOLIS IT PARK, SOHNA ROAD, SECTOR- 48, GURGAON- 122001, HARYANA, INDIA
Body- incorporate including Private Limited

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

DELHI

ADVERTISING AND MARKETING CONSULTANCY, CREATIVE MARKETING DESIGN SERVICES, ADVERTISING, PROMOTION AND MARKETING SERVICES, ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING, INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE, SHARABLE OR VIRAL COMMUNICATIONS CHANNELS, CONSULTANCY SERVICES RELATING TO ADVERTISING, PUBLICITY AND MARKETING
Trade Marks Journal No: 1923 , 14/10/2019    Class 35

4290525    11/09/2019
ACCUMEDIA IT PVT.LTD
1201, JMD MEGAPOLIS IT PARK, SOHNA ROAD, SECTOR- 48, GURGAON- 122001, HARYANA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
DELHI
ADVERTISING AND MARKETING CONSULTANCY, CREATIVE MARKETING DESIGN SERVICES, ADVERTISING, PROMOTION AND MARKETING SERVICES, ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING, INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE, SHARABLE OR VIRAL COMMUNICATIONS CHANNELS, CONSULTANCY SERVICES RELATING TO ADVERTISING, PUBLICITY AND MARKETING
Trade Marks Journal No: 1923, 14/10/2019  Class 35

ACCUMEDIA IT PVT.LTD
1201, JMD MEGAPOLIS IT PARK, SOHNA ROAD, SECTOR- 48, GURGAON- 122001, HARYANA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
DELHI
ADVERTISING AND MARKETING CONSULTANCY, CREATIVE MARKETING DESIGN SERVICES, ADVERTISING, PROMOTION AND MARKETING SERVICES, ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING, INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE, SHARABLE OR VIRAL COMMUNICATIONS CHANNELS, CONSULTANCY SERVICES RELATING TO ADVERTISING, PUBLICITY AND MARKETING
4290531    11/09/2019
ACCUMEDIA IT PVT.LTD
1201, JMD MEGAPOLIS IT PARK, SOHNA ROAD, SECTOR- 48, GURGAON- 122001, HARYANA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
DELHI
ADVERTISING AND MARKETING CONSULTANCY, CREATIVE MARKETING DESIGN SERVICES, ADVERTISING, PROMOTION AND MARKETING SERVICES, ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING, INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE, SHARABLE OR VIRAL COMMUNICATIONS CHANNELS, CONSULTANCY SERVICES RELATING TO ADVERTISING, PUBLICITY AND MARKETING
4290555   11/09/2019  
MR. MAYANK BHUSHAN  
Ramdeo Complex, Dak bungalow road, Anwarpur, Hajipur, Vaishali – 844101  
Proprietorship  
Address for service in India/Attorney address: 
MANJUSHREE  
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080  
Used Since :24/06/2017  
KOLKATA  
administrative processing of purchase orders, advertising / publicity, advertising by mail order, business management assistance, business inquiries, business information, business management of hotels, providing business information via a web site, provision of commercial and business contact information, invoicing, marketing, provision of an online marketplace for buyers and sellers of goods and services, presentation of goods on communication media, for retail purposes, telemarketing services.
MAQBOOL AHMED SHAIKH
1/2 MOMIN BLDG, AHMED ZAKARIA NAGAR, A.K MARG, BANDRA EAST, MUMBAI – 400051, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, MARKETING, ONLINE MARKETING, RETAIL AND WHOLESALE OF WASHING MACHINE/ REFRIGERATOR TROLLEYS AND STANDS, TROLLEY FOR THE MACHINES
TILIGER PUBLICATIONS

4290656   11/09/2019
G.S.S. YASHWANTH VIKRAM
# 33-3-33, GNR MANSION, RAMANAIDU STREET, SEETHARAMAPURAM, VIJAYAWADA-520002, ANDHRA PRADESH
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RETAIL SERVICES FOR EDUCATIONAL SUPPLIES; WHOLESALE SERVICES FOR EDUCATIONAL SUPPLIES; RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF BOOKS, MAGAZINES, PERIODICALS, MANUALS, NEWSLETTERS, PAMPHLETS, CATALOGUES, PRINTED PUBLICATIONS AND SOFTWARE
INNOVATIVE IMPEX

4290724  11/09/2019
BELABEN CHIRAG PATEL, TRADING AS:- INNOVATIVE IMPEX
24-B, SHYAM SHOPPING, B/h. AUDI SHOWROOM (SHAPATH HEXA), S.G. ROAD, SOLA, AHMEDABAD – 380 060 (GUJARAT) INDIA
A Proprietorship Firm
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :17/07/2013

AHMEDABAD
TRADING BUSINESS OF MEDICAL DIAGNOSTIC PRODUCT, LABORATORY MATERIALS, LAB MACHINE AND CHEMICALS AND MEDICAL HEALTH CARE PRODUCT.
4290732   12/09/2019
HUNGAMA DIGITAL MEDIA ENTERTAINMENT PRIVATE LIMITED
SF - B - 07, Art Guild House, Phoenix Market City, L. B. S. Cross Road, Kurla (West), Mumbai - 400 070
Body Incorporate
Address for service in India/Agents address:
HETAL SHAH & ASSOCIATES.
5, NAVSWROOP SOCIETY, NEAR PARLE COLLEGE, VILE PARLE (E), MUMBAI-400 057.
Used Since :09/02/2019
To be associated with:
1284201, 2261567
MUMBAI
Services relating to distribution and advertisement of News Channels and Films, DVD’s, VCD’s, LD’s, Audio CD’s, Audio and Video Cassettes and other electronic disc formats; Organization of Exhibition and Screening of Various forms of Films for Commercial or Advertising purposes.
RELESKI
4290762   11/09/2019
PRAVESH PANDEY
B-127, FIRST FLOOR, F-05, SECTOR-02, NOIDA - 201301
INDIVIDUAL
Address for service in India/Agents address:
ANAND VERMA
H-86, 2ND FLOOR, SECTOR 12,NOIDA-201301 UTTAR PRADESH
Proposed to be Used
DELHI
Advertising; Business Management; Business Administration;
4290923 12/09/2019
KHUSHBOO S TALREJA
310, Palm View Building, Sarojini Road, Santacruz (W), Mumbai - 400054, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to personalized gift
ARSP

4290942  12/09/2019
PRADIP KISAN GAIKWAD
Modern Company Gate No.2, Near Sai Baba Mandir, Ghodbandar, Mira Road, Thane - 401107
E-commerce
Proprietor

Proposed to be Used
MUMBAI
ONLINE E-COMMERCE SERVICES.
4290962  12/09/2019
SOYEL KHAN S/O ABDUL SHARIF MANSOORI
NEAR NAGINA MASJID, PINARO KA MOHALLA, AMBER, AMER, JAIPUR-302028, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
advertising business management business administration office functions
AMERICAN BREW CRAFTS PRIVATE LIMITED
H NO. 8-2-293/82/F/C30, 1st FLOOR, ROAD NO. 8, FILM NAGAR, JUBILEE HILLS, HYDERABAD- 500096, TELANGANA, INDIA.
Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
ADVERTISING; MARKETING; SALES PROMOTION; BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS; WHOLESALE AND RETAIL SERVICES RELATING TO BEERS.
4291051    12/09/2019
P. SENTHILKUMAR
PESTFIELD BUSINESS ASSOCIATES, 6/60, PALAKKAD MAIN ROAD KUNIAMUTHUR, COIMBATORE- 641008, TAMILNADU
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail sale and Onlinesale of pesticides, insecticides, Fertilisers, Liquid fertilisers, Pest control, Power-operated sprayers, Hand-operated insecticide sprayers
4291052    12/09/2019
P.SENTHILKUMAR
PESTFIELD BUSINESS ASSOCIATES, 6/60, PALAKKAD MAIN ROAD KUNIAMUTHUR, COIMBATORE- 641008, TAMILNADU
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail sale and Onlinesale of pesticides, insecticide, Fertilisers, Liquid fertilisers
4291062  12/09/2019
FIROZKHAN M.P
ZUHRAS,KIZHAKKE VALIYAPARAMBATH KARUVISSERY, VENGERI, KOZHIKODE, KERALA-673010
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail sale and Onlinesale of Readymade Garments, Clothing, Casual shirts, Jeans, Pants, T-shirts, Shorts, Ladies wear, Menswear, Formal wear, Children's wear, Knitted clothing, Sarees, Lungies, Dhotis, Underwear
4291099  12/09/2019
SHILPA DUGAR TRADING AS SPACEWEAR INC
NO.85/5,POSTAL COLONY, BEHIND BSNL QUARTERS, COLLEGE ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMIL NADU
STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBUKASHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Import and Export, Wholesale and Retail Services in Hosiery and Readymade Garments, Online Sales, Marketing,
Advertisement, Retail Outlets and Providing Assistance in the field of product commercialization within the framework of
a franchise contract.
DR. HAHNEMANN HOMOEOVET
4291221    12/09/2019
MR. DEVENDER KUMAR PROP. OF DR. HAHNEMANN HOMOEOVET
CSS MEDICAL AGENCY, MAIN CHOPLA ROAD, BARAUT ROAD, BAGHPAT, UTTAR PRADESH-250609
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMPERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
TRADING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS.
LITTLE NAP

4291268    12/09/2019

Little Nap Designs Private Limited
23 First Floor, M.B. Road, Khanpur Extn, New Delhi - 110062, India
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since : 21/10/2011

To be associated with:
4291267

DELHI

Advertising, Business management, Business administration, office function relation to furniture, recliners, lobby and lounge furniture, office furniture, recliner furniture, recliner sofas, recliner armchair, sofas with recliner seats, home theatre recliners, multiplex recliners, recliner chairs and recliner accessories.
HUBUN

4291308   12/09/2019

SHIFHA SHAIKK
3719, SANT KABIR NAGAR, JAGIRDAR WADA, BAGWANPURA, NASHIK — 422001

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Advertising; Business management; Business administration; Office functions
CLOUDREDUX CONSULTANCY SERVICES PRIVATE LIMITED
OFFICE NO 314, KOLTE PATIL CITY CENTER PHASE 1, NEAR SYMBIOSIS HOSTEL, HINJEWADI, PUNE, MAHARASHTRA - 411057

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services
PhonePe Switch

4291388  12/09/2019
PHONEPE PRIVATE LIMITED
A 41, Mohan Cooperative, 2nd Floor, Main Mathura Road, New Delhi, South Delhi, DL - 110 044, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Business consulting services in the field of payment processing, namely selection, implementation, use and operation of computer software for payment processing solutions; On-line trading services to facilitate the sale of goods by others via a computer network; Publicity and sales promotion; market evaluation and planning services; Business management to support the commercialization of goods and services in connection with e-commerce; bringing together for the benefit of others of a variety of consumers goods, enabling customers to conveniently view and purchase those goods, by mail-order and via the global computer network; Marketing and advertising services;
ADVANCED TECHNOLOGIES (INDIA)
C-261 (B), PHASE VIII, FOCAL POINT, LUDHIANA-141010 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Exhibitions for commercial or advertising purposes, Business promotion services, Import & Export relating to Metal Nuts, Bolts, Metal washers, Rivets of Metal, Sheets of Metal, Metal Hinges, Door Fittings of Metal, Window fittings of Metal, Door Runners of Metal, Door Closer (Non Electric), Door Springs (Non Electric), Metal Fencing, Cap Closures of Metal, Pipes & Tubes of metal, Metal Chains, Couplings of Metal for Chains & Cabinet Fittings of Common Metal; Wood Furniture, Auditorium Furniture, Pool Furniture, Deck Furniture, Bar Furniture, Kitchen Furniture, Furniture Cabinets, Furniture Panels, Furniture Mouldings, Clothes Stands, Photograph Frames & Paper Photograph Frames.
4291681  12/09/2019

KESHAV KHANDELWAL
74/7 BESIDE HITKARINI COLLEGE OM TI ROAD JABALPUR MADHYA PRADESH 482002
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Online Selling of Furniture
4291842  12/09/2019
HIRA INDUSTRIES LLC
P.O. Box: 50673—Dubai—United Arab Emirates
Limited Liability company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions.
M/S. GYANMANJARI CAREER ACADEMY (PARTNERSHIP FIRM)
B/6300, NR. SARDAR PATEL SCHOOL, KALIYABID, BHAVNAGAR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO EDUCATION, PROFESSIONAL COACHING, INSTITUTION, PROVIDING OF MANAGEMENT AND DEVELOPMENT TRAINING, SPORTING AND CULTURAL ACTIVITIES AND TEACHING MATERIALS FOR PERSONALITY DEVELOPMENT, CHILD INSTRUCTIONAL AND EDUCATIONAL MATERIAL, PAPER GAMES, PLAYING CARDS, STATIONARY, ADHESIVE MATERIALS, PAPER ARTICLES, CALENDERS
4291892  13/09/2019
M/S. GYANMANJARI CAREER ACADEMY(PARTNERSHIP FIRM)
B/6300, NR. SARDAR PATEL SCHOOL, KALIYABID, BHAVNAGAR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLE-SALE AND RETAIL SERVICES RELATING TO EDUCATION, PROFESSIONAL COACHING
INSTITUTION, PROVIDING OF MANAGEMENT AND DEVELOPMENT TRAINING, SPORTING AND CULTURAL ACTIVITIES,
AND TEACHING MATERIALS FOR PERSONALITY DEVELOPMENT, CHILD INSTRUCTIONAL AND EDUCATIONAL
MATERIALS, PAPER GAMES, PLAYING CARDS, STATIONARY, ADHESIVE MATERIALS, PAPER ARTICALS, CALENDERS
POP BOX

4291893  13/09/2019

VARUN GUPTA
R-116/1, Model Town 3, North West Delhi-110009, INDIA
PROPRIETOR

Address for service in India/Attorney address:
ROHIT CHHABRA
OFFICE NO. 1, UPPER GROUND FLOOR, D.D.A. MARKET NEAR MOTHER DAIRY, SHASTRI PARK, DELHI-110053, INDIA

Used Since :30/07/2019

DELHI

Commercial trading namely Wholesale and Retail Business which includes online mediums, in relation to Mobile phones, data processing equipment and Computers, Computer Peripherals, Tablets & Mobile Accessories, Apparatus for Recording, Transmission or Reproduction of Sound or Images; Procurement Services; Business Assistance, Management and Administrative services; Promotion, Marketing, Advertising included in Class 35
4291894  13/09/2019
SAIDHII GLOBAL ENTERPRISES PRIVATE LIMITED
HOUSE NO: 10-1-18/31, FLAT NO: 203, MANISHA TOWERS, SHYAM NAGAR, MASAB TANK, HYDERABAD-500004
BODY INCORPORATE
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used

CHENNAI
ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF SOCIAL MEDIA; ADVERTISING SERVICES TO PROMOTE PUBLIC AWARENESS IN THE FIELD OF SOCIAL WELFARE; PROMOTIONAL MANAGEMENT FOR SPORTS PERSONALITIES; BUSINESS MANAGEMENT OF SPORTS PEOPLE; AGENCY SERVICES FOR PROMOTING SPORTS PERSONALITIES; PROMOTION OF SPORTS COMPETITIONS AND EVENTS; PROMOTING THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR SPONSORS TO AFFILIATE THEIR GOODS AND SERVICES WITH SPORTS COMPETITIONS; ADVERTISING, INCLUDING PROMOTION OF PRODUCTS AND SERVICES OF THIRD PARTIES THROUGH SPONSORING ARRANGEMENTS AND LICENSE AGREEMENTS RELATING TO INTERNATIONAL SPORTS’ EVENTS; ORGANIZATION OF EVENTS FOR COMMERCIAL AND ADVERTISING PURPOSES; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF SPORTS EVENTS; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF INTERNATIONAL SPORTS EVENTS; ONLINE ADVERTISING; OUTDOOR ADVERTISING; ADVERTISING SERVICES; ADVERTISING AGENCIES; ADVERTISING FOR OTHERS; PROVISION OF ADVERTISING SPACE; ADMINISTRATION OF A DISCOUNT PROGRAM FOR ENABLING PARTICIPANTS TO OBTAIN DISCOUNTS ON GOODS AND SERVICES THROUGH USE OF A DISCOUNT MEMBERSHIP CARD; ADMINISTRATION OF MEMBERSHIP SCHEMES; CONDUCTING TRADE SHOWS IN THE FIELD OF AUTOMOBILES; ADVERTISING AUTOMOBILES FOR SALE BY MEANS OF THE INTERNET; PROVIDING INFORMATION VIA THE INTERNET RELATING TO THE SALE OF AUTOMOBILES; ADVERTISING SERVICES RELATING TO MOTOR CARS; BUSINESS MANAGEMENT OF MUSICIANS; PROMOTION OF MUSICAL CONCERTS; BUSINESS MANAGEMENT OF MUSICAL PERFORMERS; PRODUCT SALES INFORMATION; COLLECTING INFORMATION FOR BUSINESS; INFORMATION SERVICES RELATING TO ADVERTISING; PROVIDING COMMERCIAL INFORMATION TO CONSUMERS; PROVIDING ONLINE COMMERCIAL DIRECTORY INFORMATION SERVICES; ONLINE ADVERTISING NETWORK MATCHING SERVICES FOR CONNECTING ADVERTISERS TO WEBSITES
4291934  12/09/2019
INFINITI DREAMS MARKETING PRIVATE LIMITED
317, 3RD FLOOR, SIDDHARTH COMPLEX, R C DUTT ROAD VADODARA VADODARA GJ 390007
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
EDINAC

4292063    13/09/2019
SHRIKANT POPAT SHINDE
01, MAHESH APARTMENT, PLOT NO. 94J, SECTOR -14, KOPAR KHAIKANE, NAVI MUMBAI
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

ADVERTISING; MARKETING; PROMOTIONAL SERVICES ; BUSINESS ASSISTANCE; MANAGEMENT AND ADMINISTRATIVE SERVICES; BUSINESS ANALYSIS; RESEARCH AND INFORMATION SERVICES
TRADE MARKS JOURNAL No: 1923, 14/10/2019 CLASS 35

4292163 13/09/2019
RAJENDRA YESHWANT GURAV
Shop no. 5, Sonam Jyot, Bldg No. 11, Pase No. 7, New Golden Nest, Bhayandar East, Thane 401105
PROPRIETOR

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No. 137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS CONSULTING, OFFICE FUNCTIONS SERVICES
4292250   13/09/2019
HARINATH VENKATA PUDIPEDDI
Dharma Elite, Flat No 301, 3A Main, 5 Cross, OMBR Layout, Banaswadi, Bengaluru - 560 043
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4292383  13/09/2019
Q & Q RESEARCH INSIGHTS PVT. LTD.
GROUND FLOOR, PLOT NO. 138, SECTOR-28, VASHI, NAVI MUMBAI-400705, MAHARASHTRA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/05/2012
MUMBAI
Market research agency
4292387  13/09/2019

AATISH ARORA
Post office, Bhor camp, Behind CRPF Camp, Chatha Mill Jammu
INDIVIDUAL

Address for service in India/Attorney address:
AMIT KUMAR GUPTA
#24, GANPATI HANDLOOM MARKET OPP L K HONDA, GOHANA ROAD PANIPAT-132103
Used Since: 12/10/2017

DELHI
Services that involve advertising, Human resources, Office Services and Consulting
4292398  13/09/2019
SARIKA MUNDRA W/O. SHARAD MUNDRA PROPRIETOR OF M/S. STYLE SHADOW
G-1/216, EPIP, GARMENT ZONE, SITAPURA INDUSTRIAL AREA, JAIPUR-302022, RAJASTHAN
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :25/12/2016
AHMEDABAD
Advertising; Business Management; Business Administration; Office Functions, Import Export, Wholesale, Retail, Shop, Showrooms Relating to Readymade Garments
4292402  13/09/2019
BITESIZE SUPERFOODS & WELLNESS PVT. LTD.
402, Wing-B, Plot-301, Abhishek Appt. CHS. Ltd., Shradhanand Road, Near Ram Mandir, Vile Parle East, Mumbai – 400057, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI
Retail and wholesale services, retail outlet, online marketing, marketing and distribution, online retail store services.
4292531  13/09/2019
REACH SKYLINE
63 A, II FLOOR, JANAKPURI 1ST STREET, JAWAHARLAL NEHRU SALAI, VELACHERY, CHENNAI, TAMIL NADU 600042
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4292565 13/09/2019

THE NILKANTH GROUP
Shop No.1, 2nd Floor, Vinod Chamber, Jasdan-360050, Gujarat (India)
Partnership Firm

Address for service in India/Agents address:
SAMPAT DHRAV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used

AHMEDABAD
Import; Export; Wholesale & Retail trading of Tea; Incense stick; Spices; Frymus; Detergent; Soap; Washing & Cleaning Preparations; Soft drinks; Non-alcoholic drinks; fruit drinks and fruit juices; Syrups and other preparations for making beverages included in class 35
4292573  13/09/2019

SHIVAM NARANG
D- BLOCK, NARAINA INDUSTRIAL AREA, PHASE-1 - 110028

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Advertising; Business management; Business administration; Office functions
4292577  13/09/2019
ROMA NAYAR
MAHINDRA AURA, FLAT NO.1-604, SECTOR-110A,GURGAON-122017
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4292590    13/09/2019
SHANDAAR FOODS PVT LTD
8-7-177/49/108, Swarnadhama Nagar, Old Bowenpally, Secunderabad, Hyderabad, Telangana, India
Body Incorporate

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since: 18/06/2019

CHENNAI
Wholesale, retail, distribution, e-commerce services related to groceries, vegetables, fruits, food and beverages.
D Gold

4292602   13/09/2019

BEENA RANI RASTOGI PROPRIETOR OF DIVAANSHU TREADING CO.
1037 first floor gali hira nand maliwara chandni chowk Delhi

Proprietor

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI

Trading and Wholesale of LED light bulbs, LED light strips, LED landscape lights, LED lighting installations, LED underwater lights, LED lighting fixtures, electric & electronic items Bath Fittings, Bath Installations, Cistern and Cistern Fittings, Toilet Seat Cover, Bath Tubs, Bath Plumbing Fixtures, Bidets, Faucets for pipes, Showers, Taps, Valves, Kitchen Sinks, PTMT Bath Assets and other bathroom and sanitary accessories
4292632  13/09/2019
RAMACHANDRA KAMAIAH
#469, 9th Main Road, 1st Stage, 2nd Block, Near Matha National Public School, Nagarabhavi, Bangalore - 560072
Propreitor

Address for service in India/Attorney address:
NARESH KUMAR B R
No. 5, 1st Floor, Manorayanapalya, R T Nagar Post, Bangalore, Karnataka 560032

Proposed to be Used
CHENNAI
Business Consultancy services for human resources training and development and hiring of Human resources.
Vijesh Pratap Singh trading as Sarveshvari Health Care
Flat No. 102, RZF, 769/5, Gali No. 11, Raj Nagar-2, Palam Colony, New Delhi-110077.
Proprietor

Address for service in India/Attorney address:
Rajnish & Associates
449, 2nd Floor, Above Canara Bank ATM, Main Bus Stand Sant Nagar (Burari) Delhi 110084

Proposed to be Used
Delhi

Providing services related to marketing and trading of goods and services via online and offline relating to pharmaceutical, nutraceutical, ayurvedic, homeopathic, unani, medicinal preparations.
SAURAMYAKUMAR RAMESH PANSARE TRADING AS VSKP SALES AND MARKETING
1/156, Dr.Ambedkar Co-Op Society, Yerawada, Pune - 411006, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail services for disposable paper products, Paper, Dried fruits, Fresh fruits and vegetables
KOKLASS
4293189  14/09/2019
MRS JAI N. JOSHI
B1-703, RUNWAL ESTATE, BEHIND R-MALL, GHODBUNDER ROAD, THANE WEST, PIN- 400607, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.
Proposed to be Used
MUMBAI
ONLINE ADVERTISING SERVICES; MARKETING; SALES PROMOTION SERVICES; WHOLESALE SERVICES; RETAIL SERVICES; IMPORT AND EXPORT SERVICES; ONLINE ORDERING SERVICES; ELECTRONIC COMMERCE SERVICES, NAMELY, PROVIDING INFORMATION ABOUT PRODUCTS VIA TELECOMMUNICATION NETWORKS FOR ADVERTISING AND SALES INCLUDED UNDER CLASS 35.
4293203  14/09/2019
EBIX INC
1, EBIX WAY, JOHNS CREEK, GEORGIA-30097, USA
A DELAWARE CORPORATION

Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

**Proposed to be Used**

To be associated with:
3692822, 3692864

**DELHI**

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
4293327  14/09/2019
KRIREYA PRIVATE LIMITED
2ND FLOOR, CTS NO.267, BAGALKOTKAR CHAWL, NEAR LAXMI TEMPLE, MG ROAD, BIJAPUR, VIJAYAPURA (BIJAPUR)- 586101, KARNATAKA
BODY INCORPORATED

Address for service in India/Attorney address:
DEEPAK CHAKRARAVARTHY
No.42, VGP PARIJATHAM TRUST, VGP SALAI, SAIDAPET CHENNAI-15

Proposed to be Used
CHENNAI
SALES, MARKETING, DISTRIBUTION, IMPORT AND EXPORT OF MEDICAL, SURGICAL, DENTAL, VETERINARY APPARATUS AND INSTRUMENTS.
4293526 14/09/2019
PUTLURU SURENDRA REDDY
CHILAKA PADU, NELLORE, ANDHRA PRADESH-524312
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4293535  14/09/2019
ZUSTVIEW ADVERTISING AGENCY PRIVATE LIMITED
BL-2, HALDIRAM ENCLAVE, F/N-4B NEAR CHARNOCK HOSPITAL, KOLKATA-157
PRIVATE LIMITED
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
4293781  14/09/2019
MR. RAJPAL SACHDEVA
H-16 TO 22 VIKAS MARG, LAXMI NAGAR, DELHI : 110092, India
Individual
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043

Proposed to be Used
DELHI
Retail Services, Import, Export and Online Whole Sale Services connected with Sale of Foodstuffs for Animals, Malt and Fish Foods, Pet Foods, Aquarium Pumps, Filters, Air pumps, Skimmers, Glass Aquariums, Skimmers, Bird cages and Dog cages.
GANGANAM

4293832    14/09/2019

SURESH SIDARA
PLOT NO. B95, VYAPAR VIHAR ZONE 1, OPP. DINDAYAL GARDEN, VYAPAR VIHAR, DIST – BILASPUR, (C.G.), INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI
WHOLESALE, RETAILS AND TRADING OF PLYWOOD, HARDWARE PRODUCTS, INTERIOR AND EXTERIOR PRODUCTS
4293842   15/09/2019
ALKESH B. CHOPDA
Arham, Bunglow, Plot No.16, S.V. No.702/5/1, Opp. Nirmala Convent High School, Gangapur Road, Nashik 422013
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422
012(M.S.)

Proposed to be Used
MUMBAI

Advertising, business management, business administration, office functions, marketing and promotional services; providing commercial information for consumers; online advertising on computer network through websites, webpages, mobile applications and social media; providing information about products via telecommunication networks for advertising and sales purposes; operating on-line marketplaces for sellers and buyers of goods and/or services
4293843  15/09/2019
ALKESH B. CHOPDA
Arham, Bunglow, Plot No.16, S.V. No.702/5/1, Opp. Nirmala Convent High School, Gangapur Road, Nashik 422013
Sole Proprietor
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions, marketing and promotional services; providing commercial information for consumers; online advertising on computer network through websites, webpages, mobile applications and social media; providing information about products via telecommunication networks for advertising and sales purposes; operating on-line marketplaces for sellers and buyers of goods and/or services
Trade Marks Journal No: 1923, 14/10/2019

PHONEPE PRIVATE LIMITED
A 41, Mohan Cooperative, 2nd Floor, Main Mathura Road, New Delhi, South Delhi, DL - 110 044, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

To be associated with:
3221686, 3228522, 4291388

DELHI
Business consulting services in the field of payment processing, namely selection, implementation, use and operation of computer software for payment processing solutions; On-line trading services to facilitate the sale of goods by others via a computer network; Publicity and sales promotion; market evaluation and planning services; Business management to support the commercialization of goods and services in connection with e-commerce; bringing together for the benefit of others of a variety of consumers goods, enabling customers to conveniently view and purchase those goods, by mail-order and via the global computer network; Marketing and advertising services;
4293906  15/09/2019
PHONEPE PRIVATE LIMITED
A 41, Mohan Cooperative, 2nd Floor, Main Mathura Road, New Delhi, South Delhi, DL - 110 044, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
3221686, 3228522, 4291388

DELHI
Business consulting services in the field of payment processing, namely selection, implementation, use and operation of computer software for payment processing solutions; On-line trading services to facilitate the sale of goods by others via a computer network; Publicity and sales promotion; market evaluation and planning services; Business management to support the commercialization of goods and services in connection with e-commerce; bringing together for the benefit of others of a variety of consumers goods, enabling customers to conveniently view and purchase those goods, by mail-order and via the global computer network; Marketing and advertising services;
4293934   15/09/2019
RITESH ROOP TAHILIANI
C/o Sunil Scooters, 55 Chawla Mansion, Central Avenue, Nagpur - 440018 (MH), India
Sole Proprietorship
Address for service in India/Attorney address:
SAJAL DUTTA
PO-Prafullanagar, PS-Ashoknagar, District-24 Parganas (North), Pin-743268, West Bengal, India
Proposed to be Used
MUMBAI
Retailing, wholesaling, selling of vehicle parts and accessories including via online selling Retailing, wholesaling, selling of vehicle parts and accessories
Trade Marks Journal No: 1923, 14/10/2019 Class 35

4294102 16/09/2019

MRS. VALLI.C., TRADING AS M/S. SHREE VALLI FASHION HOUSE.

Door No:D3, Shree Sai Kiruba Apartment, Ellaiottam Road, Peelamedu, Coimbatore-641004, Tamilnadu, India.

Service Provider

Address for service in India/Attorney address:

C. MANGAYARKARASI

NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Used Since: 10/06/2019

CHENNAI

Wholesale, Retailing, Marketing, Advertising, Distributing, Import, Export, Online Sales and Display Of Showroom in the field of Readymade Garment for Gents wear, Ladies wear, Kids wear, Inner wear's, Knitted (Clothing) and Woven Garments.
Bablr

4294119  16/09/2019

MANISH KUMAR JAR
1503, ADONIS, RAHEJA ACROPOLIS-2, DEONAR, MUMBAI - 400088, MAHARASHTRA

Address for service in India/Attorney address:
A &P PARTNERS
Office No. 311, Venkatesh Chambers, 3rd Floor, Prescot Road, Fort, Mumbai - 400 001.

Proposed to be Used

MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
Count on Cloud
4294151  16/09/2019
CLOUDTAIL INDIA PRIVATE LIMITED
GROUND FLOOR, REAR PORTION, H-9 BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
online retail services, advertising, business management services, namely, managing web site performance, tracking of sales, tracking of web site traffic, analyzing and reporting data; and providing advice for optimizing of the same; compilation of statistics; providing evaluative feedback and rating of sellers; good and services, delivery and overall experience in connection therewith; providing and distributing information regarding sales performance and revenue generation; agency services for selling goods; inventory management; agency services for receiving and fulfilling orders of goods; providing information on commodity sales; distribution of samples; professional business consultancy; business information; sales promotion for others; marketing research; marketing studies; providing supervisory, consultancy, management and advisory services including research, development and experimental work of every character and description; business administration, office functions; business intermediary services for sale and purchase of goods and services, business information service.
Count Cloud

4294152  16/09/2019
CLOUDTAIL INDIA PRIVATE LIMITED
GROUND FLOOR, REAR PORTION, H-9 BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
online retail services, advertising, business management services, namely, managing web site performance, tracking of sales, tracking of web site traffic, analyzing and reporting data; and providing advice for optimizing of the same; compilation of statistics; providing evaluative feedback and rating of sellers; good and services, delivery and overall experience in connection therewith; providing and distributing information regarding sales performance and revenue generation; agency services for selling goods; inventory management; agency services for receiving and fulfilling orders of goods; providing information on commodity sales; distribution of samples; professional business consultancy; business information; sales promotion for others; marketing research; marketing studies; providing supervisory, consultancy, management and advisory services including research, development and experimental work of every character and description; business administration, office functions; business intermediary services for sale and purchase of goods and services, business information service.
MICROGREEN

4294248  16/09/2019
M/S MICROGREEN TECHNOLOGIES PVT LTD
610, Pruthvi Block, My Home Navadeepa, Hitechcity, Hyderabad – 500 081, Telangana , India.
TM-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :20/07/2018
CHENNAI
Employment hiring, recruiting, placement, staffing and career networking services
4294274 16/09/2019

SHELLY SINHA
E - 102, Gloden Square Building, off C.S.t. Road, Sundar Nagar, Kalina Santa Cruz - East, Mumbai (M. H.) - 400098

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI

Advertising and marketing services, Dissemination of advertising for others via an on-line electronic communications network, Computerized online retail store services, Retail services featuring a wide variety of consumer goods, Provision of information and advice to consumers regarding the selection of products and items to be purchased, Providing consumer information relating to goods and services, On-line customer-based social media brand marketing services, Provision of an on-line marketplace for buyers and sellers of goods and services, On-line ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Providing a searchable online advertising guide featuring the goods and services of online vendors and Providing a searchable online advertising guide featuring the goods and services of other on-line vendors on the internet.
VEMPOWERALL

4294298  16/09/2019

NISHANT S. MEHTA
LODHA ESTRELLA, A-2403, TOWER 7, GATE.4, NCP CUFF PARADE, WADALA, MUMBAI-400037

Used Since :16/09/2019

MUMBAI

BUSINESS SUPPORT SERVICES, NAMELY, PROVIDING BUSINESS NETWORKING SERVICES AND PROMOTING THE GOODS AND SERVICES OF OTHERS BY PASSING BUSINESS LEADS AND REFERRALS AMONG GROUP MEMBERS INCLUDED IN CLASS 35
GANDARAM JEWELLERS

4294358  16/09/2019
GANDARAM JEWELLERS
I- Block, Shop No.1, Lajpat Nagar-II, New Delhi-110024
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/09/2012

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
Trade Marks Journal No: 1923, 14/10/2019        Class 35

PHONEPE PRIVATE LIMITED
A 41, Mohan Cooperative, 2nd Floor, Main Mathura Road, New Delhi, South Delhi, DL - 110 044, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Business consulting services in the field of payment processing, namely selection, implementation, use and operation of computer software for payment processing solutions; On-line trading services to facilitate the sale of goods by others via a computer network; Publicity and sales promotion; market evaluation and planning services; Business management to support the commercialization of goods and services in connection with e-commerce; bringing together for the benefit of others of a variety of consumers goods, enabling customers to conveniently view and purchase those goods, by mail-order and via the global computer network; Marketing and advertising services;
4294477 16/09/2019
PHONEYE PRIVATE LIMITED
A 41, Mohan Cooperative, 2nd Floor, Main Mathura Road, New Delhi, South Delhi, DL - 110 044, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Business consulting services in the field of payment processing, namely selection, implementation, use and operation of computer software for payment processing solutions; On-line trading services to facilitate the sale of goods by others via a computer network; Publicity and sales promotion; market evaluation and planning services; Business management to support the commercialization of goods and services in connection with e-commerce; bringing together for the benefit of others of a variety of consumers goods, enabling customers to conveniently view and purchase those goods, by mail-order and via the global computer network; Marketing and advertising services;
DEEPAK NARANG Sole Proprietor of M/S CHATKARA F&B SERVICES
S/O SHRI ASHOK NARANGNG, VAN NO- UP24, H9826, BUDAUN DISTRICT, BUDAUN - 243601

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

PROPOSED TO BE USED
DELHI
Advertising; Business management; Business administration; Office functions
KRISHNA MURARI ALIAS MANOJ MAHESHWARI PROPRIETOR OF M/S RAMAN LAL HARISHANKER
KOKAMAL MARKET, RAWAT PARA, AGRA (U.P.) INDIA.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :21/01/2000
DELHI
DISTRIBUTION, MARKETING, WHOLESALE, RETAIL, INCLUDING ONLINE RETAIL SALES CONCERNING TO DYES, COLOURS, VERMILION, ABIR, GULAL, ULTRAMARINE BLUE, LIME COLOURS, PIGMENTS, DRY AND LIQUID COLOURS.
4294550 16/09/2019
SHIV RAM S/O. SHRI HARIRAM CHOUHARY
FRIENDS COLONY, JAIPUR ROAD, DEVIPURA, SIKAR, (RAJASTHAN)
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Franchising (Business advice relating to `-), School fee accounting services, Advertising; Business management; Business administration; Office functions.
JOCKER

4294700  16/09/2019

VIVEKANANTHAM MURUGANANTHAM
S/O MURUGANANTHAM, 58B, AVARAMPALAYAM, COIMBATORE NORTH, COIMBATORE, 641006

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Advertising; Business management; Business administration; Office functions, Provision of information and advisory services relating to e-commerce
4294712  16/09/2019
MEDHA AGARWAL
Zipped Solutions, 610 A, First Floor, Udyog Vihar, Phase 5, Gurgaon 122001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
Soothify

4294790  16/09/2019

SHRENUJ KAMLESH PAREKH

502 Narsinh sadan, 1st Road, Near Khar subway, Santacruz East, Mumbai-400055, Maharashtra

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Computerized online retail store services.
4294917 16/09/2019
SIMARPREET SINGH TRADING AS FAUJA SINGH WEAVING FACTORY
PLOT NO. 20, 21, INDUSTRIAL AREA-A, LUDHIANA-141003 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Fabrics, Printed Fabrics, Cloth & Cotton Cloth, Hosiery & Ready-made Clothing, Shawls & Stoles.
4294921 16/09/2019
BESTSELLER FASHION INDIA PRIVATE LIMITED.
The Lalit Residency, Part of 3rd Floor, The Lalit Mumbai, Sahar Airport Road, Sahar, Andheri (E), Mumbai- 400 059.
A company incorporated under the Companies Act 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Advertising & retail services of marketing & selling readymade garments & hosiery, conducting business relating to sale of garments, footwear & accessories; the bringing together for the benefit of others a variety of such aforementioned goods thereby enabling customers to conveniently view & purchase those goods in a retail outlet, store, shopping mall & websites; marketing services offered therein for the promotion of the aforementioned goods; organising exhibitions & trade fairs for commercial & advertising purpose being services included in class 35.
4294931  16/09/2019
AKBARBHAI KARIMBHAI GHANCHI PROPRIETOR OF FAMOUS QUALITY
SR NO. 200, KESHAR PARK, B/H. JAGRUTI SCHOOL, MAKARBA, AHMEDABAD – 380051. GUJARAT – INDIA
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO ONLINE WHOLESALE & RETAIL & SHOWROOM OF ELECTRONIC TOY, PLASTIC TOY,
ELECTRONIC GAMES, COMPUTER & LAPTOP ACCESSORIES, MEDIA PLAYER, MUSICAL INSTRUMENTS, SPORTS
ITEMS, CLOTHING, HOME ITEMS, OFFICE ITEMS, EDUCATION ITEMS, BABY ITEM, ADMINISTRATION OF EMPLOYEE
BENEFIT PLANS CONCERNING FITNESS CLUB MEMBERSHIPS, EXERCISE ACCESSORIES IN CLASS 35
4294948   16/09/2019
MAI THI THANH HIEN
93E Ly Nam De, Hanoi.

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :11/09/2017

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRODUCT DEMONSTRATIONS AND PRODUCT DISPLAY SERVICES, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, COMMERCIAL TRADING AND CONSUMER INFORMATION SERVICES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, PROVIDING BUSINESS INFORMATION VIA A WEB SITE, COMMERCIAL INFORMATION AGENCY SERVICES
ALEGRIA

4294959  16/09/2019

PRANEETH INNOVATIVES LLP

Shutter No.07, 2-37/PR/1/B, Plot No.40 & 41 Part, Pranav Complex, Praneeth Nagar, Near To ORR, Malla, Hyderabad, Rangareddi, Telangana 500090, India.

A Partnership Firm

Address for service in India/Agents address:

PRADEESH P.L

NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Advertising, Marketing, Retail outlet, Showroom, Computerized online retail store services; Online selling of Goods. Retail services for furniture; Retail services for furnishings; Retail services for metal hardware; Online ordering services; Wholesale Services for Furniture; Online Wholesale Store Services Featuring Furniture; Online retail store services featuring furnishings.
4295086   16/09/2019
PANKAJ D. SHAH TRADING AS : M/S. TRANS LUGGAGE.
15, Gyandeep CHS, Sai Baba Road, Opp Bank of Maharashtra, SANTACRUZ (West), MUMBAI-400 054.
SINGLE FIRM
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
To be associated with:
3498156

MUMBAI
WHOLESALE SERVICES, RETAIL SERVICES, EXPORT, ONLINE MARKETING RELATING TO LEATHER GOODS MADE OUT OF GENUINE LEATHER AND IMITATIONS OF LEATHERS, VIZ. LADIES AND GENTS BAGS, SCHOOL/COLLEGE BAGS, Wallets, BRIEF CASES, POUCHES, BELTS AND SMALL LEATHER GOODS, TRAVELLING CASES, BACK PACKS, SUIT CASES, RUCK SACKS, ATTACHE CASES, TRUNKS, VANITY CASES, ARTICLE OF LUGGAGE AND PARTS THEREOF.
AXTRIM

4295209  17/09/2019

MATRIX INDUSTRIAL COPRORATION
3965/7-131 B, FIRST FLOOR, CITY MARKET, AJMERI GATE CHOWK, DELHI - 110006
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELI

ADVERTISEMENTS, MARKETING, DISTRIBUTION, WHOLESALE AND RETAIL SERVICES INCLUDING ONLINE AND
OFFLINE MARKETING RETAILING TO POWER TOOLS, MACHINE TOOLS, CUTTING TOOLS, GRINDING TOOLS,
MECHANICALLY OPERATED TOOLS, DRILLING MACHINE, GRINDING MACHINE, ABRASIVES, HAND MADE TOOLS, SAW
BLADES, CIRCULAR BLADES
4295264  16/09/2019
YASHPAL RAJPUROHIT
TRIMURTI APARTMENT, NL-06-16-03, SECTOR-15, NERUL NAVI MUMBAI - 400706
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online
ordering services, Online ordering services, Advertising; Business management; Business administration; Office
functions
4295372    17/09/2019
MR. RAMESH PORWAL
15, 3rd Cross, R.V.SHETTY LAYOUT BANGALORE - 560020
An Individual
Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.
Proposed to be Used
CHENNAI
Marketing, sale , distribution and online trading of medicinal and pharmaceutical preparations
Trade Marks Journal No: 1923, 14/10/2019

4295378 17/09/2019

SURYA RAO S
NO.1, KH - 338/A, 2ND CROSS, CHIKKANNA LAYOUT, HENNUR, KALYAN NAGAR POST, BANGALORE NORTH,
BENGALURU, KARNATAKA - 560043.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

CHENNAI

Advertising; Business management; Business administration; Office functions, Online retail store services, Retail
services, Wholesale services included in class 35.
WILFUL TRIUMPH

4295404  17/09/2019
SHAILENDRA JAIN
126, Krishi Apartment, 2nd Floor, D-Block, Vikaspuri, New Delhi-110018
INDIVIDUAL AND INDIAN NATIONAL
Address for service in India/Attorney address:
CONCEPT LEGAL
Office No. 221, Vardhman City Center, Plot No.3, LSC, Gulabi Bagh-Shakti Nagar Railway under Bridge, Delhi-110052
Used Since :05/02/2019
DELHI
Management consultancy services included in class 35.
Baby-Aladdin

4295445  17/09/2019
IMGENIE DIGITAL PVT. LTD.
PLOT NO. 1, SECTOR- 23, TURBHE, NAVI MUMBAI- 400705, MAHARASHTRA, INDIA
Private limited

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Advertising, Business Management, Business Administration, office Functions.
HITHAS LIFE SCIENCES
4295453    17/09/2019
HITHAS LIFE SCIENCES
No.14-6-13/10/201, 2nd Floor, Sree Nilayam Appartments, Christianpally, Mahaboobnagar (T.S)
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Marketing of medicinal and pharmaceutical preparations
4295558    17/09/2019
UPPAL JITENDRAKUMAR SHAH
184, JK Villa, Hind Co Op Housing Society, Ruikar Colony, Kolhapur - 416 005 (Maharashtra)
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Business consultation
INDIANER GROUP
No. 1693, H Block, Nirvana Apartment, Kathiravan Colony, 15th Street, Anna Nagar West, Chennai, Tamil Nadu - 600040
Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :22/03/2019

CHENNAI
Advertising; business management; business administration; office functions
4295576   17/09/2019
KEBOTT HEALTHCARE
SHOP NO. 207, PLOT NO. B-1, 2ND FLOOR, GUPTA PLAZA, SAMRAT ENCLAVE, PITAMPURA, NEW DELHI-110034
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI

Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Advertising services relating to pharmaceuticals, Advertising services relating to pharmaceuticals for the treatment of diabetes.
SURENDER KUMAR TRADING AS DEEPALI ENTERPRISES
14 P&R COMPLEX, DILKUSHA MARKET, NEAR FRIENDS THEATRE, JALANDHAR (PUNAJAB)-144001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
To be associated with:
402391

DELHI
Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Online marketing, Online advertising, Online ordering services, Computerized online ordering services, Advertising Services Relating to Pharmaceutical Products, Wholesale services for veterinary preparations, Wholesale services for veterinary apparatus, Wholesale services for veterinary instruments, Retail services for veterinary apparatus, Retail services for veterinary preparations, Online retail store services featuring veterinary instruments, Online wholesale store services featuring veterinary preparations, Online wholesale store services featuring medical apparatus.
SURENDER KUMAR TRADING AS DEEPALI ENTERPRISES
14 P&R COMPLEX, DILKUSHA MARKET, NEAR FRIENDS THEATRE, JALANDHAR (PUNJAB)-144001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

To be associated with:
4023391

DELHI
Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Online marketing, Online advertising, Online ordering services, Computerized online ordering services, Advertising Services Relating to Pharmaceutical Products, Ayurvedic medicine, Herbal medicines, Herbs (Medicinal -), Herbal extracts for medicinal purposes, Medicinal herbal infusions, Extracts of medicinal herbs, Online wholesale store services featuring medical apparatus, Online wholesale store services featuring hygienic implements for humans, Online retail store services featuring veterinary instruments, Online retail store services featuring veterinary apparatus.
SURENDER KUMAR TRADING AS DEEPALI ENTERPRISES
14 P&R COMPLEX, DILKUSHA MARKET, NEAR FRIENDS THEATRE, JALANDHAR (PUNAJAB)-144001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Online marketing, Online advertising, Online ordering services, Computerized online ordering services, Advertising Services Relating to Pharmaceutical Products, Ayurvedic medicine, Herbal medicines, Herbs (Medicinal -), Herbal extracts for medicinal purposes, Medicinal herbal infusions, Extracts of medicinal herbs, Online wholesale store services featuring medical apparatus, Online wholesale store services featuring hygienic implements for humans, Online retail store services featuring veterinary instruments, Online retail store services featuring veterinary apparatus.
4295624  17/09/2019

SMT. ANKITA NAGPAL,

INDIVIDUAL NAME

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

LOVIVACOCO

4295625  17/09/2019

MR. NITIN JAIN.
K-403, EXOTICA FRESCO, SECTOR-137, NOIDA, GAUTAM BUDDHA NAGAR, U.P.-201301.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF CHEMICAL USED IN INDUSTRY, SCIENCE, PHOTOGRAPHY, AGRICULTURE, HORTICULTURE AND FORESTRY, UNPROCESSED PLASTICS, MANURES, FIRE EXTINGUISHING, COMPOSITIONS, TEMPERING AND SOLDERING PREPARATIONS, COLOURFUL GARDENING, METAL AND PLASTIC POTS, KITCHEN, GARDENING SEEDS, GARDENING INDOOR AND OUTDOOR PLANTS, GARDENING MUD, TERRACOTA POTS, GARDENING MATERIALS WHICH INCLUDES GROWING MEDIUMS LIKE SOIL, COCO, PEAT, FERTILIZERS AND PESTICIDES, GARDEN DECORATIVE ITEMS, GARDENING/KITCHEN GARDENING WASTE COMPOSTERS, GARDENING TOOLS AND ACCESSORIES, GARDENING PLANT HOLDERS, GARDENING NUTRIENTS AND PEST REPELLENT.
4295686 17/09/2019
PETER CHRISTOPHER
10/1028, Seethakathi 3rd Cross Street, Mogappair East, Chennai 600037
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Human resources consultancy, Human resources management, Human resources management and recruitment services, Human resources consultation, Serving as a human resources department for others
PLAXO

4295710   17/09/2019
M/S PLAXO PIPES AND FILMS PRIVATE LIMITED THROUGH DIRECTOR VIPUL JAHU
201/3-B, Patwari Halka No.6, Opp Singnum Fir, Waddhana, Nagpur 440023
Director

Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :01/04/2014

MUMBAI

Advertising, Business Management, Business Advertising, Office Functions, apparatus for lighting, heating, steam
generating, cooking, refrigerating, drying, ventilating, water supply, drip irrigation system, drip irrigation pipes, drippers,
drip accessories and sanitary purpose
Axelent
4295711  17/09/2019
VIPUL JAJU
201/3-B, Patwari Halka No. 6, Opp. Singnum Fir, Waddhamna, Nagpur 440023
Individual
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :01/04/2014
MUMBAI
Advertising, Business Management, Business Advertising, Office Functions, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply, drip irrigation system, drip irrigation pipes, drippers, drip accessories and sanitary purpose
HELIOPHILE

4295737    17/09/2019

VIKRAM SOLAR LIMITED
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata - 700107, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :31/08/2019

KOLKATA
Energy Price Comparison Services; Billing Services in the field of Energy; Assistance and Consultancy Services in the field of Business Management of Companies in the Energy Sector; Advertising; Marketing; Business Research; Business Information; Retail Store Services in the field of Solar Panels and Modules, Solar Home Lighting Systems, Solar Batteries, Solar Lamps, Solar Lighting Systems, Water Heaters, Solar Water Pumps, Inverters.
NOVAC AXLE

4295844  17/09/2019
NOVAC TECHNOLOGY SOLUTIONS PRIVATE LIMITED
275, Statesman One, R.K. Mutt Road Mylapore, Chennai - 600 004
Service Providers
An Indian Company

Proposed to be Used
CHENNAI

BUSINESS ADVICE AND INFORMATION RELATING TO LOANS, FINANCE AND CAPITAL; DATA MANAGEMENT SERVICE FOR USE IN REPORTING DEBT COLLECTION ACCOUNTS TO A COLLECTION AGENCY; ADMINISTRATION, BILLING AND RECONCILIATION OF ACCOUNTS ON BEHALF OF OTHERS; CUSTOMER RELATIONSHIP MANAGEMENT; BUSINESS RESEARCH AND SURVEYS; BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION INCLUDING BUSINESS PROCESS MANAGEMENT, BUSINESS APPRAISALS, BUSINESS ACTIVITY MONITORING; COMMERCIAL OR INDUSTRIAL PROJECT MANAGEMENT ASSISTANCE, PROJECT PLANNING, MONITORING, ASSESSMENT AND MANAGEMENT; COMPILATION AND SYSTEMATIZATION OF INFORMATION IN DATABANKS; COMPILATION OF STATISTICS FOR BUSINESS OR COMMERCIAL PURPOSES; DATA PROCESSING SERVICES
4295866   17/09/2019
RIVERSONG TECHNOLOGY PRIVATE LIMITED
6002-6003, 6th Floor, Tower A, Emaar Digital Green Golf Course Extension Road, Sector-61 Gurugram HR 122001
PRIVATE COMPANY INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
SURAJ
192 C, Arjun Nagar New Delhi-29
Proposed to be Used
DELHI
TRADING OF COMPUTER KEYBOARDS, KEYPADS, COMPUTER HARDWARE
4295957   17/09/2019
ENVISONARD ADS AND MARKETING PRIVATE LIMITED
PLOT NO.179, NCL NORTH AVENUE, KOMPALLY, NEAR SAI BABA TEMPLE, QUTUBULLAPUR, HYDERABAD Hyderabad TG 500014 IN
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDESRUSHTI, NEAR SUNCITY ROAD, SINHGAD
Proposed to be Used
CHENNAI
Advertising; business management; business administration; Enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, vendors through mail order catalogues or by means of electronic media.
GERMITOX

4296095  17/09/2019
SYNECTICS BIOSCIENCE PRIVATE LIMITED
B2101, Mansarovar, neelkanth Heights, Pokhran Road-2, Thane(W) - 400610, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/01/2019
MUMBAI
PROVIDING INFORMATION VIA WEBSITE, AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS, ADVERTISING;
BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Hunkybee

4296283  17/09/2019

BHASKARUNI DALI SATYA PADMAJA
HunkyBee Fashions Pvt Ltd, EWS 934, KPHB Road No 3, Hyderabad, Telangana - 500072
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
HUMAN CURE LIFE LABS PVT. LTD.
FATTANPURA, PO- KOPAGANJ, DIST- MAU, U.P
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
WHOLESALE AND RETAIL AGENCY OF HOMEOPATHIC, AYURVADIC, PHARMACEUTICALS , UNANI IN CLASS 35
Trade Marks Journal No: 1923 , 14/10/2019

Class 35

4296512  18/09/2019
RAJENDRA SINGH M/S RAWAT BROTHERS
Second Floor, Street No. 2, P-22/A, Sri Niwas Puri Extension, New Delhi, South Delhi, Delhi, 110065
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Used Since :30/06/2018
DELHI
Advertising; business management; business administration; office functions
ANIL BEDI TRADING AS BEDICO AUTOMOTIVES
130, STREET NO. 5, LINK ROAD, DASHMESH NAGAR, LUDHIANA141003 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Exhibitions for commercial or advertising purposes, Business promotion services, Import & Export relating to Metal Nuts, Bolts, Metal washers, Rivets of Metal, Sheets of Metal, Metal Hinges, Door Fittings of Metal, Window fittings of Metal, Door Runners of Metal, Door Closer (Non Electric), Door Springs (Non Electric), Metal Fencing, Cap Closures of Metal, Pipes & Tubes of metal, Metal Chains, Couplings of Metal for Chains & Cabinet Fittings of Common Metal; Wood Furniture, Auditorium Furniture, Pool Furniture, Deck Furniture, Bar Furniture, Kitchen Furniture, Furniture Cabinets, Furniture Panels, Furniture Mouldings, Clothes Stands, Photograph Frames & Paper Photograph Frames.
NBL

4296731   18/09/2019

M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Online Selling, Wholesale and Retail Services, Retail Outlets, Arranging and Conducting Services to Enable the Customers to view and make purchases to food Products, Sweets, Snacks.
4296866  18/09/2019
ARCHIIPEDIA PRIVATE LIMITED
LOTUS1103,TOWER6,ADARSH PALM RETREAT,BELLANDUR ,DEVARABISINAHALLI,BANGALORE - 560103

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Providing business information via a website, Business project management services for construction projects, Business project management, Business enquiry services, Provision of commercial and business contact information, Online advertising on a computer network, Sales promotion, Website traffic optimization, Writing of publicity texts included in class 35.
4296939  18/09/2019
SAURABH PANDEY (TRADING AS: M/S RIGHTLEADZ)
A-70, SAINIK COLONY, SECTOR-49, FARIDABAD-121001
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/06/2019
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE MARKETING, DIGITAL MARKETING INCLUDED IN CLASS 35.
4296944  18/09/2019
M/S SWASTIK GROUP OF MARKETING
Plot No. 31, Ground Floor, Krishan Vihar, Budh Vihar Main Road, Delhi – 110086
PARTNERSHIP FIRM
Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085

Proposed to be Used
DELHI
Business Management of Wholesale and Retail Outlet; Providing online marketplaces for sellers of goods and or services; advertising, online advertising; business administration; direct mail advertising; demonstration of goods; distribution of samples; marketing; sales promotion; sales promotion through customer loyalty programmes; Organisation and management of customer loyalty programs, Organisation and management of business incentive and loyalty schemes; organisation and management of incentive and sales promotion programmes; billing services as included in class 35
4297115   18/09/2019
KRUNAL SHAH
A 94, Block No. 6, Kendriya Vihar Chs, Sector 38, Seawoods West, Navi Mumbai, Maharashtra 400706
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4297204   18/09/2019
DIGIMAGNET COMMUNICATION PRIVATE LIMITED
C/O. RAGHUNATH PATHAK, KHAMARDANGA, POST-PUIPAL, BANKURA, WEST BENGAL 722151
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
4297221    18/09/2019
GRASIM INDUSTRIES LIMITED.
Body Incorporate
Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
To be associated with:
4176469

MUMBAI
Advertising; business management; business administration; office functions.
meicai

4297249  18/09/2019

Beijing Spruce World Information Technology Co., Ltd.
No. 306, 3rd Floor, No. 1, Zone 5, Anzhen West, Chaoyang District, Beijing City, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Advertising; business management; business administration; office functions; Advertising; business information; procurement services for others [purchasing goods and services for other businesses]; provision of an on-line marketplace for buyers and sellers of goods and services; personnel management consultancy; relocation services for businesses; search engine optimization for sales promotion; book-keeping; rental of vending machines; drug retail or wholesale services; sales promotion for others.
FIRST MART

4297272   18/09/2019

SACHIN SATISH AGRAWAL
47/A Chaudhary Nivas Yamuna Vihar Phase 2 Kamla Nagar Agra 282005 UP

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :22/09/2017

DELHI

ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
AGON SPORTS

4297348  18/09/2019
MANOJ KHULLAR TRADING AS NEW LEGEND ENTERPRISES
3239, STREET NO. 2, GURU VIHAR, RAHON ROAD, LUDHIANA-07 (PB.)

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/03/2014

To be associated with:
3589708

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Hosiery & Ready-made Clothing including Sports Wears; Sporting Articles; Gymnastic Apparatus, Games & Playthings.
AGON
4297351  18/09/2019
MANOJ KHULLAR TRADING AS NEW LEGEND ENTERPRISES
3239, STREET NO. 2, GURU VIHAR, RAHON ROAD, LUDHIANA-07 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2014
To be associated with:
3589707, 3589708
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import &Exports relating to Hosiery & Ready-made Clothing including Sports Wear; Sporting Articles, Gymnastic Apparatus, Games & Playthings.
Ayush Foods

4297527  18/09/2019

MR. MUKESH K SINGH (PROPRIETOR) TRADING AS AYUSH FOODS
A-2, Mafco Market, Plot No 25, Sector-18, Vashi, Navi Mumbai-400705
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG NANDRADA
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Advertising, Marketing, Business Management, Sales, Online Sales, Wholesales, Import Export of Frozen Foods
4297563    18/09/2019
K.D. FABRICS PRIVATE LIMITED
2, SIR HARIRAM GOENKA STREET 6TH FLOOR KOLKATA - 700007
Private Limited Company

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
KOLKATA
Advertising, business management, business administration, office functions, wholesale & retail trading
INNOVATIONQORE LLP
62 ST. JOHN’S ROAD, BANGALORE - 560042
A LIMITED LIABILITY PARTNERSHIP FIRM INCORPORATED UNDER LIMITED LIABILITY PARTNERSHIP ACT, 2008

Address for service in India/Attorney address:
ANIL KUMAR H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHAPURA, TUMKUR - 572103, KARNATAKA

Proposed to be Used

CHENNAI

BUSINESS MANAGEMENT AND BUSINESS ASSISTANCE SERVICES PARTICULARLY SERVICE TO PROMOTE, AID, GUIDE, MENTOR, DEVELOP AND FOSTER START-UPS AND OTHER ENTITIES; PROVIDING BUSINESS STRATEGY; DEVELOPING AND EVALUATING BUSINESS MODELS; BUSINESS PLANS AND VALUATION; BUSINESS AND MARKET RESEARCH AND SURVEYS THEREOF; PUBLIC RELATION ACTIVITIES; BUSINESS OPERATIONS MANAGEMENT; PRODUCT AND SERVICE IDEATION FOR BUSINESS; PROVIDING GO-TO-MARKET STRATEGY; SUPPLY CHAIN MANAGEMENT; CREATING ORGANISATION AND CORPORATE STRUCTURE FOR BUSINESS; HUMAN RESOURCE DEVELOPMENT; PROVIDING RECRUITMENT AND POLICY FRAMING; MARKETING SERVICES PARTICULARLY EVENT PROMOTIONS FOR BUSINESS; CREATING, MANAGING AND HANDLING DIGITAL MARKETING, ELECTRONIC MEDIA, SOCIAL MEDIA, WEBSITES; ADVERTISEMENT SERVICES, EVENT MANAGEMENT SERVICES AND CONSULTANCY THEREOF
Proposed to be Used

CHENNAI

BUSINESS MANAGEMENT AND BUSINESS ASSISTANCE SERVICES PARTICULARLY SERVICE TO PROMOTE, AID, GUIDE, MENTOR, DEVELOP AND FOSTER START-UPS AND OTHER ENTITIES; PROVIDING BUSINESS STRATEGY; DEVELOPING AND EVALUATING BUSINESS MODELS; BUSINESS PLANS AND VALUATION; BUSINESS AND MARKET RESEARCH AND SURVEYS THEREOF; PUBLIC RELATION ACTIVITIES; BUSINESS OPERATIONS MANAGEMENT; PRODUCT AND SERVICE IDEATION FOR BUSINESS; PROVIDING GO-TO-MARKET STRATEGY; SUPPLY CHAIN MANAGEMENT; CREATING ORGANISATION AND CORPORATE STRUCTURE FOR BUSINESS; HUMAN RESOURCE DEVELOPMENT, PROVIDING RECRUITMENT AND POLICY FRAMING; MARKETING SERVICES PARTICULARLY EVENT PROMOTIONS FOR BUSINESS; CREATING, MANAGING AND HANDLING DIGITAL MARKETING, ELECTRONIC MEDIA,
SOCIAL MEDIA, WEBSITES; ADVERTISEMENT SERVICES, EVENT MANAGEMENT SERVICES AND CONSULTANCY THEREOF.
SBF
4297750  19/09/2019
MUKESH KUMAR & SONS (HUF).
HINDU UNDIVIDED FAMILY
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
CANROS
4297868   19/09/2019
SURINDER SINGH THIND
HOUSE NO 2094, NEW SUNNY ENCLAVE , SECTOR-125, MOHALI
PROPRIETOR
Address for service in India/Attorney address:
AJAY CHAUHAN (ADVOCATE)
SCO-146-147, LEVEL -4, OFFICE NO-401, SECTOR-34A, CHANDIGARH-160020
Used Since :15/08/2019
DELHI
Advertising, business management, business administration, office functions related to immigration and IELTS consultancy services
4297903   19/09/2019
NILESH KUKADAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS META-TECH PORTABLE CABIN
Plot No. 66, Laxmi Compound, Next to Sunita Tools, Opposite Rapid Pack, Sativali Road, Valiv Phata, Vasai (East), Palghar - 401208, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2010
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale services related to portable cabin of metal
META-TECH PORTABLE CABIN

4297907  19/09/2019

NILESH KUKADAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS META-TECH PORTABLE CABIN
Plot No. 66, Laxmi Compound, Next to Sunita Tools, Opposite Rapid Pack, Sativali Road, Valiv Phata, Vasai (East), Palghar - 401208, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2010

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale services related to portable Cabins of metal
HACKETT
4297918 19/09/2019
AMRATLAL S PRAJAPATI
10, Gora Gandhi Building, 3rd Floor, 47/51, Kika Street, Gulalwadi, Mumbai, Maharashtra- 400004
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to small items of metal hardware: mobile accessories, Electricals
CROFTER
4298315  19/09/2019
RAMCO INTERNATIONAL
RAMCO COMPLEX, DHOGRI ROAD, NEAR PATHANKOT BYE PASS CHOWK, JALANDHAR-144012 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Metal Nuts, Metal Bolts & Metal Washers; Hand Operated Hand Tools including Hammers, Spanners, Screwdrivers, Pliers, Metal Vices, Hand-operated Plumbing Tools & Garage Tools (Hand Operated); Structural Parts for Automobiles & Motor Land Vehicles.
BOOZEADDA
4298602  19/09/2019
MADCHERRY HOSPITALITY PVT. LTD.
ROOM NO. 408, B WING, ANJALI DARSHAN C.H.S, AMBIKA NAGAR, DOMBIVALI (WEST), THANE – 421202,
MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, TRADING PROMOTIONAL
GOODS INCLUDED IN CLASS 35.
DOYELRYAN
4298707 20/09/2019
KIRAN RAMANBHAI PATEL
D-407, Titanium City Center, Anandnagar Rd, Satellite, Ahmedabad – 380015, Gujarat
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD
Advertising, product demonstrations, product display, presentation of goods on communication media, business consultancy, trading, selling on communication media, on e-commerce websites and offline.
4298837  20/09/2019
VEDIC BROADCASTING LIMITED,
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
1760250, 3367387, 3367397

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE CUSTOMER-BASED SOCIAL MEDIA BRAND MARKETING SERVICES, DEMONSTRATION OF GOODS FOR RETAIL PURPOSE; PROVIDING BUSINESS AND PRODUCT INFORMATION ON WEB SITE; E-COMMERCE SERVICES, DISTRIBUTION SERVICES; RETAIL OUTLETS AND DEPARTMENTAL STORES; COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; PROCUREMENT SERVICES; ADVERTISING OR SALES PROMOTION; ORGANIZATION OF SHOWS / EXHIBITION / TRADE FAIRS FOR COMMERCIAL PROMOTION; ADVERTISING IN PRINT AND ELECTRONIC MEDIA; MARKETING, EXPORT & IMPORT, ONLINE ADVERTISING AND MARKETING GOODS AND SERVICES IN THE FIELD OF COSMETICS, EVENT MARKETING SERVICES; PROMOTION OF SPECIAL EVENTS; AYURVEDIC MEDICINES, HERBAL PRODUCTS, FOOD PRODUCT, ELECTRICAL & ELECTRONICS PRODUCTS, FRUIT BEVERAGES AND FRUIT JUICES; TEXTILES AND TEXTILE GOODS, CLOTHING , NATURAL PERSONAL CARE & PREPARATION OF PUBLICITY PUBLICATIONS
4299115  20/09/2019
RAKESH KUMAR SAH
Villa - MG 07, Cosmos Greens, Opp Genises Mall, Bhiwadi, Rajasthan 301019
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
Online selling of Grains and Processed Grains, Cereals, Edible oils, Spices, Pulses, Flour, Fresh fruits and vegetables, vegetables, Dairy products and dairy substitutes, super market.
AGRAJ
4299228  20/09/2019
MR. BALKRISHNA. D. THATTE
Flat no 50, 1535, Sadashiv Peth, Shivmangal Cooperative Housing Society, Tilak Road Pune 411030, Maharashtra, India
Proprietor

Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDESRUSHTI, NEAR SUNCITY ROAD, SINHGAD

Proposed to be Used
To be associated with:
4281003

MUMBAI
Advertising; Administration of consumer loyalty programs, business management assistance; Advisory services for business management, organization of exhibitions/trade fairs for commercial or advertising purposes; Procurement services for others; sales promotion for others; Commercial intermediation services
4299260  20/09/2019
MEGHA CHAUDHARY
D1 / 36, D1 Block, Gali, No 5/7, Mahavir Enclave, South West Delhi, Delhi - 110045.
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4299267    20/09/2019
ANITA RADHESHYAM GARG AN INDIAN NATIONAL
39, SANGAM SOCIETY, NUPUR HOSPITAL LANE, OPP. SCIENCE CENTRE, CITY LIGHT ROAD, SURAT - 395007. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO TRADING, MARKETING, IMPORT – EXPORT AND SHOWROOM OF SAREES AND READYMADE GARMENTS (KIDS WEAR, LADIES WEAR, GENTS WEAR), TEXTILE AND SUBSTITUTES FOR TEXTILES, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC INCLUDED IN CLASS-35.
VISHAL KABRA (TRADING AS SHREE SHYAM SALES)
3852, 2nd FLOOR, GALI LOHE WALI, CHAWRI BAZAAR, DELHI-110006
PROPRIETOR

Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
WA 35E GROUND FLOOR GANESH NAGAR-II, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING,
WHOLESALING AND DISTRIBUTING, SELLING OF CLOTHING, ACCESSORIES, CROCKERIES, MERCHANDISE, LEATHER
PRODUCTS, LUGGAGE, GIFT ARTICLES, SLEEPING BAGS, STEEL PRODUCTS, FOLDERS, WOODEN PRODUCTS
MR. MAHARUDRA NAGNATH MADEKAR TRADING AS VAIBHAV AGENCIES.
Patrakar Bhavan, Navi Bhaji Mandi, Beed - 431122.
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :15/03/2005

MUMBAI
INFORMATION SERVICES RELATING TO JOB AND CAREER OPPORTUNITY, ONLINE EMPLOYMENT INFORMATION
SPECIALY JOB, CAREER, JOB ADVERTISEMENTS, COMPETITIVE EXAM GUIDANCE CENTER.
SMOONI

4299407  20/09/2019

M/S. GREEN GOLD LICENSING AND MERCHANDISING INDIA PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

On-line retail services relating to toys, Wholesale services relating to toys, Wholesale store services featuring games, Online retail store services featuring games, Retail services provided by online department stores, Online retail store services featuring toys, Wholesale store services featuring toys, Mail order retail services in the field of clothing and clothing accessories, Online Department Store Services, Advertising, On-line customer-based social media brand marketing services
Rangwell

4299414  20/09/2019

GEETA PRABHU DUBARIYA TRADING AS G. P. SALES
FLOOR -2, 35 PLOT-338, JAI LAXMI CHS, NARSHI NATHA STREET, KATHA BAZAR MASJID BANDAR STATION, MUMBAI, MAHARASHTRA - 400009

Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Computerized online retail store services.
PRIMCO

4299536  20/09/2019

SH. KAMAL KISHORE PROP. OF M/S. PRIMCO INDUSTRIES.
57/1/16, SITE-4, SAHIBABAD INDL. AREA, GHAZIABAD, U.P.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866, 8800368866
Used Since :04/06/2010

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, PROVIDING WHOLESALE AND RETAIL, ONLINE TRADING, SALE PURCHASE, DISTRIBUTION AND MARKETING SERVICES OF CHEMICALS, PAINTS, PRIMERS, CEMENT PAINT, VARNISH, DISTEMPERS, LAQUERS, ENEMELS, THINNER, PLASTER OF PARIS, WALL PUTTY, GYPSUM PLASTER, TILES ADHESIVES, CHALK POWDER, CEMENT PLASTER, FLOOR TOPPINGS AND COATINGS, ACREEDS, FLOORS AND FLOOR SURFACES; HARDENING PREPARATIONS, CONCRETE REPAIR AND PROTECTION MATERIAL, NON-METALLIC PREPARATIONS FOR FILLING AND SEALING JOINTS, CRACKS AND DETECTS IN SURFACES, SURFACES, SURFACE REPAIRING MATERIAL, WATERPROOFING, CHEMICAL USED IN INDUSTRY, SCIENCE, PHOTOGRAPHY, AGRICULTURE AND FORESTRY; UNPROCESSED ARTIFICIAL RESINS, UNPROCESSED PLASTICS; MANURES; FIRE EXTINGUISHING COMPOSITIONS; TEMPERING AND SOLDERING PREPARATIONS; CHEMICAL SUBSTANCES FOR PRESERVING FOODSTUFFS; TANNING SUBSTANCES; ADHESIVE USED IN INDUSTRIES, PLASTER OF PARIS, WALL PUTTY, GYPSUM, GYPSUM PLASTER, CEMENT PLASTER.
K1PORTAL.COM
4299587  20/09/2019
VIJENDRA CHOUDHARY
G-29 janki vihar, near, Ajmer Rd, Dhawas, Heerapura, Jaipur, Rajasthan 302021
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :05/09/2019
AHMEDABAD
Marketing, Advertising services for the promotion of e-commerce, business management, business administration, office functions.
MUSAGRA FOODS & BEVERAGES

4299598    21/09/2019
Suresh K
Ambika Bhavan, VP 8/1471(14/159), CRA-1A, Vazhottukonam, Vattiyoorkavu PO, Thiruvananthapuram, Kerala, 695013, India
Individual

Address for service in India/Agents address:
Lukman Sadhik KM
Karincheri House, Madakkimala Post, Kalpetta, Wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL STORE AND MAIL ORDER CATALOG SERVICES AND RETAIL STORE SERVICES RELATING TO FRUITS, DRY FRUITS, DRIED AND COOKED FRUITS,
SACRED SMILES
4300040 21/09/2019
SUCHISMITHA CUDDAPAH PROPRIETOR OF M/S. SWADHA ENTERPRISES
# 10706, WALNUT BLOCK, INDU FORTUNE FIELDS GARDENIA APARTMENTS, KPHB, 13TH PHASE, KUKATPALLY - 500072, HYDERABAD, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
RETAIL SERVICES CONNECTED WITH THE SALE OF CLOTHING AND CLOTHING ACCESSORIES, RETAIL SERVICES IN RELATION TO CLOTHING ACCESSORIES, RETAIL STORE SERVICES IN THE FIELD OF CLOTHING, WHOLESALE SERVICES IN RELATION TO FOOTWEAR, WHOLESALE SERVICES IN RELATION TO TOYS, RETAIL SERVICES IN RELATION TO TOYS, RETAIL SERVICES IN RELATION TO FASHION ACCESSORIES
DAYLITE
4300203  21/09/2019
SHRI SUDEEP GARG S/O SHRI SURESH CHAND GARG
2, SHIKHA ENCLAVE, DAYAL BAGH, AGRA
INDIVIDUAL
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.
Used Since : 01/05/2015
DELHI
Advertising, Operation Across The Commercial Transactions, Wholesale, Retail, Marketing, Distribution, Export, Import And All Other Activities Which Includes In Business Administration, Business Management & Official Functions, Online Marketing
Trade Marks Journal No: 1923, 14/10/2019  Class 35

GRAYBAR SERVICES, INC.
900 Regency Drive, Glendale Heights, Illinois 60139
CORPORATION

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Wholesale distributorship services in the fields of electrical, communication and data products
4300537   23/09/2019
DHEERENDRA SINGH NEGI
305/109,Flat number D-12,Century Linea,Survey Number-99, Jakkur,near Amruthahalli 18 th cross, Bangalore North, Bengaluru, Karnataka-560064
Active
Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.
Proposed to be Used
CHENNAI
Business management, business administration including training and development.
MAKILCHI

4300551  19/09/2019
RAVICHANDRAN SANTHOSH KUMAR TRADING AS FNS TRADERS
NO.41/1, NEHRU NAGAR, SARAVANAMPATTI, COIMBATORE - 641 035, COIMBATORE DIST, TAMILNADU STATE.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
WHOLESALE AND RETAIL SERVICES IN HOSIERY AND READYMADE GARMENTS, ALL TYPE OF ELECTRICAL AND ELECTRICAL PRODUCTS, ONLINE SALES, MARKETING, ADVERTISEMENT, RETAIL OUTLETS AND PROVIDING ASSISTANCE IN THE FIELD OF PRODUCT COMMERCIALIZATION WITHIN THE FRAMEWORK OF A FRANCHISE CONTRACT.
EarlySalary

4300579  23/09/2019

SOCIAL WORTH TECHNOLOGIES PRIVATE LIMITED
404, The Chambers, Viman Nagar, Pune, 411014 Maharashtra, India.

Private Limited

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Used Since : 01/09/2016

To be associated with:
3143198, 3145799

MUMBAI

Providing consultancy services in the area of global sustainable business solutions; Business management; Business management consultancy; Advertising and business management consultancy; Business efficiency expert services; Advertising, marketing and promotional services; Dissemination of advertising matter; Dissemination of advertising material on-line; Dissemination of advertising and promotional materials.
4300588 23/09/2019
HITESH RAVINDRA KHARAT
Kharat House No - 2, G. M. Patil Chawl, New Link Road, Next to Blue Bell Building, Anand Nagar, Dahisar (East), Mumbai - 400068, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
2036356, 4282717

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to clothing
ARPIT JAIN (INDIAN NATIONAL PROPRIETER), TRADING AS PUSHPAK RESTAURANT

56 Dukan, Ashram Complex, 584, MG Road, Indore, Madhya Pradesh- 452001

A Proprietorship Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)

201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Bringing together of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; by means of electronic media, through website related to restaurant
4300596  23/09/2019
PREM KUMAR AGRAWAL (INDIAN NATIONAL PROPRIETOR ), TRADING AS SHREE BALAJI TEA CORPORATION
21, 1st Floor, Kamla Super Market, Telghani Naka, Raipur, Chhattisgarh- 492001
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/01/1993

MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to vermicelli, pasta, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, (condiments), spices, ice
PU-LIFE

4300606  23/09/2019

BRITE INDUSTRIES
234 - A, Sector - E, Sanwer Road, Industrial Area, Indore - 452001, Madhya Pradesh
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since : 29/11/2017

To be associated with:
3941283

MUMBAI

Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets, export, import related to footwear and accessories
MACMO
4300861  23/09/2019
OM PRAKASH SAHU
RAMNER ROAD, CHUNGI CHOWKI, KISHANGARH, AJMER - 305801 (RAJASTHAN)
KISHANGARH MOBILES (SINGLE FIRM)
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since: 01/04/2017
AHMEDABAD
WHOLESALE AND RETAIL TRADE OF MOBILE PHONE AND ACCESSORIES VIA ONLINE AND OFFLINE STORES.
4300866  23/09/2019
D.REKHA
AH 204, 3rd STREET, ANNANAGAR, CHENNAI-600040, TAMILNADU, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF BAGS, SCHOOL BAGS, CHILDREN'S SHOULDER BAGS, SCHOOLBOOK BAGS, WORK BAGS, CARRYING BAGS, KNITTING BAGS, TRAVELING BAGS, SHOPPING BAGS, SHOULDER BAGS, BAGS MADE OF LEATHER, BAGS MADE OF IMITATION LEATHER, TRAVELLING BAGS, TEXTILE SHOPPING BAGS
AB MILLION TEA

4301690  23/09/2019

AB GROUP,
288, Bolina Farms, VPO Binpalkey, Jalandhar-(Punjab);
Partnership Firm

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Used Since :30/04/2019

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, TRADING, MARKETING, WHOLESALING, ADVERTISING, DISTRIBUTION AND OFFLINE/ONLINE RETAILING OF TEA.
SONIYA PARDARSHNI
4302890  24/09/2019
DEENDAYAL GAUR S/O. SH. NEMI CHAND GAUR
TRADING AS M/s. JODHANA PUBLICITY AT- 326, 3rd FLOOR, AGARWAL TOWER, 1st B ROAD, SARDARPURA, JODHPUR, RAJASTHAN
Proprietorship Firm
Address for service in India/Aagents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
ADVERTISING, EXHIBITIONS, BUSINESS MANAGEMENT & ADMINISTRATION AND OFFICE FUNCTIONS.
SHAKESPIKER DAD & DAUGHTERS PVT. LTD

4303208   25/09/2019
M/S SHAKESPIKER DAD & DAUGHTERS PVT. LTD

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
To be associated with:
4075060
CHENNAI
Retail services for computer software, Educational, Accounting services, Retail Stores, Online Retail Services, Wholesale Store Services, Mail Order Retail Services.
DOSKAI

4303213    25/09/2019
SHRI. RAJASHEKAR REDDY PANNALA
7-1-2/19/1, Phool Bagh Colony, Ferozguda, Balanagar, Hyderabad – 500 011, Telangana, India
tm-01

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Advertising, Online Advertising, Business Consultancy, Retail services for computer software, Accounting, Accounting services, Retail Stores, Online Retail Services, Wholesale Store Services, Mail Order Retail Services.
4303654    25/09/2019
SAFISCO SERVICES PRIVATE LIMITED
SCO 146-147 Cabin No 406 4th Floor Sector 34/A Chandigarh 160022
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Career placement services, Job placement services, Personnel consultancy.